



सत्यमेव जयते

# The High Court of Judicature at Patna

## DAILY CAUSE LIST

(Published by the Advocate General with the consent of Patna High Court)

### DAILY CAUSE LIST OF CASES TO BE TAKEN UP

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Saturday 24th July, 2021

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**NOTICE–XIV(July/21)**

**Kindly take notice**, that in strict compliance of Notice – XIII (June/21), in matters involving the state govt., a copy of the application/ petition shall also be sent on Email ID - [civilmattersago@gmail.com](mailto:civilmattersago@gmail.com) and [criminalmattersago@gmail.com](mailto:criminalmattersago@gmail.com). In addition, hard copy shall be served in the Office of learned AG. Similarly, in matters involving the union govt. and its departments, a copy of the application/ petition shall also be sent on Email ID [drknsinghasg@gmail.com](mailto:drknsinghasg@gmail.com). In addition, hard copy shall be served in the Office of learned ASG.

As proof of compliance, **a copy of the email reflecting the sent mail** to the office of the A.G. or the A.S.G.,as the case may be, should be scanned and uploaded with the petition.

**Incase of non-compliance, the application/petition shall not be processed and shall be treated as defective, w.e.f. 05<sup>th</sup> July,2021(Monday).**

**By order of Hon'ble The Chief Justice**

**Sd/-**

**Joint Registrar (List)  
Patna High Court**

**The 19<sup>th</sup> July, 2021**

**NOTICE - X (June) / 2021**

1. All matters listed in the daily cause list shall be taken up **exclusively through the virtual mode** and from the respective offices at the residences / chambers of the High Court **in pre lunch and post lunch session**. Link for hearing to all concerned shall be sent accordingly.
2. Only such of those cases which are “**digitally filed or digitized**” shall be taken up. No physical file shall be supplied.
3. Following **Hon’ble Single Benches** would be taking up hearing of **Criminal matters**:
  1. Hon’ble Mr. Justice Ashwani Kumar Singh
  2. Hon’ble Mr. Justice Ahsanuddin Amanullah
  3. Hon’ble Mr. Justice Rajendra Kumar Mishra
  4. Hon’ble Mr. Justice Ashutosh Kumar
  5. Hon’ble Mr. Justice Sudhir Singh
  6. Hon’ble Mr. Justice Birendra Kumar
  7. Hon’ble Mr. Justice Arvind Srivastava
  8. Hon’ble Mr. Justice Rajeev Ranjan Prasad
  9. Hon’ble Mr. Justice S. Kumar
  10. Hon’ble Mr. Justice Madhuresh Prasad
  11. Hon’ble Mr. Justice Anjani Kumar Sharan
  12. Hon’ble Mr. Justice Prabhat Kumar Singh
  13. Hon’ble Mr. Justice Partha Sarthy

Following **Hon’ble Single Benches** would be taking up hearing of **Civil matters**:

1. Hon’ble Mr. Justice Vikash Jain
  2. Hon’ble Mr. Justice Chakradhari Sharan Singh
  3. Hon’ble Mr. Justice Anil Kumar Upadhyay
  4. Hon’ble Mr. Justice Mohit Kumar Shah
  5. Hon’ble Mr. Justice Anil Kumar Sinha
4. All **tied up matters** shall be taken up on **every Wednesday** or on all other days at 2.15 P.M. and cases of other category would be listed also.
  5. All the Court Masters shall make progress in CIS **on daily basis**. In charge Court Master Section shall take appropriate steps in that direction.

6. The Joint Registrar-cum-Addl. P.P.S. / Deputy Registrar-cum-Senior Secretary / Assistant Registrar-cum-Secretary / Senior Personal Assistant / Personal Assistant of the respective Benches shall upload judgments / orders on the given link of the official website of the Patna High Court under the caption:

**“Judicial orders passed during the pandemic period”**  
**(<http://patnahighcourt.gov.in/PandemicOrderByDate2.aspx>)**

Any such **judgment / order uploaded on that link shall be deemed authenticated to be acted upon.**

**NOTICE – XI (June/21)**

As directed, kindly take notice that all Regular Bail and Anticipatory Bail matters except defective filing have been allocated to **“respective Hon’ble Benches”**.

**NOTICE – XII / (June) / 2021**

Kindly take notice that, **an additional mode of payment of Court Fees** in Patna High Court has been enabled through the ePay portal of Hon’ble Supreme Court <https://pay.ecourts.gov.in>.

A **user manual for ePayment of Court Fees** in Patna High Court may also be accessed at:

**<http://patnahighcourt.gov.in/pdf/UPLOADED/4993.PDF>**

Kindly take notice that **from 21.06.2021**, payment of **Court Fee shall become mandatory** for filing of all cases in Patna High Court and online payment of same may be made through ePay link.

This Notice shall be in supersession of all the previous notices in this regard.

**NOTICE – XIII(June/21)**

**Procedure for mentioning, e-filing, listing and hearing of Urgent/Specified matters through Virtual Mode.**

**Mentioning of Matters Listed/Allocated before Respective Bench**

1. As directed, please take notice that **mentioning for urgent hearing of cases** running on the cause-list of the respective Hon'ble Bench may be made before the very same Hon'ble Bench by the learned counsel on notified registered e-mail\* not later than by 4 P.M, on court working days at:

**<http://patnahighcourt.gov.in/pdf/UPLOADED/4759.PDF>**

2. As directed, please take notice that **mentioning for rectification of typographical error** in the Judicial Order shall be made before the respective Hon'ble Bench by the learned counsel on notified registered e-mail\*

\*Notified registered e-mail of the Court Master(s) attached with the Hon'ble Judge(s) along with their names

S No	NAME OF HON'BLE JUDGE	NAME OF COURT MASTER	NOTIFIED REGISTERED EMAIL
1	Hon'ble The Chief Justice	Mr. Ashok Kumar	Courtmaster01@gmail.com
2	Hon'ble Mr. Justice Ashwani Kumar Singh	Mr. Chittaranjan Kumar	Courtmaster8@gmail.com
3	Hon'ble Mr. Justice Vikash Jain	Mr. Tripurari Kumar Singh	Courtmaster9@gmail.com
4	Hon'ble Mr. Justice Ahsanuddin Amanullah	Mr. Faizul Haque	Courtmaster31@gmail.com
5	Hon'ble Mr. Justice Rajendra Kumar Mishra	Mr. Ritesh Kumar Jha	Courtmaster13@gmail.com
6	Hon'ble Mr. Justice Chakradhari Sharan Singh	Mr. Manoj Bihari Singh	Courtmaster14@gmail.com
7	Hon'ble Mr. Justice Ashutosh Kumar	Mr. Ajit Kumar	Courtmaster36@gmail.com
8	Hon'ble Mr. Justice Sudhir Singh	Mr. Randhir Kumar Mr. Sourabh Kumar Singh	Courtmaster17@gmail.com
9	Hon'ble Mr. Justice Birendra Kumar	Mr. Navalesh Kumar	Courtmaster18@gmail.com
10	Hon'ble Mr. Justice Arvind Srivastava	Mr. Mukesh Tiwary	Courtmaster19@gmail.com
11	Hon'ble Mr. Justice Anil Kumar Upadhyay	Mr. Sunil Kumar Mishra	Courtmaster20@gmail.com
12	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Mr. SheoGee Pandey	Courtmaster37@gmail.com
13	Hon'ble Mr. Justice Sanjay Kumar	Mr. Vimlesh Kumar	Courtmaster40@gmail.com
14	Hon'ble Mr. Justice Madhuresh Prasad	Mr. Shashi Bhushan Singh	Courtmaster68@gmail.com
15	Hon'ble Mr. Justice Mohit Kumar Shah	Mr. Gautam Yadav	Courtmaster39@gmail.com
16	Hon'ble Mr. Justice Anjani Kumar Sharan	Mr. Mukesh Kumar Singh	Courtmaster38@gmail.com
17	Hon'ble Mr. Justice Anil Kumar Sinha	Mr. Bishwa Mohan Ajay	Courtmaster015@gmail.com
18	Hon'ble Mr. Justice Prabhat Kumar Singh	Mr. Mritunjay Kumar	Courtmaster032@gmail.com
19	Hon'ble Mr. Justice Partha Sarthy	Mr. Amit Kumar	Courtmaster033@gmail.com

**Mentioning for urgent listing of unlisted matters**

1. Mentioning of urgent, unlisted matters shall now be only in writing, sent on e-mail ID: [ementioning.phc-bih@gov.in](mailto:ementioning.phc-bih@gov.in) in the prescribed format:

<http://patnahighcourt.gov.in/pdf/UPLOADED/4760.PDF>

2. Only those Mention slips which are complete in all respects, and received till 1:00 P.M. shall be considered for the day.
3. Such mention slips shall be considered and decision taken by Hon'ble the Chief Justice or his nominee(s). For the present such nominee(s) are jointly Hon'ble J.A.D.-I and Hon'ble J.A.D.-II, two senior most Puisne Judges of this Court. The order passed on such mention slips shall be immediately notified on the Website of the High Court of Judicature at Patna.

**Video-Conferencing**

For hearing through Virtual Mode, all concerned shall be sent a link with a PIN to enable the stakeholders to get connected and facilitate consideration of the matter by video conference via Cisco Webex Meetings, Microsoft Teams or any other application.

Registrar (IT) shall enable and ensure flawless and un-interrupted hearing of the case by video conferencing. In case of any difficulty in the registration process, the helpline number 14632 can be availed of between 10:30 A.M. to 03:30 P.M.

<http://patnahighcourt.gov.in/ViewPDF.aspx?File=UPLOADED/4758.PDF>

**eFiling**

For e-filing, Advocates or Party-in-Person (for whom there is a separate procedure provided in the user manual available on the website) shall be required to register / create user account on the e-filing portal:

<https://efiling.ecourts.gov.in/br>  
<http://patnahighcourt.gov.in/efiling/>

In case the e-filed applications/ petitions, as aforesaid, are not accompanied by a duly sworn **Affidavit**, an undertaking shall be furnished by the Ld. Counsel/petitioner in person, to the effect that the same would subsequently be provided when called upon to do so.

In matters involving the state govt., a copy of the application/ petition shall also be sent on Email ID - [civilmattersago@gmail.com](mailto:civilmattersago@gmail.com) and [criminalmattersago@gmail.com](mailto:criminalmattersago@gmail.com) **in addition, hard copy shall be served in the Office of learned AG.**

In matters involving the union govt. and its departments, a copy of the application/ petition shall also be sent on Email ID [asgi.patna@yahoo.com](mailto:asgi.patna@yahoo.com) **In addition, hard copy shall be served in the Office of learned ASG.**

In matters involving private respondents and respondents other than the State Govt. and the Union Govt., the Ld. Counsel for the petitioner would be required to furnish soft copies of the brief through email to the Ld. Retainer counsel representing such respondents.

For any further clarification, the e-filing manual/instruction tab available on the website of Patna High Court can be referred to.

**By order of Hon'ble The Chief Justice**

**Sd/-**

**Joint Registrar (List)**

**Patna High Court**

**The 19<sup>th</sup> July, 2021**

### Details regarding Phone Numbers of the Technical Staff:-

Sr. No.	Name of Hon'ble Judges	Name of Technical staff	Phone No. of Technical Staffs
1	Hon'ble Mr. Justice Ashwani Kumar Singh	Sri Raushan Sudhakar	9304282149
2	Hon'ble Mr. Justice Vikash Jain	Sri Ravi Shanker Kumar	6202149258
3	Hon'ble Mr. Justice Ahsanuddin Amanullah	Sri Shailesh	8877611844
4	Hon'ble Mr. Justice Rajendra Kumar Mishra	Sri Dharmraj Kumar	8083003006
5	Hon'ble Mr. Justice Chakradhari Sharan Singh	Sri Vishwajeet Kumar	7903995614
7	Hon'ble Mr. Justice Ashutosh Kumar	Sri Kumar Vimlesh	9708937204
8	Hon'ble Mr. Justice Sudhir Singh	Sri Sanjay Kumar Pandey	9955903529
9	Hon'ble Mr. Justice Birendra Kumar	Sri Tinku Kumar	9523800610
10	Hon'ble Mr. Justice Arvind Srivastava	Sri Abhijeet Kumar	7739374242
11	Hon'ble Mr. Justice Anil Kumar Upadhyay	Sri Mukesh Kumar	9771199289
12	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Sri Ravi Shankar Rajak	9693352667
13	Hon'ble Mr. Justice Sanjay Kumar	Sri Vishal Gaurav	7352819019
14	Hon'ble Mr. Justice Madhuresh Prasad	Sri Manish Kumar	9973982714
15	Hon'ble Mr. Justice Mohit Kumar Shah	Sri Sunil Kumar	9334082560
16	Hon'ble Mr. Justice Anjani Kumar Sharan	Md.Reyaz Ansari	7739222221
17	Hon'ble Mr. Justice Anil Kumar Sinha	Sri Shashank Sumit	9334442667
18	Hon'ble Mr. Justice Prabhat Kumar Singh	Sri Nishant Kumar	8294252459
19	Hon'ble Mr. Justice Partha Sarthy	Sri Suman Kant Jha	6203569306

PATNA HIGH COURT	10	Saturday 24th July 2021 D.B.-I
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## The High Court of Judicature at Patna

### DAILY CAUSE LIST

(Published by the Advocate General with the consent of Patna High Court)

### DAILY CAUSE LIST OF CASES TO BE TAKEN UP

### CAUSE LIST OF CASES TO BE TAKEN UP ON 24-07-2021 ONWARDS

Saturday the 24th July 2021

THROUGH VIDEO CONFERENCING

(AT 10:30 A.M.)

The Chief Justice &

Mr. Justice S. Kumar

Cases listed in daily cause list dated 24.07.2021 are likely to be taken up in the following manner:-

**Saturday - Sl. No. 114 to 163 (Essentially, LPA Matters and assigned matters)**

SNo	Case No	L T	Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS</u></b>					
1.	CWJC/9458/2021 PIL- Financial Irr	2	SHIV PRAKASH RAI vs THE STATE OF BIHAR	MADHU PRASUN PRATYUSH KUMAR	LALIT KISHORE (AG) BINITA SINGH
2.	CWJC/9630/2021 PIL- Others	2	RAMLAKHAN PRASAD vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	AJIT KUMAR (GA9)
3.	CWJC/9891/2021 allotment of the PIL- Others	2	SUNIL KUMAR vs THE DISTRICT ELECTION OFFICER-CUM- DISTRICT MAGISTRATE	ANUJ KUMAR RAVI KANT KUMAR	LALIT KISHORE (AG)
4.	CWJC/9900/2021 PIL- Others	2	BASANT KUMAR CHOUDHARY vs GOVERNMENT OF BIHAR	ARVIND KUMAR RAJEEV RANJAN RAM PRAKASH KUMAR SHASHI BHUSHAN KUMAR	LALIT KISHORE (AG)
5.	CWJC/10001/2021 PIL- Others	2	MOHD. NURUL HODA vs THE STATE ELECTION COMMISSION	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	LALIT KISHORE (AG)
6.	CWJC/10063/2021 PUBLIC INTEREST L PIL- Others	2	VISHAL VIKRAM RANA vs THE HIGH COURT OF JUDICATURE AT PATNA	VISHAL VIKRAM RANA	S. D. YADAV ( AAG9 )
7.	CWJC/10113/2021 PIL- Financial Irr	2	SANJEET KUMAR JHA, vs THE STATE OF BIHAR	MD. KAMALUDDIN	PUSHKAR NARAIN SHAHI ( AAG6 )
8.	CWJC/10198/2021 IA-1/2021 ( ) PIL- Others	2	PRIYA KUMARI vs UNION OF INDIA	BAIDYA NATH THAKUR	LALIT KISHORE ( AG ) RAJESH KUMAR VERMA MOHIT SHRIWASTAVA
9.	CWJC/10199/2021 PIL- Others	2	ABHIMANYU KUMAR vs THE STATE OF BIHAR	MADHU PRASUN	LALIT KISHORE ( AG ) AJAY (GA 5)
10.	CWJC/10205/2021 PIL- Others	2	RAMPOLICE RAUT vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA NIRAJ KUMAR SOURAV SUMAN	LALIT KISHORE ( AG )
11.	CWJC/10206/2021 PIL- Encroachment	2	RAVINDRA SINGH KAMTA, vs THE STATE OF BIHAR	ROHIT KUMAR MANISH KUMAR NO 13	LALIT KISHORE ( AG )
12.	CWJC/10211/2021 PIL- Civic / Munic	2	CHANDRABHAN SINGH vs THE STATE OF BIHAR THROUGH THE ADDITIONAL CHIEF SECRETARY- CUM - PRINCIPAL SECRETARY,	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	LALIT KISHORE ( AG ) HARISH KUMAR (GP 8)
13.	CWJC/10227/2021 PIL- Financial Irr	2	KHUSHILAL MAHATO vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	LALIT KISHORE ( AG )

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14.	CWJC/10241/2021 PIL- Others	2 ABHIMANYU KUMAR vs THE STATE OF BIHAR	MADHU PRASUN	LALIT KISHORE (AG)
15.	CWJC/10253/2021 PIL- Others	2 BANDI ADHIKAR AANDOLAN vs THE PRINCIPAL SECRETARY,	AKASH KESHAV SHASHWAT AKANKSHA MALVIYA DEEPAK KUMAR SINGH VISHAL KUMAR SINGH	LALIT KISHORE (AG)
16.	CWJC/10268/2021 PIL- Education	2 VIRENDRA KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	LALIT KISHORE (AG) SHILPA SINGH (GA 12)
17.	CWJC/10299/2021 PIL- Encroachment	2 KANAK KUMARI vs THE STATE OF BIHAR	SANCHAY SRIVASTAVA AALEKH ANAND SOURAV SUMAN	LALIT KISHORE (AG)
18.	CWJC/10304/2021 PIL- Others	2 KRISHNANDAN MAHTO vs THE STATE OF BIHAR	MRITUNJAY KUMAR SINGH GHANSHYAM CHOUDHARY	PRABHAKAR JHA (GP27)
19.	CWJC/10306/2021 PIL- Encroachment	2 UMA BAITHA vs THE STATE OF BIHAR	BRISKETU SHARAN PANDEY JYOTI KUMAR SINHA MADAN KUMAR ABHISHEK KUMAR	SAJID SALIM KHAN (SC25)
20.	CWJC/10310/2021 PIL- Others	2 SHAIL KUMARI DEVI vs THE CHIEF SECRETARY, GOVERNMENT OF BIHAR,	AKASH KESHAV SHASHWAT AKANKSHA MALVIYA DEEPAK KUMAR SINGH VISHAL KUMAR SINGH	LALIT KISHORE (AG)
21.	CWJC/10311/2021 PIL- Medical/Healt	2 KUMARI VAISHNAVI vs THE UNION OF INDIA THROUGH THE SECRETARY,	AKASH KESHAV SHASHWAT AKANKSHA MALVIYA DEEPAK KUMAR SINGH VISHAL KUMAR SINGH	DR. K.N. SINGH (ASG) LALIT KISHORE (AG) RAJESH KUMAR VERMA
22.	CWJC/10335/2021 PIL- Others	2 BACHPAN BACHAO ANDOLAN vs THE STATE OF BIHAR	VATSAL VERMA AAKASH SHASHANK CHANDRA	LALIT KISHORE (AG)
23.	CWJC/10363/2021 PIL- Others	2 SANJAY SINGH vs THE STATE OF BIHAR	YUGAL KISHORE	LALIT KISHORE (AG)
24.	CWJC/10368/2021 PIL- Others	2 PRIYANKA SINGH vs THE STATE OF BIHAR	PRIYANKA SINGH	LALIT KISHORE (AG) AMIT SHRIVASTAVA GIRISH PANDEY SIDDHARTHA PRASAD
25.	CWJC/10418/2021 PIL- Others	2 JITENDRA SINGH vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR NIRALA SURYAKANT KUMAR	LALIT KISHORE ( AG )
26.	CWJC/10453/2021 PIL- Others	2 YUVA JAGRITY SWAYAM DEVI SAHAYATA SANSTHAN vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SANDEEP KUMAR ARBIND KUMAR SINGH	PUSHKAR NARAIN SHAHI (AAG6)
27.	CWJC/10479/2021 PIL- Others	2 ANIL RAVIDAS vs THE STATE OF BIHAR,	SATYA PRAKASH PARASAR	PUSHKAR NARAIN SHAHI ( AAG6 )
28.	CWJC/10483/2021 PIL- Education	2 SAROJ KUMAR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	SAROJ KUMAR	LALIT KISHORE ( AG )
29.	CWJC/10532/2021 PIL- Education	2 SHIVESH KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	KULDEEP KUMAR AMAR NATH YADAV	LALIT KISHORE (AG) DR. ANAND KUMAR
30.	CWJC/10537/2021 PIL- Others	2 GAURAV KUMAR SINGH vs THE UNION OF INDIA	SUMEET KUMAR SINGH SHATAKSHI SAHAY NIKHIL SINGH	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)
31.	CWJC/10545/2021 PIL- Medical/Healt	2 JAN JAGRAN SHAKTI SANGATHAN (JJSS) vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH AKASH KESHAV VISHAL KUMAR SINGH SHASHWAD AKANKSHA MALYA	LALIT KISHORE ( AG )
32.	CWJC/10576/2021 PIL- Civic / Munic	2 MANOJ KUMAR vs THE STATE OF BIHAR THROUGH THE CHIER SECRETARY OF URBAN DEVELOPMENT AND BUILDING DEPARTMENT,	RAM SANDESH ROY	LALIT KISHORE ( AG )
33.	CWJC/10636/2021 PIL- Financial Irr	2 C.A. SANJAY K. JHA vs THE STATE OF BIHAR	SUGANDHA PRASAD DAYA SHANKER PRASAD	LALIT KISHORE (AG) DR. K.N. SINGH (ASG)
34.	CWJC/10692/2021 PIL- Encroachment	2 DEEPAK KUMAR RAI vs THE STATE OF BIHAR	NAGENDRA RAI KOSHALENDRA RAI NAVIN NIKUNJ	LALIT KISHORE (AG)

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35.	CWJC/10721/2021 PIL- Others	2 BHARTIYA PANCHAYATI RAJ PARTY (LOKTANTRIK) vs THE STATE OF BIHAR	RAM SHANKAR DAS	LALIT KISHORE (AG) AMIT SHRIVASTAVA GIRISH PANDEY
36.	CWJC/10765/2021 PIL- Others	2 ANUPAM PRABHAT SHRIVASTAVA vs THE UNION OF INDIA THROUGH THE HOME SECRETARY,	VISHAL KUMAR SINGH ANJANI KUMAR PUSHKAR PUSHP AKANKSHA MALVIYA ANJANI KUMAR SHASHWAT	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)
37.	CWJC/10785/2021 PIL- Others	2 SATYENDRA PRAKASH vs THE STATE OF BIHAR	RAJESH KUMAR SHARMA	LALIT KISHORE (AG)
38.	CWJC/10787/2021 PIL- Others	2 RABINDRA MOHAN PRASAD MADHUR vs THE STATE OF BIHAR	BINAY KUMAR MD. NAJMUL HODDA	LALIT KISHORE (AG)
39.	CWJC/10788/2021 PIL- Education	2 MD. ARIF vs THE STATE OF BIHAR	MD. ATAUR RAHMAN	LALIT KISHORE (AG)
40.	CWJC/10795/2021 PIL- Encroachment	2 DHRUP RAI vs THE STATE OF BIHAR	AWADHESH KUMAR MISHRA	LALIT KISHORE (AG)
41.	CWJC/10818/2021 PIL- Others	2 MANAS PRAKASH vs THE STATE OF BIHAR	MANAS PRAKASH	LALIT KISHORE (AG)
42.	CWJC/10838/2021 PIL- Financial Irr	2 PRAMOD KUMAR vs LIFE INSURANCE CORPORATION OF INDIA	CHANDRA MAULI CHAURASIA	RAJ DULAR SAH V.N.P. SINHA (EOU) LALIT KISHORE (AG) DR. K.N. SINGH (ASG) SAMEER SAWARN RAKESH KUMAR RAJNI KANT SINGH SONI SHRIVASTAVA
43.	CWJC/10860/2021 PIL- Others	2 OM PRAKASH KUMAR vs THE STATE OF BIHAR	OM PRAKASH KUMAR (IN PERSON)	LALIT KISHORE (AG)
44.	CWJC/10939/2021 PIL- Others	2 ABHISHEK KUMAR vs THE STATE OF BIHAR	SANJAY PRASAD ASHOK KUMAR	LALIT KISHORE (AG)
45.	CWJC/10940/2021 PIL- Others	2 SUBHASH PRASAD YADAV vs THE STATE OF BIHAR THROUGH THE COMMISSIONER - CUM PRINCIPAL SECRETARY,	SURAJ SAMDARSHI	LALIT KISHORE (AG) NARESH DIKSHIT
46.	CWJC/10967/2021 PIL- Financial Irr	2 UMA SHANKAR SHARMA vs THE STATE OF BIHAR	SHILPI KESHRI TARAKANT RISHI	LALIT KISHORE (AG)
47.	CWJC/10986/2021 PIL- Medical/Healt	2 AMIT KUMAR AGARWAL vs THE UNION OF INDIA	DEEPAK KUMAR SINGH AKASH KESHAV VISHAL KUMAR SINGH SHASHWAT AKANKSHA MALVIYA	DR. K. N. SINGH ( ASG ) LALIT KISHORE ( AG )
48.	CWJC/11003/2021 civil writ PIL- Others	2 RAMJAN ANSARI vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	LALIT KISHORE ( AG )
49.	CWJC/11007/2021 PIL- Others	2 RAJIV RANJAN SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	BIRENDRA KUMAR	LALIT KISHORE ( AG )
50.	CWJC/11042/2021 Public interest I PIL- Others	2 PANKAJ KUMAR SINGH @ PANKAJ SINGH RANA vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY	VINAY KIRTI SINGH ( GA 2 )
51.	CWJC/11072/2021 PIL- Education	2 KAMLESHWAR RAM vs THE STATE OF BIHAR	ABHAY KUMAR THAKUR ARVNEDRA KUMAR THAKUR SUKRITI KUMARI	LALIT KISHORE ( AG )
52.	CWJC/11142/2021 PIL- Others	2 RAMCHANDRA YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	LALIT KISHORE (AG)
53.	CWJC/11152/2021 PIL- Medical/Healt	2 VIJAY KUMAR SINGH vs UNION OF INDIA	VIJAY KUMAR SINGH	DR. K.N. SINGH (ASG) LALIT KISHORE (AG) KISHORE KUMAR SINHA SHASHI SHEKHAR KUMAR PRIYA RANJAN
54.	CWJC/11172/2021 PIL- Medical/Healt	2 EAST CENTRAL RAILWAY COOLIE CONGRESS (INTUC), vs THE MINISTRY OF RAILWAYS,	DEEPAK KUMAR SINGH AKASH KESHAV VISHAL SINGH SHASHWAT	
55.	CWJC/11180/2021 PIL- Encroachment	2 SHIVJEE MISHRA vs THE STATE OF BIHAR	RANJIT KUMAR YADAV	LALIT KISHORE (AG)
56.	CWJC/11181/2021 PIL- Others	2 ABHAY KUMAR, vs THE UNION OF INDIA	RAUSHAN	DR. K. N. SINGH ( ASG ) KUMAR PRIYA RANJAN

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57.	CWJC/11446/2021 PIL- Others	1 SEETA KANT THAKUR vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	PUSHKAR NARAIN SINHA ( AAG 6 )
58.	CWJC/11452/2021 PIL- Others	1 BHIKHARI YADAV vs THE STATE OF BIHAR	PREM RANJAN KUMAR	PUSHKAR NARAIN SINHA ( AAG 6 )
59.	CWJC/11508/2021 PIL- Education	1 VIJAY KUMAR SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	LALIT KISHORE (AG)
60.	CWJC/11562/2021 PIL- Others	1 RANJIT KUMAR @ RANJIT SINGH @ RANJIT SHARMA vs THE STATE OF BIHAR	AVINASH KUMAR SINGH GAJENDRA KUMAR SINGH	LALIT KISHORE (AG)
61.	CWJC/11563/2021 PIL- Others	1 DASRATH RAM vs THE STATE OF BIHAR	VINAY RANJAN	LALIT KISHORE (AG)
62.	CWJC/11568/2021 PIL- Education	1 UJJAWAL KUMAR, SOCIAL WORKER vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR	SMT. SHILPA SINGH (GA12) GIRIJISH KUMAR
63.	CWJC/11599/2021 IA-1/2021 ( ) PIL- Civic / Munic	1 AJAY KUMAR SINGH vs THE STATE OF BIHAR	RAJAN RAJNISH SHANDILYA	SUBHASH PRASAD SINGH ( GA 3 ) DEVI DAS SRIVASTAVA SANJEEV KUMAR SINGH UMA KANT PRASAD
64.	CWJC/11600/2021 PIL- Encroachment	1 SUNITA DEVI vs THE STATE OF BIHAR	INDRADEO PRASAD NAGENDRA KUMAR AJIT KUMAR	RAJ BALLABH PRASAD YADAV (AAG11)
65.	CWJC/11611/2021 PIL- Encroachment	1 AJAY KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR SRIVASTVA MANOJ KUMAR SINGH	SAJID SALIM KHAN (SC25)
66.	CWJC/11617/2021 PIL- Financial Irr	1 GAGANDEV RAM vs THE STATE OF BIHAR	PANKAJ KUMAR SINGH SANTOSH KUMAR	PUSHKAR NARAIN SHAHI (AAG6)
67.	CWJC/11642/2021 PIL- Others	1 ROHIT KUMAR, ADVOCATE, PATNA HIGH COURT, vs THE STATE OF BIHAR	MANISH KUMAR NO 13 NITU KUMARI ROHIT KUMAR	PRABHAT KUMAR VERMA (AAG3)
68.	CWJC/11649/2021 PIL- Financial Irr	1 ABHISHEK KUMAR vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY	YUGAL KISHORE	ANJANI KUMAR ( AAG 4 )
69.	CWJC/11669/2021 PIL- Education	1 SATISH KUMAR SHARMA vs THE STATE OF BIHAR	VIJAY KUMAR SRIVASTVA MANOJ KUMAR SINGH	(AAG15) KUMAR PRIYA RANJAN PRIYANK DEEPAK RAJENDRA KUMAR GIRI RAJ KAMAL
70.	CWJC/11917/2021 PIL- Encroachment	1 BIBHA SINGH vs THE UNION OF INDIA THROUGH THE PROJECT DIRECTOR NH - 30,	ARUN KUMAR NO. 1	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)
71.	CWJC/12005/2021 PIL- Others	1 RAJIV RANJAN SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR SHANKAR KUMAR	LALIT KISHORE (AG) DR. K.N. SINGH (ASG)
72.	CWJC/12044/2021 PIL- Others	1 UJJAWAL KUMAR vs THE STATE OF BIHAR	VISHAL KUMAR SINGH PUSHKAR PUSHP CHIRANJEEVI SUMAN ANJANI KUMAR AKANKSHA MALVIYA SHASHWAT PRASHANT KUMAR	LALIT KISHORE (AG)
73.	CWJC/12045/2021 PIL- Education	1 PUBLIC INTEREST LITIGATION FORUM vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR (INPERSON) ARTI KUMARI	LALIT KISHORE (AG)
74.	CWJC/12098/2021 PIL- Others	1 PRAKASH SAHAY, ADVOCATE vs UNION OF INDIA	PRAKASH SAHAY	DR. K. N. SINGH ( ASG ) MANOJ KUMAR SINGH (CGC)
75.	CWJC/12111/2021 PIL- Others	1 ANIL KUMAR GUPTA vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	LALIT KISHORE ( AG )
76.	CWJC/12123/2021 PIL- Encroachment	1 NARESH PRASAD vs THE STATE OF BIHAR	SANJAY PRASAD	SAJID SALIM KHAN ( SC25 )
77.	CWJC/12184/2021 PIL- Financial Irr	1 KUNDAN KUMAR vs THE STATE OF BIHAR	ARCHANA PALKAR KHOPDE	LALIT KISHORE (AG)
78.	CWJC/12202/2021 PIL- Education	1 RAVINSH KUMAR vs THE STATE OF BIHAR	BINODANAND MISHRA	LALIT KISHORE (AG)
79.	CWJC/12231/2021 ENCROACHMENT PIL- Encroachment	1 ATUL KUMAR SINGH vs THE STATE OF BIHAR	DEEPAK KUMAR SINHA	LALIT KISHORE (AG)
80.	CWJC/12251/2021 PIL- Others	1 GOPAL PRASAD SINGH vs THE STATE OF BIHAR	SANJAY KUMAR JHA AMARENDRA KUMAR JHA	LALIT KISHORE (AG)

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81.	CWJC/12287/2021 PIL- Others	1 JAMUNI DEVI vs THE STATE OF BIHAR	AKASH KESHAV AKANKSHA MALVIYA VISHAL KUMAR SINGH SHASHWAT DEEPAK KUMAR SINGH	LALIT KISHORE (AG)
82.	CWJC/12291/2021 PIL- Others	1 RAVI SHANKAR PATHAK vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA ATAL BIHARI PANDEY	ANJANI KUMAR (AAG4)
83.	CWJC/12293/2021 PIL- Others	1 KAMLESH CHANDRA LAL @ KAMLESH CHANDRA vs THE UNION OF INIDA	AKASH KESHAV AKANKSHA MALVIYA DEEPAK KUMAR SINGH VISHAL KUMAR SINGH SHASHWAT	DR. K.N. SINGH (ASG) LALIT KISHORE (AG) MANOJ KUMAR SINGH (CGC)
84.	CWJC/12353/2021 PIL- Medical/Healt	1 CHANDAN SINGH @ CHANDAN KUMAR SINGH vs THE STATE OF BIHAR THROUGH , THE PRINCIPAL SECRETARY,	AJIT KUMAR DINKAR KUMAR	LALIT KISHORE (AG)
85.	CWJC/12358/2021 PIL- Others	1 MANOJ KUMAR RAY vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	LALIT KISHORE (AG)
86.	CWJC/12397/2021 PIL- Others	1 ROONA vs THE STATE OF BIHAR	ROONA	LALIT KISHORE (AG)
87.	CWJC/12430/2021 PIL- Road Construc	1 RAM PUNIT CHOUDHARY vs THE UNION OF INDIA	SURENDRA KUMAR SINGH SMRITI PRASAD SUDHA CHANDRA	DR. K.N. SINGH (ASG) LALIT KISHORE (AG)
88.	CWJC/12451/2021 PIL- Road Construc	1 ADYA NAND CHAUDHARY vs THE STATE OF BIHAR	TARUN PRASAD MANDAL	AMIT PRAKASH ( GA13 )
89.	CWJC/12489/2021 PIL- Education	1 DILIP KUMAR JHA vs THE STATE OF BIHAR	VISHAL VIKRAM RANA	PAWAN KUMAR (AC TO AG) GYAN SHANKAR
90.	CWJC/12495/2021 Public interest I PIL- Financial Irr	1 AWADHESH PRASAD vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	DEVENDRA KUMAR	LALIT KISHORE ( AG )
91.	CWJC/12516/2021 PIL- Encroachment	1 RAGHUPATI SINGH vs THE STATE OF BIHAR	RANJEET TIWARY CHANDRA BHUSHAN UPADHYAY	SAJID SALIM KHAN (SC25)
92.	CWJC/12579/2021 PIL- Road Construc	1 AJAY KUMAR SINGH vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY AMIT KASHYAP SURENDRA KUMAR MISHRA	AJAY (GA5)
93.	CWJC/12598/2021 PIL- Others	1 HARIHAR PRASAD vs THE STATE OF BIHAR	SRIRAM KRISHNA	YOGENDRA PRASAD SINHA ( AAG 7 )
94.	CWJC/12622/2021 PIL- Others	1 AJAY KUMAR SINGH vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY SURENDRA KUMAR MISHRA AMIT KASHYAP	GYAN PRAKASH OJHA ( GA7 )
95.	CWJC/12633/2021 PIL- Financial Irr	1 UMESH KUMAR vs THE STATE OF BIHAR	BINAY KUMAR ABHISHEK KUMAR ABDUL QUASIM ANSRI	PUSHKAR NARAIN SHAHI (AAG6)
96.	CWJC/12644/2021 PIL- Others	1 MOTI UR RAHMAN vs THE STATE OF BIHAR	GAJENDRA PRASAD YADAV NAVINIT KUMAR	ANJANI KUMAR (AAG4)
97.	CWJC/12681/2021 PIL- Medical/Healt	1 SHASHI RANJAN SINGH vs THE STATE OF BIHAR	SHRI PRAKASH SRIVASTAVA	S.D. YADAV (AAG9)
98.	CWJC/12694/2021 PIL- Others	1 VETERANS FORUM FOR TRANSPARENCY IN PUBLIC LIFE vs THE PATNA HIGH COURT THROUGH REGISTRAR GENERAL,	ARVIND KUMAR SHARMA	MRIGANK MAULI
<b>MATTER -1</b>				
99.	CWJC/815/2020 PIL- Education	5 RANJEET PANDIT vs THE STATE OF BIHAR	RITIKA RANI ARVIND KUMAR SHARMA SANGITA KUMARI VIJAY KUMAR VIMAL	LALIT KISHORE ( AG ) VIKAS RATAN BHARTI PRABHAT KUMAR VERMA RAJESH PRASAD CHOUHDARY
100.	CWJC/9018/2020 PIL- Others	5 RAMASHISH SINGH vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	LALIT KISHORE ( AG ) P.N.SHAHI (AAG6)
<b>MATTER -2</b>				
101.	CWJC/8402/2021 SALES TAX ACT/VAT	2 M/S SHIV COAL TRADING vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA AKASH CHATURVEDI	VIKASH KUMAR ( SC11 )

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102. CWJC/8581/2021 M.V. TAXATION / EN	2 CHANDAN KUMAR, vs THE STATE OF BIHAR	D.V.PATHY MANJU JHA	LALIT KISHORE (AG) VIVEK PRASAD (GP 7)
103. CWJC/8595/2021 SALES TAX ACT/VAT	2 M/S AKASH AUTO PLANET, vs THE STATE OF BIHAR	DIPAK KUMAR MADHURESH SINGH	LALIT KISHORE (AG) SUSHIL KUMAR (GP 22)
104. CWJC/9129/2021 SALES TAX ACT/VAT	2 CHANDAN KUMAR vs STATE OF BIHAR	D.V.PATHY MANJU JHA	LALIT KISHORE (AG) VIVEK PRASAD (GP 7)
105. CWJC/9362/2021 INCOME TAX	2 SURESH PRASAD SAH vs THE UNION OF INDIA	NITESH KUMAR LAKSHMI KANT TIWARY	DR.K.N.SINGH (ASG)
106. CWJC/10011/2021 SALES TAX ACT/VAT	3 LUMBANI BEVERAGES PRIVATE LIMITED vs THE STATE OF BIHAR	SURAJ SAMDARSHI VIJAY SHANKER TIWARI PIYUSH RANJAN RAJAN PRAKASH	LALIT KISHORE (AG) VIVEK PRASAD (GP 7)
107. CWJC/10046/2021 SALES TAX ACT/VAT	3 AADHAR STUMBH TOWNSHIP PRIVATE LIMITED vs THE STATE OF BIHAR	KUMAR SHANU AMIT KUMAR	LALIT KISHORE (AG)
108. CWJC/11071/2021 M.V. TAXATION / EN	3 AADHAR STUMBH TOWNSHIP PRIVATE LIMITED, vs THE STATE OF BIHAR	KUMAR SHANU AMRIT KUMAR	LALIT KISHORE (AG)
109. CWJC/11305/2021 M.V. TAXATION / EN	3 AADHAR STUMBH TOWNSHIP PRIVATE LIMITED, vs THE STATE OF BIHAR	KUMAR SHANU AMRIT KUMAR	LALIT KISHORE (AG)
110. CWJC/11314/2021 ALL OTHER MATTER O	2 ROHIT KUMAR OJHA vs THE STATE OF BIHAR THROUGH COMMISSIONER,	PRAMOD KUMAR ABHISHEK PANDEY CHHOTE LAL NARAIN SINGH	VIKASH KUMAR (SC11)
111. CWJC/11321/2021 ALL OTHER MATTER O	3 AADHAR STUMBH TOWNSHIP PRIVATE LIMITED vs THE STATE OF BIHAR	KUMAR SHANU AMRIT KUNAL	LALIT KISHORE (AG)
112. CWJC/11487/2021 INCOME TAX	3 M/S DEEPSHREE PROPERTIES PVT. LTD. vs THE UNION OF INDIA	HEMANT KUMAR	DR. K. N. SINGH (ASG)
113. CWJC/12677/2021 ALL OTHER MATTER O	1 M/S SHANTI CONSTRUCTION AND CO. vs THE STATE OF BIHAR	ALOK KUMAR @ ALOK KR SHAHI ARVIND KUMAR	LALIT KISHORE (AG)
<b>MATTER -3</b>			
114. L.P.A/145/2020 LPA	1 MD. SALAHUDDIN @ MD. SALALUDDIN vs THE STATE OF BIHAR	IQBAL ASIF NIAZI MD. WALIUR RAHMAN	MD. KHURSHID ALAM (AAG12)
115. L.P.A/161/2020 LPA	1 ABDUL SATTAR vs THE STATE OF BIHAR	DIWAKAR SINHA ROUNAK KUMAR SINGH (PANKAJ) MRITYUNJAY KUMAR SHASHI CHANDRA PANDEY	MD.KHURSHID ALAM (AAG12)
116. L.P.A/174/2020 LPA	1 KAPILDEV PRASAD vs THE STATE OF BIHAR	DHURENDRA KUMAR	PUSHKAR NARAIN SHAHI (AAG6) RAGHWANAND SANJAY KUMAR
117. L.P.A/180/2020 IA-1/2020 () IA-2/2020 () LPA	1 BIHAR SCHOOL EXAMINATION BOARD ( SECONDARY ) vs DEEPAK KUMAR,	BINITA SINGH	
118. L.P.A/181/2020 LPA	1 SHIVCHANDRA CHOWDHARY vs THE STATE OF BIHAR	DINESH PRASAD VERMA ROHIT KUMAR SHARMA	MD.KHURSHID ALAM (AAG12)
119. L.P.A/184/2020 IA-1/2020 () IA-2/2020 () LPA	1 THE BIHAR STATE HOUSING BOARD vs BRAJ NANDAN SINGH	BINITA SINGH	
120. L.P.A/192/2020 LPA	1 BIHAR SCHOOL EXAMINATION BOARD vs NAGMA PRAVEEN	MANISH KUMAR	ASHUTOSH RANJAN PANDEY (AAG15) ABHINAV SRIVASTAVA UJJAWAL BHUSHAN
121. L.P.A/197/2020 LPA	1 KUMARI HIMANI vs THE STATE OF BIHAR	SUDAMA SINGH	YOGENDRA PRASAD SINHA (AAG7) GOPAL KRISHNA AGRAWAL KUMAR RAVISH

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122. L.P.A/198/2020 LPA	1 KUMARI HIMANI vs THE STATE OF BIHAR	SUDAMA SINGH	YOGENDRA PRASAD SINHA (AAG7) GOPAL KRISHNA AGRAWAL KUMAR RAVISH
123. L.P.A/207/2020 IA-1/2020 () LPA	1 THE UNION OF INDIA vs SWAMI RAGHWENDRACHARYA TRIDANDI AYURVED MAHAVIDYALAYA EVAM CHIKITSALAYA KARJARA	SATYAVRAT VERMA	S.D. YADAV (AAG9)
124. L.P.A/216/2020 IA-1/2020 () LPA	1 RADHA KRISHNA CHOUDHARY ALIAS RADHA KISHUN CHOUDHARY vs THE STATE OF BIHAR	ANISH CHANDRA SINHA SANGHA MITRA GHOSH KRISHNA MURARI RAWT	MD.KHURSHID ALAM (AAG12)
125. L.P.A/223/2020 LPA	1 AFROZ AHMAD vs THE STATE OF BIHAR	BEHZAD AKHTAR	YOGENDRA PRASAD SINHA (AAG7)
126. L.P.A/225/2020 LPA	1 CHOKAT CHAUDHARY, vs THE STATE OF BIHAR	SURESH PRASAD BHAKTA	MD.KHURSHID ALAM (AAG12) NAGENDRA RAI KOSHALENDRA RAI
127. L.P.A/227/2020 LPA	1 ARAYABHATTA KNOWLEDGE UNIVERSITY MITHAPUR, PATNA vs MAMTA KUMARI	ANAND KUMAR OJHA	
128. L.P.A/228/2020 LPA	1 QAMRU ZAMA vs THE STATE OF BIHAR	SUSHMITA MISHRA RAKESH KR. PANDEY SURYA NARAYAN SAH	ANJANI KUMAR (AAG4)
129. L.P.A/238/2020 LPA	1 RAMESH KUMAR vs THE STATE OF BIHAR	NEERAJ KUMAR	MD. KHRUSHID ALAM (AAG12)
130. L.P.A/241/2020 IA-1/2020 () LPA	1 ARAYABHATTA KNOWLEDGE UNIVERSITY MITHAPUR, vs MD. NAUREZ ALAM	PRIYANK DEEPAK	
131. L.P.A/244/2020 IA-1/2021 () LPA	1 ARAYABHATTA KNOWLEDGE UNIVERSITY MITHAPUR, PATNA vs AAKASH KUMAR @ AKASH KUMAR	AWADHESH KUMAR	
132. L.P.A/246/2020 LPA	1 VEER KUNWAR SINGH UNIVERSITY, vs THE STATE OF BIHAR	RAJESH PRASAD CHOUDHARY	ASHUTOSH RANJAN PANDEY (AAG15)
133. L.P.A/247/2020 IA-1/2021 () LPA	1 ARAYABHATTA KNOWLEDGE UNIVERSITY MITHAPUR, PATNA vs ROUSHAN RANJAN	AWADHESH KUMAR	
134. L.P.A/248/2020 IA-1/2020 () LPA	1 DINESH CHANDRA PASWAN vs THE STATE OF BIHAR	AJIT KUMAR SINGH	MD.KHURSHID ALAM (AAG12)
135. L.P.A/249/2020 IA-1/2020 () LPA	1 VIJAY SINGH vs THE STATE OF BIHAR	ARJUN KUMAR ALOK KUMAR	YOGENDRA PRASAD SINHA (AAG7) SATYA PRAKASHTRIPATHY SATYAVRAT
136. L.P.A/252/2020 IA-1/2021 () LPA	1 ARAYABHATTA KNOWLEDGE UNIVERSITY MITHAPUR, PATNA vs SHYAM SUNDAR CHOUDHARY,	AWADHESH KUMAR	
137. L.P.A/273/2020 LPA	1 AMAR DEEP PASWAN ALIAS AMAN DEEP PASWAN vs SRI YOGENDRA NARAYAN SINGH	DHANENDRA CHAUBEY	LALIT KISHORE (AG)
138. L.P.A/277/2020 LPA	1 SHASHIBHUSHAN JHA vs THE STATE OF BIHAR	SIDDHARTHA PRASAD	LALIT KISHORE ( AG )
139. L.P.A/282/2020 LPA	1 DR. NAGENDRA SINGH vs THE STATE OF BIHAR	RAJENDRA NATH SINHA	LALIT KISHORE ( AG )
140. L.P.A/283/2020 LPA	1 IMARAT E SHARIAH ( BIHAR ORISSA AND JHARKHAND ) vs THE STATE OF BIHAR	QUAMAR RAZA	LALIT KISHORE ( AG )
141. L.P.A/291/2020 L P A LPA	1 V.S. ENTERPRISE vs THE UNION OF INDIA	PRABHAT RANJAN	DR. K. N. SINGH ( ASG ) ANSHUMAN SINGH
142. L.P.A/294/2020 LPA	1 AMINA KHATOON vs THE STATE OF BIHAR.	VAGISHA PRAGYA VACA KNAVI	LALIT KISHORE ( AG )
143. L.P.A/300/2020 LPA	1 PANKAJ KUMAR SINGH vs M/S KHUSHEE CONSTRUCTION	DIWAKAR PRASAD SINGH	LALIT KISHORE (AG)
144. L.P.A/301/2020 IA-1/2021 () LPA	1 MD. MINATULLAH vs THE STATE OF BIHAR	ASIF KALIM	LALIT KISHORE ( AG )

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145. L.P.A/304/2020 LETTERS PATENT AP LPA	1	RAM UDAY SINGH vs BIHAR STATE FOOD AND CIVIL SUPPLY CORPORATION	SANJEET KUMAR DIGVIJAY NARAYAN SINGH	LALIT KISHORE ( AG )
146. L.P.A/314/2020 LPA	1	UDAY NARAIN CHOUDHARY vs THE STATE OF BIHAR	APURVA KUMAR	LALIT KISHORE (AG)
147. L.P.A/317/2020 IA-1/2021 () LPA	1	GUNJAN KUMAR vs MANAGEMENT OF CIRCLE HEAD	VIJOY NANDAN SAHAY	
148. L.P.A/318/2020 LPA	1	VINOD MAHTO vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR @ ALOK KR SHAHI	LALIT KISHORE (AG)
149. L.P.A/8/2021 LPA	1	SAURAV KISHORE vs THE INDIAN OIL CORPORATION LIMITED,	PRASHANT SINHA KUMAR GANGESH GUNJAN	ANKIT KATRIAR
150. L.P.A/11/2021 LPA	1	SUBHASH ENTERPRISES, THROUGH ITS PROPRIETOR-SUBHASH KUMAR SINGH, vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY,	RAMA KANT SINGH DEEPAK KUMAR LALAN PRASAD SINGH	LALIT KISHORE (AG)
151. L.P.A/17/2021 LETTERS PATENT AP IA-1/2021 () LPA	1	SAI CONSTRUCTION vs THE STATE OF BIHAR	MANISH SAHAY ANIL KUMAR SINHA	LALIT KISHORE (AG)
152. L.P.A/21/2021 LPA	1	NIZAMUDDIN AHMAD vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	LALIT KISHORE (AG)
153. L.P.A/26/2021 IA-1/2021 () LPA	1	THE STATE OF BIHAR vs MAHANATH SHATANAND GIRI HARIHAR SANSKRIT COLLEGE BODH GAYA	VINAY KUMAR MISHRA	
154. L.P.A/27/2021 IA-1/2021 () LPA	1	RAMADHAR THAKUR vs THE STATE OF BIHAR THROUGH THE SECRETARY,	RAM PRAWESH KUMAR	LALIT KISHORE (AG)
155. L.P.A/30/2021 LPA	1	M/S COBRA INDUSTRIAL SECURITY FORCES (I) LTD., vs THE STATE OF BIHAR	NIRBHAY PRASHANT	LALIT KISHORE (AG)
156. L.P.A/38/2021 LPA	1	THE PATNA MUNICIPAL CORPORATION, vs GAJENDRA MOHAN MISHRA	PRABHAKAR SINGH	NILANJAN CHATTERJEE KUMAR SAURAV
157. L.P.A/42/2021 LPA	1	THE PATNA MUNICIPAL CORPORATION, vs PRAKASH KUMAR	PRABHAKAR SINGH	SIDDHARTHA PRASAD OM PRAKASH KUMAR SIDDHARTHA PRASAD OM PRAKASH KUMAR
158. L.P.A/43/2021 Education matters IA- 1/2021 () LPA	1	MADARSA MISBABUL ULOOM, BUDHNAGRA, vs THE STATE OF BIHAR	PURNENDU KESHAV ANIL KUMAR MUKUND	LALIT KISHORE (AG)
159. L.P.A/49/2021 LPA	1	POONAM DEVI vs BHARAT PETROLEUM CORPORATION LTD.	SANJEEV RANJAN	
160. L.P.A/50/2021 LPA	1	SANTOSH KUMAR SAHI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SUMEET KUMAR SINGH	LALIT KISHORE (AG)
161. L.P.A/58/2021 L P A LPA	1	V. S ENTERPRISES vs THE UNION OF INDIA	PRABHAT RANJAN	DR.K.N.SINGH (ASG) ANSHUMAN SINGH
162. L.P.A/60/2021 LPA	1	THE GROUP GENERAL MANAGER, N.T.P.C. LTD., vs THE STATE OF BIHAR	NAGADEO CHOUBEY AMARESH KUMAR SINHA	LALIT KISHORE (AG) VED PRAKASH SRIVASTVA PRAVEEN PRABHAKAR
163. L.P.A/62/2021 LPA	1	THE PATNA MUNICIPAL CORPORATION, PATNA vs SMT. ARTI BANERJEE @ ARATI BANERJEE	YASHRAJ BARDHAN	JITENDRA KISHORE VERMA ANJANI KUMAR
164. L.P.A/64/2021 TO SET ASIDE THE IA- 1/2021 () IA-2/2021 () IA-3/2021 () LPA	1	RAJAN SAHNI @ RAJAN SAHANI vs THE STATE OF BIHAR	ASHOK KUMAR	LALIT KISHORE (AG)

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165. L.P.A/69/2021 IA-1/2021 () IA-2/2021 () LPA	1 THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, vs THE PUNJAB HOMEOPATHIC PHARMACY AND OTHER CO-OPERATIVE INDUSTRIAL SOCIETY LTD.	RANDHIR KUMAR NO.1 ( AC TO SC 18 )	
166. L.P.A/74/2021 LPA	1 THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, vs RAJESH KUMAR,	VISHWAMBHAR PRASAD S. RAZA AHMAD (AAG5)	
167. L.P.A/76/2021 LPA	1 SHITAL SHANI @ SHITAL SAHANI vs THE STATE OF BIHAR	ARBIND KUMAR SINGH	MD.KHURSHID ALAM (AAG12)
168. L.P.A/77/2021 LPA	1 ANIL KUMAR @ ANIL PRASAD vs THE STATE OF BIHAR	ARBIND KUMAR SINGH PRATIVA KUMARI	GYAN PRAKASH OJHA (GA7)
169. L.P.A/83/2021 memo of appeal LPA	1 VINOD PANDIT @ VINOD KOHAR vs THE STATE OF BIHAR	SURESH PRASAD BHAKTA RAMESHUR THAKUR	LALIT KISHORE (AG)
170. L.P.A/87/2021 LPA	1 PRAMOD PRASAD CHAURASIYA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARYM,	AKSHANSH ANKIT	LALIT KISHORE (AG)
171. L.P.A/89/2021 IA-1/2021 () LPA	1 M/S INDIAN ELECTRICAL SERVICES vs THE STATE OF BIHAR	ALOK RANJAN AVANISH KUMAR SINGH	LALIT KISHORE (AG)
172. L.P.A/98/2021 LPA	1 RAJAN BHARADWAJ vs THE STATE OF THROUGH THE CHIEF SECRETARY,	ARVIND KUMAR ALOK KUMAR @ ALOK KR SHAHI	LALIT KISHORE (AG)
173. L.P.A/106/2021 LPA	1 THE NATIONAL INSURANCE COMPANY LIMITED vs THE UNION OF INDIA	DURGESH KUMAR SINGH	DR.K.N.SINGH (ASG)
174. L.P.A/114/2021 IA-1/2021 () IA-2/2021 () LPA	1 THE STATE OF BIHAR vs M/S KHUSHEE CONSTRUCTION THROUGH ITS POWER OF ATTORNEY HOLDER,	ALOK KUMAR RAHI ( AC TO AAG 4)	
175. L.P.A/117/2021 LPA	1 SOLANKI B. ED. TEACHERS TRAINING COLLEGE vs NATIONAL COUNCIL FOR TEACHERS EDUCATION	SANJAY SINGH PRAVEEN KUMAR	SUNIL KUMAR SINGH NAGENDRA KUMAR SINGH MD. NADIM SERAJ
176. L.P.A/120/2021 LPA	1 RAMESHWAR SINGH vs THE STATE OF BIHAR	INDU BHUSHAN	LALIT KISHORE (AG)
177. L.P.A/123/2021 LPA	1 ANITA DEVI, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SANJAY KUMAR MANDAL	LALIT KISHORE (AG)
178. L.P.A/126/2021 IA-1/2021 () IA-2/2021 () LPA	1 THE STATE OF BIHAR THROUGH THE SECRETARY, vs M/S KHUSHEE CONSTRUCTION THROUGH ITS POWER OF ATTORNEY HOLDER,	ALOK KUMAR RAHI (AC TO AAG 4)	
179. L.P.A/132/2021 IA-1/2021 () IA-2/2021 () LPA	1 THE STATE OF BIHAR vs UTTAR PRADESH RAJKIYA NIRMAN NIGAM LTD.	RAVI BHARDWAJ	
180. L.P.A/149/2021 LPA	1 PRITHWI RAJ CHAUDHARY vs THE STATE OF BIHAR	PRIYANKA SINGH RIZWANUL JAMA KHAN	LALIT KISHORE (AG)
181. L.P.A/154/2021 LPA	1 SANJAY KUMAR RANJAN vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	LALIT KISHORE (AG)
182. L.P.A/155/2021 IA-1/2021 () LPA	1 M/S GOKUL STEELS PRIVATE LIMITED vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED	PARUL PRASAD MOHIT AGARWAL SUSHILA AGRAWAL	KUNAL TIWARY
183. L.P.A/253/2021 LPA	1 TARKESHWAR PANDIT vs THE STATE OF BIHAR	BINAY KUMAR SINGH REMY KUMARI JITENDRA KUMAR	LALIT KISHORE (AG)
184. L.P.A/394/2021 IA-1/2021 () IA-2/2021 () LPA	1 SAROJ KUMARI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR	PUSHKAR NARAIN SHAHI (AAG6)
<b>MATTER -4</b>			
185. CWJC/5783/2020 VALIDITY OF ACT	2 ARUN KUMAR, vs THE STATE OF BIHAR	ANAND KUMAR OJHA ASHOK KUMAR KARNA	LALIT KISHORE ( AG )
186. CWJC/8978/2020 service matter VALIDITY OF ACT	3 THE BIHAR MOTOR VEHICLES TECHNICAL OFFICERS vs THE STATE OF BIHAR	VIPIN KUMAR SINGH SMRITI SINGH	LALIT KISHORE ( AG ) AJAY KUMAR RASTOGI (AAG10)

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187. CWJC/9574/2020 validity of act IA-1/2021 () IA-2/2021 () VALIDITY OF ACT	5	ARUN KUMAR SINGH vs THE STATE OF BIHAR	ASHWANI KUMAR TIWARY MAYA SHANKAR MISHRA NAGENDRA UPADHYAY PRINCE KUMAR MISHRA	LALIT KISHORE ( AG ) SUNIL KUMAR SINGH SRI ASHUTOSH RANJAN PANDEY (AAG15) MUKESH KUMAR GYAN SHANKAR
188. CWJC/2255/2021 VALIDITY OF ACT	3	M/S NAVAYUGA JAHNVI TOLL BRIDGE PRIVATE LTD. vs THE STATE OF BIHAR	MOHIT AGARWAL PARUL PRASAD SUSHILA AGRAWAL	LALIT KISHORE (AG) KUMAR PRIYA RANJAN
With CWJC/4640/2021	2	M/S. NAVAYUGA JAHNVI TOLL BRIDGE PVT. LTD., vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	MOHIT AGARWAL PRIYA GUPTA SUSHILA AGRAWAL	LALIT KISHORE (AG) R. B. PD. YADAV (AAG11) SANJIV KUMAR.
189. CWJC/4419/2021 VALIDITY OF ACT	3	HCL INFOSYSTEMS LTD., vs STATE OF BIHAR THROUGH THE COMMISSIONER OF STATE TAX,	D.V.PATHY	LALIT KISHORE (AG)
190. CWJC/5600/2021 VALIDITY OF ACT	2	TUNTUN KUMAR vs THE STATE OF BIHAR	PRIYADARSHI MATRI SHARAN RAKESH NARAYANSINGH VIKASH BHARTI	LALIT KISHORE ( AG ) AJAY KUMAR RASTOGI (AAG 10)
191. CWJC/6195/2021 VALIDITY OF ACT	2	PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	RITIKA RANI RITU RAJ	LALIT KISHORE (AG)
192. CWJC/9066/2021 VALIDITY OF ACT	2	M/S NAW KRISHNA ENTERPRISES vs THE UNION OF INDIA THROUGH THE SECRETARY,	ANURAG SAURAV ABHINAV ALOK PRIYAJEET PANDEY	DR. K. N. SINGH ( ASG ) ANSHUMAN SINGH
193. CWJC/9192/2021 VALIDITY OF ACT	2	M/S OM LABORATORIES vs THE UNION OF INDIA	SATYABIR BHARTI PRACHI PALLAVI	ANJANI KUMAR (AAG4) DR.K.N.SINGH (ASG) UMA SHANKER VERMA ANSHUMAN SINGH
194. CWJC/9566/2021 VALIDITY OF ACT	2	M/S NAW KRISHNA ENTERPRISES vs THE UNION OF INDIA	ANURAG SAURAV ABHINAV ALOK PRIYAJEET PANDEY	DR.K.N.SINGH (ASG) ANSHUMAN SINGH
195. CWJC/9848/2021 VALIDITY OF ACT	2	VARSHA KUMARI vs THE STATE OF BIHAR	RANJEET KUMAR KUNDAN KUMAR PRAMOD KUMAR PRASAD	LALIT KISHORE ( AG )
196. CWJC/10032/2021 VALIDITY OF ACT	2	M/S NAW KRISHNA ENTERPRISES vs THE UNION OF INDIA, THROUGH THE SECRETARY	ANURAG SAURAV PRIYAJEET PANDEY ABHINAV ALOK	DR. K.N. SINGH (ASG) ANSHUMAN SINGH
197. CWJC/11355/2021 VALIDITY OF ACT	2	SC/ST EMPLOYEES ASSOCIATION BIHAR HEAD OFFICE vs THE STATE OF BIHAR	RITIKA RANI RITU RAJ	LALIT KISHORE (AG) DR. K.N. SINGH (ASG) KUMAR PRIYA RANJAN
198. CWJC/11443/2021 VALIDITY OF ACT	2	JAI PRAKASH NARAYAN vs THE STATE OF BIHAR	PRABHU NATH PATHAK	LALIT KISHORE ( AG ) ANJANI KUMAR (AAG 4)
199. CWJC/12064/2021 Validity of Law VALIDITY OF ACT	1	RAJESH KUMAR DUBEY vs BAR COUNCIL OF INDIA	RAJESH KUMAR DUBEY (INPERSON)	
200. CWJC/12233/2021 VALIDITY OF ACT	1	M/S NATIONAL ENTERPRISES vs THE UNION OF INDIA	ANURAG SAURAV	DR. K. N. SINGH ( ASG ) LALIT KISHORE ( AG )
201. CWJC/12518/2021 VALIDITY OF ACT	1	DR. SHWETA WARWADE vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA	LALIT KISHORE ( AG )
202. CWJC/12524/2021 VALIDITY OF ACT	1	BIHAR LOCAL BODIES EMPLOYEES FEDERATION, vs THE STATE OF BIHAR	SUNIT KUMAR SIDDHARTHA PRASAD SURYA NILAMBARI OM PRAKASH KUMAR	SUBASH PRASAD SINGH ( GA3 )
203. CWJC/12619/2021 VALIDITY OF ACT	1	PATNA NAGAR NIGAM STAFF UNION vs THE UNION OF INDIA	AKASH KESHAV AKANKSHA MALVIYA SHASHWAT VISHAL KUMAR SINGH DEEPAK KUMAR SINGH	DR. KRISHNA NANDAN SINGH (ASG) PAWAN KUMAR (AC TO AG)
<b>MATTER -5</b>				
204. CWJC/6352/2021 EXCISE ACT (STATE)	1	ANUP KUSHWAHA vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	LALIT KISHORE ( AG )
205. CWJC/9685/2021 EXCISE ACT (STATE)	2	PRAKASH GOODS CARRIER AND CO., vs THE STATE OF BIHAR	SHEKHAR SINGH SATYENDRA RAI	LALIT KISHORE (AG)
With CWJC/11692/2021	3	RADICO KHAITAN LIMITED vs THE STATE OF BIHAR	SOURAV SUMAN AALEKH ANAND RAVI PRAKASH SANCHAY SRIVASTAVA	LALIT KISHORE (AG) PAWAN KUMAR (AC TO AG)

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206. CWJC/12248/2021 EXCISE ACT (STATE)	1	BHAGAN BHAGAT vs THE STATE OF BIHAR, THROUGH THE DISTRICT MAGISTRATE,	SANJAY KUMAR MANOJ KUMAR MADHUKAR	LALIT KISHORE ( AG )
207. CWJC/12468/2021 EXCISE ACT (STATE)	1	BHUSHAN MISHRA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	KUMARI ANUPAM	LALIT KISHORE ( AG )
208. CWJC/12515/2021 EXCISE ACT (STATE)	1	VINOD PRASAD vs THE STATE OF BIHAR	RAJEEV RANJAN BELA SINGH	LALIT KISHORE (AG)
209. CWJC/12559/2021 EXCISE ACT (STATE)	1	MUKESH PRASAD KESHRI vs STATE OF BIHAR	DR. SATYENDRA KUMAR SRIVASTAVA PANKAJ KUMAR	KUMAR MANISH (SC5)
210. CWJC/12564/2021 EXCISE ACT (STATE)	1	SUNIL KUMAR vs THE STATE OF BIHAR	CHANDRA KANT	LALIT KISHORE (AG)
211. CWJC/12568/2021 EXCISE ACT (STATE)	1	AYESHA RAJ vs THE STATE OF BIHAR	PANKAJ KUMAR	VIKASH KUMAR (SC11)
212. CWJC/12574/2021 EXCISE ACT (STATE)	1	JITENDER PASWAN vs THE STATE OF BIHAR	BIPIN KUMAR	KUMAR MANISH (SC5)
213. CWJC/12576/2021 EXCISE ACT (STATE)	1	RANJEET @ RANJEET BHANDARI vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	KUMAR MANISH (SC5)
214. CWJC/12577/2021 EXCISE ACT (STATE)	1	BHANNU SAH vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	KUMAR MANISH (SC5)
215. CWJC/12581/2021 EXCISE ACT (STATE)	1	MANOJ KUMAR JHA vs THE STATE OF BIHAR	SHAMA SINHA SAURAV KUMAR SUMAN SUMIT SINHA	KUMAR MANISH (SC5)
216. CWJC/12591/2021 EXCISE ACT (STATE)	1	BABLU KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	KUMAR MANISH ( SC5 )
217. CWJC/12592/2021 release of vehicl EXCISE ACT (STATE)	1	CHANDESHWAR PRASAD YADAV vs THE STATE OF BIHAR	RAKESH KUMAR NO.1 RAMAKANT YADAV	KUMAR MANISH ( SC5 )
218. CWJC/12597/2021 EXCISE ACT (STATE)	1	SUBODH KUMAR RAY @ SUBODH RAY @ SUBODH ROY vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA	VIVEK PRASAD ( GP7 )
219. CWJC/12602/2021 EXCISE ACT (STATE)	1	MUKUND KUMAR @ FANTUS vs THE STATE OF BIHAR	RABI BHUSHAN RAKHI KUMARI	VIVEK PRASAD (GP7)
220. CWJC/12606/2021 EXCISE ACT (STATE)	1	VIJENDRA SHARMA vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA VIKAS KUMAR JHA	VIVEK PRASAD (GP7)
221. CWJC/12621/2021 EXCISE ACT (STATE)	1	BITTU KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	KUMAR MANISH (SC5)
222. CWJC/12628/2021 EXCISE ACT (STATE)	1	OM PRAKASH DAS, vs THE STATE OF BIHAR	ANUJ KUMAR SHRIVASTAVA RAJ SHEKHAR	VIVEK PRASAD ( GP7 )
223. CWJC/12632/2021 EXCISE ACT (STATE)	1	KAMLA DEVI vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	VIVEK PRASAD (GP7)
224. CWJC/12636/2021 EXCISE ACT (STATE)	1	AJAY KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	VIKASH KUMAR (SC11)
225. CWJC/12637/2021 EXCISE ACT (STATE)	1	SANJAY SINGH vs THE STATE OF BIHAR	UPENDRA PRASAD SINGH KAMESHWAR SINGH	VIKASH KUMAR (SC11)
226. CWJC/12642/2021 EXCISE ACT (STATE)	1	RAJEEV CHAUDHARI vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	VIVEK PRASAD (GP7)
227. CWJC/12643/2021 EXCISE ACT (STATE)	1	RAM NARESH SAH vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	VIKASH KUMAR (SC11)
228. CWJC/12646/2021 EXCISE ACT (STATE)	1	MURLI KUMAR vs THE STATE OF BIHAR	ANISH KUMAR DHANANJAY KUMAR	KUMAR MANISH (SC5)
229. CWJC/12650/2021 EXCISE ACT (STATE)	1	SANDEEP KUMAR vs THE STATE OF BIHAR	UMESH KUMAR SINGH	VIVEK PRASAD (GP7)
230. CWJC/12651/2021 EXCISE ACT (STATE)	1	UPENDRA SINGH vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY,	DR. KAMAL DEO SHARMA	LALIT KISHORE (AG)
231. CWJC/12652/2021 EXCISE ACT (STATE)	1	SANOJ KUMAR vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	MANISH KUMAR (SC5)
232. CWJC/12655/2021 EXCISE ACT (STATE)	1	NIRAJ KUMAR vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	VIKASH KUMAR (SC11)
233. CWJC/12658/2021 confiscation matt EXCISE ACT (STATE)	1	BINOD KUMAR vs THE STATE OF BIHAR	NARESH PRASAD PUSHPA KUMARI	KUMAR MANISH (SC5)

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234. CWJC/12669/2021 EXCISE ACT (STATE)	1 MR. BISHNU KUMAR vs THE STATE OF BIHAR	APURV HARSH SUJIT KUMAR MANU TRIPURARI	VIKASH KUMAR (SC11)
235. CWJC/12673/2021 release of vehicl EXCISE ACT (STATE)	1 MD. ASLAM ANSARI vs THE STATE OF BIHAR	PRAMOD KUMAR MUKUL JEE	VIKASH KUMAR (SC11)
236. CWJC/12680/2021 EXCISE ACT (STATE)	1 KUNAL SAURAV vs THE STATE OF BIHAR	DINESHWAR MISHRA	KUMAR MANISH (SC5)
237. CWJC/12698/2021 EXCISE ACT (STATE)	1 BHUPENDRA NARAYAN SHAHI vs THE STATE OF BIHAR	ALOK KUMAR @ ALOK KR SHAHI ARVIND KUMAR	LALIT KISHORE (AG)
238. CWJC/12704/2021 EXCISE ACT (STATE)	1 UPENDRA GIRI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	KUMAR MANISH (SC5)
239. CWJC/12705/2021 EXCISE ACT (STATE)	1 SHILPI KUMARI @ SHILPI SINGH vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	LALIT KISHORE (AG)
240. CWJC/12718/2021 EXCISE ACT (STATE)	1 RANJEET CHOUDHARY vs THE STATE OF BIHAR	YUGAL KISHORE	KUMAR MANISH (SC5)
241. CWJC/12748/2021 EXCISE ACT (STATE)	1 PARWATI DEVI @ PARVATI DEVI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	VIKASH KUMAR (SC11)
242. CWJC/12760/2021 EXCISE ACT (STATE)	1 SHYAM KUMAR PASWAN vs THE STATE OF BIHAR	MD. SOBAN ASGHAR	VIKASH KUMAR (SC11)
243. CWJC/12774/2021 EXCISE ACT (STATE)	1 YOGENDRA YADAV vs THE STATE OF BIHAR	MUKESH KUMAR UDBHAV	VIVEK PRASAD (GP7)
244. CWJC/12780/2021 EXCISE ACT (STATE)	1 KUMKUM DEVI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	KUMAR MANISH (SC5)
245. CWJC/12799/2021 EXCISE ACT (STATE)	1 UMESH UMANG vs THE STATE OF BIHAR,	MD. SOBAN ASGHAR	KUMAR MANISH ( SC5 )
246. CWJC/12801/2021 EXCISE ACT (STATE)	1 UMESH SAHNI vs THE STATE OF BIHAR	RAJIV KUMAR	VIKASH KUMAR ( SC11 )
247. CWJC/12810/2021 EXCISE ACT (STATE)	1 SURESH SAHANI vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	LALIT KISHORE (AG)
248. CWJC/12817/2021 EXCISE ACT (STATE)	1 KRISHNA JHA @ KRISHNA MURARI JHA vs THE STATE OF BIHAR	RATANAKAR JHA	KUMAR MANISH (SC5)
249. CWJC/12833/2021 EXCISE ACT (STATE)	1 SANTOSH RAM vs STATE OF BIHAR,	SETU PRATEEK RAJEEV RANJAN	VIVEK PRASAD ( GP7 )
250. CWJC/12847/2021 EXCISE ACT (STATE)	1 SANNY KUMAR vs STATE OF BIHAR	AMRESH KUMAR SINHA SHASHI BHUSHAN SINGH	VIKASH KUMAR ( SC11 )
251. CWJC/12848/2021 EXCISE ACT (STATE)	1 CHANDAN KUMAR PASWAN vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	LALIT KISHORE ( AG )
252. CWJC/12865/2021 EXCISE ACT (STATE)	1 MANI BHUSHAN KUMAR @ MANIBHUSHAN KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	LALIT KISHORE (AG)
253. CWJC/12866/2021 EXCISE ACT (STATE)	1 AJIT SINGH @ AJIT KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SHAHABUDDIN AZEEM @ S. AZEEM	VIKASH KUMAR (SC11)
254. CWJC/12868/2021 EXCISE ACT (STATE)	1 JAI PRAKASH KUMAR SINGH vs STATE OF BIHAR	AMRESH KUMAR SINHA SHASHI BHUSHAN SINGH	KUMAR MANISH (SC5)
255. CWJC/12872/2021 EXCISE ACT (STATE)	1 LAXAMI PRASAD @ LAXMI PRASAD, vs THE STATE OF BIHAR,	SANJAY KUMAR	LALIT KISHORE ( AG )
256. CWJC/12884/2021 EXCISE ACT (STATE)	1 MOHAMMAD ALTAF RAJA vs THE STATE OF BIHAR THROUGH ITS PRINCIPLE SECRETARY,	VISHAL KUMAR SINGH ANJANI KUMAR	LALIT KISHORE ( AG )
257. CWJC/12899/2021 EXCISE ACT (STATE)	1 AVON RIMS PRIVATE LIMITED, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SHASHANK CHANDRA ROHAN PRIYAN SAHAY ANKITA RAJ SAHAY	VIKASH KUMAR ( SC11 )
258. CWJC/12904/2021 EXCISE ACT (STATE)	1 DEEPAK KUMAR, vs THE STATE OF BIHAR,	RATANAKAR JHA	KUMA MANISH ( SC5 )
259. CWJC/12907/2021 EXCISE ACT (STATE)	1 PRAMOD KUMAR CHOUDHARY vs THE STATE OF BIHAR	RATANAKAR JHA	VIKASH KUMAR (SC11)
260. CWJC/12909/2021 EXCISE ACT (STATE)	1 AMIT PRASAD @ AMIT KUMAR PRASAD vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY NO.5	VIVEK PRASAD (GP7)
261. CWJC/12930/2021 EXCISE ACT (STATE)	1 GANESH RAM vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	VIKASH KUMAR ( SC11 )
262. CWJC/12941/2021 EXCISE ACT (STATE)	1 ANUJ SINGH vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY,	SANJAY PARASMANI	VIVEK PRASAD (GP7)

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263. CWJC/12942/2021 EXCISE ACT (STATE)	1	RAM PRAVESH SINGH vs THE STATE OF BIHAR, THROUGH THE SECRETARY,	SATYENDRA PANDEY DHANESHWAR PRASAD GUPTA	VIVEK PRASAD ( GP7 )
264. CWJC/12959/2021 EXCISE ACT (STATE)	1	SHIMA DEVI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY DEPARTMENT OF EXCISE AND PROHIBITION,	SHANTI BHUSHAN SINGH	LALIT KISHORE (AG)
265. CWJC/12961/2021 EXCISE ACT (STATE)	1	KAMLESH KUMAR vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RAKESH KUMAR MISHRA ARVIND KUMAR	KUMAR MANISH (SC5)
266. CWJC/12962/2021 EXCISE ACT (STATE)	1	PARVATI DEVI vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	KUMAR MANISH (SC5)
267. CWJC/12967/2021 EXCISE ACT (STATE)	1	BANARASI CHAUDHARI, vs THE STATE OF BIHAR,	BIJAY PRAKASH SINGH	VIVEK PRASAD ( GP7 )
268. CWJC/12985/2021 EXCISE ACT (STATE)	1	ATAL SINGH vs THE STATE OF BIHAR	SANJEEV KUMAR	KUMAR MANISH (SC5)
269. CWJC/12995/2021 EXCISE ACT (STATE)	1	NAND KISHORE PODDAR vs THE STATE OF BIHAR	DR. MANOJ KUMAR	VIVEK PRASAD (GP7)
270. CWJC/12997/2021 EXCISE ACT (STATE)	1	PAPPU KUMAR RAY vs THE STATE OF BIHAR	AWADHESH KUMAR	VIKASH KUMAR (SC11)
271. CWJC/13005/2021 EXCISE ACT (STATE)	1	BIRENDER KUMAR @ VIRENDRA TIWARI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SANTOSH KUMAR	VIKASH KUMAR (SC11)
272. CWJC/13012/2021 EXCISE ACT (STATE)	1	RAJEEV KUMAR vs THE STATE OF BIHAR	DILIP KUMAR ROY	LALIT KISHORE ( AG )
273. CWJC/13018/2021 EXCISE ACT (STATE)	1	JAY KUMAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	VIKASH KUMAR (SC11)
274. CWJC/13024/2021 EXCISE ACT (STATE)	1	CHANDAN MANDAL vs THE STATE OF BIHAR	PRAVEEN KUMAR	LALIT KISHORE ( AG )
275. CWJC/13029/2021 release of vehicl EXCISE ACT (STATE)	1	DAISY DEVI vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	KUMAR MANISH (SC5)
276. CWJC/13043/2021 EXCISE ACT (STATE)	1	NATHO MAHTO vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	VIKASH KUMAR (SC11)
277. CWJC/13046/2021 EXCISE ACT (STATE)	1	AMIT KUMAR vs THE STATE OF BIHAR	AMRIT ABHIJAT GHANSHYAM MANOJ KUMAR GUPTA	VIKASH KUMAR (SC11)
278. CWJC/13050/2021 EXCISE ACT (STATE)	1	NAND KISHORE PODDAR vs THE STATE OF BIHAR	DR. MANOJ KUMAR	LALIT KISHORE (AG)
279. CWJC/13054/2021 EXCISE ACT (STATE)	1	ASHTIK MANDAL @ AASTIK MANDAL vs THE STATE OF BIHAR	AMRENDRA KUMAR	VIVEK PRASAD (GP7)
280. CWJC/13061/2021 EXCISE ACT (STATE)	1	MANATUN MAHTO @ MANTU BIND vs THE STATE OF BIHAR	BINAY KUMAR	LALIT KISHORE (AG)
281. CWJC/13064/2021 excise act EXCISE ACT (STATE)	1	GAURAV KUMAR vs THE STATE OF BIHAR	OM PRAKASH MAHARAJ	VIKASH KUMAR (SC11)

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**CAUSE LIST OF CASES TO BE TAKEN UP ON 24-07-2021 ONWARDS**

Saturday the 24th July 2021

THROUGH VIDEO CONFERENCING

(AT 10:30 A.M.)

**Mr. Justice Ashwani Kumar Singh &**

**Mr. Justice Arvind Srivastava**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>Notice:- Please take notice that physical copy of the brief of the cases listed before the Bench must be served in the office of the Advocate General and receipt thereof be filed in the office of the High Court. Please take further notice that only those cases will be taken up in which the receipt of service of physical copy of the brief upon the office of the Advocate General is filed.</b>					
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>					
1.	CR. APP (DB)/913/2016 IMPRISONMENT FOR CR.APP(DB)	6 GITA DEVI vs THE STATE OF BIHAR	BHARAT LAL RABINDRA KUMAR MITHILESH KUMAR ARYA GHANSHYAM TIWARY DHANANJAY KUMAR TIWARY	SRI MAYANAND JHA	
2.	CR. APP (DB)/1241/2017 R.I. FOR 14 YEARS CR.APP(DB)	4 DHARMENDRA KUMAR SINGH @ DHARMENDRA SINGH vs THE STATE OF BIHAR	KRISHNA KANT SINGH ANIL KUMAR SINHA SHARDA NAND MISHRA DHANANJAY KUMAR GUPTA RAJIV RANJAN	SRI DILIP KUMAR SINHA	
3.	CR. APP (DB)/1288/2017 R.I. FOR LIFE(302 CR.APP(DB)	4 MOHAN RAI AND ORS vs THE STATE OF BIHAR	SABAL KUMAR JHA	SRI SHIVESH CHANDRA MISHRA RANJAN KUMAR SINGH	
4.	CR. APP (DB)/1404/2017 R.I. FOR LIFE (30 CR.APP(DB)	9 VASHISHTH MISHRA AND ORS vs THE STATE OF BIHAR	SUBHASH KUMAR KUMAR SAURABH ANIL KUMAR SINGH	SRI AJAY MISHRA	
5.	CR. APP (DB)/192/2018 IMPRISONMENT FOR CR.APP(DB)	14 ASHOK PASWAN vs THE STATE OF BIHAR	SUNIL PRASAD SINGH PRASHANT KUMAR	SRI MAYANAND JHA	
6.	CR. APP (DB)/513/2018 R.I FOR LIFE (302 CR.APP(DB)	6 SHYAMDEO SHARMA vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD MALAY KUMAR CHOUDHARY PRAVIN KUMAR	SRI SHIVESH CHANDRA MISHRA MANISH KUMAR NO-2 GAJENDRA KUMAR SINGH	
7.	CR. APP (DB)/1500/2019 IMPRISONMENT FOR CR.APP(DB)	4 MD. KARI vs THE STATE OF BIHAR	RANA PRATAP SINGH RAJESH KR. SINGH MANISH KUMAR SINGH VIVEKA NAND SINGH	DILIP KUMAR SINHA SUSHIL KUMAR SINGH BINOD KUMAR	
8.	CR. APP (DB)/1504/2019 IMPRISONMENT FOR CR.APP(DB)	4 MD. TAJUDDIN vs THE STATE OF BIHAR	RANA PRATAP SINGH RAJESH KR. SINGH VIVEKA NAND SINGH MANISH KUMAR SINGH	ABHIMANYU SHARMA SUSHIL KUMAR SINGH BINOD KUMAR	
9.	CR. APP (DB)/145/2020 Imprisonment for CR.APP(DB)	2 RAJESH SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH RAGHWENDRA PRATAP SINGH	SATYA NARAYAN PRASAD PARASHURAM SINGH	
10.	CR. APP (DB)/179/2020 IMPRISONMENT FOR CR.APP(DB)	2 VISHAL KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR DIWAKAR UPADHYAYA ARVIND KUMAR PRADHAN PREETY KUNWAR	ABHIMANYU SHARMA BRAJESH PRASAD GUPTA RAJ NANDAN PRASAD	
11.	CR. APP (DB)/188/2020 R.I FOR LIFE CR.APP(DB)	3 MUJAHID ALAM vs THE STATE OF BIHAR	SHABBIR AHMAD ANIL KUMAR SAXENA	ASHWANI KUMAR SINHA RAJ KUMAR ABHIMANYU SHARMA	
12.	CR. APP (DB)/229/2020 R.I FOR LIFE CR.APP(DB)	4 BADRI PASWAN vs THE STATE OF BIHAR	BACHAN JEE OJHA AKHILESH KUMAR PANDEY	DILIP KUMAR SINHA RAVINDRA KUMAR SHRINATH MANJHI	

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13.	CR. APP (DB)/334/2020 AGAINST CONVICATIO CR.APP(DB)	2 MASLEHUDDIN vs THE STATE OF BIHAR	MD. ZIAUL QUAMAR MD. MANZER KARIM	SATYA NARAYAN PRASAD MD. HELAL AHMAD
14.	CR. APP (DB)/341/2020 IMPRISONMENT FOR CR.APP(DB)	1 VICKI PANDEY @ VICKY PANDEY vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH RAGHWENDRA PRATAP SINGH	DR. MAYANAND JHA PRAMOD KUMAR VERMA
15.	CR. APP (DB)/352/2020 Against Convictio CR.APP(DB)	2 RAMCHANDRA YADAV vs THE STATE OF BIHAR	PRITISH KUMAR LAL	AJAY MISHRA PANKAJ KUMAR
16.	CR. APP (DB)/353/2020 AGAINST CONVICATIO CR.APP(DB)	1 MANGAL MAHTO vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	DR. MAYANAND JHA
17.	CR. APP (DB)/395/2020 AGAINST CONVICATIO CR.APP(DB)	4 UPENDRA PRASAD @ UPENDRA KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINHA	A.G. ABHIMANYU SHARMA
18.	CR. APP (DB)/410/2020 R.I. FOR LIFE CR.APP(DB)	4 RATNESH KUMAR @ RAUSHAN CHOUDHARY vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD NILESH KUMAR VAISHNAVI SINGH	A.G. SANDIP KUMAR GAUTAM PRITISH KUMAR LAL SHASHI BALA VERMA (APP)
With	CR. APP (DB)/423/2020 AGAINST CONVICIONCR.APP(DB)	4 SANJIT KUMAR vs THE STATE OF BIHAR	AJIT KUMAR	A.G. PRITISH KUMAR LAL DR. MAYANAND JHA
19.	CR. APP (DB)/419/2020 R.I. for Life CR.APP(DB)	2 BHUALI RAI vs THE STATE OF BIHAR	ANIL CHANDRA DINESHWAR TIWARY	A.G. SATYA NARAYAN PRASAD
20.	CR. APP (DB)/421/2020 AGAINST CONVICATIO CR.APP(DB)	2 KHUSBOO DEVI @ KHUSABU DEVI vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G. ABHIMANYU SHARMA
21.	CR. APP (DB)/422/2020 AGAINST CONVICATIO CR.APP(DB)	2 DEENBANDHU SHARMA vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G. MANISH KUMAR NO2
22.	CR. APP (DB)/427/2020 R.I. for Life CR.APP(DB)	2 NAWAL SAHNI vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD VAISHNAVI SINGH	A.G. SHIWESH CHANDRA MISHRA
23.	CR. APP (DB)/437/2020 AGAINST CONVICATIO CR.APP(DB)	1 RAVI KUMAR vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	A.G. DR. MAYANAND JHA
24.	CR. APP (DB)/439/2020 AGAINST CONVICATIO CR.APP(DB)	2 RAM KUMAR MEHTA vs THE STATE OF BIHAR	PRABHAKAR NATH RAI	A.G. KM. SHASHI BALA VERMA
25.	CR. APP (DB)/440/2020 AGAINST CONVICATIO CR.APP(DB)	2 UMESH KUMAR PASWAN @ UMESH PASWAN @ THAKUR PASWAN vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. KM. SHASHI BALA VERMA
26.	CR. APP (DB)/442/2020 AGAINST CONVICATIO CR.APP(DB)	2 CHANDRIKA RAJVANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G. ABHIMANYU SHARMA
27.	CR. APP (DB)/454/2020 R.I. FOR LIFE CR.APP(DB)	3 UPENDRA SINGH vs THE STATE OF BIHAR	RAM NIBASH PRASAD MUKESH KUMAR	A.G. TEJ PRATAP SINGH DR. MAYANAND JHA
With	CR. APP (DB)/453/2020 R.I FOR LIFE CR.APP(DB)	3 NAVIN SINGH vs THE STATE OF BIHAR	RAM NIBASH PRASAD MUKESH KUMAR	A.G. TEJ PRATAP SINGH ABHIMANYU SHARMA
28.	CR. APP (DB)/455/2020 IMPRISONMENT FOR CR.APP(DB)	2 BHEEM CHOUHDARY vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G.
With	CR. APP (DB)/452/2020 IMPRISONMENT FOR LCR.APP(DB)	2 LAXMAN CHAUDHARI vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
29.	CR. APP (DB)/456/2020 CONVERTED FROM CR CR.APP(DB)	2 KUNAL SINHA (AMBASTHA) @ KUNAL AMBASTHA vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA RASHMI BHARTI	A.G. MANISH KUMAR NO2
30.	CR. APP (DB)/1/2021 R.I. FOR LIFE CR.APP(DB)	1 JAIGOVIND SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G. TRIBHUWAN NARAYAN DR. MAYANAND JHA
31.	CR. APP (DB)/6/2021 RIGOROUS IMPRISON CR.APP(DB)	1 RUBUL HUSSAIN @ RUBUL HASAN vs THE STATE OF BIHAR	KAMAL KISHORE JHA	A.G. SATYA NARAYAN PRASAD

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32.	CR. APP (DB)/7/2021 IMPRISONMENT FOR CR.APP(DB)	1 SANJAY YADAV vs THE STATE OF BIHAR	ARVIND KUMAR	A.G. SHASHI BALA VERMA (APP)
33.	CR. APP (DB)/11/2021 IMPRISONMENT OF L CR.APP(DB)	2 ABHIMANU SINGH @ MUNMUN SINGH vs THE STATE OF BIHAR	UMESHANAND PANDIT	A.G. MANISH KUMAR NO2
34.	CR. APP (DB)/12/2021 AGAINST ACQUITTAL CR.APP(DB)	2 DWARIKA DAS vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G. DR. MAYANAND JHA
35.	CR. APP (DB)/15/2021 IMPRISONMENT FOR CR.APP(DB)	1 BAL MUKUND CHAUHAN vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. VISHWA RANJAN CHOUHARY SATYA NARAYAN PRASAD
36.	CR. APP (DB)/18/2021 Imprisonment for CR.APP(DB)	1 RAMESH PANDEY vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	A.G. ARVIND KUMAR PANDEY JAY RAM PRASAD AJAY MISHRA (APP)
37.	CR. APP (DB)/19/2021 Life Imprisonment CR.APP(DB)	1 JAMIL MIAN vs THE STATE OF BIHAR	ARVIND KUMAR	A.G. S. C. MISHRA (APP) AJAY MISHRA
38.	CR. APP (DB)/28/2021 Against Convictio CR.APP(DB)	1 BIRENDRA MAHTO @ GIRANI MAHTO vs THE STATE OF BIHAR	RAVINDRA KUMAR SINHA	A.G. A.SHARMA (APP)
39.	CR. APP (DB)/29/2021 R.I. FOR LIFE CR.APP(DB)	1 SUNIL RAM vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G. KM. SHASHI BALA VERMA
40.	CR. APP (DB)/32/2021 R.I FOR LIFE CR.APP(DB)	1 SHANKARDHARI SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. AJAY MISHRA
41.	CR. APP (DB)/43/2021 R.I. FOR LIFE CR.APP(DB)	1 BINOD SINGH vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	A.G. KRISHNA KANT SINGH SHASHI BALA VERMA (APP)
42.	CR. APP (DB)/45/2021 R.I FOR LIFE CR.APP(DB)	1 MOHAMMED HAZRAT ALI SAI @ HAZRAT ALI @ MD. HAZRAT SAI vs THE STATE OF BIHAR	AWADHESH KUMAR ANIRUDG SHARMA	A.G. RANDHIR KUMAR NO.1 ABHIMANYU SHARMA
43.	CR. APP (DB)/48/2021 R.I. for Life CR.APP(DB)	3 MANI BHUSHAN KUMAR vs THE STATE OF BIHAR	SHAIENDRA KUMAR SINGH	A.G. D.K.SINHA (APP)
44.	CR. APP (DB)/64/2021 IMPRISONMENT FOR CR.APP(DB)	1 GOBIND YADAV @ GOVIND YADEV vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G. ABHIMANYU SHARMA
45.	CR. APP (DB)/69/2021 Against Convictio CR.APP(DB)	1 SHASHI KUMAR SINGH vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G. ABHIMANYU SHARMA
46.	CR. APP (DB)/70/2021 R.I. for Life CR.APP(DB)	2 SUDARSHAN BIND vs THE STATE OF BIHAR	AJIT KUMAR SINGH PURUSOTTAM KUMAR SINGH	A.G. KM. SHASHI BALA VERMA AJAY MISHRA (APP)
47.	CR. APP (DB)/95/2021 R.I. for Life CR.APP(DB)	1 VIKRAM KUMAR vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR DR. BIDHU RANJAN VAISHNAVI SINGH SHIVAM	A.G. ABHIMANYU SHARMA (APP)
48.	CR. APP (DB)/114/2021 U/S 21-4 N.I.A.AC CR.APP(DB)	1 SANTOSH KUMAR @ SANTOSH SINGH vs THE NATIONAL INVESTIGATION AGENCY C.G.O. COMPLEX, LODI ROAD, NEW DELHI THROUGH ITS DIRECTOR GENERAL	PRABHAT RANJAN	K.N.SINGH,A.D.S.G. MANOJ KUMAR SINGH (SPL. P.P) MANOJ KUMAR SINGH MANOJ KUMAR SINGH
49.	CR. APP (DB)/116/2021 R.I. for Life CR.APP(DB)	1 KRISHNA KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH MD.IMTEYAZ AHMAD UDBHAV BINOD KUMAR PANDEY	A.G. D.K.SINHA (APP)
50.	CR. APP (DB)/118/2021 LIFE IMPRISONMENT CR.APP(DB)	1 JAMAUTRI DEVI vs THE STATE OF BIHAR	SADA NAND ROY SATISH PANDEY	A.G. DILIP KUMAR SINHA
51.	CR. APP (DB)/123/2021 CONVERTED FROM Cr CR.APP(DB)	1 MD. SAUD ALAM @ MD. SAWOOD ALAM vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH	BINOD BIHARI SINGH

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52.	CR. APP (DB)/124/2021 R.I. FOR LIFE CR.APP(DB)	1	MD KANNU @ KANNU vs THE STATE OF BIHAR	BRAJ KISHORE SINGH ABDUL WADOOD BIJAY KUMAR PANDEY	A.G. MANISH KUMAR NO2
53.	CR. APP (DB)/126/2021 IMPRISONMENT FOR CR.APP(DB)	1	BABLU RAJBHAR vs THE STATE OF BIHAR	UDBHAV MD.IMTEYAZ AHMAD VAISHNAVI SINGH	A.G. MANISH KUMAR NO 2 (APP)
54.	CR. APP (DB)/135/2021 Imprisonments for CR.APP(DB)	2	KUNTI DEVI vs THE STATE OF BIHAR	ANJANI KUMAR JHA	A.G. RAMA KANT SINGH
55.	CR. APP (DB)/152/2021 R.I. FOR LIFE CR.APP(DB)	2	BABAN SINGH @ BAWAN SINGH vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY MANISH KUMAR NO2	A.G. A.SHARMA (APP)
56.	CR. APP (DB)/178/2021 R.I. FOR LIFE CR.APP(DB)	1	MANJAY KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH NILESH KUMAR	A.G. S.B.VERMA (APP)
57.	CR. APP (DB)/180/2021 Other than Convic CR.APP(DB)	1	TRIPURARI SINGH @ T.P. SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G. MANOJ KUMAR SINGH DILIP KUMAR SINHA
58.	CR. APP (DB)/391/2021 R.I. FOR LIFE CR.APP(DB)	1	BALESHWAR RAI vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	A.G. SATYA NARAYAN PRASAD
59.	CR. APP (DB)/399/2021 R.I. for Life CR.APP(DB)	1	CHANDAN KUMAR vs THE STATE OF BIHAR	UDAY KUMAR	A.G.
60.	MJC/996/2021 modificatoin MODIFICATION- DB	1	VARUN RAY @ BARUN ROY vs THE STATE OF BIHAR	SURYA NARAYAN ROY	LALIT KISHORE (AG) VIKASH KUMAR (SC 11)
61.	CR. MISC./24621/2021 MOD (DB) MOD (DB)	1	OM PRAKASH GIRI vs THE STATE OF BIHAR	DHANESHWAR PRASAD GUPTA	A.G. MANISH KUMAR NO2
<b>FOR ADMISSION</b>					
62.	CR. APP (DB)/13/2021 LIFE IMPRISONMENT CR.APP(DB)	1	UMRAO SINGH vs THE STATE OF BIHAR	ABHAY KUMAR SINGH	A.G. SATYA NARAYAN PRASAD SATYA NR.PRASAD (APP)
63.	CR. APP (DB)/14/2021 LIFE IMPRISONMENT CR.APP(DB)	1	NAGESHWAR YADAV vs THE STATE OF BIHAR	ARVIND KUMAR	A.G. AJAY MISHRA
64.	CR. APP (DB)/17/2021 Imprisonment of L CR.APP(DB)	1	RAMANAND MEHRA vs THE STATE OF BIHAR	SANJAY SINHA	A.G. KM. SHASHI BALA VERMA
(Copy Not Served)					
65.	CR. APP (DB)/20/2021 Life Imprisonment CR.APP(DB)	1	LATIF ANSARI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. ABHIMANYU SHARMA
(Copy Not Served)					
66.	CR. APP (DB)/22/2021 R.I. FOR LIFE CR.APP(DB)	1	RAKESH KUMAR @ LAL BABU vs THE STATE OF BIHAR	VIKAS KUMAR	A.G. DILIP KUMAR SINHA DILIP KUMAR SINHA (APP)
67.	CR. APP (DB)/23/2021 IMPRISONMENT FOR CR.APP(DB)	1	ISRAQUE MIA @ ISRAQUE ALAM vs THE STATE OF BIHAR	ANSUL	A.G. MANISH KUMAR NO2
(Copy Not Served)					
68.	CR. APP (DB)/24/2021 R.I. FOR 20 YEARS CR.APP(DB)	1	PRADEEP THAKUR vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR	DILIP KUMAR SINHA
(Copy Served)					
69.	CR. APP (DB)/25/2021 R.I. FOR LIFE CR.APP(DB)	1	UMESH RAM vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G. DR. MAYANAND JHA
(Copy Not Served)					
70.	CR. APP (DB)/26/2021 AGAINST ACQUITTAL CR.APP(DB)	1	LAKSHMI YADAV vs THE STATE OF BIHAR	AMARNATH JHA	A.G. SATYA NARAYAN PRASAD
71.	CR. APP (DB)/27/2021 IMORISONMENT FOR CR.APP(DB)	1	NITISH TIWARI vs THE STATE OF BIHAR	ARUN KUMAR PANDEY	A.G. AJAY MISHRA
(Copy Not Served)					

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72.	CR. APP (DB)/30/2021 Against Convictio CR.APP(DB) (Copy Not Served)	1 MAHENDRA RAM vs THE STATE OF BIHAR	RAVI PRAKASH	A.G. KM. SHASHI BALA VERMA
73.	CR. APP (DB)/31/2021 Against Acquittal CR.APP(DB) (Copy Not Served)	1 MD. MOBINUDDIN @ MOBINUDDIN vs THE STATE OF BIHAR	ANAMUL HAQUE	A.G. ABHIMANYU SHARMA
74.	CR. APP (DB)/33/2021 AGAINST CONVICTIO CR.APP(DB) (Copy Not Served)	1 RAJ KISHORE SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. DILIP KUMAR SINHA
75.	CR. APP (DB)/34/2021 R.I FOR LIFE CR.APP(DB)	1 MANTU PATEL vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. MANISH KUMAR NO2
76.	CR. APP (DB)/35/2021 R.I FOR LIFE CR.APP(DB)	1 BHUSHAN MAHTO vs THE STATE OF BIHAR	JITENDRA KUMAR RAVI PRAKASH DWIVEDI	A.G. DR. MAYANAND JHA
77.	CR. APP (DB)/37/2021 AGAINST CONVICTIO CR.APP(DB) (Copy Not Served)	1 LAXMI SINGH @ LAXMI KUMAR SINGH @ MUNNA SINGH @ LAXMI NARAYAN SINGH vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G SATYA NARAYAN PRASAD
78.	CR. APP (DB)/38/2021 302 CR.APP(DB) (Copy Not Served)	1 PAPPU SOREN vs THE STATE OF BIHAR	JYOTI RANJAN JHA DHANANJAI KUMAR SINGH	A.G AJAY MISHRA
79.	CR. APP (DB)/39/2021 AGAINST CONVICTIO CR.APP(DB) (Copy Not Served)	1 MD. AURANGJEB @ AURNEJEB @ CHUNA vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G RANJEET KUMAR SINGH KM. SHASHI BALA VERMA
80.	CR. APP (DB)/41/2021 IMPRISONMENT FOR CR.APP(DB) (Copy Not Served)	1 GOLU TIWARI vs THE STATE OF BIHAR	ARUN KUMAR PANDEY	A.G. ABHIMANYU SHARMA
81.	CR. APP (DB)/42/2021 IMPRISONMENT FOR CR.APP(DB)	1 YUGAL KISHORE SINGH vs THE STATE OF BIHAR	UDBHAV MD.IMTEYAZ AHMAD VAISHNAVI SINGH	A.G. VIJAY ANAND DILIP KUMAR SINHA
82.	CR. APP (DB)/44/2021 IMPRISONMENT FOR CR.APP(DB)	1 GODDA MANDAL @ GONDA MANDAL @ ABHINANDAN MANADAL vs THE STATE OF BIHAR	BINAY KUMAR MD. NAJMUL HODDA	A.G. MANISH KUMAR NO2
83.	CR. APP (DB)/46/2021 IMPRISONMENT FOR CR.APP(DB)	1 ARJUN YADAV vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD MALAY KUMAR CHOUDHARY UDBHAV VAISHNAVI SINGH	A.G. KUMARI ANUPAM DR. MAYANAND JHA
84.	CR. APP (DB)/47/2021 R.I. FOR LIFE CR.APP(DB)	1 MUNNA SAH vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH MD.IMTEYAZ AHMAD	A.G. SATYA NARAYAN PRASAD
85.	CR. APP (DB)/49/2021 IMPRISONMENT FOR CR.APP(DB) (Copy Not Served)	1 BAHADUR SINGH vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ	A.G. DILIP KUMAR SINHA
86.	CR. APP (DB)/50/2021 IMPRISONMENT FOR CR.APP(DB) (Copy Not Served)	1 MANOJ TIWARI @ MANORANJAN TIWARI vs THE STATE OF BIHAR	ARUN KUMAR PANDEY	A.G. MANISH KUMAR NO2
87.	CR. APP (DB)/51/2021 IMPRISONMENT FOR CR.APP(DB) (Copy Not Served)	1 RAM BALI SINGH @ RAMBALI CHAUDHARY vs THE STATE OF BIHAR	SANJAY KUMAR SINGH MANOJ KUMAR	A.G. DR. MAYANAND JHA
88.	CR. APP (DB)/54/2021 IMPRISONMENT FOR CR.APP(DB)	1 LAXMI KANT PANDEY vs THE STATE OF BIHAR	AJAY KUMAR TIWARI VIJAY ANAND	A.G SATYA NARAYAN PRASAD SATYA NARAYAN PRASAD (APP)
89.	CR. APP (DB)/55/2021 ACQUIT CR.APP(DB) (Copy Not Served)	1 RANJAN vs THE STATE OF BIHAR	BINAY KUMAR SINGH	A.G AJAY MISHRA

<b>PATNA HIGH COURT</b>	<b>28</b>	<b>Saturday 24th July 2021</b> Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Arvind Srivastava
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90. CR. APP (DB)/57/2021  
IMPRISONMENT FOR  
CR.APP(DB) 1 MOHAN SINGH  
vs THE STATE OF BIHAR UMESH CHANDRA  
VERMA A.G.  
ABHISHEK KUMAR KM. SHASHI BALA  
SHARAD KUMAR VERMA VERMA  
RASHMI JHA
- (Copy Not Served)
91. CR. APP (DB)/58/2021  
IMPRISONMENT FOR  
CR.APP(DB) 1 MANOJ YADAV  
vs THE STATE OF BIHAR UMESH KUMAR A.G.  
DR. GAJENDRA PRASAD ABHIMANYU SHARMA  
SINGH  
ABHISHEK ANAND
92. CR. APP (DB)/60/2021  
R.I. FOR LIFE CR.APP(DB) 1 KONHU MANDAL @ KHONHU  
MANDAL @ KHONIYA MANDAL  
vs THE STATE OF BIHAR NAFISUZZOHA A.G.  
MAZHER ALAM DILIP KUMAR SINHA
93. CR. APP (DB)/61/2021  
R.I. FOR 14 YEARS  
CR.APP(DB) 1 MD.SOHEL AHMAD BARBHUIYAN  
@ MD.SOHEL AHMAD BARMIAN  
vs THE STATE OF BIHAR MANOJ KUMAR A.G.  
RAJ NARAYAN MISHRA MANISH KUMAR NO2
- (Copy Not Served)
94. CR. APP (DB)/62/2021  
AGAINST CONVICTIO  
CR.APP(DB) 1 SONU KUMAR  
vs THE STATE OF BIHAR UDBHAV A.G.  
MD.IMTEYAZ AHMAD DR. MAYANAND JHA  
VAISHNAVI SINGH  
BINOD KUMAR PANDEY
95. CR. APP (DB)/63/2021  
R.I. FOR LIFE CR.APP(DB) 1 BRIND MANJHI @ SUKHAL MANJHI  
vs THE STATE OF BIHAR RAJEEV KUMAR A.G.  
SATYA NARAYAN  
PRASAD
- (Copy Not Served)
96. CR. APP (DB)/66/2021  
AGAINST CONVICTIO  
CR.APP(DB) 1 BINOD KUMAR SAH  
vs THE STATE OF BIHAR VAISHNAVI SINGH A.G.  
UDBHAV AJAY MISHRA  
MD.IMTEYAZ AHMAD
97. CR. APP (DB)/68/2021  
Against Convictio  
CR.APP(DB) 1 AMIT SINGH  
vs THE STATE OF BIHAR SANJAY KUMAR SINGH A.G.  
MANOJ KUMAR KM. SHASHI BALA  
VERMA
- (Copy Not Served)
98. CR. APP (DB)/72/2021  
IMPRISONMENT FOR  
CR.APP(DB) 1 BHASO MANJHI  
vs THE STATE OF BIHAR KUMARI SUJATA SINHA A.G.  
ABHIMANYU SHARMA
- (Copy Not Served)
99. CR. APP (DB)/73/2021  
IMPRISONMENT FOR  
CR.APP(DB) 1 RANJEET KUMAR SAHNI  
vs THE STATE OF BIHAR UDBHAV A.G.  
VAISHNAVI SINGH DILIP KUMAR SINHA  
MALAY KUMAR  
CHOUDHARY  
MD.IMTEYAZ AHMAD
100. CR. APP (DB)/74/2021  
AGAINST ACQUITTAL  
CR.APP(DB) 1 DAYA JI DEVI  
vs THE STATE OF BIHAR BIPIN KUMAR A.G.  
MANISH KUMAR NO2
- (Copy Not Served)
101. CR. APP (DB)/75/2021  
AGAINST CONVICTIO  
CR.APP(DB) 1 VIKAS YADAV @ VIKAS KUMAR  
vs THE STATE OF BIHAR ANIL KUMAR SATYA NARAYAN  
RAVI PRAKASH PRASAD
102. CR. APP (DB)/76/2021  
R.I FOR LIFE CR.APP(DB) 1 NAGENDRA KUMAR  
vs THE STATE OF BIHAR ALOK KUMAR ALOK A.G.  
SANTOSH KUMAR DR. MAYANAND JHA
103. CR. APP (DB)/77/2021  
R.I.FOR 10 YEARS  
CR.APP(DB) 1 RAVINDRA KUMAR  
vs THE STATE OF BIHAR MANOJ KUMAR A.G.  
RAJ NARAYAN MISHRA RAJESH KUMAR MISHRA  
SATYA NARAYAN  
PRASAD
- (Copy Not Served)
104. CR. APP (DB)/78/2021  
IMPRISONMENT FOR  
CR.APP(DB) 1 BINOD BHINDAWAR  
vs THE STATE OF BIHAR KRISHNA CHANDRA MANISH KUMAR NO2  
ANJANI PARASHAR
- (Copy Served)
105. CR. APP (DB)/80/2021  
imprisonment for  
CR.APP(DB) 1 SUDAMA PRASAD @ SUDAMA  
PRAJAPATI A.G.  
vs THE STATE OF BIHAR VINOD KUMAR SURENDRA KUMAR  
CHOUBEY  
AJAY MISHRA
- (Copy Not Served)
106. CR. APP (DB)/82/2021  
AGAINST ACQUITTAL  
CR.APP(DB) 1 PAPPU PANDEY @ OMPRAKASH  
PANDEY A.G.  
vs THE STATE OF BIHAR ANIL KUMAR SINGH KM. SHASHI BALA  
SURYA PRAKASH SINGH VERMA
- (Copy Not Served)
107. CR. APP (DB)/83/2021  
IMPRISONMENT FOR  
CR.APP(DB) 1 VIKASH KUMAR @ BIKRAM YADAV  
@ JAILOR YADAV A.G.  
vs THE STATE OF BIHAR ARVIND PRASAD SINGH SANJIV SHARAN  
SURESH SINGH ABHIMANYU SHARMA
- (Copy Not Served)

<b>PATNA HIGH COURT</b>	<b>29</b>	<b>Saturday 24th July 2021</b> Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Arvind Srivastava
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108. CR. APP (DB)/85/2021 Against Acquittal CR.APP(DB)	1 KUMARI SATI JAISWAL vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G. DILIP KUMAR SINHA DILIP KUMAR SINHA (APP)
109. CR. APP (DB)/86/2021 Against Conviction CR.APP(DB)	1 DEV NARAYAN MAHTO @ DEO NR. MAHTO @ DEVJI MAHTO @ DEOJI MAHTO vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G. SUJIT KUMAR SINGH SATYA NARAYAN PRASAD
110. CR. APP (DB)/87/2021 R.I. FOR LIFE CR.APP(DB)	1 RUBAN YADAV vs THE STATE OF BIHAR	NISHANT KUMAR SINHA ALOK CHANDRA TARUN KUMAR SHEKAR SATYAPAL NAROTTAM	A.G. UDAY CHAND PRASAD MANISH KUMAR NO2
(Copy Not Served)			
111. CR. APP (DB)/88/2021 R.I. OF 20 YRS CR.APP(DB)	1 RANDHEER RAI vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. DR. MAYANAND JHA
112. CR. APP (DB)/89/2021 LIFE IMPRISONMENT CR.APP(DB)	1 RAM EKBAL SAHNI vs THE STATE OF BIHAR	DHANANJAY KUMAR SHAHI	A.G. SATYA NARAYAN PRASAD
(Copy Not Served)			
113. CR. APP (DB)/90/2021 AGAINST CONVICTIO CR.APP(DB)	1 RAMESHWAR SADA vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G. AJAY MISHRA
(Copy Not Served)			
114. CR. APP (DB)/93/2021 IMPRISONMENTS FOR CR.APP(DB)	1 NANHAK SAH vs THE STATE OF BIHAR	SHASHI BHUSHAN PANDEY	A.G. KM. SHASHI BALA VERMA
(Copy Not Served)			
115. CR. APP (DB)/96/2021 Against Convictio CR.APP(DB)	2 SUMAN KUMAR SUMAN vs THE STATE OF BIHAR	BANDANA SINGH SUDHIR KUMAR SINGH	A.G. ABHIMANYU SHARMA
(Copy Not Served)			
116. CR. APP (DB)/97/2021 R.I. FOR LIFE CR.APP(DB)	2 SUGANTI DEVI vs THE STATE OF BIHAR	AMIT KUMAR RAKESH POONAM KUMARI	A.G. DILIP KUMAR SINHA
(Copy Not Served)			
117. CR. APP (DB)/98/2021 R.I. for Life CR.APP(DB)	2 MD SHAMIM vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G. MANISH KUMAR NO2
118. CR. APP (DB)/99/2021 376D,341,342,506, CR.APP(DB)	2 CHANDAN RAWANI @ CHANDAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G. DR. MAYANAND JHA
(Copy Not Served)			
119. CR. APP (DB)/100/2021 LIFE IMPRISONMENT CR.APP(DB)	2 MANIKANT DAS vs THE STATE OF BIHAR	SHREE NIWAS SINGH ASHOK KUMAR	A.G. SATYA NARAYAN PRASAD
(Copy Not Served)			
120. CR. APP (DB)/101/2021 IMPRISONMENT FOR CR.APP(DB)	2 RAJESH YADAV vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	A.G. AJAY MISHRA
(Copy Not Served)			
121. CR. APP (DB)/102/2021 IMPRISONMENT FOR CR.APP(DB)	2 DAROGI THAKUR vs THE STATE OF BIHAR	KUNDAN KUMAR DILIP KUMAR RANJEET KUMAR	A.G. KM. SHASHI BALA VERMA
(Copy Not Served)			
122. CR. APP (DB)/103/2021 IMPRISONMENT FOR CR.APP(DB)	2 ATUL KUMAR SINGH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G. ABHIMANYU SHARMA
(Copy Not Served)			
123. CR. APP (DB)/104/2021 R.I.FOR LIFE CR.APP(DB)	2 AMARJEET KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR ANSUL PRIYANKA SINGH	A.G. DILIP KUMAR SINHA UMESH KUMAR
(Copy Not Served)			
124. CR. APP (DB)/105/2021 IMPRISONMENT FOR CR.APP(DB)	2 RAMASHISH MANJHI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G. MANISH KUMAR NO2
125. CR. APP (DB)/106/2021 AGAINST ACQUITTAL CR.APP(DB)	2 SANICHAR RISHIDEV @ SENTER RISHIDEV vs THE STATE OF BIHAR	MD. ZIAUL QUAMAR	A.G. DR. MAYANAND JHA
(Copy Not Served)			
126. CR. APP (DB)/107/2021 AGAINST ACQUITTAL CR.APP(DB)	2 SHIV SHANKAR RAM vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH ABHIJEET GAUTAM	A.G. SATYA NARAYAN PRASAD
(Copy Not Served)			

<b>PATNA HIGH COURT</b>	<b>30</b>	<b>Saturday 24th July 2021</b> Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Arvind Srivastava
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127. CR. APP (DB)/108/2021 Against Acquittal CR.APP(DB) (Copy Not Served)	2 BRIJ BIHARI RAY vs THE STATE OF BIHAR	TEJ PRATAP SINGH HARSH SINGH	A.G. AJAY MISHRA
128. CR. APP (DB)/109/2021 R.I. FOR 13 YRS CR.APP(DB) (Copy Not Served)	2 RATAN MEHTA vs THE STATE OF BIHAR	JAY RAM PRASAD	A.G. KM. SHASHI BALA VERMA
129. CR. APP (DB)/110/2021 R.I. FOR LIFE CR.APP(DB) (Copy Served)	2 MANOJ KUMAR BISWAS vs THE STATE OF BIHAR	DR. RATAN KUMAR	MANISH KUMAR NO2
130. CR. APP (DB)/111/2021 IMPRISONMENT FOR CR.APP(DB) (Copy Not Served)	2 UMA SHANKAR SINGH vs THE STATE OF BIHAR	RANA VIKRAM SINGH RASIKA PRITI	A.G. ABHIMANYU SHARMA
131. CR. APP (DB)/112/2021 IMPRISONMENT FOR CR.APP(DB)	2 SANJIV ANAND vs THE STATE OF BIHAR	UDBHAV MD.IMTEYAZ AHMAD	A.G. DILIP KUMAR SINHA
132. CR. APP (DB)/113/2021 AGAINST CONVICTIO CR.APP(DB) (Copy Not Served)	2 PRINCE KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G MANISH KUMAR NO2 SHIVENDRA PRASAD
133. CR. APP (DB)/115/2021 R.I. FOR LIFE CR.APP(DB) (Copy Not Served)	2 CHANDRANAND RISIDEO vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G. DR. MAYANAND JHA
134. CR. APP (DB)/117/2021 IMPRISONMENT FOR CR.APP(DB)	2 SUNITA DEVI vs THE STATE OF BIHAR	HANS LAL KUMAR DURGA SAW	A.G. SATYA NARAYAN PRASAD
135. CR. APP (DB)/120/2021 IMPRISONMENT FOR CR.APP(DB)	2 KAMLESH @ JALEBI vs THE STATE OF BIHAR	INDU BHUSHAN	A.G. AJAY MISHRA
136. CR. APP (DB)/121/2021 AGAINST CONVICTIO CR.APP(DB) (Copy Not Served)	2 RUPESH RAM vs THE STATE OF BIHAR	PRAMOD KUMAR THAKUR	A.G. KM. SHASHI BALA VERMA
137. CR. APP (DB)/122/2021 AGAINST CONVICTIO CR.APP(DB) (Copy Not Served)	2 JITENDRA CHAUBEY @ GAYA CHAUBEY vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI SAGHIR AHMAD	A.G. ABHIMANYU SHARMA
138. CR. APP (DB)/125/2021 R.I. FOR LIFE CR.APP(DB)	2 NIRANJAN KUMAR vs THE STATE OF BIHAR	UMA SHANKAR SINGH SHISHIR KUMAR SHISHIR	A.G. DILIP KUMAR SINHA
139. CR. APP (DB)/131/2021 R.I. FOR LIFE CR.APP(DB) (Copy Not Served)	2 SHOHRAB SHEIKH @ SOHRAB SHEIKH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. MANISH KUMAR NO2
140. CR. APP (DB)/134/2021 IMPRISONMENT FOR CR.APP(DB)	2 RAVI KISHORE SINGH @ PINTU vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G DR. MAYANAND JHA
141. CR. APP (DB)/137/2021 IMPRISONMENT FOR CR.APP(DB) (Copy Served)	2 DHARMENDRA KUMAR YADAV vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G SATYA NARAYAN PRASAD
142. CR. APP (DB)/138/2021 IMPRISONMENT FOR CR.APP(DB) (Copy Not Served)	2 CHANDAV YADAV vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA KALPNA KUSUM	A.G. AJAY MISHRA
143. CR. APP (DB)/139/2021 Cr. Appeal (DB) CR.APP(DB) (Copy Not Served)	2 MUKESH SINGH @ PINKU vs THE UNION OF INDIA THROUGH N. I. A.	SANJEEV RANJAN	K.N.SINGH (A.D.S.G.) MANOJ KUMAR SINGH
144. CR. APP (DB)/140/2021 DEATH SENTENCE CR.APP(DB)	2 RAM LAL MAHTO vs THE STATE OF BIHAR	KAPIL DEO SINGH	A.G KM. SHASHI BALA VERMA MRITUNJAY KUMAR
145. CR. APP (DB)/141/2021 IMPRISONMENT FOR CR.APP(DB) (Copy Served)	2 CHANDRA KISHORE MAHATO vs THE STATE OF BIHAR	BASHISHTHA NARAYAN MISHRA SACHIDA NAND RAI	SATYA NARAYAN PRASAD SURESH PRASAD SHARMA

<b>PATNA HIGH COURT</b>	<b>31</b>	<b>Saturday 24th July 2021</b> Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Arvind Srivastava
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146. CR. APP (DB)/142/2021 R.I FOR LIFE CR.APP(DB)	2	TIPU YADAV @ TIPU KUMAR YADAV vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	SHIWESH CHANDRA MISHRA DR. MAYANAND JHA
(Copy Served)				
147. CR. APP (DB)/143/2021 R.I FOR 20 YEARS CR.APP(DB)	2	AMAR SAHANI @ AMAR KUMAR vs THE STATE OF BIHAR	VINAY RANJAN RAJU KUMAR	A.G. ABHIMANYU SHARMA
(Copy Not Served)				
148. CR. APP (DB)/144/2021 AGAINST ACQUITTAL CR.APP(DB)	2	SHARMA DUBEY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G. DILIP KUMAR SINHA
(Copy Not Served)				
149. CR. APP (DB)/145/2021 AGAINST ACQUITTAL CR.APP(DB)	2	DOMAN YADAV @ PRADIP KUMAR vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH KUMAR KASHYAP	A.G. MANISH KUMAR NO2
(Copy Not Served)				
150. CR. APP (DB)/146/2021 SENTENCE TO LIFE CR.APP(DB)	2	MONI KUMARI @ MONIKA KUMARI vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. DR. MAYANAND JHA SHIVENDRA PRASAD
(Copy Not Served)				
151. CR. APP (DB)/147/2021 R.I. FOR LIFE CR.APP(DB)	2	ASHOK YADAV vs THE STATE OF BIHAR	HARSH SINGH	AJAY MISHRA
(Copy Served)				
152. CR. APP (DB)/148/2021 AGAINST CONVICITIO CR.APP(DB)	2	MIRTUNJAY KUMAR @ MRITUNJAY KUMAR vs THE STATE OF BIHAR	ABHAY KUMAR SINGH SIDDHARTHA KUMAR SINGH	A.G. SATYA NARAYAN PRASAD
(Copy Not Served)				

(AT 2.15 P.M.)

**FOR HEARING**

153. CR. APP (DB)/291/2015 LIFE IMPRISONMENT CR.APP(DB)	7	RAKESH KUMAR SINGH @ PAPPU SINGH vs THE STATE OF BIHAR	PRAKASH KUMAR CHANDRA SEN PRASAD SINGH BRAJ NANDAN KUMAR TIWARY SUNIL KUMAR MUKESH KUMAR SINGH HARERAM SINGH MANORANJAN KUMAR MANOJ KUMAR	SMT.S.B.VERMA APP
With CR. APP (DB)/20/2015 LIFE IMPRISONMENT CR.APP(DB)	3	SURENDRA SINGH vs THE STATE OF BIHAR	PRAKASH KUMAR MANORANJAN KUMAR	D.K.SHINA APP RAJESH KUMAR LAKSHMI KANT SHARMA ARUN KUMAR PANDEY RAKESH KUMAR SHARMA
With CR. APP (DB)/30/2015 IMPRISONMENT FOR LCR.APP(DB)	3	AMAR NATH SINGH AND ORS. vs THE STATE OF BIHAR	PRAKASH KUMAR MANORANJAN KUMAR	A.K.SINHAAPP RAKESH KUMAR SHARMA LAKSHMI KANT SHARMA RAJESH KUMAR
154. CR. APP (DB)/406/2016 IMPRISONMENT FOR CR.APP(DB)	9	HAFIZ MIAN @ HAFIZ MIYA AND ORS vs THE STATE OF BIHAR	RAM BINOD SINGH BINDHYACHAL SINGH RAVI RANJAN NILESH KUMAR MD.IMTEYAZ AHMAD	G.P.JAISWALAPP SATYENDRA KUMAR BHATNAGAR DEEPAK KUMAR DILIP KUMAR SINHA
155. CR. APP (DB)/736/2016 R.I.FOR LIFE(302) CR.APP(DB)	16	SUSHIL SINGH AND ANR vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD KUMAR DWIJENDRA PRATAP MD. JAVED JAFAR KHAN	SRI DILIP KUMAR SINHA RAMCHANDRA SINGH LAL BAHADUR SINGH RAJ KISHOR PRASAD
156. CR. APP (DB)/1103/2016 R.I.FOR LIFE(302) CR.APP(DB)	5	HARISHANKAR SINGH @ HARIA vs THE STATE OF BIHAR	RAVI SHANKER PANKAJ AMRENDRA KR @ DR. AMRENDRA KR	SRI DILIP KUMAR SINHA
157. CR. APP (DB)/1102/2017 R.I. FOR 12 YEARS CR.APP(DB)	7	ASHOK KUMAR vs THE STATE OF BIHAR	DEVI DAS SRIVASTAVA	SRI ABHIMANYU SHARMA
With CR. APP (DB)/1197/2017 R.I. FOR 12 YEARS CR.APP(DB)	4	MUMTAJ DEWAN vs THE STATE OF BIHAR AND ANR	SHRI PRAKASH TIWARI MAHESH KUMAR ANAND TIWARI	SHASHI BALA VERMA S.D.SANJAY (ADDL.S.G) MANOJ KUMAR SINGH (CGC)
With CR. APP (DB)/1305/2017 R.I FOR 12 YEARS (CR.APP(DB)	5	MAHENDRA KUMAR RATHAUR @ MAHENDRA SINGH RATHAUR vs STATE OF BIHAR AND ANR	SHRI PRAKASH TIWARI MAHESH KUMAR	SRI AJAY MISHRA S.D.SANJAY (ADDL.S.G) MANOJ KUMAR SINGH (CGC)

<b>PATNA HIGH COURT</b>	<b>32</b>	<b>Saturday 24th July 2021</b> Hon'ble Mr. Justice Ashwani Kumar Singh & Hon'ble Mr. Justice Arvind Srivastava
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158. CR. APP (DB)/84/2018 IMPRISONMENT FOR CR.APP(DB)	7 PINKI DEVI vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD PRAVIN KUMAR NILESH KUMAR MD.IMTEYAZ AHMAD	SRI ASHWANI KUMAR SINHA ABHIMANYU SHARMA
With CR. APP (DB)/82/2018 IMPRISONMENT FOR LCR.APP(DB)	6 ANIL KUMAR RAI @ BIRBAL @ ANIL KUMAR @ ANIL RAY vs THE STATE OF BIHAR	LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR NIRANJAN PARIHAR	SRI SHIVESH CHANDRA MISHRA DR. MAYANAND JHA
159. CR. APP (DB)/698/2018 R.I. FOR LIFE (30 CR.APP(DB)	6 ABID HUSSAIN vs THE STATE OF BIHAR	PRASHANT KUMAR	SRI SATYA NARAYAN PRASAD
160. CR. APP (DB)/1482/2019 IMPRISONMENT FOR CR.APP(DB)	11 GAURAV KUMAR RAI @ SHUBHAM vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY KAUSHAL KISHOR RANJIT KUMAR YADAV	KM. SHASHI BALA VERMA

PATNA HIGH COURT	33	Saturday 24th July 2021 Hon'ble Mr. Justice Rajendra Kumar Mishra
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**CAUSE LIST OF CASES TO BE TAKEN UP ON 24-07-2021 ONWARDS**

**Saturday the 24th July 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)**

**Mr. Justice Rajendra Kumar Mishra**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS-W</u></b>				
1.	CR. MISC./29890/2021 U/S 15 NGT ACT. A.BAIL	1 ANIL YADAV vs THE STATE OF BIHAR THROUGH THE SECRETARY DEPARTMENT OF MINES AND GEOLOGY BIHAR, PATNA	BINOD KUMAR	RINA SINHA
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
2.	CR. MISC./40465/2020 406,420,467,468,4 A.BAIL	1 SHARDANAND SINGH YADAV vs THE STATE OF BIHAR	DINESHWAR MISHRA	A.G RAM PRIYA SHARAN SINGH
3.	CR. MISC./40469/2020 341,323,324,307,5 A.BAIL	1 AKALU CHAUDHARY vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G RAM SEVAK CHOUDHARY
4.	CR. MISC./40474/2020 341,323,324,307,3 A.BAIL	1 BIBI SABNAM vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA DHIRENDRA NATH JHA	A.G. RAM SEVAK CHOUDHARY
5.	CR. MISC./40476/2020 376 A.BAIL	1 RAJESH MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G RAM SEVAK CHOUDHARY
6.	CR. MISC./40509/2020 anticipatory bail A.BAIL	1 PRINCE KUMAR @ PRINCE KUMAR RAJ vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	A.G ABHAY SHANKAR SINGH BARUN KUMAR SINGH MAYANK MOHAN SANGEETA SHARMA
7.	CR. MISC./40515/2020 341,323,379,354,5 A.BAIL	1 SHIVU RAY vs THE STATE OF BIHAR	RATANAKAR JHA	A.G SANGEETA SHARMA
8.	CR. MISC./40517/2020 341,323,307,504,5 A.BAIL	1 MUNNA SHARMA vs THE STATE OF BIHAR	PAWAN KUMAR SINGH PRABHAKAR SINGH	A.G SANGEETA SHARMA RAJESH KUMAR PATHAK
9.	CR. MISC./40521/2020 341,323,504,307,3 A.BAIL	1 AJIT KUMAR SINGH vs THE STATE OF BIHAR	SHAILESH KUMAR ZAINUL ABEDIN	A.G SANGEETA SHARMA
10.	CR. MISC./40523/2020 147,148,149,341,3 A.BAIL	1 KAILASH YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G. SHAIENDRA KUMAR
11.	CR. MISC./40527/2020 272,273, A.BAIL	1 AMARJEET CHAUDHARY vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G SHAIENDRA KUMAR
12.	CR. MISC./40533/2020 302,201,34 A.BAIL	1 AJIT KUMAR @ GUDDU KUMAR vs THE STATE OF BIHAR	SUMIT KUMAR RAJESH KUMAR SINGH	A.G. MANOJ KUMAR SINGH SUNIL KR.YADAV SHAIENDRA KUMAR
13.	CR. MISC./40534/2020 341,323,354-C,509 A.BAIL	1 ROHIT KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR UDAY PRATAP SINGH	A.G SHAIENDRA KUMAR
14.	CR. MISC./40535/2020 Anticipatory bail A.BAIL	1 TUNTUN RAI vs THE STATE OF BIHAR	MANOJ KUMAR	A.G SHAIENDRA KUMAR
15.	CR. MISC./40536/2020 341,342,324,307,3 A.BAIL	1 ARJUN MAHTO vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SHAIENDRA KUMAR
16.	CR. MISC./40538/2020 341,342,325,354,3 A.BAIL	1 MD MIFTAH ALAM @ MD NIFTAH ALAM vs THE STATE OF BIHAR	MD. MURAD ASHRAF TARIQUE SHAMIM ABU NASAR	A.G. SHAIENDRA KUMAR
17.	CR. MISC./40539/2020 341,323,379,354(A A.BAIL	1 RAJU YADAV @ RAJU KUMAR YADAV AND OTHERS vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G. SHAIENDRA KUMAR

PATNA HIGH COURT	34	Saturday 24th July 2021 Hon'ble Mr. Justice Rajendra Kumar Mishra
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18.	CR. MISC./40541/2020 anticipatory bail A.BAIL	1	SANTOSH PASWAN vs THE STATE OF BIHAR	ANUJ KUMAR	A.G SHAILENDRA KUMAR
19.	CR. MISC./40949/2020 341,323,498A,379, A.BAIL	1	SANTOSH KUMAR vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH	A.G RAJ BALLABH SINGH
20.	CR. MISC./40950/2020 30A A.BAIL	1	SEEMA DEVI vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G RAJ BALLABH SINGH
21.	CR. MISC./40954/2020 302,120B,34 A.BAIL	1	ARUN KUMAR YADAV vs THE STATE OF BIHAR	ASIF KALIM	A.G RAJ BALLABH SINGH
22.	CR. MISC./40955/2020 30A A.BAIL	1	PAPPU JAISWAL @ PAPPU KUMAR JAISWAL vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G RAJENDRA PRASAD NAT
23.	CR. MISC./40956/2020 27 A.BAIL	1	SURAJ YADAV @ SURAJ KUMAR YADAV vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G RAJENDRA PRASAD NAT
24.	CR. MISC./40957/2020 341,323,354B,379, A.BAIL	1	PRABHU PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G RAJENDRA PRASAD NAT
25.	CR. MISC./40958/2020 147,148,341,323,3 A.BAIL	1	SUNIL SINGH @ SUNIL KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G RAJENDRA PRASAD NAT
26.	CR. MISC./40959/2020 341,323,325,308,3 A.BAIL	1	GAJENDRA YADAV @ GAJENDRA KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR SATISH KUMAR SINHA	A.G RAJENDRA PRASAD NAT
27.	CR. MISC./40961/2020 341,324,307,504/3 A.BAIL	1	AVINASH KUMAR PASWAN vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G RAMCHANDRA SAHNI
28.	CR. MISC./40964/2020 341,323,307,354,5 A.BAIL	1	SHRAVAN KUMAR vs THE STATE OF BIHAR	MD. NURUL HODA SATISH CHANDRA MISHRA	A.G RAMCHANDRA SAHNI
29.	CR. MISC./40965/2020 341,323,307,379,5 A.BAIL	1	MD. KURSHID @ KURSHID @ KURSID vs THE STATE OF BIHAR	MD. HUSSAIN	A.G RAMCHANDRA SAHNI IRSHAD AHMAD KHAN
30.	CR. MISC./40966/2020 147,148,149,323,3 A.BAIL	1	PRAMOD KUMAR @ PRAMOD MAHTO vs THE STATE OF BIHAR	SHAILESH KUMAR	A.G RAMCHANDRA SAHNI
31.	CR. MISC./40967/2020 498A A.BAIL	1	SUJIT KUMAR vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G RAMCHANDRA SAHNI
32.	CR. MISC./40968/2020 366,368,376-34 A.BAIL	1	ANIL KAPAR vs THE STATE OF BIHAR	DINESH JHA	A.G RENUKA RATNAKAR
33.	CR. MISC./40969/2020 414,34, A.BAIL	1	VIDYA BHUSHAN RAI vs THE STATE OF BIHAR	KISHUN CHAND KUMAR SINHA	A.G RENUKA RATNAKAR
34.	CR. MISC./40970/2020 304-B,201,34 A.BAIL	1	MUNNI DEVI vs THE STATE OF BIHAR	ANIL KUMAR	A.G RENUKA RATNAKAR
35.	CR. MISC./40971/2020 323,498A,504,506, A.BAIL	1	BIJAY SINGH@VIJAY SINGH vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G RENUKA RATNAKAR
36.	CR. MISC./40975/2020 30A A.BAIL	1	KAILASH DHANGAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G RENUKA RATNAKAR
37.	CR. MISC./40976/2020 387 A.BAIL	1	ARVIND BAITHA vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G RITA VERMA
38.	CR. MISC./40979/2020 147,148,149,447,4 A.BAIL	1	RAM SURESH RAI vs THE STATE OF BIHAR	ANIL CHANDRA	A.G RITA VERMA
39.	CR. MISC./40982/2020 147,148,149,341,3 A.BAIL	1	RAJA RAM PASWAN vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G RITA VERMA
40.	CR. MISC./40983/2020 30A,D A.BAIL	1	DHEERAJ KUMAR @ DHEERAJ YADAV vs THE STATE OF BIHAR	DEEPAK KUMAR	A.G RITA VERMA
41.	CR. MISC./40985/2020 406,420,468,487,4 A.BAIL	1	RAVI BHUSHAN SINGH vs THE STATE OF BIHAR	NIVEDITA NIRVIKAR DHANESHWAR VASHIST PUNIT KUMAR	A.G SANJAY KUMAR
42.	CR. MISC./40986/2020 412,395 A.BAIL	1	SUNIL KUMAR PASWAN @ SUNIL KUMAR vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	A.G SANJAY KUMAR
43.	CR. MISC./40989/2020 379 A.BAIL	1	VISHAL KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G SANJAY KUMAR
44.	CR. MISC./40991/2020 30A, A.BAIL	1	JITAN KUMAR RAI vs THE STATE OF BIHAR	RAJEEV RANJAN SINHA	A.G

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45.	CR. MISC./40992/2020 272,273 A.BAIL	1 RAUSHAN KUMAR vs THE STATE OF BIHAR	HIMANSHU RANJAN MANISH CHANDRA GANDHI	A.G SANJAY KUMAR
46.	CR. MISC./40994/2020 420,467,468,471 A.BAIL	1 UMESHWAR PRASAD vs THE STATE OF BIHAR	RAJAN GHOSHRAVE	A.G SANJAY KUMAR TIWARY
47.	CR. MISC./40997/2020 147,148,149,186,3 A.BAIL	1 MD SAJJAD @ SAJJAD vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G SANJAY KUMAR TIWARY
48.	CR. MISC./41000/2020 341,323,307,379,3 A.BAIL	1 PANCHU DAS vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY NARENDRA KUMAR CHOUBEY	A.G SANJAY KUMAR TIWARY
49.	CR. MISC./41002/2020 341,323,307,504,3 A.BAIL	1 VINOD CHAUDHARY @ BINOD CHAUDHARY vs THE STATE OF BIHAR	PANKAJ KUMAR	A.G SANJAY KUMAR TIWARY
50.	CR. MISC./41003/2020 147,148,149,341,3 A.BAIL	1 RANDHIR KUMAR SINGH @ RANDHIR SINGH vs THE STATE OF BIHAR	ARUN KUMAR	A.G. SANJAY KUMAR TIWARY
51.	CR. MISC./41006/2020 323406,419,420,46 A.BAIL	1 MD. SHAMIM vs THE STATE OF BIHAR	MD. NAJMUL HODDA SHIV KUMAR	A.G SANJAY KUMAR TIWARY
52.	CR. MISC./41007/2020 498,304B,34 A.BAIL	1 SHAILESH KUMAR YADAV @ SHAILESH YADAV vs THE STATE OF BIHAR	VIJAY BARDHAN PANDEY	A.G SANJAY KUMAR TIWARY
53.	CR. MISC./41008/2020 341,354B,308,325, A.BAIL	1 DINESH KUMAR SINGH vs THE STATE OF BIHAR	SIDDHARTH HARSH	A.G SANJAY KUMAR TIWARY
54.	CR. MISC./41013/2020 147,148,149,341,3 A.BAIL	1 ANITA DEVI vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G SATYA NAND SHUKLA
55.	CR. MISC./41014/2020 341,342,323,307,5 A.BAIL	1 VIKKI KUMAR @ BIKKY KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR	A.G SATYA NAND SHUKLA
56.	CR. MISC./41015/2020 30A A.BAIL	1 DHARMENDRA CHOUDHARY vs THE STATE OF BIHAR	PRAKASH CHANDRA JHA	A.G SATYA NAND SHUKLA
57.	CR. MISC./41016/2020 341,323,324,354-B A.BAIL	1 HIRA LAL RAI vs THE STATE OF BIHAR	RATANAKAR JHA ABHISHEK RAJ	A.G SATYA NAND SHUKLA
58.	CR. MISC./41017/2020 341,323,307,379,5 A.BAIL	1 AJAY RISHIDEV @ VIJAY KUMAR vs THE STATE OF BIHAR	NAVINIT KUMAR	A.G. SATYA NAND SHUKLA
59.	CR. MISC./41019/2020 498A, A.BAIL	1 SUMITRA DEVI vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	A.G SATYADEO SINGH YADAV
60.	CR. MISC./41020/2020 379,421,188,269,2 A.BAIL	1 SHYAM SUNDAR SAO vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G
61.	CR. MISC./41021/2020 341,323,307,498-A A.BAIL	1 KANTI DEVI vs THE STATE OF BIHAR	ANIL KUMAR NO.1	A.G
62.	CR. MISC./41034/2020 307,323,324,34,34 A.BAIL	1 SANJEET RAI @ SANJIT KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD SADHNA SUMAN SHEKHAR HARSHVARDHAN	A.G
63.	CR. MISC./41035/2020 272,273,414, A.BAIL	1 VIKRAMA SAH @ VIKRAM KUMAR SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G
64.	CR. MISC./41036/2020 272,273,308,34 A.BAIL	1 RAKESH SINGH @ RAKESH KUMAR SINGH vs THE STATE OF BIHAR	RAJIV KUMAR GAJENDRA KUMAR SINGH	A.G
65.	CR. MISC./41039/2020 120B,406,420 A.BAIL	1 SHANKAR SAH vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	A.G
66.	CR. MISC./41040/2020 341,323,324,307,3 A.BAIL	1 MD. HUSSAIN vs THE STATE OF BIHAR	MD. MUSOWIR HARISH CHANDRA PATEL	A.G.
67.	CR. MISC./41042/2020 120B,406,409,419, A.BAIL	1 NAND KISHOR DAS @ NAND KISHORE DAS vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	A.G

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68.	CR. MISC./41045/2020 bail A.BAIL	1	MANOJ SAH vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKIT KUMAR	A.G
69.	CR. MISC./100/2021 323,307,384,504,5 A.BAIL	1	RAJNISH KUMAR SINGH vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G
70.	CR. MISC./104/2021 427,386,387,34 A.BAIL	1	ANIL KUMAR @ ANIL vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G
71.	CR. MISC./106/2021 447,341,323,354A, A.BAIL	1	DINESH SINGH vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G
72.	CR. MISC./107/2021 414, A.BAIL	1	APPU KUMAR @ APPU KAHAR @ VIKASH vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH	A.G
73.	CR. MISC./110/2021 341,323,307,379,3 A.BAIL	1	MAHESH DAS vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G
74.	CR. MISC./113/2021 ANTICIPATORY bail A.BAIL	1	MD MUSTAQUE AHMED ANSARI vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA RAKESH KUMAR SHARMA	A.G
75.	CR. MISC./114/2021 147,149,133,323,3 A.BAIL	1	ABHISHEIKH PASWAN @ BISHEIKH PASWAN vs THE STATE OF BIHAR	RAM SEVAK CHOUHARY	A.G
76.	CR. MISC./115/2021 323,325,307,354,1 A.BAIL	1	RINA DEVI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G
77.	CR. MISC./116/2021 anticipatory bail A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G
78.	CR. MISC./122/2021 147,148,149,341,3 A.BAIL	1	DEEPAK CHAUDHARY vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G
79.	CR. MISC./127/2021 341,307,379,504,5 A.BAIL	1	SHAILENDRA GOPE vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G
80.	CR. MISC./128/2021 30,30A,38(i)(ii), A.BAIL	1	PHAGUNI RAI @ FAGUNI RAI @ FAGUNI PRASAD YADAV vs THE STATE OF BIHAR	RAVI RANJAN	A.G
81.	CR. MISC./130/2021 147,149,341,323,3 A.BAIL	1	UMESH KUMAR @ MUKESH PASWAN vs THE STATE OF BIHAR	MD. MURAD ASHRAF TARIQUE SHAMIM ABU NASAR	A.G
82.	CR. MISC./131/2021 147,149,341,323,3 A.BAIL	1	RAMJI RAJVANSHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G DEVENDRA PRASAD SINGH BIJENDRA KUMAR MANOJ KUMAR
83.	CR. MISC./132/2021 323,341,324,307,5 A.BAIL	1	SRIKANT KUMAR vs THE STATE OF BIHAR	SUDHA CHANDRA SURENDRA KUMAR SINGH PRIYADARSHINI SINHA	A.G MANOJ KUMAR
84.	CR. MISC./133/2021 anticipatory bail A.BAIL	1	GULSHAN PASWAN vs THE STATE OF BIHAR	ANUJ KUMAR	A.G NAGENDRA PRASAD
85.	CR. MISC./134/2021 304B A.BAIL	1	SANGEETA KUNWAR vs THE STATE OF BIHAR	UDBHAV SHIVAM	A.G NAGENDRA PRASAD
86.	CR. MISC./135/2021 341,323,325,307,5 A.BAIL	1	SURAJ SHARMA @ SURAJ KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G NAGENDRA PRASAD
87.	CR. MISC./140/2021 395,412, A.BAIL	1	AKHILESH KUMAR @ ATAL vs THE STATE OF BIHAR	KUNDAN KUMAR RANJEET KUMAR	A.G NAGENDRA PRASAD
88.	CR. MISC./147/2021 147,149,448,341,3 A.BAIL	1	PITAMBAR CHAURASIA vs THE STATE OF BIHAR	BINOD KUMAR TAPESHWAR SHARMA	A.G
89.	CR. MISC./148/2021 147,148,149,341,3 A.BAIL	1	BINDU DEVI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G TAPESHWAR SHARMA
90.	CR. MISC./149/2021 147,149,341,323,3 A.BAIL	1	SUBODH DAS vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD TAPESHWAR SHARMA	A.G
91.	CR. MISC./155/2021 406,420 A.BAIL	1	PRAFULLA KUMAR KAPRI @ PRAFUL KUMAR KAPRI @ PRAFULLA KAPRI vs THE STATE OF BIHAR	BALRAM KAPRI	A.G TAPESHWAR SHARMA MADAN MOHAN PALLAVI PANDEY

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92. CR. MISC./156/2021 anticipatory bail A.BAIL	1 ISLAM GADDI vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G RAJ KISHORE SINGH
93. CR. MISC./158/2021 30A,41 A.BAIL	1 DEEPAK MAHTO vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G RAJ KISHORE SINGH
94. CR. MISC./160/2021 147,148,149,341,3 A.BAIL	1 VIJAY KUMAR vs THE STATE OF BIHAR	ROHIT MISHRA	A.G RAJ KISHORE SINGH
95. CR. MISC./162/2021 399,402 A.BAIL	1 NITISH PASWAN @ NITESH KUMAR @ NITESH PASWAN vs THE STATE OF BIHAR	RINA SINHA	A.G RAJ KISHORE SINGH
96. CR. MISC./166/2021 147,148,149,120B, A.BAIL	1 OM PRAKASH RAI @ OMPRAKASH RAY vs THE STATE OF BIHAR	JAI PRAKASH VERMA	A.G SHARDA KUMARI
97. CR. MISC./167/2021 414 A.BAIL	1 SURAJ KUMAR YADAV vs THE STATE OF BIHAR	PARASHURAM SINGH	A.G SHARDA KUMARI
98. CR. MISC./170/2021 147,148,149,341,5 A.BAIL	1 DINESH SHARMA vs THE STATE OF BIHAR	ANANT KUMAR 1	A.G SHARDA KUMARI
99. CR. MISC./171/2021 147,148,149,341,3 A.BAIL	1 SUNIL KUMAR @ SUNIL KUMAR THAKUR vs THE STATE OF BIHAR	MUKUND MOHAN JHA AMITESH JHA	A.G HARI KISHORE THAKUR SHARDA KUMARI
100. CR. MISC./173/2021 30A A.BAIL	1 DINANATH SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G UDAY PRATAP SINGH
101. CR. MISC./174/2021 341,323,354,436,5 A.BAIL	1 SHIV KUMAR RAM @ SHEO KUMAR vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN MUKESH KUMAR SUMAN	A.G UDAY PRATAP SINGH
102. CR. MISC./177/2021 Suspecion A.BAIL	1 MD. DANISH vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G UDAY PRATAP SINGH
103. CR. MISC./178/2021 147,148,149,341,3 A.BAIL	1 NAGENDRA YADAV @ NAGENDRA KUMAR YADAV vs THE STATE OF BIHAR	ASHOK KUMAR	A.G UDAY PRATAP SINGH
104. CR. MISC./183/2021 302,34 A.BAIL	1 RANJIT SAH @ RANJIT KUMAR @ RANJEET KUMAR vs THE STATE OF BIHAR	SANJEET KUMAR ADITYA DEV	A.G UDAY PRATAP SINGH
105. CR. MISC./184/2021 323,307,379,406,4 A.BAIL	1 MD. SERAJ KHAN @ SIRAJ KHAN vs THE STATE OF BIHAR	RAKESH KUMAR	A.G AMIT KUMAR RAKESH
106. CR. MISC./186/2021 341,323,354,367,3 A.BAIL	1 PAPPU YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G AMIT KUMAR RAKESH
107. CR. MISC./187/2021 30A,37B,C A.BAIL	1 CHANDAN MANJHI vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G AMIT KUMAR RAKESH
108. CR. MISC./189/2021 341,323,307,379,5 A.BAIL	1 BRAJESH KUMAR @ BAIJNATH KUMAR vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G AMIT KUMAR RAKESH
109. CR. MISC./190/2021 341,323,324,307,3 A.BAIL	1 AMBESH CHAUBEY vs THE STATE OF BIHAR	RAMESH KUMAR	A.G AMIT KUMAR RAKESH
110. CR. MISC./531/2021 341,504,323,307,3 A.BAIL	1 BITESAR KUMAR YADAV @ BITESAR YADAV vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G. ABHAY KUMAR ROY
111. CR. MISC./535/2021 498(A),342,323,42 A.BAIL	1 SITARAM DAS vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. SURESH PRASAD SINGH
112. CR. MISC./538/2021 409,420 A.BAIL	1 CHANDAN KUMAR vs THE STATE OF BIHAR	RAJENDRA PRASAD	A.G. SURESH PRASAD SINGH
113. CR. MISC./539/2021 307,341,323354B,3 A.BAIL	1 RANJAN PASWAN vs THE STATE OF BIHAR	DR. ANJANI PD. SINGH	A.G SURESH PRASAD SINGH
114. CR. MISC./540/2021 304(B),201,34 A.BAIL	1 SABITA DEVI vs THE STATE OF BIHAR	GANESH PRASAD YADAV	A.G. SURESH PRASAD SINGH
115. CR. MISC./543/2021 30(a) A.BAIL	1 BASHISHTH KUMAR @ VASHISHT KUMAR vs THE STATE OF BIHAR	VINOD KUMAR	A.G. SURESH PRASAD SINGH
116. CR. MISC./544/2021 30A A.BAIL	1 VIKRAM KUMAR @ AAKASH vs THE STATE OF BIHAR	VIJAY KUMAR SINGH	A.G RAJIV NAYAN
117. CR. MISC./549/2021 498(A),323,341,30 A.BAIL	1 KUMAR SIDHARTH vs THE STATE OF BIHAR	RAVINDRA KR SINHA NO.2 SHIVENDRA PRATAP SINGH	A.G. RAJIV NAYAN

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118. CR. MISC./552/2021 Anticipatory bail A.BAIL	1	KANAK MISHRA @ PAPPU @ KANAK KUMAR MISHRA vs THE STATE OF BIHAR	UDAY SHANKAR CHOUDHARY	A.G. RAJIV NAYAN
119. CR. MISC./555/2021 307,341,323,504,5 A.BAIL	1	AWADHESH RAY vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH RAKESH SINGH	A.G. ANIL KUMAR SINGH NO. 1
120. CR. MISC./558/2021 341,342,498(A),36 A.BAIL	1	SUDAMA DEVI vs THE STATE OF BIHAR	SUNIL KUMAR NO.III	A.G. ANIL KUMAR SINGH NO. 1
121. CR. MISC./563/2021 304-B,34 A.BAIL	1	JAMALUDDIN MIYAN @ JAMAL MIYAN vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. ANIL KUMAR SINGH NO. 1
122. CR. MISC./564/2021 Anticipatory bail A.BAIL	1	MUDRIKA YADAV@RAI JI vs THE STATE OF BIHAR	SUDHA CHANDRA	ANIL KUMAR SINGH NO. 1
123. CR. MISC./565/2021 341,323,324,307,3 A.BAIL	1	MUSTUJAB HAWARI @ MUSTUJA HAWARI vs THE STATE OF BIHAR	JITENDRA KUMAR	A.G. ANIL KUMAR SINGH NO. 1
124. CR. MISC./566/2021 anticipatory bail A.BAIL	1	RANJEET RAI vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G. UMANATH MISHRA
125. CR. MISC./569/2021 30(a),37(b),37(c) A.BAIL	1	ARUN KUMAR vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G. UMANATH MISHRA
126. CR. MISC./571/2021 anticipatory bail A.BAIL	1	NIRAJ KUMAR vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI RAJESH KUMAR	A.G. UMANATH MISHRA
127. CR. MISC./572/2021 anticipatory bail A.BAIL	1	PAPPU KUMAR vs THE STATE OF BIHAR	SANJEEB KUMAR SANJU	A.G. MD. FAHIMUDDIN
128. CR. MISC./576/2021 341,323,324,307,5 A.BAIL	1	AJAY KUMAR SINGH vs THE STATE OF BIHAR	SATYENDRA RAI	A.G. MD. FAHIMUDDIN
129. CR. MISC./578/2021 341,323,308,354,3 A.BAIL	1	NAND KISHORE DAS vs THE STATE OF BIHAR	AJAY MUKHERJEE	A.G. MD. FAHIMUDDIN
130. CR. MISC./579/2021 30(a) A.BAIL	1	MURARI KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. MD. FAHIMUDDIN
131. CR. MISC./582/2021 147,148,149,307,3 A.BAIL	1	SANTOSH SAH vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G. SANJAY KUMAR SHARMA
132. CR. MISC./583/2021 376,504,511 A.BAIL	1	RABINA KHATOON vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G. SANJAY KUMAR SHARMA
133. CR. MISC./587/2021 341,323,324,307,3 A.BAIL	1	IBNUL vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA KASHYAP KAUSHAL	A.G. SANJAY KUMAR SHARMA
134. CR. MISC./589/2021 30A A.BAIL	1	HAIDER MISTRY vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G. SANJAY KUMAR SHARMA
135. CR. MISC./594/2021 147,148,149,447,4 A.BAIL	1	SRI NIWAS SINGH vs THE STATE OF BIHAR	ANIL KUMAR	A.G. SANJAY KUMAR SHARMA
136. CR. MISC./597/2021 30(a) A.BAIL	1	ARVIND YADAV vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G. ANANT KUMAR 1
137. CR. MISC./598/2021 302,201,34 A.BAIL	1	MAHESH YADAV vs THE STATE OF BIHAR	AJAY KUMAR SINGH PRAKASH SINGH	A.G. ANANT KUMAR 1
138. CR. MISC./599/2021 272,273,34 A.BAIL	1	NIRAJ KUMAR vs THE STATE OF BIHAR	KUNDAN RATHORE ABHISHEK KUMAR	A.G. ANANT KUMAR 1
139. CR. MISC./602/2021 anticipatory bail A.BAIL	1	ANJU @ ANJU SINGH @ ANJU KUMARI vs THE STATE OF BIHAR	LAL BABU SINGH JAI PRAKASH SINGH	A.G. ANANT KUMAR 1
140. CR. MISC./605/2021 Anticipatory bail A.BAIL	1	RAMA MAHTO vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G. DR. KUMAR UDAY PRATAP
141. CR. MISC./606/2021 498(A) A.BAIL	1	MUKESH KUMAR SINGH vs THE STATE OF BIHAR	MD. ANIS AKHTAR MAHTAB ALAM ARIF DAULA SIDDIQUIE	A.G. SATYA PRAKASH DR. KUMAR UDAY PRATAP RADHA MOHAN SINGH
142. CR. MISC./2095/2021 341,323,307,504,3 A.BAIL	2	MUNNA PANDIT@INDRADEV PANDIT vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR BHUBNESHWAR PRASAD	A.G. PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH JAGDHAR PRASAD

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143. CR. MISC./4794/2021 30A A.BAIL	2	SAKAL THAKUR vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G. ATUL CHANDRA ATUL CHANDRA ATUL CHANDRA
144. CR. MISC./5018/2021 302,34,120B A.BAIL	1	PRIYANKA KUMARI vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G. VIRENDRA KUMAR RAJENDRA NATH JHA
145. CR. MISC./7434/2021 147,148,149,341,3 A.BAIL	1	NAWMI SINGH vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH RAVI SHANKAR PATHAK	A.G. ANUJ KUMAR SHRIVASTAVA
146. CR. MISC./7612/2021 30-A A.BAIL	1	DEBASIS DAS vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. MADHURI LATA
<b>MATTER -1</b>				
147. CR. MISC./40589/2020 394B,201,34 A.BAIL	1	GENA LAL SAH vs THE STATE OF BIHAR	MADHURENDRA KUMAR	A.G. AJAY KUMAR NO. 2
148. CR. MISC./40590/2020 apprehension of a A.BAIL	1	JITENDRA KUMAR @ JITENDRA RAI vs THE STATE OF BIHAR	ASIF KALIM	A.G. AJAY KUMAR NO. 2
149. CR. MISC./40591/2020 363,366A A.BAIL	1	DILIP KUMAR vs THE STATE OF BIHAR	PREM KUMAR UMA SHANKAR OM PRAKASH SINHA	A.G. AJAY KUMAR NO. 2
150. CR. MISC./40592/2020 498A,341,406,506, A.BAIL	1	SHASHIKANT TIWARI vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G. AJAY KUMAR NO. 2 SUNIL KUMAR SUDHAKAR RANJAN
151. CR. MISC./40593/2020 379,411, A.BAIL	1	SONU KUMAR vs THE STATE OF BIHAR	BALRAM KAPRI	A.G. AJAY KUMAR NO. 2
152. CR. MISC./40594/2020 120B,302,307,326, A.BAIL	1	KISHAN RAY @ KISHAN KUMAR @ KRISHNA KUMAR vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G. AJIT KUMAR
153. CR. MISC./40595/2020 188,269,290,341,3 A.BAIL	1	GUDDU SAHANI @ SHIV KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI	A.G. AJIT KUMAR
154. CR. MISC./40596/2020 498A,307,328,34, A.BAIL	1	SHYAM KUMAR SAO vs THE STATE OF BIHAR	PRAMOD KUMAR ANIL KUMAR	A.G. AJIT KUMAR
155. CR. MISC./40597/2020 498A,406,420,506, A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH	A.G. AJIT KUMAR
156. CR. MISC./40599/2020 anticipatory bail A.BAIL	1	RAVISH KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR	A.G. AJIT KUMAR
157. CR. MISC./40600/2020 420,467,468,471,1 A.BAIL	1	KANCHAN KUMARI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G. AKHILESHWAR DAYAL
158. CR. MISC./40603/2020 7, A.BAIL	1	KAMTA PRASAD SINGH vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	A.G. AKHILESHWAR DAYAL
159. CR. MISC./40604/2020 395,412, A.BAIL	1	SAMU YADAV @ SHAMU YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. AKHILESHWAR DAYAL
160. CR. MISC./40605/2020 147,149,341,323,3 A.BAIL	1	SABITA DEVI vs THE STATE OF BIHAR	TARUN PRASAD MANDAL BHOLA PRASAD	A.G. AKHILESHWAR DAYAL
161. CR. MISC./40606/2020 30A A.BAIL	1	DINESH KUMAR RAM @ DINESH RAM vs THE STATE OF BIHAR	SATYENDRA NARAYAN	A.G. AKHILESHWAR DAYAL
162. CR. MISC./40607/2020 147,149,341,323,3 A.BAIL	1	CHHOTAN SINGH vs THE STATE OF BIHAR	VINAY KUMAR MISHRA KANHAIYA PANDEY	A.G. AKSHAY LAL PANDIT
163. CR. MISC./40608/2020 30A, A.BAIL	1	SUNIL KUMAR @ BABA vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G. AKSHAY LAL PANDIT
164. CR. MISC./40609/2020 394,307, A.BAIL	1	VIKRAM DAS vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G. AKSHAY LAL PANDIT
165. CR. MISC./40610/2020 147,149,341,323,3 A.BAIL	1	GUNJA MANDAL vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. AKSHAY LAL PANDIT
166. CR. MISC./40611/2020 30A A.BAIL	1	MALENDRA KUMAR @ PAPPU MAHTO vs THE STATE OF BIHAR	SUBHASH KUMAR JHA	A.G. AKSHAY LAL PANDIT

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167. CR. MISC./40612/2020 341,323,504,506,3 A.BAIL	1	PINTU TATI @ PINTU TANTI @ PINTU KUMAR vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR	A.G. ANIL KUMAR
168. CR. MISC./40614/2020 147,148,149,341,3 A.BAIL	1	INDU DEVI vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G. ANIL KUMAR
169. CR. MISC./40616/2020 304(B),328,201,34 A.BAIL	1	SURESH THAKUR vs THE STATE OF BIHAR	NAVJOT YESHU	A.G. MANISH CHANDRA GANDHI ANIL KUMAR
170. CR. MISC./40618/2020 323,341,379,498A, A.BAIL	1	MD. SARFARAZ ALAM vs THE STATE OF BIHAR	PALLAVI PANDEY MADAN MOHAN	A.G. ANIL KUMAR
171. CR. MISC./40619/2020 406,420,467,471,4 A.BAIL	1	SAROJ KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G. ANIL KUMAR
172. CR. MISC./40621/2020 467,468,472,473,4 A.BAIL	1	JANARDAN YADAV @ JANARDAN PRASAD YADAV vs THE STATE OF BIHAR	ASHOK KUMAR YADAV	A.G. ANUJ KUMAR SHRIVASTAVA
173. CR. MISC./40623/2020 341,323,354,504,5 A.BAIL	1	SANOJ YADAV vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	A.G. ANUJ KUMAR SHRIVASTAVA
174. CR. MISC./40625/2020 30A A.BAIL	1	RANJAN CHOUDHARY vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	A.G. ANUJ KUMAR SHRIVASTAVA
175. CR. MISC./40626/2020 341,323,324,307,3 A.BAIL	1	RAJA SHARMA @ RITU RAJ SHARMA vs THE STATE OF BIHAR	RAJEEV RANJAN NO.II	A.G. SHYAMESHWAR KUMAR SINGH ANUJ KUMAR SHRIVASTAVA
176. CR. MISC./40628/2020 30A A.BAIL	1	SONU KUMAR vs THE STAET OF BIHAR	KAUSHAL KISHOR	A.G. ANUJ KUMAR SHRIVASTAVA
177. CR. MISC./40630/2020 341,342,323,325,3 A.BAIL	1	PRINCE KUMAR SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. ARUN KUMAR
178. CR. MISC./40631/2020 13-2,13-1-E,13-1- A.BAIL	1	JANAK DULARI DEVI @ DULARI DEVI vs THE STATE OF BIHAR THROUGH THE CABINET VIGILANCE, BIHAR, PATNA	ANIL KUMAR SINGH	A.G. ARUN KUMAR
179. CR. MISC./40635/2020 30-A A.BAIL	1	PAWAN KUMAR @ PAWAN KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH MANOJ KUMAR	A.G. ARUN KUMAR
180. CR. MISC./41051/2020 341,323,379,307,5 A.BAIL	1	LALAN RAI vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G. SHYAMESHWAR KUMAR SINGH SATYENDRA PRASAD
181. CR. MISC./41052/2020 498A,341,323,504 A.BAIL	1	PARWEJ ALAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SANJEEV KUMAR SATYENDRA PRASAD
182. CR. MISC./41053/2020 304(B),120(B),34 A.BAIL	1	INDU DEVI vs THE STATE OF BIHAR	AJAY KUMAR SINGH RAJESH KUMAR PANDEY	A.G. SATYENDRA PRASAD
183. CR. MISC./41054/2020 A.Bail A.BAIL	1	PATHAK RAJBHAR vs THE STATE OF BIHAR	RANJAY KUMAR PATEL SANJAY KUMAR	A.G. SATYENDRA PRASAD
184. CR. MISC./41058/2020 406,409,420,404,4 A.BAIL	1	KRISHNA KUMAR vs THE STATE OF BIHAR	ROHIT MISHRA	A.G. SATYENDRA PRASAD
185. CR. MISC./41059/2020 366A,34, A.BAIL	1	KARI YADAV vs THE STATE OF BIHAR	ARUN AMIT KUMAR SINGH	A.G. ARUN KUMAR JHA SHAHEEN BEGUM
186. CR. MISC./41060/2020 30A A.BAIL	1	PINTU YADAV vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G. SHAHEEN BEGUM
187. CR. MISC./41062/2020 363,366A A.BAIL	1	AFTAB ALI @ AFTAB ALAM vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G. SHAHEEN BEGUM
188. CR. MISC./41064/2020 341,447,323,324,3 A.BAIL	1	MOKENDRA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. SHAHEEN BEGUM

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189. CR. MISC./41067/2020 272,273,34 A.BAIL	1	RAKESH KUMAR DUBEY @ RAKESH DUBEY vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. SHAHEEN BEGUM
190. CR. MISC./41068/2020 363,365,506,34 A.BAIL	1	RANJEET PASWAN @ RANJIT PASWAN vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. SHAIENDRA KUMAR SINGH
191. CR. MISC./41069/2020 30A,36,41-i A.BAIL	1	MANOJ MAHTO vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G. SHAIENDRA KUMAR SINGH
192. CR. MISC./41073/2020 30A A.BAIL	1	CHINTA DEVI vs THE STATE OF BIHAR	UDAY KUMAR	A.G. SHAIENDRA KUMAR SINGH
193. CR. MISC./41078/2020 147,148,149,323,3 A.BAIL	1	MURARI SINGH vs THE STATE OF BIHAR	SHAMA SINHA	A.G. SHAIENDRA KUMAR SINGH
194. CR. MISC./41079/2020 498A A.BAIL	1	RAJU KUMAR vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. SANJEEV KUMAR SHRIVASTAVA RAVISH MISHRA SHAIENDRA KUMAR SINGH
195. CR. MISC./41082/2020 457,380, A.BAIL	1	SUMIT KUMAR @ SUMIT KUMAR ACHARYA @ SUMIT ACHARYA vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	A.G. SHANTANU KUMAR
196. CR. MISC./41087/2020 363,365 A.BAIL	1	SANNI BHARDWAJ @ SANNI KUMAR vs THE STATE OF BIHAR	RABI BHUSHAN RUCHI KUMARI	A.G. SHANTANU KUMAR
197. CR. MISC./250/2021 30A A.BAIL	1	KRISHAN KUMAR vs THE STATE OF BIHAR	MOHIT SHRIWASTAVA	A.G. KHURSHID ANWAR
198. CR. APP (SJ)/251/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	KARIMAN SINGH @ RAVI RANJAN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. SADANAND PASWAN
199. CR. MISC./251/2021 30(a) A.BAIL	1	DULARCHAND CHAUHAN vs THE STATE OF BIHAR	ANIL KUMAR NO.1	A.G. SANJAY KUMAR SINGH
200. CR. APP (SJ)/252/2021 U/S 14(2)(A) SC/S SC/ST ACT (AB)	1	SUSHIL SINGH vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G. USHA KUMARI 1
201. CR. MISC./253/2021 306,120(B),34 A.BAIL	1	LALAN KUMAR SINGH @ PINTU SINGH vs THE STATE OF BIHAR	VINAY RANJAN RAJU KUMAR	A.G. ARUN KUMAR MANDAL SANJAY KUMAR SINGH
202. CR. APP (SJ)/256/2021 U/S 14A SC/ST ACT SC/ST ACT (AB)	1	MD. IMTEYAZ vs THE STATE OF BIHAR	KUMARI SUJATA SINHA UPENDRA KUMAR	A.G. USHA KUMARI 1
203. CR. MISC./257/2021 30-A,38-I A.BAIL	1	ARBIND SAH @ ARVIND KUMAR SAH vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G. SANJAY KUMAR SINGH
204. CR. APP (SJ)/259/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1	MD. SAJJAD @ SAJJAD vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G. USHA KUMARI 1
205. CR. APP (SJ)/260/2021 U/S 14A SC/ST ACT SC/ST ACT (AB)	1	KESHAV SINGH vs THE STATE OF BIHAR	SATYA PRAKASH RADHA MOHAN SINGH	A.G. BINAY KRISHNA
206. CR. APP (SJ)/261/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	RAVI KUMAR vs THE STATE OF BIHAR	SHIVENDRA PRASAD	A.G. BINAY KRISHNA

(AT 2:15 P.M.)

**FOR ORDERS**

**MATTER -2**

207. CR. MISC./33474/2020 353,420,409,34 A.BAIL	5	SMT. SARITA DEVI @ SARITA DEVI vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. NITYANAND
208. CR. MISC./33488/2020 304(b) A.BAIL	4	UDANAND MANDAL @ UDRANAND MANDAL vs THE STATE OF BIHAR	RAM NARAYAN MAHTO	A.G. PAWAN KUMAR CHAURASIA
209. CR. MISC./34574/2020 302 A.BAIL	5	BALMUKUND KUMAR vs THE STATE OF BIHAR	MITHILESH KR. ARYA BINOD PD. SINGH	A.G. ANITA KUMARI

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210. CR. MISC./34589/2020 BAIL A.BAIL	4	RAJ SINGH @ RAJ KUMAR SINGH vs THE STATE OF BIHAR	NIRANJAN KUMAR	A.G. SURENDRA KUMAR SINGH SUDHA CHANDRA TULIKA SINGH RAM SUMIRAN RAI
211. CR. MISC./34608/2020 409,419,420 A.BAIL	3	MATHURA PRASAD vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1 RAVI SHANKAR SAHAY	A.G. AJAY KUMAR JHA SANTOSH CHANDRA BHASKAR
212. CR. MISC./34729/2020 498(A),341,323,50 A.BAIL	4	PANKAJ KUMAR vs THE STATE OF BIHAR	YASHRAJ BARDHAN	A.G. DINESH SINGH
213. CR. MISC./34766/2020 147,148,149,302,5 A.BAIL	3	SONU KUMAR @ BIJLI KUMAR YADAV vs THE STATE OF BIHAR	RUPESH KUMAR OM PRAKASH PRASAD RAJNISH KUMAR SINGH	A.G. INDU KUMARI SRIVASTAVA
214. CR. MISC./34787/2020 420,467,468,471,1 A.BAIL	4	REETA KUMARI @ RITA KUMARI vs THE STATE OF BIHAR	AMISH KUMAR	A.G. JHARKHANDI UPADHYAY RANA VIKRAM SINGH
215. CR. MISC./34816/2020 406,409,420 A.BAIL	3	MD.RAZAULLAH vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ARSHAD JAMEEL HASHMI SHAMS AKHTAR SHAMBHU SHARAN SINGH	A.G. LAKSHMI KANT SHARMA
216. CR. MISC./34841/2020 498(A),323,384,50 A.BAIL	3	SHASHI KANT RAI vs THE STATE OF BIHAR	RAJU KUMAR	A.G. MUKESHWAR DAYAL ANU PRIYADARSHNI
217. CR. MISC./34890/2020 304B,201,120B,34 A.BAIL	3	ANIL RAI @ ANIL KUMAR vs THE STATE OF BIHAR	KAMESHWAR SINGH RAJNITI PRASAD SALONI SINHA	A.G. PREM KUMAR JHA GAJENDRA KUMAR SINGH DHARMENDRA NATH MISHRA
218. CR. MISC./34893/2020 498A,323 A.BAIL	3	SHIKSHA MANDAL @ SHILA MANDAL vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G. PREM KUMAR JHA
219. CR. MISC./34894/2020 302,328,34 A.BAIL	3	BABLOO KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR	A.G. PUSHPA SINHA.1 ANANT KUMAR 1
220. CR. MISC./34900/2020 341,448,323,234,3 A.BAIL	3	RADHA KISHUN PRASAD vs THE STATE OF BIHAR	AMIT BHUSHAN SANJAY KUMAR VISHAL KUMAR USHA KUMARI	A.G. SUNIL KUMAR NO.III BIJENDRA KUMAR RAJENDRA NATH JHA
221. CR. MISC./35600/2020 Anticipatory bail A.BAIL	3	DEVANTI DEVI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G. SATYADEO SINGH YADAV
222. CR. MISC./35611/2020 376 A.BAIL	3	HAMID @ GUDDU @ MD. HAMID vs THE STATE OF BIHAR	MD. NAZIR ANSARI MOHAMMED ABU HAIDAR ROHIT KUMAR	A.G. SATYENDRA NARAYAN SINGH MANISH KUMAR NO 13 JITENDRA KUMAR BHARTI KUMARI SHUBHAM
223. CR. MISC./35623/2020 147,148,149,307 A.BAIL	3	AYUSH KUMAR @ AYUSH RANJAN vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	A.G. SATYENDRA PRASAD
224. CR. MISC./35645/2020 7 A.BAIL	3	BINOD KUMAR RAY vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	A.G. SHAIENDRA KUMAR SINGH
225. CR. MISC./35647/2020 323,324,504,506,3 A.BAIL	3	MAHESH RAI @ MAHESH KUMAR RAY vs THE STATE OF BIHAR	RINA SINHA	A.G. SHAIENDRA KUMAR SINGH
226. CR. MISC./35649/2020 498(A),379,323,40 A.BAIL	3	SHAKTI KUMAR vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G. SHANTANU KUMAR SATYA PRAKASH
227. CR. MISC./35653/2020 420,467,468,471,4 A.BAIL	3	DEVENTI DEVI vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA	A.G. MUKUL KUMARI SHANTANU KUMAR
228. CR. MISC./35674/2020 498(A),406,34 A.BAIL	3	RAMESH RAI @ RAMESH KUMAR RAI vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. SUCHETA YADAV

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229. CR. MISC./35681/2020 341,323,504,354,4 A.BAIL	2 RANJEET RAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SUNIL KUMAR PANDEY
230. CR. MISC./35691/2020 498A,34, A.BAIL	2 PYARE LAL RAI vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SURENDRA PRASAD SINGH
231. CR. MISC./35706/2020 406,420 A.BAIL	2 SATISH KUMAR vs THE STATE OF BIHAR	SURENDRA KUMAR CHOUBEY	A.G. TARKESHWAR NATH THAKUR
232. CR. MISC./35707/2020 Anticipatory bail A.BAIL	2 NAJMA KHATOON vs THE STATE OF BIHAR	SUNIL KUMAR RANJEET KUMAR	A.G. TARKESHWAR NATH THAKUR
233. CR. MISC./35712/2020 307,34 A.BAIL	2 SABITRI KUMARI vs THE STATE OF BIHAR	INDU BHUSHAN	A.G. UDAY CHAND PRASAD
234. CR. MISC./35720/2020 341,323,354,307,3 A.BAIL	2 MD. SAKIL @ PAPPU vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR NIRALA AMAR NATH YADAV SHAHJAHAN	A.G. UMESH LAL VERMA SURINDER KUMAR TANWEER AHMAD PINKY KUMARI
235. CR. MISC./36661/2020 413/414/467/468/4 A.BAIL	2 SANDEEP PASWAN vs THE STATE OF BIHAR	SANJEEV KUMAR SHRIVASTAVA	A.G. ATUL CHANDRA
236. CR. MISC./36673/2020 498(A) A.BAIL	2 FIROZ ALAM @ SHEIKH FIROZ vs THE STATE OF BIHAR	RAKESH KUMAR	A.G. BHANU PRATAP SINGH UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
237. CR. MISC./36692/2020 354B, A.BAIL	2 ENGLISH KUMAR vs THE STATE OF BIHAR	HARE RAM SAH	A.G. BINOD KUMAR
238. CR. MISC./36711/2020 409,420 A.BAIL	2 RAMSWAROOP PASWAN vs THE STATE OF BIHAR	RAJ KUMAR RANJAN KUMAR SHARMA	A.G. DILIP KUMAR NO. 1
239. CR. MISC./36741/2020 147,148,149,341,3 A.BAIL	2 KOHSIN @ KOUSHER vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G. DR. INDIWAR KUMARI DR. INDIWAR KUMARI
240. CR. MISC./36744/2020 363,366(A),34 A.BAIL	2 CHANIYA DEVI vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G. DR. INDIWAR KUMARI DR. INDIWAR KUMARI
241. CR. MISC./37235/2020 304B,201,120B, A.BAIL	2 PRADIP KUMAR MAHTO vs THE STATE OF BIHAR	NALIN KUMAR	A.G. DR. AJEET KUMAR DR. AJEET KUMAR
242. CR. MISC./37241/2020 188,379,34 A.BAIL	2 MANJU DEVI vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. DR. AJEET KUMAR
243. CR. MISC./37261/2020 363,365,376,379,3 A.BAIL	2 NOOR MOHAMMAD @ SALMAN vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G. HARENDRA PRASAD SANJAY KUMAR SINGH
244. CR. MISC./37784/2020 272,273 A.BAIL	2 PANNALAL RAM vs THE STATE OF BIHAR	RANJANA SRIVASTAVA HANS LAL KUMAR	A.G. ANITA KUMARI SINGH
245. CR. MISC./37789/2020 420,467,468,471 A.BAIL	2 KUNAL KISHORE VERMA vs THE STATE OF BIHAR	PATANJALI RISHI PRERNA RISHI	A.G. ANITA KUMARI SINGH
246. CR. MISC./37855/2020 147,148,149,341,3 A.BAIL	2 ABHISHEK SINGH @ BITTU SINGH @ BITTU vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHESHEK KUMAR SINGH	A.G. NAGENDRA PRASAD
247. CR. MISC./37862/2020 302,301,120(B) A.BAIL	2 OM THATHERA @ OM PRAKASH vs THE STATE OF BIHAR	AJAY KUMAR SINGH KUMAR RISHIKESH CHANCHAL	A.G. TAPESHWAR SHARMA
248. CR. MISC./37885/2020 147,149,379,427,5 A.BAIL	2 SHAMBHU PASWAN @ SHAMBHOO DEVA vs THE STATE OF BIHAR	SAGAR SUMAN	A.G. SHARDA KUMARI
249. CR. MISC./37891/2020 30A,30D,34,36,44( A.BAIL	2 RUBI DEVI vs THE STATE OF BIHAR	SHASHANK CHANDRA RAJESH KUMAR VERMA VATSAL VERMA	A.G. SHARDA KUMARI
250. CR. MISC./38330/2020 ANTICIPATORY BAIL A.BAIL	2 AINUL HAQUE vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. RAM ANURAG SINGH

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251. CR. MISC./38375/2020 341,323,325,307,3 A.BAIL	2	SONU YADAV @ SONU KUMAR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. MD. FAHIMUDDIN
252. CR. MISC./38387/2020 30A,41(1),41(2) A.BAIL	2	RANJAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR GIRI	A.G. SANJAY KUMAR SHARMA
253. CR. MISC./38400/2020 341,323,307,379,5 A.BAIL	2	SATYENDRA KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G. ANANT KUMAR 1
254. CR. MISC./38404/2020 Anticipatory bail A.BAIL	2	BUTAN CHAUDHARY vs THE STATE OF BIHAR	CHANDRA MOHAN JHA TARAKANT RISHI PHULEN YADAV ANKIT ANAND SURAJ KUMAR SUMAN	A.G. DR. KUMAR UDAY PRATAP
255. CR. MISC./38974/2020 341,323,324,325,3 A.BAIL	2	AMIT KUMAR ALIAS AMIT GOPE vs THE STATE OF BIHAR	DINESHWAR PRASAD SINGH ASHOK KUMAR	A.G. ARVIND KUMAR PANDEY
256. CR. MISC./38989/2020 147,148,149,341,3 A.BAIL	2	BIRENDRA MANDAL @ BIRENDRA KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR MALLICK	A.G. ASHRAF ANSARI ANIL KUMAR
257. CR. MISC./38990/2020 363,366,34 A.BAIL	2	VIJAY SINGH vs THE STATE OF BIHAR	ANKUR PRAKASH SINHA	A.G. ASHRAF ANSARI AJIT KUMAR
258. CR. MISC./39433/2020 147,148,149,341,3 A.BAIL	2	RANJIT RAM vs THE STATE OF BIHAR	RAJANI KUMARI VIJAY KUMAR	A.G. SURENDRA PRASAD SINGH
259. CR. MISC./39435/2020 30-A A.BAIL	2	VICKY PANDEY @ VICKY KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR	A.G. SURENDRA PRASAD SINGH
260. CR. MISC./9402/2021 364,506,34 A.BAIL	4	MANOHAR YADAV vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH	A.G. MANOJ KUMAR JHA MOHAMMAD SUFYAN
261. CR. MISC./13215/2021 25(1-b)a,26,35 A.BAIL	1	MD SAMIR ALAM @ GUDDU ALAM vs THE STATE OF BIHAR	PRANAV KUMAR JHA SUBODH KUMAR JHA	A.G.
<b>MATTER -3</b>				
262. CR. APP (SJ)/4871/2019 U/S 14 (A) SC/ST SC/ST ACT (AB)	6	VINOD SINGH vs THE STATE OF BIHAR	LEELAWATI KUMARI	SADANAND PASWAN
263. CR. APP (SJ)/5632/2019 AGAINST CONVICTIO IA-1/2021 () CR. APP(SJ)	4	BANKE BIHARI SINGH @ SONU SINGH vs THE STATE OF BIHAR	SADA NAND ROY	ZEYAUH HODA
264. CR. APP (SJ)/715/2020 juvenile justice IA- 1/2020 () CR. APP(SJ)	3	ASHOK KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	SUJIT KUMAR SINGH

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**CAUSE LIST OF CASES TO BE TAKEN UP ON 24-07-2021 ONWARDS**

Saturday the 24th July 2021

THROUGH VIDEO CONFERENCING

(AT 10:30 A.M.)

**Mr. Justice Chakradhari Sharan Singh**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
1.	CWJC/18727/2017 PROMOTION , NON G	15 KAMLANAND THAKUR vs THE STATE OF BIHAR AND ORS	PRASHANT SINHA ROHAN VERMA BAUA JHA	ANJANI KUMAR - AAG-4 PRABHAT RANJAN
2.	CWJC/7363/2020 SELECTION , SCHOO	5 CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	ASHOK KUMAR GARG	LALIT KISHORE (AG) SHILPA SINGH (GA12)
3.	CWJC/7382/2020 ZILA PARISHAD	10 KUMARI MEERA SINHA @ KUMARI MEER SINHA vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM	LALIT KISHORE (AG) AWADHESH PRASAD SINHA KUMAR ALOK (S7) KUMAR MRITUNJAY NARAIN AMIT SHRIVASTAVA GIRISH PANDEY
4.	CWJC/7617/2020 SALARY, SCHOOL SER	11 DEVENDRA PRASAD SAH vs THE STATE OF BIHAR	PRAMOD KUMAR	LALIT KISHORE (AG) BINITA SIGH (SC-28) BINITA SINGH (SC 28)
5.	CWJC/7648/2020 SALARY, SCHOOL SER	12 UMESH KUMAR SUMAN vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR	LALIT KISHORE (AG) BINITA SINGH (SC BINITA SINGH (SC 28)
6.	CWJC/7655/2020 OTHERS, SCHOOL SER	12 SHANNO PERWEEN @ SHANNO PRAVEEN vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	LALIT KISHORE ( AG ) ASHUTOSH RANJAN PANDEY (AAG-15) RAKESH NARAYAN SINGH AAG13
7.	CWJC/7667/2020 REM/DIS/TER, SCHOO	11 MD. AZMATULLAH ANSARI vs THE STATE OF BIHAR	YUGAL KISHORE RUPA KUMARI	LALIT KISHORE ( AG ) ASHUTOSH RANJAN PANDEY (AAG-15) RAKESH NARAYAN SINGH AAG15
8.	CWJC/7703/2020 REM/DIS/TER, UNIV.	17 ADITYA SHANKAR SINGH vs UNION OF INDIA	AJIT KUMAR	DR. K.N SINGH ( ASG ) TUHIN SHANKAR SHILPA SINGH (GA12)
9.	CWJC/7739/2020 SELECTION , UNIV.	17 PROF. ( DR. ) SHLOK KUMAR CHAKRAVARTI vs THE STATE OF BIHAR	BHOLA PRASAD	LALIT KISHORE ( AG ) JITENDRA KUMAR ROY (SC J.K. ROY I (SC 13) SANJAY PANDEY ANJANI KUMAR (AAG4) SANJAY PANDEY
10.	CWJC/7794/2020 DISCP.PROC., BANK	15 MANOJ KUMAR vs THE CENTRAL BANK OF INDIA	DHANANJAY KUMAR TIWARY MANOJ KUMAR	SIDHARTHA HARSH SIDDHARTH HARSH
11.	CWJC/7817/2020 SELECTION , HEALT	14 KASHMENDRA KUMAR SHARMA vs THE STATE OF BIHAR	ARUP KUMAR CHONGDAR MD. NAZIR ANSARI NAXER ALAM	LALIT KISHORE ( AG ) PANKAJ KUMAR-SC12 ANJANI KUMAR MISHRA
With	CWJC/7761/2020 SELECTION , HEALT	12 PAWAN KUMAR vs THE STATE OF BIHAR	ARUP KUMAR CHONGDAR NAZIR ALAM MD. NAZIR ANSARI	LALIT KISHORE (AG) AJAY BIHARI SINHA (GA8) AJAY BEHARI SINGH (GA 8) JITENDRA KUMAR RAI
12.	CWJC/7828/2020 SELECTION , HEALT	16 ARBIND KUMAR DUBEY vs THE STATE OF BIHAR	SHAMA SINHA	LALIT KISHORE ( AG ) PAWAN KUMAR RITESH KUMAR RITESH KUMAR SRI ANJANI KUMAR MISHRA (B.S.S.C.)
13.	CWJC/7889/2020 WITHHOLDING/CANCEL	14 K.S. COLLEGE OF PROFESSIONAL EDUCATION vs THE MAGADH UNIVERSITY	NIRANJAN KUMAR	RITESH KUMAR RITESH KUMAR

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14.	CWJC/8023/2020 OTHERS, OTHERS	10 AMIT KUMAR SINGH vs THE UNION OF INDIA	RAJENDRA PRASAD SAH	DR. K.N. SINGH ( ASG ) RAJESH KUMAR VERMA SANJAY PANDEY PRABHAKAR JHA (GP27) NIVEDITA NIRVIKAR (CGC)
15.	CWJC/8066/2020 RGL.AD-HOC., OTHER	11 SYED ASIM AHMAD vs THE UNION OF INDIA	FAKHRUDDIN ALI AHMAD	DR.K.N.SINGH (ASG) RENUKA SHARMA
16.	CWJC/8113/2020 REM/DIS/TER, BOARD	7 RANJIT KUMAR vs THE INDIAN OIL CORPORATION	VIKAS KUMAR	SRI AAKIL KATRION (FOR I.O.C.) ANKIT KATRIAR
17.	CWJC/8121/2020 PAY SCALES , SCHOO	10 MD. UMAR FAROOQUE vs THE STATE OF BIHAR	JAGJIT ROSHAN	LALIT KISHORE (AG) JITENDRA KUMAR ROY SC13
With	CWJC/8128/2020 PAY SCALES , SCHOO	10 JITENDRA KUMAR CHOUDHARY, vs THE STATE OF BIHAR	JAGJIT ROSHAN	LALIT KISHORE (AG) KAMESHWAR KUMAR GP17
18.	CWJC/8214/2020 OTHER MISC. MATTER	7 AMIT KUMAR vs THE UNION OF INDIA	SUNIL KUMAR	LALIT KISHORE (AG) DR. K.N. SINGH (ASG) P.N. SHAHI AAG SANJAY KUMAR
19.	CWJC/8233/2020 OTHERS	6 BIJENDRA KUMAR vs THE STATE OF BIHAR	PARTH GAURAV SUBHASH CHANDRA MISHRA AMOL RAJ UMESH KUMAR SINGH SANJEEV RANJAN RAVI KUMAR	LALIT KISHORE (AG) SRI P.N.SHAHI (AAG 06)
20.	CWJC/8251/2020 DISCP.PROC., POLIC	7 HARI NARAYAN RAM vs THE STATE OF BIHAR	SHIW KUMAR PRABHAKAR	LALIT KISHORE (AG) NADIM SERAJ GP5
21.	CWJC/8254/2020 OTHERS, NON GAZETT	6 USHA KUMARI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	LALIT KISHORE (AG) PRASHANT PRATAP GP2
22.	CWJC/8263/2020 SELECTION , UNIV.	14 MANOHAR KUMAR vs THE STATE OF BIHAR	VISHWAJEET KUMAR MISHRA	LALIT KISHORE (AG) DR. K.N. SINGH (ASG) ASHOK KUMAR CHOUDHARY PRABHAKAR JHA (GP 27) TUHIN SHANKAR SATYABIR BHARTI SANJAY PANDEY BPSC
With	CWJC/8246/2020 SELECTION , UNIV.	14 AMRENDRA KUMAR vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA	LALIT KISHORE (AG) MANISH KUMAR GP4 SANJAY PANDEY BPSC SANJAY PANDEY SATYABIR BHARTI BPSC
23.	CWJC/8588/2020 CUSTOM (EXCLUDING	5 NAVNEET KAUR ARORA vs THE UNION OF INDIA	PRABHAT RANJAN	DR. K.N. SINGH ( ASG ) ANSHUMAN SINGH
24.	CWJC/8613/2020 COMP.RETIR., GAZET	4 ALOK KUMAR vs THE STATE OF BIHAR	RAVI KUMAR ANKIT KATRIAR	LALIT KISHORE ( AG ) SRI ANJANI KUMAR (AAG 04) SHAILENDRA KUMAR SINGH
25.	CWJC/8632/2020 REM/DIS/TER, POLIC	5 RAJU KUMAR SINGH vs THE STATE OF BIHAR	RAM SHANKAR DAS	LALIT KISHORE ( AG ) SRI P.K.VERMA (AAG 03)
26.	CWJC/8633/2020 SELECTION , NON GA	5 BIBHA KUMARI @ VIBHA KUMARI vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	LALIT KISHORE ( AG ) MD.RAISUL HAQUE (SC10)
27.	CWJC/8823/2020 REM/DIS/TER, NON G	6 BABITA @ SMT. BABITA @ SMT. BABITA KUMARI @ BABITA KUMARI vs THE STATE OF BIHAR	SANJAY KUMAR JHA	LALIT KISHORE ( AG ) SRI P.K.VERMA (AAG 3) KUMAR PRIYA RANJAN
28.	CWJC/8825/2020 SELECTION , HEALT	6 DR. STYANARAYAN PASWAN vs THE STATE OF BIHAR	PRANAV KUMAR RAJEEV RANJAN NO.II	LALIT KISHORE (AG) SHEO SHANKAR PRASAD (SC8) NIKESH KUMAR BTSC
29.	CWJC/8827/2020 PROMOTION , GAZETT	4 AJAY KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR JHA HRSHIKESH ABHAY SHANKAR JHA	LALIT KISHORE (AG) AJAY KUMAR RASTOGI (AAG10)

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30.	CWJC/8846/2020 SCH.COLL.UNIV.(EXC	5 BANARAS SINGH vs THE CHAIRMAN,	SANJAY KUMAR BIPIN BIHARI SINGH	KUMAR PRIYA RANJAN GYAN SHANKAR SURESH PD SINGH NO.1 GYAN PRAKASH KUMAR PRIYA RANJAN (BANK)
31.	CWJC/8853/2020 FOREIGN ACT	6 AISHWARYA SINGH vs THE UNION OF INDIA	UDBHAV VAISHNAVI SINGH MALAY KUMAR CHOUDHARY NILESH KUMAR MD.IMTEYAZ AHMAD	LALIT KISHORE (AG) DR. K.N. SINGH (ASG) MANOJ KUMAR SINGH P.K. VERMA AAG3
32.	CWJC/8857/2020 LAND ENCROACHMENT	4 RAMAKANT MISHRA vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY	LALIT KISHORE (AG) SRI P.K.VERMA (AAG 3)
33.	CWJC/8936/2020 land encroachment LAND ENCROACHMENT	5 SHAKTESHVAR PRASAD vs THE STATE OF BIHAR	SARBOTTAM KUMAR SARKAR BHUBNESHVAR PRASAD	LALIT KISHORE (AG) SUBASH CHANDRA YADAV (GP 15)
34.	CWJC/8945/2020 TRADE & COMMERCE (	4 CHANDRASHEKHAR PRASAD GARG vs THE UNION OF INDIA	SANTOSH KUMAR PANDEY	DR. K.N. SINGH (ASG)
35.	CWJC/8958/2020 MATTERS RELATING T	5 SAURABH KUMAR vs THE STATE OF BIHAR	SHANTI PRATAP	LALIT KISHORE ( AG ) SRI S.D.YADAV (AAG 9)
36.	CWJC/8982/2020 PAY SCALES , BOARD	2 CHAUDHARY ROY vs THE DEPARTMENT OF ENERGY	BRIJ BIHARI TIWARY	LALIT KISHORE ( AG ) ABBAS HAIDER (SC 6) AWANISH NANDAN SINHA (GP21)
37.	CWJC/8992/2020 DISCP.PROC., NON G	4 MITHILESH KUMAR vs THE STATE OF BIHAR	DINESHWAR MISHRA	LALIT KISHORE ( AG ) SRI P.K.VERMA (AAG 3)
38.	CWJC/9035/2020 TRADE & COMMERCE (	4 M/S MASSINA AGRO INDUSTRIES, INDUSTRIAL AREA, SAMASTIPUR vs THE STATE OF BIHAR	ABHAY SHANKAR SINGH BARUN KUMAR SINGH	LALIT KISHORE ( AG ) PRASHANT PRATAP KINKAR KUMAR (SC 9) YASHRAJ BARDHAN
39.	CWJC/9070/2020 DISCP.PROC., POLIC	4 MANOJ KUMAR SINGH vs THE STATE OF BIHAR	VIPIN KUMAR SINGH SMRITI SINGH	LALIT KISHORE (AG) SRI P.K.VERMA (AAG 3)
40.	CWJC/9072/2020 E.C.ACT	6 SHIVARATH PASWAN @ SHIVBARAT PASWAN vs THE STATE OF BIHAR	VIJAY ANAND	LALIT KISHORE ( AG ) ARVIND UJJWAL SC4 ARAVIND UJJWAL (SC 4)
41.	CWJC/9161/2020 REM/DIS/TER, NON G	4 BABITA KUMARI @ BABITA DEVI vs THE STATE OF BIHAR	SANJEEV RANJAN	LALIT KISHORE ( AG ) GYAN PRAKASH OJHA (GA7)
42.	CWJC/9311/2020 LAND ENCROACHMENT	5 KISHOR YADAV vs THE STATE OF BIHAR	SANJAY KUMAR RAM SUMIRAN RAI	LALIT KISHORE ( AG ) MD.KHURSHID ALAM (AAG 12)
43.	CWJC/9501/2020 SCH.COLL.UNIV.(EXC	4 TEACHER TRAINING COLLEGE, BARARI, BHAGALPUR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH	LALIT KISHORE ( AG ) J.K. ROY I (SC 13)
44.	CWJC/9566/2020 COMP.GRND. , NON G	4 KUMAR DABLU PASWAN vs THE STATE OF BIHAR	RAMANUJ TIWARY	LALIT KISHORE ( AG ) SHEO SHANKAR PRASAD (SC8)
45.	CWJC/9630/2020 LAND ENCROACHMENT	4 ANIL KUMAR CHAURASIYA vs THE STATE OF BIHAR	SANJEEV KUMAR	LALIT KISHORE ( AG ) MD. SAJID SALIM KHAN (SC 25)
46.	CWJC/9738/2020 LAND ENCROACHMENT	4 VINAY KUMAR vs THE STATE OF BIHAR	PRABHAKAR NATH RAI	LALIT KISHORE ( AG ) MD. KHURSHID ALAM (AAG 12)
47.	CWJC/9746/2020 REM/DIS/TER, NON G	4 MANISHA KUMARI vs THE STATE OF BIHAR	ROHIT KUMAR SHARMA	LALIT KISHORE ( AG ) SRI ANJANI KUMAR (AAG 4)
48.	CWJC/9748/2020 SELECTION , NON GA	4 NISHANT KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR ASHISH GIRI	SRI ANJANI KR.( AAG4) LALIT KISHORE ( AG ) AJAY KUMAR RASTOGI (AAG10) SRI AJAY KR. RASHTOGI (AAG 10)
49.	CWJC/9750/2020 service matter ot SEL , GAZETTED SER	4 NELESH KUMAR @ NILESH KUMAR vs THE STATE OF BIHAR	RAJU GIRI SANTOSH KUMAR MISHRA	LALIT KISHORE ( AG ) ANURADHA SINGH (SC21) SMT. ANURADHA SINGH (SC 21)
50.	CWJC/9817/2020 SELECTION , NON GA	4 MD. SHAHANSHAH ALAM, vs THE BIHAR TECHNICAL SERVICE COMMISSION	MUKESH KUMAR	NIKESH KUMAR NIKESH KUMAR

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51.	CWJC/10651/2020 the petitioner su POST RETIRE, NON G	4 MUNNU PANDIT vs THE STATE OF BIHAR	MRITYUNJAY KUMAR MUKESH KUMAR SINGH	LALIT KISHORE (AG) MD. KHURSHID ALAM (AAG12) MD. KHURSHID ALAM (AAG 12)
52.	CWJC/10716/2020 REM/DIS/TER, UNIV.	1 ARTI KUMARI vs THE STATE OF BIHAR	ABHINAV SRIVASTAVA	LALIT KISHORE ( AG ) SUBHASH CHANDRA MISHRA ( SC 16)
53.	CWJC/10727/2020 REM/DIS/TER, SCHOO	5 ARCHANA SINGH vs THE STATE OF BIHAR	PRADEEP KUMAR SINHA NIRAJ KUMAR	LALIT KISHORE ( AG ) BINITA SINGH SC28
54.	CWJC/10731/2020 CONSOLIDATION	1 SURYA KUER @ SURYA KUNVER vs THE STATE OF BIHAR	BIJAY SHANKAR CHOUBEY	LALIT KISHORE ( AG ) ASHOK KUMAR PANDEY SAJID SALIM KHAN (SC25)
55.	CWJC/194/2021 OTHERS, SCHOOL SER	1 DEEPAK KUMAR, vs THE STATE OF BIHAR.	UPENDRA KUMAR SINGH	LALIT KISHORE ( AG ) MADHAW PRASAD YADAW (GP23)
56.	CWJC/200/2021 PAY SCALES , POLIC	4 LILA KANT JHA vs THE STATE OF BIHAR	ARYAN SINHA PUNEET SIDDHARTHA RAVI KUMAR	LALIT KISHORE (AG) M.N.H.KHAN(SC1)
57.	CWJC/522/2021 REM/DIS/TER, SCHOO	5 SUDHA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	PURUSHOTTAM KUMAR JHA AVANINDRA KUMAR JHA NARENDRA KUMAR SINHA	LALIT KISHORE ( AG ) S.C. MISHRA SC16 SUBHASH CHANDRA MISHRA (SC16) AMARENDRA KUMAR ARCHANA PALKAR KHOPDE
58.	MJC/707/2021	5 REENA KUMARI ALIAS REENA CHOUDHARY, vs THE STATE OF BIHAR	MANOHAR PRASAD SINGH SAMIR KUMAR SINHA	LALIT KISHORE (AG) SHEO NANDAN PRASAD
59.	CWJC/777/2021 POST RETIRE, UNIV.	4 BIRENDRA PRASAD SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SUNIL KUMAR SINGH	LALIT KISHORE ( AG ) RITESH KUMAR KAMESHWAR KUMAR(GP17)
60.	CWJC/843/2021 OTHERS, SCHOOL SER	4 KRISHNA MOHAN KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SATYAM SHIVAM SUNDARAM	LALIT KISHORE ( AG ) SHILPA SINGH (GA 12)
61.	CWJC/848/2021 Grant of age rela SELECTION , POLIC	1 NIRANJAN MUKESH vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	LALIT KISHORE ( AG ) MD.NADIM SERAJ(GP5) SANJAY PANDEY
62.	CWJC/990/2021 PUBLIC DEMAND RECO	4 AMRENDRA KUMAR vs THE STATE OF BIHAR	PRAKRITITA SHARMA	LALIT KISHORE (AG) MD. NADIM SERAJ (GP 5)
63.	CWJC/1285/2021 PAY SCALES , SCHOO	5 ROSHAN KUMAR vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	LALIT KISHORE ( AG ) MADANJEET KUMAR (GP20)
64.	CWJC/1391/2021 POST RETIRE, BOARD	5 BHAGAVAT RAY vs THE STATE OF BIHAR	SUMAN KUMAR MISHRA	LALIT KISHORE (AG) SARVESH KUMAR (GP24) SARVESH KUMAR GP24
65.	CWJC/1870/2021 SELECTION , SCHOO	1 BIRENDRA KUMAR @ BIRENDRA RAY, vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY,	VIJAY ANAND	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA (SC16)
66.	CWJC/1891/2021 death cum retirem POST RETIRE, UNIV.	4 FERINA MOSHARRAF vs THE PATLIPUTRA UNIVERSITY, PATNA	SUNIL KUMAR PANKAJ KUMAR	
67.	CWJC/1939/2021 SELECTION , OTHER	4 NILESH KUMAR vs THE UNION OF INDIA THROUGH THE MINISTRY OF HOME AFFAIRS	KUMAR KAUSHIK NAMRATA DUBEY	DR. K.N. SINGH (ASG) KUMAR SACHIN RAJESH KUMAR VERMA (SSC)
68.	CWJC/1990/2021 REM/DIS/TER, SCHOO	1 RAMASHANKAR TIWARI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	SHASHI BHUSHAN KUMAR MANGLAM	LALIT KISHORE (AG) J.K.ROY 1 (SC13)
69.	CWJC/2136/2021 OTHERS, SCHOOL SER	5 SURUCHI KUMARI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY EDUCATION DEPARTMENT,	SHASHI SHEKHAR TIWARY	LALIT KISHORE ( AG ) PRABHAKAR JHA (GP27) PRABHAKAR JHA (GP27)
70.	CWJC/2485/2021 LAND ENCROACHMENT	5 RAJ KUMARI DEVI vs THE UNION OF INDIA	PRAKASH CHANDRA	DR. K. N. SINGH ( ASG ) SYED IQBAL AHMAD(SC20) ANSHAY BAHADUR MATHUR

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71.	CWJC/2595/2021 PROMOTION , NON G	4	NIRBHAY KUMAR MISHRA vs THE STATE OF BIHAR	AJAY KUMAR JHA DR. MANOJ KUMAR	LALIT KISHORE ( AG ) ANIL KR.SINGH (GP26)
72.	CWJC/2640/2021 LAND ENCROACHMENT	4	ABDUL WADUD vs THE STATE OF BIHAR	VINAY RANJAN RAJU KUMAR	LALIT KISHORE ( AG )
73.	CWJC/2781/2021 OTHERS, SCHOOL SER	3	CHINTU DEVI vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	LALIT KISHORE ( AG ) MADANJEET KUMAR(GP20)
74.	CWJC/2824/2021 OTHERS, SCHOOL SER	1	BABITA vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR	LALIT KISHORE (AG) MADANJEET KUMAR(GP20)
75.	CWJC/2998/2021 OTHERS, SCHOOL SER	5	MD. TAHIR vs THE STATE OF BIHAR	BINOD KUMAR	LALIT KISHORE (AG) PRABHAKAR JHA (GP27)
76.	CWJC/3357/2021 REM/DIS/TER, SCHOO	1	ANJANA KUMARI, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	MUKESH KUMAR	LALIT KISHORE (AG) J. K. ROY 1(SC13)
77.	CWJC/3526/2021 WORKS CONTRACT	1	S.N BHOBBE ASSOCIATES PVT. LTD vs THE STATE OF BIHAR	PRABHAKAR NATH RAI	LALIT KISHORE (AG) R. B. PD. YADAV(AAG11) BINITA SINGH
78.	CWJC/3531/2021 DISCP.PROC., NON G	4	RAJENDRA SHARMA vs THE STATE OF BIHAR	BINOD KUMAR	LALIT KISHORE (AG) P.NR. SHAHI AAG6
79.	CWJC/4338/2021 ESTB. RECO.OF EDUC	4	JANTA INTER COLLEGE, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	VIKAS KUMAR	LALIT KISHORE (AG) MADANJEET KUMAR (GP20) ARIF RAZA SATYABIR BHARTI
80.	CWJC/4341/2021 DISMISSAL OTHER T REM/DIS/TER, POLIC	2	AMRITA DEVI vs THE STATE OF BIHAR	RAJESH KUMAR RAKESH KUMAR SHARMA LAKSHMI KANT SHARMA	LALIT KISHORE ( AG ) MANISH KUMAR (GP4)
81.	CWJC/4682/2021 SELECTION , POLIC	5	KHUSHBOO KUMARI vs THE STATE OF BIHAR	RAJESH KUMAR	LALIT KISHORE ( AG ) MD.NADIM SERAJ(GP5) SANJAY PANDEY CSBE
82.	CWJC/4687/2021 LAND ENCROACHMENT	5	ROHIT KUMAR DAS vs THE STATE OF BIHAR	CHANDRASEKHAR SHARMA	LALIT KISHORE (AG) SAJID SALIM KHAN(SC25)
83.	CWJC/5015/2021 POST RETIRE, NON G	5	NARENDRA PRASAD SINGH vs THE STATE OF BIHAR	MUKUL SINHA RAJESH KUMAR MUKUL SINHA	LALIT KISHORE (AG) HARISH KUMAR (GP8)
84.	CWJC/5131/2021 ADMISSION, ENGINEE	6	ISHA vs THE MAHATMA GANDHI CENTRAL UNIVERSITY	SRI NIWAS JHA	DR. K.N. SINGH (ASG) MANOJ KUMAR SINGH
85.	CWJC/5396/2021 POST RETIRE, GAZET	4	KALAWATI DEVI vs THE STATE OF BIHAR	SATISH CHANDRA MISHRA MD. NURUL HODA UMA KANT MISHRA	LALIT KISHORE ( AG ) KUMAR PRIYA RANJAN U.S.S. SINGH GP19 KAUSHALENDRA KUMAR SINHA
86.	CWJC/5533/2021 OTHERS, SCHOOL SER	1	HIRDYANAND MANJHI vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR PRAVEEN RANJAN VIDHI KUMARI	LALIT KISHORE ( AG )
87.	CWJC/5612/2021 works contract WORKS CONTRACT	1	ARVIND KUMAR vs BIHAR STATE BUILDING CONSTRUCTION CORPORATION LTD. (A GOVT. OF BIHAR UNDERTAKING),	MANISH SAHAY ANIL KUMAR SINHA	BRISKETU SHARAN PANDEY
88.	CWJC/5701/2021 E.C.ACT	1	MD. HATIM MIYAN, vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	LALIT KISHORE ( AG ) S. RAZA AHMAD (AAG 5)
89.	CWJC/5712/2021 COMP.RETIR., SCHOO	1	DR. KUMAR SUNIL SINHA vs THE STATE OF BIHAR	MAHASWETA CHATTERJEE KUNAL TIWARY	LALIT KISHORE ( AG )
90.	CWJC/5815/2021 termination non g REM/DIS/TER, NON G	5	PRAKASH KUMAR vs THE STATE OF BIHAR	RAJU GIRI SANTOSH KUMAR MISHRA	LALIT KISHORE (AG) HARISH KUMAR (GP 8)
91.	CWJC/5872/2021 OTHERS, SCHOOL SER	3	KUMARI RINKI vs THE STATE OF BIHAR	UMESH KUMAR MISHRA	LALIT KISHORE (AG) DR. K.N. SINGH (ASG) PRABHAKAR JHA (GP 27)
92.	CWJC/6075/2021 POST RETIRE, NON G	2	KAMAL KUMAR SINGH, vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY	ASHUTOSH SINGH INDRA MOHAN KUMAR	LALIT KISHORE (AG) SIDDHARTH HARSH BINDHYACHAL RAI

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93. CWJC/6437/2021 POST RETIRE, UNIV.	4	CHANDESHWARI DEVI, vs THE STATE OF BIHAR	AWADHESH KUMAR ABHA SINGH SHASHI KANT AMAR	LALIT KISHORE (AG) SARVESH KUMAR SINGH (AAG 13) D.K.SINHA CHANDRA MOHAN SINGH
94. CWJC/6533/2021 LAND ENCROACHMENT	1	SUKESHWAR RAI, vs THE STATE OF BIHAR	MUKESH KUMAR NO1	LALIT KISHORE (AG)
95. CWJC/6701/2021 dismissal REM/DIS/TER, POLIC	1	DILIP KUMAR, vs THE STATE OF BIHAR	RAJU GIRI SANTOSH KUMAR MISHRA	LALIT KISHORE (AG)
96. CWJC/6735/2021 POST RETIRE, POLIC	4	NUTAN KUMARI vs THE STATE OF BIHAR	BHAVESH KUMAR	LALIT KISHORE (AG) MANISH KUMAR GP4
97. CWJC/6879/2021 SEL , GAZETTED SER	6	BAIDYANATH KUMAR vs THE STATE OF BIHAR	PATANJALI RISHI PRERANA RISHI	LALIT KISHORE (AG) SHILPA SINGH GA12
98. CWJC/6898/2021 WITHHOLDING/CANCEL	4	ANAND KUMAR vs THE STATE OF BIHAR	DURGA NAND JHA	LALIT KISHORE (AG) A.R. PANDEY AAG15 RAJESH KUMAR VERMA (ASG)
99. CWJC/6942/2021 E.C.ACT	1	RAMA SHANKAR SHARMA vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA MANINI JAISWAL	LALIT KISHORE (AG) ARVIND UJJWAL SC4
100. CWJC/7400/2021 SALARY, SCHOOL SER	4	SMT. KUMARI NIVEDITA vs THE STATE OF BIHAR	SANTOSH KUMAR	ASHUTOSH RANJAN PANDEY (AAG15) SATYAM SHIVAM SUNDARAM
101. CWJC/7416/2021 REM/DIS/TER, NON G	3	PRATIMA DEVI, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	MANOJ KUMAR MANOJ	LALIT KISHORE (AG) MD. NADIM SERAJ (GP 5)
102. CWJC/7551/2021 PUBLIC DEMAND RECO	5	MADAN MOHAN TIWARI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	RAJEEV NAYAN MANISH KUMAR NANDLAL KUMAR SINGH SRISHTI	SUSHIL KUMAR (GP22) BINDHYACHAL RAI
103. CWJC/7779/2021 MUNCIPAL CORPORATI	4	MIRA DEVI vs THE STATE OF BIHAR	SHASHI BHUSHAN SINGH	KINKAR KUMAR (SC9)
104. CWJC/7963/2021 SELECTION , UNIV.	2	MANOJ KUMAR SINGH vs THE STATE OF BIHAR	KUMAR KAUSHIK	P.N.SHAHI (AAG6) SANJAY PANDEY
105. CWJC/9039/2021 LAND ENCROACHMENT	1	KRISHNA MANI DEVI @ MOST. KRISHNA DEVI vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	LALIT KISHORE (AG)
106. CWJC/9086/2021 LAND ENCROACHMENT	1	SURESH MAHTO @ SURESH KUMAR, vs THE STATE OF BIHAR	DAYA SHANKAR PRASAD SINHA	LALIT KISHORE (AG) MANISH KUMAR (GP 4) MANISH KUMAR GP4
107. CWJC/9123/2021 LAND ENCROACHMENT	1	SHASHIKANT KUMAR vs THE STATE OF BIHAR	DILIP KUMAR KIRAN KUMARI	LALIT KISHORE (AG)
108. CWJC/9379/2021 REM/DIS/TER, NON G	3	VIKASH SHIROMANI vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH	RAMADHAR SINGH (GP25)
109. CWJC/9868/2021 REM/DIS/TER, POLIC	1	SACHIN PRASAD SHAH @ SACHIN PRASAD vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	INDU BHUSHAN	LALIT KISHORE (AG) MD. NADIM SERAJ (GP 5) NADIM SERAJ GP5
110. CWJC/9869/2021 REM/DIS/TER, NON G	1	PRAVIN KUMAR vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY,	INDU BHUSHAN	LALIT KISHORE (AG) SAROJ KUMAR SHARMA (AC TO AAG 3) P.K. VERMA AAG3
111. CWJC/10010/2021 quashing LAND ENCROACHMENT	3	UDAY NARAYAN SINGH vs THE STATE OF BIHAR	PRIYANKA SINGH	LALIT KISHORE (AG) P. K. VERMA AAG3 DIVYA VERMA (AC TO AAG3)
112. CWJC/10778/2021 GRAM PANCHYAT RAJY	1	SHAILENDRA KUMAR @ SHAILENDRA KUMAR GARHWAL vs THE STATE OF BIHAR	PRANAV KUMAR ASHISH GIRI	LALIT KISHORE (AG) SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR
113. CWJC/10957/2021 SALARY, SCHOOL SER	1	TASNIM vs THE STATE OF BIHAR	SUBODH KUMAR NITESH KUMAR	LALIT KISHORE (AG)
114. CWJC/11247/2021 SELECTION , POLIC	1	SEERAJ KUMAR vs THE STATE OF BIHAR	SANJEEV RANJAN	LALIT KISHORE (AG) SANJAY PANDEY
115. CWJC/11655/2021 MUNCIPAL CORPORATI	1	VEENA DEVI vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR	KINKAR KUMAR (SC9)

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116. CWJC/8726/2015 SELECTION , SCHOO	1 KUNDAN KUMAR SINGH vs THE STATE OF BIHAR AND ORS	PUSHPENDRA KUMAR SINGH	AJAY- GA12
117. CWJC/10028/2016 REM/DIS/TER, HEALT	1 SANGITA DEVI AND ORS vs THE STATE OF BIHAR AND ORS	RAJESH KUMAR PATHAK SITARAM PRASAD ACHHAIBAR SINGH VISHAL VIKRAM RANA PRIYADARSHI MATRI SHARAN PRABHAKAR SINGH RANJAY KUMAR PATEL	GP4- UMA SHANKAR MUJTABAUL HAQUE
118. CWJC/16741/2017 REM/DIS/TER, HEALT	5 RAM BILAS ROY vs THE STATE OF BIHAR AND ORS	LAKSHMI KANT SHARMA RAJESH KUMAR	BINOD KUMAR YADAV - SC-18
119. CWJC/23364/2018 E.C.ACT	2 RINKU KUMARI @ RINKU DEVI vs THE STATE OF BIHAR AND ORS	VIJAY ANAND PREETY KUNWAR	ARVIND UJJWAL -SC4 SHASHI BHUSHAN KUMAR ARTI KUMARI
120. CWJC/4434/2019 REM/DIS/TER, UNIV.	3 SURYA NARAYAN MALLIK vs THE B. N. MANDAL UNIVERSITY AND ORS	UDAY CHAND PRASAD BINOD KUMAR SINHA GAUTAM SHAH	RITESH KUMAR VANDANA KISHORE
121. CWJC/6477/2019 E.C.ACT	2 ROHIT KUMAR vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR ARTI KUMARI	S. RAZA AHMAD (AAG5)
122. CWJC/14317/2019 POST RETIRE, BANK	7 SUMAN KUMAR SINHA vs THE DAKSHIN BIHAR GRAMIN BANK	PRASHANT SINHA	SURESH PD SINGH NO.1 SIDDHARTHA PRASAD KUMAR PRIYA RANJAN K.N.SINGH (ADDL.S.G.) SIDDHARTHA PRASAD RAM ANURAG SINGH RAJ NANDAN PRASAD
123. CWJC/14346/2019 POST RETIRE, SCHOO	6 SMT. JANAKI DEVI vs THE STATE OF BIHAR	SANJAY KUMAR JHA VED PRAKASH SRIVASTVA PRAVEEN PRABHAKAR	MADHAW PRASAD YADAV (GP23) KAUSHLENDRA KUMAR SINHA RABINDRA KUMAR PRIYADARSHI ANJANI KUMAR MISHRA
124. CWJC/14404/2019 POST RETIRE, SCHOO	6 SHIV KUMARI DEVI @ SHIV KUMARI vs THE STATE OF BIHAR	AMARENDRA NARAYAN DEEPAK KUMAR	MADHAW PRASAD YADAV ( GP23 ) AMAR NATH SINGH KUMAR PRIYA RANJAN
125. CWJC/14473/2019 POST RETIRE, UNIV.	4 BIRENDRA KUMAR SINGH vs THE STATE OF BIHAR	RANJAN KUMAR	SUBASH CHANDRA MISHRA ( SC16 ) MD. NADIM SERAJ SHAILESH KUMAR
126. CWJC/14632/2019 POST RETIRE, SCHOO	5 TARA DEVI vs THE STATE OF BIHAR	RANJEET KUMAR SINGH PAWAN KUMAR SINGH	PRABHAKAR JHA (GP27)
127. CWJC/14676/2019 POST RETIRE, GAZET	8 DR. SYED SHAUKAT HUSSAIN vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH SITA RAM PRASAD	MD. KHURSHID ALAM (AAG12)
128. CWJC/15633/2019 POST RETIRE, NON G	14 YUGAL KISHORE UPADHYAY vs THE STATE OF BIHAR	AJAY KUMAR SINHA	VIKASH KUMAR ( SC11 )
129. CWJC/16363/2019 SHAIRAT	2 BARIYA PRAKHAND FISHERMEN SAHYOG SAMITI LTD. vs THE STATE OF BIHAR	MAHASWETA CHATTERJEE BASANT KUMAR MISHRA SAMIR KUMAR SINHA	MD. KHURSHID ALAM (AAG12) MUKESH KUMAR
130. CWJC/19148/2019 POST RETIRE, NON G	10 SHYAM SUNDAR SINGH, vs THE STATE OF BIHAR	SANJEEV KUMAR	AJAY ( GA5 ) SHIV KUMAR KUMAR PRIYA RANJAN
131. CWJC/19435/2019 POST RETIRE, OTHER	11 LALITA MISHRA vs THE UNION OF INDIA	BISHNU KANT DUBEY SANJEEV KUMAR	S.D. SANJAY (ADSG) KAUSHLENDRA KUMAR SINHA RAVINDER KUMAR SHARMA ABBAS HAIDER
132. CWJC/19582/2019 POST RETIRE, NON G	8 SRI NARMADESHWAR PATHAK, vs THE STATE OF BIHAR	MAHENDRA PRASAD BHARTEE	RAGHWANAND (GA11) MANI KANT MISHRA RAM KINKER CHOUBEY
133. CWJC/19595/2019 POST RETIRE, BANK	8 HEM CHANDRA DUTTA vs THE CHAIRMAN, UTTAR BIHAR GRAMIN BANK	VIJOY NANDAN SAHAY ARUN SHRIVASTAV	PRABHAKAR JHA
134. CWJC/20001/2019 POST RETIRE, UNIV.	7 SMT. NIRMALA PRASAD vs THE STATE OF BIHAR	ARCHANA PRASAD	SUBHASH CHANDRA MISHRA (SC16) SYED FIROZ RAZA RITESH KUMAR

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135. CWJC/20099/2019 POST RETIRE, NON G	11 SHYAM SUNDAR SAH vs THE STATE OF BIHAR	GIRJANAND PRASAD ARUN KUMAR LAL	S.RAZA AHMAD (AAG5) LALA PURUSHOTTAM KR RAJGRIHAR
136. CWJC/22624/2019 POST RETIRE, GAZET	15 DR. ANIRUDH PRASAD vs THE STATE OF BIHAR	NAVENDU KUMAR	SUBHASH PD. SINGH (GA3)
137. CWJC/22633/2019 POST RETIRE, NON G	13 BINOD KUMAR vs THE STATE OF BIHAR	BINOD KUMAR NISHANT KUMAR SINHA	CHITRANJAN SINHA (PAAG2) AWANISH NANDAN SINHA (GP21)
138. CWJC/22661/2019 POST RETIRE, GAZET	12 RAM DAS RAM vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH RAHUL KUMAR SINGH SURAJ KUMAR KUMAR MRITUNJAY	VIKASH KUMAR (SC11)
139. CWJC/22748/2019 POST RETIRE, BOARD	13 SHOBHA MASIH AND ORS vs THE STATE OF BIHAR	RANJAN KUMAR JHA SUBHASH KUMAR JHA	KINKAR KUMAR (SC9) PRASOON SINHA
140. CWJC/1123/2020 REM/DIS/TER, SCHOO	4 MANISHA KUMARI, vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD ANU PRIYADARSHNI	SMT.BINITA SINGH (SC28)
141. CWJC/8146/2020 PAY SCALES , GAZET	4 YUGAL KISHORE PRASAD vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM	LALIT KISHORE ( AG ) HARISH KUMAR GP8
With CWJC/411/2018 PAY SCALES , GAZET	2 BAIRISTAR PANDEY AND ORS vs THE STATE OF BIHAR AND ORS	ANITA KUMARI SHASHI BHUSHAN KUMAR -MANGLAM	ANJANI KUMAR-AAG4
142. CWJC/1534/2021 Appointment, Heal SELECTION , HEALT	1 DR. HAZARI KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	NAVIN SHARMA SUNIL KUMAR	LALIT KISHORE (AG) RAMADHAR SINGH (GP25)
143. CWJC/1614/2021 OTHERS, UNIV./COLL	1 KAUSHAL KISHOR THAKUR, vs THE STATE OF BIHAR	UDAY CHAND PRASAD	LALIT KISHORE (AG) MD. NADIM SERAJ KAMESHWAR KUMAR(GP17)
144. CWJC/6546/2021 REM/DIS/TER, POLIC	1 RAVIKANT TIWARY vs THE STATE OF BIHAR	ANITA KUMARI SHASHI BHUSHAN KUMAR MANGLAM	MANISH KUMAR ( GP4 )
145. CWJC/7336/2021 SELECTION , HEALT	1 DR. AJAY KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR MANOJ	LALIT KISHORE (AG)
146. CWJC/7997/2021 COMP.GRND. , SCHOO	1 SONU KUMAR, vs THE STATE OF BIHAR	KUMAR RAVISH GOPAL KRISHNA AGRAWAL	LALIT KISHORE ( AG )
147. CWJC/9612/2021 RGL.AD-HOC., NON G	1 RAJESH KUMAR vs THE STATE OF BIHAR	ARUN KUMAR NO. 1	LALIT KISHORE ( AG 0
148. CWJC/10366/2021 SELECTION , HEALT	2 DR. ABHAY KUMAR vs THE STATE OF BIHAR	SANJEEV RANJAN	LALIT KISHORE (AG) NIKESH KUMAR AJAY BEHARI SINHA (GA8)
149. CWJC/10417/2021 SEL , GAZETTED SER	1 NIDHI ARYA vs THE STATE OF BIHAR	SANJAY KUMAR	SHEO SHANKAR PRASAD (SC8)
150. CWJC/10648/2021 SEL , GAZETTED SER	1 MANISH KUMAR PANDEY vs THE STATE OF BIHAR	RUPESH KUMAR	LALIT KISHORE (AG)
151. CWJC/10649/2021 SEL , GAZETTED SER	1 UTPAL KANT vs THE STATE OF BIHAR	RUPESH KUMAR	LALIT KISHORE (AG)
152. CWJC/11871/2021 SEL , GAZETTED SER	1 KUMAR SHANTANU vs THE STATE OF BIHAR	RUPESH KUMAR	LALIT KISHORE ( AG )
153. CWJC/12113/2021 MATTERS RELATING T	1 ALOK ABHINAV vs THE STATE OF BIHAR	ALOK ABHINAV (INPERSON)	LALIT KISHORE (AG)
154. CWJC/12736/2021 WORKS CONTRACT	1 RAMANAND RAI vs THE STATE OF BIHAR	ASHISH GIRI SUMIT KUMAR JHA	AJAY (GA5)
155. CWJC/12910/2021 LAND ENCROACHMENT	1 COUNCIL OF ALLAMA IQBAL COLLEGE AND ALLIED INSTITUTIONS vs THE STATE OF BIHAR	MANOJ PRIYADARSHI ASHOK KUMAR YADAV	SAJID SALIM KHAN (SC25) GYAN PRAKASH OJHA

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**CAUSE LIST OF CASES TO BE TAKEN UP ON 24-07-2021 ONWARDS**  
**Saturday the 24th July 2021**  
**THROUGH VIDEO CONFERENCING**  
**(AT 10:30 A.M.)**  
**Mr. Justice Ashutosh Kumar**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>TO BE MENTIONED</u></b>				
1.	CR. MISC./15996/2021 anticipatory bail A.BAIL	1 RAHUL KUMAR @ RAHUL KUMAR SINGH vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY	A.G.
2.	CR. MISC./18039/2021 341,323,307,504,3 A.BAIL	1 SHANKAR SINGH @ SHANKAR KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G.
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
3.	CR. APP (SJ)/2509/2021 CONVERTED FROM Cr SC/ST ACT (AB)	1 ANIL PRASAD @ ANIL KUMAR PRASAD vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY	A.G. SADANAND PASWAN SADANAND PASWAN SADANAND PASWAN
4.	CR. MISC./2866/2021 341,323,379,307,4 A.BAIL	1 NURUL ALAM @ MD NOOR ALAM vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH	A.G. NIRMALA KUMARI
5.	CR. MISC./2875/2021 341323,324,326,30 A.BAIL	1 MOHAN SAH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. AJAY KR SINGH NO.1 MANOJ KUMAR
6.	CR. MISC./17856/2021 409,420B A.BAIL	3 RAVINDRA NATH PATHAK vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	A.G. VINOD SHANKER MODI
<b><u>MATTER -1</u></b>				
7.	CR. MISC./1774/2020 304B,201, A.BAIL	3 SIKANDAR MAHTO @ SIKENDRA KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH AMIT KASHYAP BARUN KUMAR CHOUDHARY PRATIMA KUMARI	SHARDA KUMARI
8.	CR. MISC./35889/2020 363,365,302,201,1 R.BAIL-1	3 BINOD NONIA @ BINOD MAHTO vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G. ASHHAR MUSTAFA FALAKYAR ASKARI DEEPAK KUMAR SINGH VISHAL KUMAR SINGH ARUN KUMAR
9.	CR. MISC./41088/2020 498A,509,34 A.BAIL	1 TARA DEVI vs THE STATE OF BIHAR	ARJUN PRASAD PRAMOD KUMAR VERMA	A.G. SHANTANU KUMAR
10.	CR. MISC./41103/2020 366A,34 A.BAIL	1 JYOTI SHARMA @ SANGAM SHARMA vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G. SUCHETA YADAV
11.	CR. MISC./41104/2020 21 A.BAIL	1 SANTOSH KUMAR vs THE STATE OF BIHAR	ARUN KUMAR	A.G. SUCHETA YADAV
12.	CR. MISC./41112/2020 341,323,353,504,3 A.BAIL	1 NITU KUMARI DEVI @ NITU KUMARI vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA	A.G. SUNIL KUMAR PANDEY
13.	CR. MISC./41114/2020 147,148,149,341,3 A.BAIL	1 BHIM RAI @ DHARMENDRA RAI vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. SUNIL KUMAR PANDEY
14.	CR. MISC./41115/2020 anticipatory bail A.BAIL	1 KUNDAN KUMAR vs THE STATE OF BIHAR	SHIVJEE SINGH MUKESH KUMAR	A.G. SANJAY KUMAR JHA SURENDRA PRASAD SINGH
15.	CR. MISC./41116/2020 341,323,324,379,5 A.BAIL	1 JITENDRA BIND vs THE STATE OF BIHAR	ANIL KUMAR RAVI PRAKASH	A.G. SURENDRA PRASAD SINGH
16.	CR. MISC./41117/2020 147,148,149,341,3 A.BAIL	1 UMESH RAY @ SURENDRA PRASAD vs THE STATE OF BIHAR	PUSHPENDRA PRIYEDARSHI SHIVA SHANKAR PRASAD SINGH	A.G. SURENDRA PRASAD SINGH

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17.	CR. MISC./41118/2020 498-A A.BAIL	1	PAPPU KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G SURENDRA PRASAD SINGH
18.	CR. MISC./41123/2020 498,A,354A,34 A.BAIL	1	VIKRAM VIKASH vs THE STATE OF BIHAR	ARUN KUMAR	A.G RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA VIKAS KUMAR SURENDRA PRASAD SINGH
19.	CR. MISC./41124/2020 272,273,308,34 A.BAIL	1	MUNNA MAHTO vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G TARKESHWAR NATH THAKUR
20.	CR. MISC./41127/2020 30A A.BAIL	1	RAJENDRA RAI @ YOGENDRA vs THE STATE OF BIHAR	SUDISH KUMAR	A.G TARKESHWAR NATH THAKUR
21.	CR. MISC./41129/2020 304(B),201,34 A.BAIL	1	KODAI RAI vs THE STATE OF BIHAR	SANGEET DEOKULIAR	A.G. TARKESHWAR NATH THAKUR
22.	CR. MISC./41130/2020 498-A,379,307, A.BAIL	1	PREETAM YADAV @ PRITHIVI YADAV @ PRITAM YADAV vs THE STATE OF BIHAR	SANJAY KUMAR JHA SATYA VEER	A.G TARKESHWAR NATH THAKUR
23.	CR. MISC./41135/2020 414,34 A.BAIL	1	PANKAJ KUMAR vs THE STATE OF BIHAR	AYUSH KUMAR	A.G TARKESHWAR NATH THAKUR
24.	CR. MISC./41137/2020 anticipatory bail A.BAIL	1	NIRANJAN RAVIDASH vs THE STATE OF BIHAR	DEEPAK KUMAR SINHA	A.G UDAY CHAND PRASAD
25.	CR. MISC./41138/2020 341,323,379,354B, A.BAIL	1	ASHLAM HUSSAIN vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G IRSHAD AHMAD KHAN SHAMBHU PRASAD YADAV UDAY CHAND PRASAD
26.	CR. MISC./41139/2020 379,411,420,34 A.BAIL	1	PINTU KUMAR SINGH vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH MITHILESH KUMAR SINGH	A.G. UDAY CHAND PRASAD
27.	CR. MISC./41143/2020 30A A.BAIL	1	ANIL CHAUDHARY vs THE STATE OF BIHAR	MUKUL KUMARI	A.G UDAY CHAND PRASAD
28.	CR. MISC./41144/2020 30A A.BAIL	1	JOGENDAR KUMAR @ YOGENDRA CHOUDHARY vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	A.G UDAY CHAND PRASAD
29.	CR. MISC./41145/2020 395 A.BAIL	1	RAHUL SONI vs THE STATE OF BIHAR	BHASKAR SHANKAR MITHILESH KUMAR SINGH	A.G UMESH LAL VERMA
30.	CR. REV./174/2021 JUVENILE JUSTICE CR. REV.	1	TARUNJAY KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G. NARENDRA KUMAR SINGH
31.	CR. APP (SJ)/190/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	ANKIT KUMAR vs THE STATE OF BIHAR	CHHAYA KIRTI SAKET ANAND	A.G USHA KUMARI 1
32.	CR. MISC./191/2021 30A A.BAIL	1	MOHAN MANJHI vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G JAI NARAIN THAKUR
33.	CR. APP (SJ)/191/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	MANISH CHOUDHARY vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	A.G. USHA KUMARI 1
34.	CR. APP (SJ)/192/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SRI MANTI DEVI vs THE STATE OF BIHAR	SANTOSH KUMAR ANKUR PRAKASH SINHA	A.G BINAY KRISHNA
35.	CR. MISC./193/2021 366A,504,506,34 A.BAIL	1	UMESH PATEL vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G JAI NARAIN THAKUR
36.	CR. APP (SJ)/194/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	SADHU YADAV vs THE STATE OF BIHAR	ARUN	A.G BINAY KRISHNA
37.	CR. MISC./194/2021 341,323,307,504,3 A.BAIL	1	CHANDAN THAKAUR @ POLI THAKUR vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA DAYA SHANKAR PRASAD SINHA AJAY KUMAR	A.G. JAI NARAIN THAKUR
38.	CR. MISC./195/2021 341,323,354A,504, A.BAIL	1	MAHABIR YADAV vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G JAI NARAIN THAKUR

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39.	CR. MISC./196/2021 341,323,308,354,5 A.BAIL	1	MD. WAJID @ ABDUL WAJID vs THE STATE OF BIHAR	MD. ANISUR RAHMAN	A.G. JAI NARAIN THAKUR
40.	CR. APP (SJ)/197/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1	RAMBRIKSH RAM vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G. SADANAND PASWAN
41.	CR. MISC./198/2021 341,323,504,366,3 A.BAIL	1	YOGESH MANJHI vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR RANJAN KUMAR SHARMA	A.G. MANOJ KUMAR
42.	CR. APP (SJ)/199/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	JITENDRA SINGH vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G. SADANAND PASWAN
43.	CR. MISC./199/2021 30A A.BAIL	1	AKASH KUMAR vs THE STATE OF BIHAR	SHYAMAL PRAKASH SUSHMA KUMARI	A.G. MANOJ KUMAR
44.	CR. APP (SJ)/200/2021 3-1-R-S,3-2-VA SC/ST ACT (AB)	1	SANJEEV SHARMA @ SANJEEV KUMAR vs THE STATE OF BIHAR	ANITA KUMARI SINGH PARITOSH PARIMAL	A.G. USHA KUMARI 1
45.	CR. MISC./261/2021 341,323,307,379,5 A.BAIL	1	KAMLESH RAM vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. SANJAY KUMAR SINGH
46.	CR. APP (SJ)/263/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	RAJ KUMAR YADAV vs THE STATE OF BIHAR	MD. IRSHAD	A.G. SADANAND PASWAN
47.	CR. APP (SJ)/265/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1	RAJU KUMAR @ RAJ KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G. SADANAND PASWAN ALOK KUMAR JHA
48.	CR. MISC./265/2021 147,149,341,323,3 A.BAIL	1	SURYA PRAKASH YADAV vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	A.G. MD. SHAKIR AHMAD
49.	CR. APP (SJ)/789/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	2	SHANTI DEVI vs THE STATE OF BIHAR	SACHIDA NAND RAI BRIJ KISHOR MISHRA	A.G. SADANAND PASWAN
50.	CR. APP (SJ)/986/2021 AGAINST CONVICTIO CR. APP(SJ)	3	ANIL SAW vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA ALOK KUMAR ALOK	A.G. SUJIT KUMAR SINGH
51.	CR. MISC./1253/2021 406,420,34 A.BAIL	2	PAPPU KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G. GAURI SHANKAR GUPTA
52.	CR. APP (SJ)/1306/2021 JJB CR. APP(SJ)	3	SANGRAM YADAV vs THE STATE OF BIHAR	RAMCHANDRA SINGH	A.G. DIGVIJAY KUMAR OJHA BINOD BIHARI SINGH
53.	CR. APP (SJ)/1320/2021 U/s 14 A (2) of S SC/ST ACT (AB)	2	JABITARA KHATOON @ JABITARA DEVI vs THE STATE OF BIHAR	GOPAL KUMAR JHA	A.G. BINAY KRISHNA
54.	CR. APP (SJ)/1581/2021 AGAINST CONVICTIO CR. APP(SJ)	2	RAJ KUMAR MANDAL vs THE STATE OF BIHAR	RAGHVENDRA KUMAR SINGH	ABHA SINGH
55.	CR. APP (SJ)/1773/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	2	ABHISHEKH KUMAR @ ABHISHEK KUMAR vs THE STATE OF BIHAR	PARASHURAM SINGH	A.G. USHA KUMARI 1
56.	CR. APP (SJ)/1785/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	2	ANIL KUMAR vs THE STATE OF BIHAR	GAURI SHANKAR PRASAD	A.G. SADANAND PASWAN
57.	CR. APP (SJ)/1787/2021 U/S-14A(2) OF SC/ SC/ST ACT (AB)	2	SUNITA DEVI vs THE STATE OF BIHAR	NIRANJAN PARIHAR	A.G. USHA KUMARI 1
58.	CR. APP (SJ)/1802/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	2	GOLU SINGH @ RAVISHEKHAR SINGH vs THE STATE OF BIHAR	HARENDRA PRASAD	A.G. USHA KUMARI 1
59.	CR. APP (SJ)/2021/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	2	SEEMA GUPTA vs THE STATE OF BIHAR	HEMANT KUMAR VIJAY KUMAR SINGH	USHA KUMARI 1 BIMLESH KUMAR PANDEY
60.	CR. APP (SJ)/2030/2021 U/S 14 (A) (2) SC SC/ST ACT (AB)	2	PRAMOD KUMAR MAHTO vs THE STATE OF BIHAR	HARE KRISHNA PRASAD	A.G. SADANAND PASWAN ASHOK KUMAR
61.	CR. MISC./2877/2021 341,323,307,504,3 A.BAIL	1	YOGENDRA PRASAD vs THE STATE OF BIHAR	ASHOK KUMAR RAJ KISHOR PRASAD	A.G.
62.	CR. MISC./2882/2021 323,406,504, A.BAIL	1	MAHESH KUMAR @ MAHESH KUMAR MAHTO vs THE STATE OF BIHAR	SANJAY KUMAR RASHMI KUMARI	A.G. ARUN KUMAR NO. 1 ARUN KUMAR NO. 1

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63.	CR. MISC./2884/2021 366A, A.BAIL	1 SANGAM KUMAR vs THE STATE OF BIHAR		A.G
64.	CR. MISC./2885/2021 341,323,379,498(A A.BAIL	1 ARMAN KHAN vs THE STATE OF BIHAR	BIRENDRA KUMAR	A.G
65.	CR. MISC./2888/2021 30(a) A.BAIL	1 KIRAN TIWARI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
66.	CR. MISC./2889/2021 413,414,34 A.BAIL	1 RAJA RAM @ RAJA KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G.
67.	CR. MISC./2891/2021 8,15-C,25,29 A.BAIL	1 SHABBIR ANSARI@ SHABBIR ALI @ MD SHABBIR ALI vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G
68.	CR. MISC./2892/2021 147,148,149,302,1 A.BAIL	1 RAMESHWAR RAM vs THE STATE OF BIHAR	MD. ATAUL HAQUE	A.G. HARENDRA KUMAR SINGH ASHOK KUMAR
69.	CR. MISC./2894/2021 341,323,307,324,3 A.BAIL	1 DHARMNATH SAH @ DHARMNATH PRASAD GUPTA vs THE STATE OF BIHAR	NIHAR NANDAN AMBASTA PRASHANT KUMAR	A.G
70.	CR. MISC./2895/2021 7 A.BAIL	1 LAL MUNI SAH vs THE STATE OF BIHAR	PARWEJ KHAN	A.G.
71.	CR. MISC./2896/2021 30(A) A.BAIL	1 MANIBHUSHAN KUMAR @ MANINBHUSHAN YADAV vs THE STATE OF BIHAR	KULDEEP KUMAR	A.G
72.	CR. MISC./2899/2021 406,409,420, A.BAIL	1 SANTOSH KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G
73.	CR. MISC./2901/2021 341,323,504,34 A.BAIL	1 RAJ KISHOR PASWAN vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN SARVENDRA KUMAR VERMA CHANDAN KUMAR VERMA	A.G.
74.	CR. MISC./2902/2021 a.bail A.BAIL	1 VIJENDRA KUMAR vs THE STATE OF BIHAR	BIMAL KUMAR	A.G
75.	CR. APP (S.J)/2904/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 AMIT SINGH@AMIT KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR UMESH PRASAD	SADANAND PASWAN
76.	CR. MISC./2904/2021 Anticipatory bail A.BAIL	1 BINOD YADAV@BINOD KUMAR YADAV vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	A.G PRAMOD KUMAR
77.	CR. MISC./2906/2021 363,364,365,302,2 A.BAIL	1 SANTOSH SAHANI vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G
78.	CR. MISC./2907/2021 341,323,504,506,3 A.BAIL	1 VISHAL KUMAR @ JYOTISH KUMAR vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	A.G
79.	CR. MISC./2908/2021 30(a) A.BAIL	1 SHAILESH CHAUDHARY vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
80.	CR. MISC./2909/2021 341,323,325,307,3 A.BAIL	1 VIVEK KUMAR vs THE STATE OF BIHAR	MD. JUBAIR ANSARI	A.G
81.	CR. APP (S.J)/2909/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1 AWADHESH SINGH vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	A.G
82.	CR. MISC./2910/2021 420,406,407,408,4 A.BAIL	1 ANAND KUAMR @ ANAND KUMAR PATHAK vs THE STATE OF BIHAR	MRITUNJAY KUMAR SINGH RANJEET TIWARY	A.G. VIBHUTI RANJAN SONVADRA
83.	CR. APP (S.J)/2911/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 MUKHESHWAR PRASAD SINGH @ MUKESH KUMAR SINGH @ MUKESHWAR PRASAD SINGH vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA	BINAY KRISHNA
84.	CR. MISC./2911/2021 30,A A.BAIL	1 MANOJ MANDAL vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G
85.	CR. APP (S.J)/2912/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 SAMIR KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
86.	CR. MISC./2914/2021 30(a) A.BAIL	1 BIJAY SINGH vs THE STATE OF BIHAR	JAI VARDHAN NARAYAN CHANDAN KUMAR VERMA	A.G.
87.	CR. MISC./2915/2021 147,148,149,341,3 A.BAIL	1 GUDDU PASWAN vs THE STATE OF BIHAR	RINA SINHA	A.G

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88.	CR. MISC./2917/2021 147,148,323,307,5 A.BAIL	1	SANNI KAHAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
89.	CR. MISC./2923/2021 323,325,34,341,37 A.BAIL	1	MAHESH RAI @ MAHESH RAY vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
90.	CR. MISC./2926/2021 341,323,377,511,3 A.BAIL	1	BIPENDRA SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH SURYA PRAKASH SINGH	A.G.
91.	CR. MISC./2927/2021 Anticipatory Bail A.BAIL	1	DILIP YADAV vs THE STATE OF BIHAR	RANJIT KUMAR	A.G. RAVINDRA KUMAR RAMANUJ
92.	CR. MISC./2930/2021 30A A.BAIL	1	CHHOTU KUMAR @ RAVI SHANKAR KUMAR GUPTA vs STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
93.	CR. MISC./2932/2021 341,323,308,385,3 A.BAIL	1	SEEMA DEVI vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
94.	CR. MISC./2934/2021 324,307,506,34 A.BAIL	1	HIRA LAL DUBEY vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G.
95.	CR. MISC./2935/2021 363,366(A),34 A.BAIL	1	RADHA KUMARI vs THE STATE OF BIHAR	RAVI RANJAN	A.G.
96.	CR. MISC./2937/2021 304-B,34 A.BAIL	1	JAWAHIR RAM vs THE STATE OF BIHAR	SHAILENDRA KUMAR DWIVEDI	A.G.
97.	CR. MISC./2938/2021 26,41,42 A.BAIL	1	KARU KODA vs THE STATE OF BIHAR	PRAKASH MAHTO BHIM SEN PRASAD	A.G.
98.	CR. MISC./2940/2021 272,273,308,34 A.BAIL	1	HRIDYA SAH vs THE STATE OF BIHAR	ASHOK KUMAR MISHRA	A.G.
99.	CR. MISC./2946/2021 341,323,324,307,3 A.BAIL	1	ANIL RAM vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR SHARAD KUMAR VERMA RASHMI JHA	A.G. ARCHANA JHA CHHOTE LAL MISHRA
100.	CR. MISC./2947/2021 341,323,307,504,5 A.BAIL	1	SHAMBHU SAH @ SHABHU SAH @ SAMBHU SAH vs THE STATE OF BIHAR	PRAKASH MAHTO	A.G.
101.	CR. MISC./2948/2021 406,409,420 A.BAIL	1	SHREE NIWAS SHARMA vs THE STATE OF BIHAR	SANJAY KUMAR	A.G.
102.	CR. MISC./2949/2021 304(B),120(B),34 A.BAIL	1	AMARNATH KUMAR vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G.
103.	CR. MISC./3773/2021 30(a),30(c) A.BAIL	1	BABLU YADAV @ BABLU KUMAR @ PARE @ PANDEY vs THE STATE OF BIHAR	RANVIJAY SINGH	A.G.
104.	CR. MISC./3775/2021 30A,30G,41 A.BAIL	1	SHYAM BABU RAI @ SHYAM KUMAR YADAV vs THE STATE OF BIHAR	VIJAY ANAND SARITA KUMARI	A.G.
105.	CR. MISC./3778/2021 363,366A,34 A.BAIL	1	KAILASH SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G.
106.	CR. MISC./3779/2021 302,34 A.BAIL	1	BALESHWAR YADAV vs THE STATE OF BIHAR	DIWAKAR PRASAD SINGH	A.G.
107.	CR. MISC./3785/2021 147,148,149,341,3 A.BAIL	1	PRASHANT KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	A.G.
108.	CR. MISC./3786/2021 384,34 A.BAIL	1	RAUSHAN KUMAR @ BABA vs THE STATE OF BIHAR	AJAY KUMAR SINHA	A.G.
109.	CR. MISC./3787/2021 147,148,149,341,3 A.BAIL	1	RAVI SHANKAR RAM vs THE STATE OF BIHAR	SANJAY SINHA	A.G.
110.	CR. MISC./3789/2021 30A A.BAIL	1	SURENDER CHAUDHARY vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
111.	CR. MISC./3792/2021 30A A.BAIL	1	SOMESH KUMAR @ SUMESH KUMAR vs THE STATE OF BIHAR	SHASHI KANT SINGH	A.G.
112.	CR. MISC./3795/2021 341,323,498A,504 A.BAIL	1	VINOD GUPTA @ VINOD KUMAR GUPTA vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G. RAM BINOD SINGH
113.	CR. MISC./3796/2021 30(a) A.BAIL	1	CHANDAN SINGH @ CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	OM PRAKASH PANDEY	A.G.

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114. CR. MISC./3797/2021 30(a),30(d),41 A.BAIL	1 AJAY YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
115. CR. MISC./3798/2021 147,148,149,323,3 A.BAIL	1 PINTU SINGH vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G BABU NANDAN PRASAD
116. CR. MISC./3802/2021 420,467,468,471,4 A.BAIL	1 ANIL KUMAR YADAV @ ANIL KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G.
117. CR. MISC./3803/2021 323,406,498-A,34 A.BAIL	1 BANTI PRASAD @ BANTI KUMAR @ BANTI PRASAD GUPTA vs THE STATE OF BIHAR	VISHAL VIKRAM RANA SANJEEV KUMAR	A.G
118. CR. MISC./3804/2021 147,148,149,448,3 A.BAIL	1 GUNJA DEVI vs THE STATE OF BIHAR	ADITYA NARAYAN SINGH.1	A.G. APRAJITA
119. CR. MISC./3807/2021 341,323,307,504,3 A.BAIL	1 MOHAMMAD SANAULLAH @ MD. SANAULLAH vs THE STATE OF BIHAR	SACHIDA NAND RAI	A.G.
120. CR. MISC./3809/2021 30A A.BAIL	1 SUMIT KUMAR vs THE STATE OF BIHAR	GHANSHYAM TIWARY	A.G.
121. CR. MISC./3811/2021 341,342,323,307,3 A.BAIL	1 GEETA DEVI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G
122. CR. MISC./3814/2021 376,313,415, A.BAIL	1 KANHAIYA @ KANHAIYA KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA	A.G
123. CR. MISC./3815/2021 apprehension of a A.BAIL	1 CHHOTU KUMAR YADAV vs THE STATE OF BIHAR	ASIF KALIM	A.G.
124. CR. MISC./3816/2021 307,325,354B,147, A.BAIL	1 RAJEEV RAM RANJAN @ UPENDRA RAM vs THE STATE OF BIHAR	BHASKAR SHANKAR MEENA SINGH	A.G
125. CR. MISC./3818/2021 272,273 A.BAIL	1 KARU RAJ VANSHI @ KARU RAJBANSHI vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G.
126. CR. MISC./3822/2021 147,148,149,307,3 A.BAIL	1 MD. GAUSH ALI @ MOHAMMAD GAUS ALI vs THE STATE OF BIHAR	MAHENDRA PRATAP	A.G.
127. CR. MISC./3827/2021 147,148,149,341,3 A.BAIL	1 SANTOSH RAM vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G.
128. CR. MISC./3828/2021 30(a) A.BAIL	1 BALRAM KEDIA vs THE STATE OF BIHAR	RAKESH KUMAR SINHA	A.G.
129. CR. MISC./3829/2021 272,273,34 A.BAIL	1 LALBABU SAHANI vs THE STATE OF BIHAR	VIJAY KUMAR SINGH SANTOSH KUMAR	A.G
130. CR. MISC./3830/2021 302,201,34 A.BAIL	1 PRAKASH KUMAR YADAV @ PRAKASH KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G.
131. CR. MISC./3834/2021 341,323,354B,379, A.BAIL	1 RANJEET RAI @ RANJIT RAI vs THE STATE OF BIHAR	OM PRAKASH KUMAR	A.G.
132. CR. MISC./3838/2021 147,148,149,448,3 A.BAIL	1 GAFFAR ANSARI @ MD. GAFFAR ANSARI vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G.
133. CR. MISC./3839/2021 304(B),34 A.BAIL	1 MAJHAR MIYA @ MAJHAR IMAM HUSSAIN vs THE STATE OF BIHAR	CHHOTELAL MISHRA	A.G.
134. CR. MISC./3840/2021 30A A.BAIL	1 RAMBABU RAI @ RAMBABU KUMAR vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	A.G.
135. CR. MISC./3843/2021 409,420,120-B, A.BAIL	1 RANA RUDRA PRATAP SINGH vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH	A.G
136. CR. MISC./3844/2021 498(A),323,504,34 A.BAIL	1 MD. SAHEB vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G.
137. CR. MISC./3848/2021 420,406 A.BAIL	1 KAIFI ASGAR @ TASHI vs THE STATE OF BIHAR	SARVA DEO SINGH MD. ANJUM AKHTER	A.G.
138. CR. MISC./3849/2021 341,323,354(B),50 A.BAIL	1 RADHEY SHYAM PRADHAN vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
139. CR. MISC./3850/2021 272,273 A.BAIL	1 OM PRAKASH PASWAN vs THE STATE OF BIHAR	RAVI RANJAN	A.G.

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140. CR. MISC./3859/2021 147,323,341,307,5 A.BAIL	1 MUNNA YADAV vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	A.G.
141. CR. MISC./3863/2021 341,323,307,506,3 A.BAIL	1 URMILA KUWAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH SHIOPUJAN SINGH	A.G. KAUSHAL KUMAR RAJ SHEKHAR
142. CR. MISC./3867/2021 420,467,468,471,1 A.BAIL	1 ISHRAWATI KUMARI vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
143. CR. MISC./3868/2021 498(A) A.BAIL	1 PRADEEP KUMAR GUPTA vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G.
144. CR. MISC./3872/2021 304(B),201,34 A.BAIL	1 PINTU KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G.
145. CR. MISC./3874/2021 147,148,149,341,3 A.BAIL	1 MD. ABID vs THE STATE OF BIHAR	RANA SANJAY KUMAR SINGH	A.G.
146. CR. MISC./3876/2021 30A A.BAIL	1 DHARMENDRA CHAUDHARY vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH ASHUTOSH KUMAR	A.G.
147. CR. MISC./3878/2021 341,323,324,307,3 A.BAIL	1 DEVENDRA SHAHI vs THE STATE OF BIHAR	BIPIN BIHARI SINGH SHYAMA KANT SINGH	A.G. ARUN
148. CR. MISC./3879/2021 147,188,353,341,3 A.BAIL	1 RAVINESH KUMAR SINGH vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
149. CR. MISC./3880/2021 498A,34 A.BAIL	1 SADRE ALAM vs THE STATE OF BIHAR	NAFISUZZOHA BAL GOVIND SHARMA	A.G.
150. CR. MISC./3882/2021 341,342,323,324,3 A.BAIL	1 SERAJUL SAI @ SIRAJUL SAI vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
151. CR. MISC./3885/2021 Anticipatory bail A.BAIL	1 KUMAR SAHEB vs THE STATE OF BIHAR	MANOJ KUMAR	A.G.
152. CR. MISC./3888/2021 341,323,324,307,5 A.BAIL	1 JAIPRAKASH YADAV @ JAISRI @ JAIPRAKASH CHAUDHARY vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA	A.G.
153. CR. MISC./3892/2021 341,323,308,379,5 A.BAIL	1 AMIRAK YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	A.G.
154. CR. MISC./3893/2021 30(a) A.BAIL	1 MURAT RAI vs THE STATE OF BIHAR	SATYA PRAKASH RADHA MOHAN SINGH	A.G.
155. CR. MISC./3897/2021 anticipatory bail A.BAIL	1 AWADHESH PRASAD @ AWADHESH SINGH vs THE STATE OF BIHAR	LAL BABU SINGH JAI PRAKASH SINGH	A.G.
156. CR. MISC./3899/2021 30(a),41(1) A.BAIL	1 RAMESH SINGH @ RAMESH KUMAR SINGH vs THE STATE OF BIHAR	RAKESH KUMAR	A.G.
157. CR. MISC./3901/2021 323,341,506,498A A.BAIL	1 RAMKALI PRASAD vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G.
158. CR. MISC./3906/2021 APPREHENSION OF A A.BAIL	1 RAJ KUMAR MUKHIYA vs THE STATE OF BIHAR	SANJEEV VERMA	A.G.
159. CR. MISC./3907/2021 302,34 A.BAIL	1 AJIT KUMAR SINGH @ AJEET SINGH vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.
160. CR. MISC./3908/2021 30A A.BAIL	1 ARJUN SAH vs THE STATE OF BIHAR	MUKESH KUMAR NO1	A.G.
161. CR. MISC./3909/2021 341,323,307,504,3 A.BAIL	1 BAIJNATH KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE	A.G.
162. CR. MISC./3910/2021 341,323,379,504,4 A.BAIL	1 ARBAZ KHAN vs THE STATE OF BIHAR	KRISHNA KUMAR SINGH SUDHIR KUMAR TIWARY	A.G. SANJAY KUMAR NO 7 ANANT KUMAR MISHRA
163. CR. MISC./3911/2021 30A A.BAIL	1 SANJIV KUMAR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA	A.G.
164. CR. MISC./3913/2021 364,120(B) A.BAIL	1 ALISH @ MD. ALIS vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
165. CR. MISC./3915/2021 188,272,273,34 A.BAIL	1 RAM BABU RAY vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G.

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166. CR. MISC./3918/2021 341,342,323,379,3 A.BAIL	1 PRAMOD RAM vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.
167. CR. MISC./3919/2021 147,148,149,341,3 A.BAIL	1 JITENDRA KUMAR vs THE STATE OF BIHAR	OM PRAKASH KUMAR	A.G.
168. CR. MISC./3920/2021 498(A),302,34 A.BAIL	1 RAMDHARI SAH vs THE STATE OF BIHAR	DHANNJAY KUMAR NO 2	A.G.
169. CR. MISC./3922/2021 341,323,307,504,3 A.BAIL	1 AKALU DAS vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G.
170. CR. MISC./3925/2021 363,366,366(A) A.BAIL	1 MADHU KUMAR @ MADHU RAI vs THE STATE OF BIHAR	AMRENDRA KUMAR	A.G.
171. CR. MISC./3927/2021 382,302,34 A.BAIL	1 SHARWAN RAM vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G.
172. CR. MISC./3929/2021 354,354(A),354(B) A.BAIL	1 KAMLESH YADAV @ DR. KAMLESH YADAV vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
173. CR. MISC./3930/2021 379 A.BAIL	1 GANESH SAH vs THE STATE OF BIHAR	KARANDEEP KUMAR	A.G.
174. CR. MISC./3932/2021 U/S 3 Prevention A.BAIL	1 VIJAY RAM vs THE STATE OF BIHAR	RINA SINHA	A.G.
175. CR. MISC./3933/2021 366(A),34 A.BAIL	1 GULSHAN KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G.
176. CR. MISC./3939/2021 147,341,323,504,3 A.BAIL	1 JITENDAR YADAV vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	A.G.
177. CR. MISC./3943/2021 272,273,34 A.BAIL	1 SHEO PRASAD RAI vs THE STATE OF BIHAR	RANJAN KUMAR SRIVASTAVA	A.G.
178. CR. MISC./3944/2021 341,342,323,379,5 A.BAIL	1 BABLU YADAV vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
179. CR. MISC./3949/2021 406,420,467,468,4 A.BAIL	1 AMAN KUMAR @ PAPPU @ PAPPU KUMAR vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G.
180. CR. MISC./3952/2021 30(a) A.BAIL	1 VIVEK KUMAR vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	A.G.
181. CR. MISC./3958/2021 341,323,307,448,5 A.BAIL	1 FULO YADAV @ FULCHAND YADAV vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G.
182. CR. MISC./3959/2021 323,504,409,420,3 A.BAIL	1 SAMIM SAI @ SHAMIM SAI vs THE STATE OF BIHAR	SHARDA NAND MISHRA	A.G.
183. CR. MISC./3961/2021 307,379,341,325,3 A.BAIL	1 SHANKAR SAO vs THE STATE OF BIHAR	BHASKAR SHANKAR SAKET KUMAR SINGH	A.G.
184. CR. MISC./3962/2021 341,427,384 A.BAIL	1 VIKASH SINGH @ VIKASH KUMAR vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	A.G.
185. CR. MISC./3964/2021 147,148,149,341,3 A.BAIL	1 MAZID ALAM @ ABDUL MAJID vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	A.G.
186. CR. MISC./3966/2021 anticipatory bail A.BAIL	1 NANDAN PRAJAPATI @ NANDAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR LAL BAHADUR SINGH	A.G.
187. CR. MISC./3969/2021 147,149,341,323,3 A.BAIL	1 KAMLESH CHANDRABANSHI vs THE STATE OF BIHAR	RAHUL KUMAR SINGH KUMAR MRITUNJAY	A.G.
188. CR. MISC./3971/2021 341,323,324,307,5 A.BAIL	1 RAM BABU SINGH vs THE STATE OF BIHAR	UDBHAV NILESH KUMAR MALAY KUMAR CHOUHARY	A.G.
189. CR. MISC./3972/2021 392 A.BAIL	1 CHANNA RAY @ CHANNA RAI @ BRAJMOHAN KUMAR @ SRIJ MOHAN KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G.
190. CR. MISC./3974/2021 147,148,149,323,3 A.BAIL	1 NATHUN RAM vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH BHASKAR SHANKAR	A.G.
191. CR. MISC./3977/2021 363,366(A),34 A.BAIL	1 SUNIL SAHNI AND OTHERS vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.

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192. CR. MISC./3982/2021 341,323,504,506,3 A.BAIL	1 VIJAY SINGH vs THE STATE OF BIHAR	NAGENDRA UPADHYAY MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY	A.G. CHHOTE LAL MISHRA ARCHANA JHA
193. CR. MISC./3983/2021 354(B),34 A.BAIL	1 RAVI KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	A.G.
194. CR. MISC./3984/2021 504,506,385,387,3 A.BAIL	1 RAJ KUMAR RAI vs THE STATE OF BIHAR	RAKESH KUMAR RIKESH SINHA	A.G.
195. CR. MISC./3990/2021 304(B),34 A.BAIL	1 SURAJ KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	A.G.
196. CR. MISC./3991/2021 364,366,372,376 A.BAIL	1 RAMCHANDRA YADAV @ RAMCHANDRA GOND @ OTHERS vs THE STATE OF BIHAR	SUNIL KUMAR YADAV JAISHREE KUMAR	A.G.
197. CR. MISC./3992/2021 406,409,420,467,4 A.BAIL	1 MD. NASIM @ NASIM MIYAN @ MD. NASIM MIYAN vs THE STATE OF BIHAR	VINOD KUMAR	A.G.
198. CR. MISC./3993/2021 409 A.BAIL	1 PAPPANNAN NAGRAJ ALIAS MR. N. PAPANAN vs THE STATE OF BIHAR	RAVI BHUSHAN	A.G.
199. CR. MISC./3994/2021 147,148,149,341,3 A.BAIL	1 BIBI SAKINA @ BIBI SHAKINA vs THE STATE OF BIHAR	ASHUTOSH KUMAR GEETA KUMARI JHA	A.G.
200. CR. MISC./3999/2021 323,341,498A,504, A.BAIL	1 MD. SADAB ALAM @ MD. SADAB AZAM @ DAIMAND vs THE STATE OF BIHAR	DR. MANOJ KUMAR	A.G. MD. NAJMUL HODDA

**FOR ORDERS -I**

201. CR. APP (SJ)/193/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1 SINGASAN CHAUDHARY @ SINGASAN YADAV vs THE STATE OF BIHAR	PRABHAKAR SINGH RAKESH MOHAN SINGH, KUMAR KASHYAP	A.G. BINAY KRISHNA
202. CR. APP (SJ)/195/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 GANGA CHAUHAN vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	A.G. SADANAND PASWAN
203. CR. APP (SJ)/262/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 RAM NARAYAN SAH vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. BINAY KRISHNA
204. CR. APP (SJ)/264/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 MUKESH KUMAR vs THE STATE OF BIHAR	PREM RANJAN KUMAR	A.G. SADANAND PASWAN
205. CR. APP (SJ)/2566/2021 U/S-14(A)(2) SC/S SC/ST ACT (AB)	1 DHARMENDRA SAHU vs THE STATE OF BIHAR	SURAJ KUMAR KUMAR MRITUNJAY	A.G. USHA KUMARI 1
206. CR. APP (SJ)/2569/2021 U/S 14 A(2) SC/ST SC/ST ACT (AB)	1 BHARAT RAI @ BHARTH RAI vs THE STATE OF BIHAR	RAJ KRISHAN JHA ARVIND KUMAR MOUAR SHASHANK SHEKHAR HARISH KUMAR	A.G. BINAY KRISHNA
207. CR. APP (SJ)/2807/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	1 SMT. HOSHMAN TI DEVI @ HOSHMAN TI DEVI @ SMT. KOSHMAN TI DEVI vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. SADANAND PASWAN
208. CR. APP (SJ)/2847/2021 U/S 14(A)(2) OF S SC/ST ACT (AB)	1 GUDDU PRASAD vs THE STATE OF BIHAR	RAJESH KUMAR DEEP ANSHUMAN	SADANAND PASWAN
209. CR. APP (SJ)/2851/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 MD NIZAM vs THE STATE OF BIHAR	KEDAR JHA	A.G. USHA KUMARI 1
210. CR. APP (SJ)/2852/2021 U/S 14A (2) SC/ST SC/ST ACT (AB)	1 AKASH RAI vs THE STATE OF BIHAR	RANJEET KUMAR PANDEY	A.G. USHA KUMARI 1

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**CAUSE LIST OF CASES TO BE TAKEN UP ON 24-07-2021 ONWARDS**

**Saturday the 24th July 2021  
THROUGH VIDEO CONFERENCING  
(AT 11:30 A.M.)**

**Mr. Justice Birendra Kumar**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
<b>MATTER -1</b>				
1.	CR. MISC./16094/2021 342,323,376,506 R.BAIL-1	1 SUJEET KUMAR @ SURJEET KUMAR vs THE STATE OF BIHAR	KRISHNA CHANDRA AVINASH KUMAR	A.G. SANJAY KUMAR
2.	CR. MISC./16095/2021 30,A,36 R.BAIL-1	1 RAHUL KUMAR @ RAHUL KUMAR YADAV vs THE STATE OF BIHAR	KUMARI RITAMBHARA	A.G. SANJAY KUMAR
3.	CR. MISC./16098/2021 447,302,34 R.BAIL-1	1 DHANANJAY SINGH vs THE STATE OF BIHAR	SUMAN KUMAR	A.G. SATYENDRA NARAYAN SINGH SANJAY KUMAR TIWARY
4.	CR. MISC./16100/2021 272,273 R.BAIL-1	1 MD ARMAN vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G. SANJAY KUMAR TIWARY
5.	CR. MISC./16101/2021 376,34 R.BAIL-1	1 MD. SABIR vs THE STATE OF BIHAR	NAFISUZZOHA MD. NAUSHAD UZZOHA	A.G. SANJAY KUMAR TIWARY
6.	CR. MISC./16104/2021 302 R.BAIL-1	1 ALAGU YADAV @ ALGU YADAV vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G. SANJAY KUMAR TIWARY
7.	CR. MISC./16106/2021 414,34 R.BAIL-1	1 JITENDRA SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G. SANJAY KUMAR TIWARY
8.	CR. MISC./16108/2021 302,201,34 R.BAIL-1	1 VIKASH SAH vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G. SANJAY KUMAR TIWARY
9.	CR. MISC./16109/2021 25-1-B-A,26 R.BAIL-1	1 PRINCE KUMAR vs THE STATE OF BIHAR	BINOD KUMAR	A.G. SANJAY KUMAR TIWARY
10.	CR. MISC./16110/2021 304(B),34 R.BAIL-1	1 VIKRAM SAO vs THE STATE OF BIHAR	INDRAJESH KUMAR KUMAR NIKHIL RAJEN SAHAY	A.G. SANJAY KUMAR TIWARY
11.	CR. MISC./16114/2021 47A R.BAIL-1	1 DURO SAHANI @ DURO SAHNI vs THE STATE OF BIHAR	SHIVENDRA KUMAR SINHA RANJEET PATEL	A.G. SANJAY KUMAR TIWARY
12.	CR. MISC./16115/2021 353,384,504,506, R.BAIL-1	1 TABREJ ALAM vs THE STATE OF BIHAR	ZEYUL HODA	A.G. SANJAY KUMAR TIWARY
13.	CR. MISC./16116/2021 395,397,412,413,1 R.BAIL-1	1 RUPESH VISHWAKARMA @ PANKAJ vs THE STATE OF BIHAR	SANTOSH KUMAR AJIT KUMAR	A.G. SATYA NAND SHUKLA
14.	CR. MISC./16119/2021 414,272,273,34 R.BAIL-1	1 SHYAM PATEL @ SHYAM BABU @ SHYAM BABU KUMAR vs THE STATE OF BIHAR	AYUSH KUMAR RANJEET KUMAR RANJEETA SINGH	A.G. SATYA NAND SHUKLA
15.	CR. MISC./16120/2021 30A,41-I R.BAIL-1	1 RAJIV RAI vs THE STATE OF BIHAR	UDAY KUMAR	A.G. SATYA NAND SHUKLA
16.	CR. MISC./16121/2021 412,413,414, R.BAIL-1	1 BANTI @ SHIVSHANKAR KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	A.G. SATYA NAND SHUKLA
17.	CR. MISC./16125/2021 304(B),34 R.BAIL-1	1 SITA RAM MAHTO vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G. SATYA NAND SHUKLA
18.	CR. MISC./16126/2021 412, R.BAIL-1	1 KANHAIYA KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH	A.G. SATYADEO SINGH YADAV
19.	CR. MISC./17616/2021 30A,32(2) R.BAIL-1	1 SUMAN SAH @ SUMAN KUMAR vs THE STATE OF BIHAR	BHARAT LAL RABINDRA KUMAR	ASHOK KUMAR SINGH
20.	CR. MISC./17620/2021 30A R.BAIL-1	1 LALU RAI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	A.G. PARMESHWAR MEHTA
<b>MATTER -2</b>				
21.	CR. MISC./4011/2021 376(AB),120(B),34 R.BAIL-1	6 VINOD KUMAR vs THE STATE OF BIHAR	ANUJ KUMAR ANSUL SAGRIKA	A.G. BAL MUKUND PRASAD SINHA

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22. CR. MISC./5519/2021 409,420,467,468,4 R.BAIL-1	6 ATUL RAMAN vs THE CENTRAL BUREAU OF INVESTIGATION	UDAY SHANKAR CHOUDHARY RITESH KUMAR	A.G.
23. CR. MISC./6846/2021 r.bail R.BAIL-1	3 MD. RAJJAK @ DOKWA vs THE STATE OF BIHAR	BIMAL KUMAR	A.G. CHANDRA BHUSHAN PRASAD
24. CR. MISC./8505/2021 363,366(A),364,20 R.BAIL-1	2 ARUN KUMAR MAHTO vs THE STATE OF BIHAR	RAM BINOD SINGH VIPIN KUMAR SINGH	A.G. ASHOK KUMAR SINGH ASHOK KUMAR SINGH
25. CR. MISC./8509/2021 395 R.BAIL-1	2 BRAJESH KUMAR @ FUNNU KUMAR vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G. ASHOK KUMAR SINGH ASHOK KUMAR SINGH

### MATTER -3

26. CR. APP (S.J)/1931/2021 U/S 14(A)(2) OF S SC/ST ACT (RB)	2 TANVEER ANJUM @ MD. TANVEER ANJUM vs THE STATE OF BIHAR	ARVIND KUMAR PANDEY JAY RAM PRASAD	SADANAND PASWAN
27. CR. APP (S.J)/1981/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 NAND KISHOR SHARMA @ NAND KISHOR MISTRY vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. BINAY KRISHNA PRITHIVI RAJ SINGH
28. CR. APP (S.J)/1992/2021 U/S 14(A)(2) OF S SC/ST ACT (RB)	1 PAWAN RAI @ PAWAN KUMAR vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR PRAVEEN RANJAN RAM PRAKASH KUMAR	A.G. BINAY KRISHNA
29. CR. APP (S.J)/1993/2021 U/S 14A SC/ST Act SC/ST ACT (RB)	1 ABHISHEK KUMAR @ ABHISHEK KUMAR GOPE @ ABHISHEK SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINGH	A.G. BINAY KRISHNA
30. CR. APP (S.J)/1995/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1 MD. YUSUF vs THE STATE OF BIHAR	AMIT KUMAR ANAND	A.G. SADANAND PASWAN

### MATTER -4

31. CR. MISC./8511/2021 341,323,354,376,5 R.BAIL-1	2 SANDEEP KUMAR vs THE STATE OF BIHAR	K.M.JOSEPH KAMILA KANDULNA	A.G. ASHOK KUMAR SINGH ASHOK KUMAR SINGH
32. CR. MISC./8516/2021 30(A) R.BAIL-1	2 BIRJU SONAR @BIRJU MANJHI vs THE STATE OF BIHAR	VINOD KUMAR	A.G. ADITYA NARAYAN SINGH.1 ADITYA NARAYAN SINGH.1
33. CR. MISC./8520/2021 394 R.BAIL-1	2 VIJAY BAITHA @ VIJAY KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G. ADITYA NARAYAN SINGH.1 ADITYA NARAYAN SINGH.1
34. CR. MISC./8522/2021 376 R.BAIL-1	2 MD. FARID SHEIKH vs THE STATE OF BIHAR	BAIDYA NATH PRASAD	A.G. ADITYA NARAYAN SINGH.1 ADITYA NARAYAN SINGH.1
35. CR. MISC./8523/2021 392 R.BAIL-1	2 MD. MANJAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	RAMCHANDRA SAHNI
36. CR. MISC./8524/2021 U/S 13,16,18,20 A R.BAIL-1	2 AJAY YADAV vs THE STATE OF BIHAR	LILAWATI SINGH MANISHA PRAKASH	A.G. ADITYA NARAYAN SINGH.1 ADITYA NARAYAN SINGH.1
37. CR. MISC./8527/2021 376 R.BAIL-1	2 KHALIL ANSARI vs THE STATE OF BIHAR	CHHOTE LAL MISHRA	MADHURA NAND JHA
38. CR. MISC./8535/2021 302,34 R.BAIL-1	2 RUPESH KUMAR @ KALI @ KALI SINGH vs THE STATE OF BIHAR	VIPIN KUMAR SINGH	A.G. ASHOK KUMAR
39. CR. MISC./8541/2021 364,365,302,201,3 R.BAIL-1	2 DEEP RANJAN SINGH @ RADHE SHYAM SINGH vs THE STATE OF BIHAR	INDRAJEET BHUSHAN MANISH KUMAR	A.G. MUKESH KUMAR SINGH MUKESH KUMAR SINGH
40. CR. MISC./8546/2021 392,395,397 R.BAIL-1	2 ARVIND KUMAR MISHRA vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G. MUKESH KUMAR SINGH MUKESH KUMAR SINGH
41. CR. MISC./8558/2021 3820,460,307 R.BAIL-1	2 SHUBHASH YADAV vs THE STATE OF BIHAR	NAFISUZZOHA	A.G. SANJAY KUMAR PANDEY SANJAY KUMAR PANDEY

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42.	CR. MISC./8570/2021 20(b),3,22(3),23( R.BAIL-1	2	AKBAR ALI vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G. MADAN KUMAR MADAN KUMAR
43.	CR. MISC./8571/2021 30,30-A R.BAIL-1	2	CHUMMAN MAHTO @ CHUMMAN SAH vs THE STATE OF BIHAR	SUDAMA KUMAR RAKESH KUMAR TIWARY	A.G. MADAN KUMAR MADAN KUMAR
44.	CR. MISC./8589/2021 376,120(B) R.BAIL-1	2	MD. MANGLU vs THE STATE OF BIHAR	SATISH CHANDRA MISHRA MD. NURUL HODA	A.G. LALAN KUMAR LALAN KUMAR
45.	CR. MISC./8592/2021 120(B) R.BAIL-1	2	VIKAS KUMAR @ BULLET KUMAR vs THE STATE OF BIHAR	YOGENDRA TIWARI GOVERDHAN TIWARI MILIND KUMAR MISHRA	A.G. LALAN KUMAR
46.	CR. MISC./8610/2021 302,120B R.BAIL-1	2	JAYMANGAL JHA vs THE STATE OF BIHAR	SUBODH KUMAR BRAJESH KUMAR SINGH SURENDRA KISHORE THAKUR	A.G. ARUN KUMAR KUMAR VEERENDRA NARAYAN
47.	CR. MISC./10293/2021 regular bail R.BAIL-1	3	DILIP KUMAR THAKUR vs THE UNION OF INDIA THROUGH CENTRAL BUREAU OF INVESTIGATION	GANESH PRASAD SINGH	BIPIN KUMAR SINHA
48.	CR. MISC./10302/2021 regular bail R.BAIL-1	5	KUMAR SHAMBHU SINGH @ KUMAR SHAMBHU SARAN SINGH vs THE STATE OF BIHAR THROUGH THE VIGILANCE	ANUJ KUMAR MADHAV RAJ	A.G. HUMAYOU AHMAD KHAN MR ARVIND KUMAR
49.	CR. MISC./14264/2021 409,420,467,468,4 R.BAIL-1	2	SARITA JHA vs THE CENTRAL BUREAU OF INVESTIGATION (C.B.I.), NEW DELHI	UDAY PRATAP SINGH RAJESH KUMAR	BIPIN KUMAR SINHA
<b>FOR ORDER II MATTER -1</b>					
50.	CR. MISC./17621/2021 395,397 R.BAIL-1	1	BOTAL MAHTO @ SINKU @ SHASHI KUMAR KUSHWAHA vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G. PREM KUMAR JHA
51.	CR. MISC./17624/2021 364,365 R.BAIL-1	1	SUSHIL MOCHI @ SUSHIL RAM vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. ASHISH KUMAR TARKESHWAR PD. VERMA PREM KUMAR JHA
52.	CR. MISC./17625/2021 341,342,323, R.BAIL-1	1	SHAILESH KUMAR SINGH vs THE STATE OF BIHAR	NAGENDRA KUMAR AJIT LAL DHIRENDRA KUMAR SINGH	MUKESH KUMAR SINGH
53.	CR. MISC./17628/2021 385,387, R.BAIL-1	1	SHIVAM KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR GRIYAGHEY MRITUNJAY KUMAR SINGH TARKESHWAR NATH THAKUR	ANANT KUMAR 1
54.	CR. MISC./17630/2021 30A R.BAIL-1	1	KUMOD RAM vs THE STATE OF BIHAR	ANIL KUMAR	A.G. PREM KUMAR JHA
55.	CR. MISC./17631/2021 366(A),34 R.BAIL-1	1	SURAJ BHAGAT vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G. PREM KUMAR JHA
56.	CR. MISC./17632/2021 304B,120B,201, R.BAIL- 1	1	SHANTI DEVI vs THE STATE OF BIHAR	RAJESH KUMAR LAKSHMI KANT SHARMA	ASHOK KUMAR SINGH
57.	CR. MISC./17634/2021 414,34 R.BAIL-1	1	RAHUL KUMAR PANDIT vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G. PREM KUMAR JHA
58.	CR. MISC./17637/2021 30A R.BAIL-1	1	CHHOTU SINGH @ VIVEKANAND KUMAR @ VIVEKANAND vs THE STATE OF BIHAR	HARE KRISHNA PRASAD	A.G. PRNOTI SINGH
59.	CR. MISC./17639/2021 414 R.BAIL-1	1	MUNNA QURAISHI@GOBAR vs THE STATE OF BIHAR	SANJAY KUMAR NAGMA SHAMIM IMRAN	A.G. PRNOTI SINGH
60.	CR. MISC./17641/2021 413,414 R.BAIL-1	1	SUJEET KUMAR vs THE STATE OF BIHAR	ADITYA NATH JHA	A.G. PRNOTI SINGH
61.	CR. MISC./17642/2021 147,148,149,332,3 R.BAIL-1	1	JITENDRA KUMAR YADAV vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G. PRNOTI SINGH

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62.	CR. MISC./17646/2021 394,414 R.BAIL-1	1	MD. SAIYUB KHALIFA vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. PRNOTI SINGH
63.	CR. MISC./17647/2021 30A R.BAIL-1	1	SANJAY CHOUDHARY vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. PUSHPA SINHA.1
64.	CR. MISC./17648/2021 341,323,308,504,3 R.BAIL-1	1	DILIP DAS vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G. NIKHILESH KUMAR BINOD KUMAR SINHA PUSHPA SINHA.1
65.	CR. MISC./17650/2021 414 R.BAIL-1	1	CHHOTU KUMAR vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	A.G. PUSHPA SINHA.1
66.	CR. MISC./17651/2021 30A,C R.BAIL-1	1	JAGDISH KORA vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR	A.G. PUSHPA SINHA.1
67.	CR. MISC./17652/2021 30A R.BAIL-1	1	SAURAV SAH @ SANJU vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G. PUSHPA SINHA.1
68.	CR. MISC./17653/2021 414, R.BAIL-1	1	PRABHU BAITHA vs THE STATE OF BIHAR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	RAJEEV NAYAN(APP.231)
69.	CR. MISC./17655/2021 365,34 R.BAIL-1	1	INDRAJEET KUMAR vs THE STATE OF BIHAR	VINAY KUMAR MISHRA SHANKAR PRASAD ROY	A.G. MANOJ KUMAR UPADHYAY RAJENDRA NATH JHA BIJAY BHUSHAN PRASAD SADHNA SUMAN ARVIND KUMAR
70.	CR. MISC./17660/2021 7A R.BAIL-1	1	SHAKIL AHMED vs THE STATE OF BIHAR THROUGH VIGILANCE	MANINDRA KISHORE SINGH SANJAY MANDAL SIYARAM PANDEY	ASHOK KUMAR
71.	CR. MISC./17662/2021 25(1)(A),(1-A),(1 R.BAIL- 1	1	TUFANI GUPTA @ TUFANI KUMAR GUPTA vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR	ADITYA NARAYAN SINGH.1
72.	CR. MISC./17663/2021 30A R.BAIL-1	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR	BINOD KUMAR PANDEY BACHAN JEE OJHA	A.G. RAJENDRA NATH JHA
73.	CR. MISC./17666/2021 regular bail R.BAIL-1	1	SHIV SHANKAR YADAV vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G. RAJENDRA NATH JHA
74.	CR. MISC./17669/2021 304(B),34 R.BAIL-1	1	UPENDER YADAV vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY	A.G. RAJENDRA NATH JHA
75.	CR. MISC./17670/2021 30,30A R.BAIL-1	1	ANIRUDH YADAV @ ANRUDH YADAV vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G. RAJENDRA NATH JHA
76.	CR. MISC./17671/2021 302,341,34 R.BAIL-1	1	SATENDRA RAI @ SATYENDRA RAI vs THE STATE OF BIHAR	UDAI SHANKAR SINGH	A.G. RAJENDRA NATH JHA
77.	CR. MISC./17672/2021 392, R.BAIL-1	1	BIKASH YADAV @ VIKES YADAV @ BIKAS YADAV vs THE STATE OF BIHAR	RATNAKAR AMBASTHA RAJENDRA PRASAD SAH	MD. ANBZARUL HAQUE SAHARA
78.	CR. MISC./17673/2021 363,365,302,201 R.BAIL-1	1	PUNDEO RAI vs THE STATE OF BIHAR	RANANJAY KUMAR KUMAR BINODE BARIAR CHHATESHWARI KUMARI	A.G. MANOJ KUMAR RAJENDRA SINGH
79.	CR. MISC./17678/2021 30A R.BAIL-1	1	BAMBAM THAKUR vs THE STATE OF BIHAR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR	A.G. RAJENDRA SINGH
80.	CR. MISC./17681/2021 394 R.BAIL-1	1	VICKY KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR SHASHANK CHANDRA RITWAJ RAMAN	A.G. RAJENDRA SINGH
81.	CR. MISC./17682/2021 304B,201,34 R.BAIL-1	1	AMERIKA DEVI @ RINKU DEVI vs THE STATE OF BIHAR	KUMARI SHUBHAM MANISH KUMAR NO 13 ROHIT KUMAR JITENDRA KUMAR BHARTI	A.G. RAJENDRA SINGH
82.	CR. MISC./17687/2021 304B,120B,201 R.BAIL- 1	1	AJAY PRASAD vs THE STATE OF BIHAR	VIJAY KUMAR RAJ KUMAR	A.G. RAJENDRA SINGH
83.	CR. MISC./17691/2021 30A R.BAIL-1	1	AKASH KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G. RAJESH KUMAR
84.	CR. MISC./17695/2021 8,21(B),27A R.BAIL-1	1	MARACHHU RAM vs THE STATE OF BIHAR	ACHHAIBAR SINGH SHAMBHU SHARAN	MUKESH KUMAR SINGH

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85.	CR. MISC./17699/2021 147,148,149,341,3 R.BAIL-1	1	ABHIMANYOU SINGH vs THE STATE OF BIHAR	UDAY KUMAR DHANANJAY KUMAR TIWARY	A.G. RAJESH KUMAR
86.	CR. MISC./17702/2021 25(1-B)A,26 R.BAIL-1	1	AKHILESH PASWAN vs THE STATE OF BIHAR	ANAND KUMAR OJHA BACHAN JEE OJHA	RAJEEV NAYAN (APP.231)
87.	CR. MISC./17704/2021 356,379,34 R.BAIL-1	1	SHATRUDHAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA	A.G. RAJESH KUMAR
88.	CR. MISC./17706/2021 20,22 R.BAIL-1	1	RANJIT KUMAR @ LOHA SINGH vs THE STATE OF BIHAR	VIJAY KUMAR SINHA BISHWAJIT GANGLY SANTOSH KUMAR	A.G. RAJESH KUMAR
89.	CR. MISC./17707/2021 272,273,34, R.BAIL-1	1	JITENDRA MAHTO @ LANGRA vs THE STATE OF BIHAR	MUKESH KUMAR JHA	SANJAY KUMAR PANDEY
90.	CR. MISC./17709/2021 399,402, R.BAIL-1	1	JITENDRA YADAV vs THE STATE OF BIHAR	MD. SHAKIR AHMAD RAJESH KUMAR BANDANA SINHA GAJENDRA KUMAR	AWADHESH KUMAR SINGH
91.	CR. MISC./17714/2021 399,402,412 R.BAIL-1	1	SOHRAM NUT vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH	A.G. RAM BILASH ROY RAMAN
92.	CR. MISC./17715/2021 302,201,120B,34, R.BAIL-1	1	BRAJESH KUMAR SINGH vs THE STATE OF BIHAR	PRASHANT KUMAR MITHILESH KUMAR	ASHOK KUMAR SINGH
93.	CR. MISC./17717/2021 461,379 R.BAIL-1	1	MD.SUJIT KUMAR @ SUJIT KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G. RAM BILASH ROY RAMAN
<b>MATTER -2</b>					
94.	CR. APP (SJ)/2003/2021 U/S-14A(2) OF SC/ SC/ST ACT (RB)	1	PRAHLAD MAHTO vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY AMIT KUMAR PANDEY	A.G. ANIL KUMAR VERMA SADANAND PASWAN
95.	CR. APP (SJ)/2005/2021 U/S 14A OF SC/ST SC/ST ACT (RB)	1	LALU YADAV vs THE STATE OF BIHAR	PREM RANJAN KUMAR SATISH KUMAR	USHA KUMARI 1
96.	CR. APP (SJ)/2010/2021 U/S 14A (2) OF SC SC/ST ACT (RB)	1	RAM LAL YADAV vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA ARJUN PRASAD	BINAY KRISHNA
97.	CR. APP (SJ)/2012/2021 U/S 14A (2) OF SC SC/ST ACT (RB)	1	GUDU KUMAR @ RANJEET KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD VANDANA SINGH SWATI KUMARI	SADANAND PASWAN
98.	CR. APP (SJ)/2013/2021 U/S 14A (2) OF SC SC/ST ACT (RB)	1	RAHUL KUMAR vs THE STATE OF BIHAR	RAGHAV PRASAD	BINAY KRISHNA
99.	CR. APP (SJ)/2017/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	1	CHOTU @ ADITYA RAJ vs THE STATE OF BIHAR	SACHIDA NAND RAI	BINAY KRISHNA DEWENDRA NARAYAN SINGH ASHUTOSH KUMAR SINGH
100.	CR. APP (SJ)/2032/2021 U/S 14 (A) SC/ST SC/ST ACT (RB)	1	DR.CHANDAN KUMAR @ DR.CHANDAN KUMAR RAJAK @ CHANDAN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI MANOJ KUMAR	A.G SADANAND PASWAN
101.	CR. APP (SJ)/2033/2021 U/S 14 A (2) SC/S SC/ST ACT (RB)	1	NIKHIL KUMAR vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH SANJAY KUMAR	A.G USHA KUMARI 1
102.	CR. APP (SJ)/2047/2021 U/S 14(A)(2) OF S SC/ST ACT (RB)	1	ABHIYAS PASWAN @ RAVAN vs THE STATE OF BIHAR	CHOUDHARY SHYAM NANDAN KRISHNA KUMAR YADAV	A.G. USHA KUMARI 1
103.	CR. APP (SJ)/2048/2021 U/S 14A-2 SC/ST A SC/ST ACT (RB)	1	JAI PRAKASH SAH vs THE STATE OF BIHAR	ANUJ KUMAR RAVI KANT KUMAR	A.G USHA KUMARI 1
104.	CR. APP (SJ)/2050/2021 U/S 14A-2 SC/ST A SC/ST ACT (RB)	1	AJAY YADAV @ VIRENDRA YADAV vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G BINAY KRISHNA
105.	CR. APP (SJ)/2052/2021 U/S 14A-2 SC/ST A SC/ST ACT (RB)	1	TASLIM ANSARI vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	A.G BINAY KRISHNA
106.	CR. APP (SJ)/2054/2021 U/S 14A OF SC/ST SC/ST ACT (RB)	1	PAWAN KUMAR MANJHI vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR	A.G. NAWAL KISHORE SINGH BINAY KRISHNA

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107. CR. APP (SJ)/2058/2021 1 U/S 14A OF SC/ST SC/ST ACT (RB)	BINOD KUMAR YADAV vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G. SADANAND PASWAN
108. CR. APP (SJ)/2061/2021 1 U/S 14A (ii) OF S SC/ST ACT (RB)	RAHUL KUMAR SINGH @ RAHUL @JAHUL LAYKAR @ RAHUL SINGH vs THE STATE OF BIHAR	TEJ NARAYAN SINGH HARSH KUMAR SINGH	A.G. SADANAND PASWAN
109. CR. APP (SJ)/2074/2021 1 U/S 14A (2) SC/ST SC/ST ACT (RB)	BITU KUMAR vs THE STATE OF BIHAR	SUDISH KUMAR AJAY KUMAR	A.G. SADANAND PASWAN
110. CR. APP (SJ)/2078/2021 1 U/S 14(A)(2) SC/S SC/ST ACT (RB)	SANJAY KUMAR @ SANJAY KUMAR JAISWAL vs THE STATE OF BIHAR	ARVIND KUMAR AJAY KUMAR	BINAY KRISHNA
111. CR. APP (SJ)/2079/2021 1 U/S 14(A) SC/ST A SC/ST ACT (RB)	NAVIN JHA @ NAVEEN KUMAR JHA vs THE STATE OF BIHAR	PRATIVA KUMARI ARBIND KUMAR SINGH	USHA KUMARI 1
112. CR. APP (SJ)/2085/2021 1 U/S 14A (2) OF SC SC/ST ACT (RB)	SARVESH MANDAL vs THE STATE OF BIHAR	BINOD KUMAR	A.G. USHA KUMARI 1
113. CR. APP (SJ)/2097/2021 1 14-A-2, SC/ST ACT SC/ST ACT (RB)	MASOOM MIAN vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	USHA KUMARI 1
114. CR. APP (SJ)/2098/2021 1 14-A-2 SC/ST ACT SC/ST ACT (RB)	ARUN CHAUDHARY vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	SADANAND PASWAN
115. CR. APP (SJ)/2102/2021 1 U/S 14-A-2 SC/ST SC/ST ACT (RB)	LALVIR YADAV vs THE STATE OF BIHAR	ARUN KUMAR SINHA SUDHAKAR RANJAN	BINAY KRISHNA PRITHIVI RAJ SINGH
116. CR. APP (SJ)/2139/2021 1 U/S 14A (2) SC/ST SC/ST ACT (RB)	RAHUL SINGH @ RAHUL KUMAR @ RAHUL KUMAR SINGH vs THE STATE OF BIHAR	ANAND KUMAR	A.G. USHA KUMARI 1
117. CR. APP (SJ)/2143/2021 1 U/S 14A (2) SC/ST SC/ST ACT (RB)	RAVI RANJAN MISHRA @ RAVI RANJAN KUMAR @ SUGWA MISHRA vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G. BINAY KRISHNA
118. CR. APP (SJ)/2145/2021 1 U/S 14A (2) SC/ST SC/ST ACT (RB)	SUNIL KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR	A.G. BINAY KRISHNA
119. CR. APP (SJ)/2146/2021 1 U/S 14A (2) SC/ST SC/ST ACT (RB)	BALKRISHAN JHA @ CHHOTU JHA vs THE STATE OF BIHAR	ALOK KUMAR JHA	A.G. BINAY KRISHNA
120. CR. APP (SJ)/2149/2021 1 U/S 14(A)(2) OF S SC/ST ACT (RB)	SHANKAR MAHTO vs THE STATE OF BIHAR	UMESH KUMAR MISHRA KUMAR PRAVEEN	A.G. SADANAND PASWAN BISHWAJEET SINGH KUNDAN KUMAR SINGH
121. CR. APP (SJ)/2152/2021 1 U/S 14A (2) SC/ST SC/ST ACT (RB)	MITHLESH KUMAR @ MITHLESH YADAV vs THE STATE OF BIHAR	SHUBHESH PANDEY	A.G. SADANAND PASWAN
122. CR. APP (SJ)/2154/2021 1 U/S 14(A)(2) OF S SC/ST ACT (RB)	RAJAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	A.G. SADANAND PASWAN
123. CR. APP (SJ)/2157/2021 1 U/S 14(A)(2) OF S SC/ST ACT (RB)	RANA FOUJI @ RANA YADAV @ RANA KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY DILIP KUMAR	A.G. USHA KUMARI 1
124. CR. APP (SJ)/2160/2021 1 U/S 14A SC/ST Act SC/ST ACT (RB)	RANI DEVI @ RANU DEVI @ RENU DEVI vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	A.G. USHA KUMARI 1
125. CR. APP (SJ)/2162/2021 1 U/S 14A (2) SC/ST SC/ST ACT (RB)	DHANESHWAR BHAGAT vs THE STATE OF BIHAR	UDAY CHAND PRASAD	A.G. USHA KUMARI 1
126. CR. APP (SJ)/2165/2021 1 U/S 14A (2) SC/ST SC/ST ACT (RB)	RAVI YADAV vs THE STATE OF BIHAR	MALTI KUMARI RAJENDRA SINGH	A.G. BINAY KRISHNA
127. CR. APP (SJ)/2166/2021 1 U/S 14A (2) SC/ST SC/ST ACT (RB)	CHANDRIKA RAM vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY KRISHNAKANT PANDEY AMIT KUMAR PANDEY	A.G. BINAY KRISHNA

**FOR ORDER III**  
**MATTER -1**

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128. CR. MISC./22762/2020 302,34,120(B) R.BAIL-1	3 SATYAM KUMAR CHAUDHARY @ SATYAM KUMAR @ SATYAM vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	A.G. S.EHTESHAMUDDIN (APP)
129. CR. MISC./24376/2020 498(A),323 A.BAIL	9 MALENDRA KUMAR vs THE STATE OF BIHAR	PRIYESH KUMAR	A.G. SABAL KUMAR JHA
130. CR. MISC./658/2021 341,323,324,307,3 R.BAIL-1	5 SANJEEV SINGH @ BAUA vs THE STATE OF BIHAR	RAJIV RANJAN SINGH SHANKAR KUMAR	A.G. SURENDRA KUMAR MISHRA SHASHI KANT UDAY CHAND PRASAD
131. CR. MISC./1054/2021 366 R.BAIL-1	3 LALAN KUMAR vs THE STATE OF BIHAR	MANISH CHANDRA GANDHI	A.G. NIRMAL KUMAR SINHA
132. CR. MISC./1593/2021 302 R.BAIL-1	3 MUKESH YADAV vs THE STATE OF BIHAR	AMRIT ABHIJAT MANOJ KUMAR GUPTA	A.G. DILIP KUMAR NO. 1 NAGENDRA PRASAD (APP)
133. CR. MISC./1605/2021 392 R.BAIL-1	4 VIKASH KUMAR SAHANI @ VIKASH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	A.G. DINESH SINGH
134. CR. MISC./1619/2021 147,148,149,323,3 R.BAIL-1	4 AWADHESH SINGH vs THE STATE OF BIHAR	DIGVIJAY PRATAP SINGH	A.G. DR. INDIWAR KUMARI
135. CR. MISC./1642/2021 341,323,304(B),50 R.BAIL-1	3 SONU KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G. JHARKHANDI UPADHYAY
With CR. MISC./8796/2021 R.BAIL-1	2 VIVEK KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SUNIL KUMAR SINHA	A.G. AKBAR ALI
136. CR. MISC./1669/2021 302,307,147,148,1 R.BAIL-1	4 MITHILESH YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G. MD. MATLOOB RAB
137. CR. MISC./2591/2021 302,120-B,307,34 R.BAIL-1	3 MUKESH PANDEY vs THE STATE OF BIHAR	PRANAV KUMAR ASHISH GIRI	A.G. GAJENDRA KUMAR SINGH ARYAN SINGH CHANDRA SEN PRASAD SINGH
138. CR. MISC./2599/2021 147,148,149,307,3 R.BAIL-1	4 RAYUDDIN @ REZAUDDIN vs THE STATE OF BIHAR	MANOJ KUMAR	A.G. VIJAY KUMAR SINHA SANTOSH KUMAR SHAUKAT ALAM SHAUKAT ALAM ARUN KUMAR SINGH
139. CR. MISC./2622/2021 395 R.BAIL-1	3 SARVESH DAS @ MUMBAIYA vs STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. HUMAYOU AHMAD KHAN
140. CR. MISC./2627/2021 363,366/34 R.BAIL-1	3 KESHWAR SAHNI vs STATE OF BIHAR	ANSHU DHAR SHARMA	A.G. HUMAYOU AHMAD KHAN SHYAMA KANT SINGH
141. CR. MISC./2649/2021 341,323,366A,370, R.BAIL-1	4 RAVI KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SUNIL KUMAR YADAV	A.G. DASHRATH MEHTA
142. CR. MISC./2654/2021 392 R.BAIL-1	3 DIPAK KAMTI @ DIPAK KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA SHISHIR KUMAR SHISHIR	A.G. DASHRATH MEHTA
143. CR. MISC./2656/2021 384,386,307,34 R.BAIL- 1	3 DHIRAJ KUMAR vs THE STATE OF BIHAR	UDAY KUMAR	A.G. DASHRATH MEHTA
144. CR. MISC./2660/2021 That petitioner i R.BAIL- 1	3 DEEPAK KUMAR @ KHAJANCHI vs THE STATE OF BIHAR	NITYANAND KUMAR	A.G. DASHRATH MEHTA
145. CR. MISC./2717/2021 323,307,302,504,3 R.BAIL-1	3 PRAMOD YADAV @PRAMOD KUMAR YADAV vs THE STATE OF BIHAR	LEELAWATI KUMARI AMAN VISHAL	A.G. SUMAN KUMARI SINGH
146. CR. MISC./2724/2021 302,34 R.BAIL-1	3 PRAMOD RISHIDEO vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	A.G. MEENA SINGH
147. CR. MISC./2728/2021 376,341,323,34 R.BAIL- 1	3 RAJ KUMAR YADAV vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI	A.G. MEENA SINGH
148. CR. MISC./2730/2021 363,366A,34,376 R.BAIL-1	3 AMAN KUMAR vs THE STATE OF BIHAR	ALOK KUMAR ALOK	A.G. ARUN KUMAR MEENA SINGH
149. CR. MISC./3976/2021 304(B),201,34 R.BAIL-1	4 RAJU RAM vs THE STATE OF BIHAR	MITHILESH KUMAR LALAN KUMAR VERMA	A.G. HARENDRA PRASAD

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150. CR. MISC./3988/2021 302,120(B),34 R.BAIL-1	3	MD. AAMIR @ MD. AMIR vs THE STATE OF BIHAR	AYUSH KUMAR SHIWESH CHANDRA MISHRA	A.G. RAVI SHANKER PANKAJ KRISHNA KUMAR YADAV KANHAIYA KISHORE A.P.P.
151. CR. MISC./3989/2021 302,120(B),34 R.BAIL-1	3	MUKTESHWAR MISHRA vs THE STATE OF BIHAR	OM PRAKASH UPADHYAY UMA KANT MISHRA	A.G. RAJESH KUMAR MISHRA KANHAIYA KISHORE A.P.P.
152. CR. MISC./3996/2021 364,302,201,34 R.BAIL-1	3	THAKO SAHANI @ THAKAR SAHANI @ THAKKAN SAHNI vs THE STATE OF BIHAR	IQBAL ASIF NIAZI	A.G. KANHAIYA KISHORE A.P.P.
153. CR. MISC./4020/2021 364,120-B, R.BAIL-1	3	RANJEET @ RANJEET KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHESHEK KUMAR, RASHMI JHA, SHARAD KUMAR VERMA	A.G. MADHURI LATA RANJAY KUMAR SINGH
154. CR. MISC./4040/2021 302,34 R.BAIL-1	3	MUKESH KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN SINHA	A.G. RAJEEV RANJAN NO.II SANJAY VIKRANT MOHAMMED ARIF
155. CR. MISC./4048/2021 147,148,149,341,3 R.BAIL-1	4	FANTUS YADAV @ MANTUN YADAV vs THE STATE OF BIHAR	AWADHESH KUMAR MISHRA	A.G. MD. NAZIR ANSARI
156. CR. MISC./4082/2021 147,148,341,323,3 R.BAIL-1	4	CHANDESHWAR RAI @ TANA RAI vs THE STATE OF BIHAR	PRIYANKA SINGH KUMARI ANUPAM MADHAV RAJ	A.G. SAKET ANAND CHHAYA KIRTI MURLI DHAR
157. CR. MISC./4084/2021 272,273, R.BAIL-1	4	MUKESH KUMAR vs THE STATE OF BIHAR	DILEEP KUMAR	A.G. MURLI DHAR
158. CR. MISC./4094/2021 regular bail R.BAIL-1	4	MOHD SAHMAD vs THE STATE OF BIHAR	SYED ASFAR ALAM SYED ARSHAD ALAM ANJUM PERVEEN	A.G. NARSINGH TANTI
159. CR. MISC./4796/2021 376 R.BAIL-1	2	DEEPAK KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G. UPENDRA KUMAR
160. CR. MISC./4838/2021 302,34 R.BAIL-1	3	SUJIT JHA @ BARKA BAUA @ SUJEET KUMAR JHA vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV	A.G. AKHILESHWAR DAYAL
161. CR. MISC./4840/2021 363,376(2)(g),506 R.BAIL-1	3	MANOJ CHAUDHARY@MANOJ KUMAR@ MANOJ KUMAR CHAUDHARY vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. AKHILESHWAR DAYAL
162. CR. MISC./4845/2021 147,148,149,341,3 R.BAIL-1	2	RUDAL YADAV vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G. AKSHAY LAL PANDIT
163. CR. MISC./4851/2021 regular bail R.BAIL-1	2	DINBANDHU KUMAR @ ABHISHEKH BATSH vs THE STATE OF BIHAR	KUMAR RAVI SHANKAR	A.G. AKSHAY LAL PANDIT
164. CR. MISC./4852/2021 Regular BAIL R.BAIL-1	3	MAHESHI YADAV @ RAGHUBANSH JI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G. ANIL KUMAR
165. CR. MISC./4865/2021 JUDICIAL CUSTODY R.BAIL-1	3	SURESH KUMAR ROY @ SURESH ROY vs THE STATE OF BIHAR	SANJEEV VERMA	A.G. ANIL KUMAR
166. CR. MISC./4870/2021 regular Bail R.BAIL-1	3	MADAN KUSHWAHA vs THE STATE OF BIHAR	SANJAY KUMAR MANOJ KUMAR MADHUKAR	A.G. JITENDRA KUMAR GIRI ANUJ KUMAR SHRIVASTAVA
167. CR. MISC./22261/2021 147,148,149,302 R.BAIL-1	2	CHANDAN YADAV vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G. ARUN KUMAR SINGH
168. CR. MISC./22847/2021 302,120(B),34 R.BAIL-1	1	MANISH KUMAR @ MOHAN JEE vs THE STATE OF BIHAR	SANJAY KUMAR SINGH	A.G. RAJENDRA PRASAD NAT RAJENDRA PRASAD NAT
<b>MATTER -2</b>				
169. CR. APP (SJ)/460/2020 R.I. for 10 years CR. APP(SJ)	7	MD. KHUSHDIL ANSARI vs THE STATE OF BIHAR	BIDHAN CHANDRA JHA	BINOD BIHARI SINGH
170. CR. APP (SJ)/659/2021 U/s 14 A (2) of S SC/ST ACT (RB)	3	BHUWAR RAY vs THE STATE OF BIHAR	RAJANI RANJAN PD. SINGH	A.G. USHA KUMARI 1

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171. CR. APP (SJ)/901/2021 AGAINST CONVICTIO CR. APP(SJ)	1	RAMESH HANSDA @ RAMESH KUMAR HANSDA vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	A.G. SUJIT KUMAR SINGH
172. CR. APP (SJ)/1037/2021 U/S 14-A-2 SC/ST SC/ST ACT (RB)	5	PRINCE PANDEY vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	U/S 14 BINAY KRISHNA
173. CR. APP (SJ)/1038/2021 U/S 14(A)(2) SC/S SC/ST ACT (RB)	3	MANOJ SAHNI vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G. BINAY KRISHNA
174. CR. APP (SJ)/1164/2021 AGAINST CONVICTIO CR. APP(SJ)	3	AJAY MAHTO vs THE STATE OF BIHAR	RAVI BHARDWAJ SONI SHRIVASTAVA	A.G. SUJIT KUMAR SINGH
175. CR. APP (SJ)/2208/2021 AGAINST CONVICTIO CR. APP(SJ)	1	KRISHNA SAH vs THE STATE OF BIHAR	ARJUN PRASAD	A.G. BINOD BIHARI SINGH
176. CR. APP (SJ)/2462/2021 U/S 14(A) (2) SC/ SC/ST ACT (RB)	1	ABHISHEK SINGH vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.G. BINAY KRISHNA BINAY KRISHNA HARENDRA PRASAD

**MATTER -3**

177. CR. REV./312/2021 JUVENILE JUSTICE CR. REV.	1	ROHIT KUMAR @ FIGHTER vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G. LAKSHMI KANT SHARMA LAKSHMI KANT SHARMA
178. CR. REV./333/2021 JUVENILE JUSTICE CR. REV.	1	VISHAL KUMAR vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. JAGDHAR PRASAD JAGDHAR PRASAD

(AT 2.15 P.M.)

**FOR HEARING**

**MATTER -1**

179. CR. APP (SJ)/1554/2018 R.I. FOR 10 YEARS CR. APP(SJ)	8	SUNIL KUMAR JHA vs THE STATE OF BIHAR	AMIT KUMAR JHA SANDIP KUMAR GAUTAM AARUNI SINGH	SMT. ABHA SINGH
180. CR. APP (SJ)/1783/2019 AGAINST CONVICTIO CR. APP(SJ)	6	RAVI KUMAR MAHTO vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA RASHMI SHARMA	ZEYUL HODA
181. CR. APP (SJ)/2169/2019 R.I. FOR LIFE CR. APP(SJ)	5	KARI YADAV vs THE STATE OF BIHAR	NILESH KUMAR MD.IMTEYAZ AHMAD	ABHA SINGH
182. CR. APP (SJ)/3808/2019 R.I. FOR 10 YEARS CR. APP(SJ)	4	MD. JIAUL @ JIAULHAK @ MD. JIYAU vs THE STATE OF BIHAR	RAKESH KUMAR SINGH MOHIT KANT SAHAY MANISH KUMAR NO2 GAJENDRA KUMAR SINGH	SUJIT KUMAR SINGH ALOK KUMAR AGRAWAL
183. CR. APP (SJ)/4264/2019 AGAINST CONVICTIO CR. APP(SJ)	4	RANJEET KUMAR vs THE STATE OF BIHAR	UMESH KUMAR ABHISHEK ANAND	BINOD BIHARI SINGH
184. CR. APP (SJ)/4827/2019 AGAINST CONVICTIO CR. APP(SJ)	5	MEHADI HASSAN vs THE STATE OF BIHAR	RAM SUMIRAN RAI	SYED ASHFAQUE AHMAD
185. CR. APP (SJ)/5254/2019 AGAINST CONVICTIO CR. APP(SJ)	5	MD. REYAZ @ MD. RIYAZ vs THE STATE OF BIHAR	PRANAV KUMAR	BINOD BIHARI SINGH
With CR. APP (SJ)/4387/2019 AGAINST CONVICTIONCR. APP(SJ)	4	MD. FIROZ vs THE STATE OF BIHAR	NAFISUZZOHA MD. NAUSHAD UZZOHA	ABHA SINGH
186. CR. APP (SJ)/5319/2019 AGAINST CONVICTIO CR. APP(SJ)	5	VIBHUTI RAI vs THE STATE OF BIHAR	DINESH PRASAD VERMA	SYED ASHFAQUE AHMAD
187. CR. APP (SJ)/5420/2019 AGAINST CONVICTIO CR. APP(SJ)	5	SHONU KUMAR PASWAN vs THE STATE OF BIHAR	SUBHASH KUMAR JHA RATANAKAR JHA	SUJIT KUMAR SINGH BIMAL KUMAR
188. CR. APP (SJ)/5548/2019 AGAINST CONVICTIO CR. APP(SJ)	4	NAGENDRA RAI vs THE STATE OF BIHAR	ANIL KUMAR RAJEEV RANJAN KANCHAN KUMARI RAVI PRAKASH	BINOD BIHARI SINGH
189. CR. APP (SJ)/569/2020 Against Convictio CR. APP(SJ)	3	SRILAL YADAV vs THE STATE OF BIHAR	RAM ADYA SINGH ARJUN PRASAD KRISHNA KANT SINGH	ABHA SINGH

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190. CR. APP (SJ)/996/2020 7 RAGHUNANDAN PRASAD YADAV @ MURARI PRASAD SINHA SUJIT KUMAR SINGH  
Against Convictio CR. RAGHUNANDAN YADAV ARUN KUMAR SINHA  
APP(SJ) vs THE STATE OF BIHAR
191. CR. APP (SJ)/1264/2020 5 SHUKDEO MAHTO @ SHUKHDEO SURENDRA KISHORE ABHA SINGH  
Bihar special cou CR. MAHTO @ SUKHDEO MAHATO THAKUR  
APP(SJ) vs THE STATE OF BIHAR THROUGH BRAJESH KUMAR SINGH  
THE PRINCIPAL SECRETARY,  
HOME DEPARTMENT, BIHAR,  
PATNA
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**CAUSE LIST OF CASES TO BE TAKEN UP ON 24-07-2021 ONWARDS**

**Saturday the 24th July 2021  
THROUGH VIDEO CONFERENCING  
(AFTER D.B. CASES)  
Mr. Justice Arvind Srivastava**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>TO BE MENTIONED</u></b>					
1.	CR. MISC./36583/2020 R.BAIL-1	1 GOVIND CHOUDHARY vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. GAURI SHANKAR GUPTA	
2.	CR. MISC./38412/2020 R.BAIL-1	1 BHARAT KUMAR vs THE STATE OF BIHAR	PATANJALI RISHI SANJAY KUMAR SHARMA	A.G. GULNAR BEGUM	
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>					
3.	CR. MISC./15632/2020 406,420 R.BAIL-1	8 DHEERAJ KUMAR SINGH @ DHIRAJ KUMAR SINGH vs THE STATE OF BIHAR	SANJAY KUMAR BIJAY KUMAR PANDEY	UMESH LAL VERMA MADAN MOHAN PALLAVI PANDEY	
4.	CR. MISC./25410/2020 302,201,34,364 R.BAIL-1	10 RANJEET SINGH @ RANJEET KUMAR SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. JAI PRAKASH SINGH DR. AJEET KUMAR	
5.	CR. MISC./30655/2020 448,504,506,385,3 R.BAIL-1	7 AJAY KUMAR SINGH @ CHUNCHUN SINGH @ CHUNCHUN KUMAR SINGH vs THE STATE OF BIHAR	PRITISH KUMAR LAL	A.G. ANANT KUMAR BHASKAR SANJAY KUMAR JHA SANJAY KUMAR	
6.	CR. MISC./30681/2020 302,34 R.BAIL-1	5 NAND LAL PAWAN vs THE STATE OF BIHAR	ANSUL SAGRIKA	A.G. SATYADEO SINGH YADAV SATYADEO SINGH YADAV	
7.	CR. MISC./30690/2020 147,148,149,341,3 R.BAIL-1	5 UMA SHANKAR RAI @ SIPAHI RAI vs THE STATE OF BIHAR	BABITA KUMARI PURUSOTTAM KUMAR VAISHNAVI SINGH	A.G. AMARENDRA KUMAR	
8.	CR. MISC./31035/2020 147,148,149,302,3 R.BAIL-1	7 BABAN KUMAR @ SNEHANAND vs THE STATE OF BIHAR	KUMAR KAMAL NAYAN	A.G. PRABHAT RANJAN SINGH SATYADEO SINGH YADAV	
9.	CR. MISC./3087/2021 306 R.BAIL-1	4 SANJAY RAM vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH MANISH KUMAR NO2	A.G. RITESH KUMAR NARAIN SINGH DIWAKAR YADAV PRABHAT NARAYAN SHARMA	
10.	CR. MISC./3089/2021 302,120(B),34 R.BAIL-1	3 CHANDAN YADAV @ SRIKANT KUMAR vs THE STATE OF BIHAR	MADHAV KRISHNA	A.G. ASHOK KUMAR ASHOK KUMAR	
11.	CR. MISC./3095/2021 302,34 R.BAIL-1	3 DAROGA RAM vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G. MUKESH KUMAR SINGH MUKESH KUMAR SINGH	
12.	CR. MISC./3129/2021 399,402,414 R.BAIL-1	4 SUNIL KUMAR @ RAVI KUMAR @ RAVI vs THE STATE OF BIHAR	YOGENDRA PRASAD SINHA ALOK KUMAR JHA	A.G. MADAN KUMAR	
13.	CR. MISC./3134/2021 394 R.BAIL-1	4 ANUJ KUMAR vs THE STATE OF BIHAR	BACHAN JEE OJHA ANAND KUMAR OJHA	A.G.	
14.	CR. MISC./3197/2021 company act, 2013 R.BAIL-1	3 PIYUSH BARNWAL vs THE STATE OF BIHAR	VIRENDRA KUMAR ASHOK KUMAR SINHA RAVI BHUSHAN PRASAD VERMA DIWAKAR PRASAD SINGH	A.G.	
<b>MATTER -1</b>					
15.	CR. MISC./3810/2020 498A A.BAIL	8 MD. SHAHJAHAN vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	ANITA KUMARI PAWAN KUMAR SINGH RANJEET KUMAR SINGH	

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16. CR. MISC./4122/2020 498A, A.BAIL	8 KHAWAJA AHRAR AHMAD @ KHAWAJA AHRAR AHMAD vs THE STATE OF BIHAR	MD. HELAL AHMAD VIKASH KUMAR SHUKLA	BRAJ KISHORE PD.(APP) DR. BIDHU RANJAN
17. CR. MISC./4237/2020 323,406,379,420,5 A.BAIL	8 JITENDRA MAHTO vs THE STATE OF BIHAR	ANIL KUMAR SURYA PRAKASH SINGH	RENUKA RATNAKAR SANJAY KUMAR TIWARI VIJAY SHANKAR SHRIVASTAVA
18. CR. MISC./4303/2020 498A A.BAIL	7 MD. NASIM @ NASIM vs THE STATE OF BIHAR	MD. NAUSHAD UZZOHA NAFISUZZOHA	PUSHPA SINHA.1 BALESHWAR KAMAT SUNIL KUMAR
19. CR. MISC./4380/2020 366A A.BAIL	8 BABITA DEVI vs THE STATE OF BIHAR	ANISH KUMAR AMRENDRA KUMAR	MADAN KUMAR
20. CR. MISC./4557/2020 498(A),323,379,34 A.BAIL	8 AVINASH KUMAR @ AWINASH KUMAR vs THE STATE OF BIHAR	RAM BINOD SINGH	RAMESH CHANDRA SANJAY KUMAR GHOSARVEY
21. CR. MISC./30200/2020 341,323,307,34 A.BAIL	4 RAMESH SINGH vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. SURENDRA PRASAD SINGH, A.P.P.
22. CR. MISC./30201/2020 341,323,307,34, A.BAIL	4 PAPPU RAM vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G SURENDRA PRASAD SINGH, A.P.P.
23. CR. MISC./31101/2020 30(a),37(c) A.BAIL	4 BHARAT SINGH vs THE STATE OF BIHAR	SHYAM KISHOR SINGH PARMESHWAR VISHWAKARMA	A.G. RAJENDRA SINGH
24. CR. MISC./31111/2020 147,148,149,341,3 A.BAIL	4 AJAY MANJHI vs THE STATE OF BIHAR	DEEPAK KUMAR SHARDA NAND MISHRA	A.G. RAJESH KUMAR, A.P.P.

PATNA HIGH COURT	74	Saturday 24th July 2021 Hon'ble Mr. Justice Rajeev Ranjan Prasad
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**CAUSE LIST OF CASES TO BE TAKEN UP ON 24-07-2021 ONWARDS**

**Saturday the 24th July 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Rajeev Ranjan Prasad**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>TO BE MENTIONED</u></b>					
1.	CR. MISC./13513/2021 366A,365,34 R.BAIL-1	1 ANOKHA DEVI vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G.	
2.	CR. MISC./29500/2021 302,34 R.BAIL-1	1 MADHAV SHARMA @ MADHAV KUMAR SHARMA @ DHARU KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	A.G. ANITA KUMARI	
3.	CR. MISC./35392/2021 341,323,307,498A, R.BAIL-1	1 MD HAMID RAJA vs THE STATE OF BIHAR	ALOK KUMAR ALOK SANTOSH KUMAR	JAGDHAR PRASAD	
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>					
4.	CR. MISC./21114/2021 272,273 R.BAIL-1 (AT 10:30 A.M.)	1 GURMIT SINGH vs THE STATE OF BIHAR	PRATIMA KUMARI	RAM SUMIRAN RAI	
5.	CR. REV./564/2018 AGAINST CONVICATIO CR. REV.	19 ANIL KUMAR @ ANIL KUMAR SINGH vs THE STATE OF BIHAR	JAGJIT ROSHAN SURYA SWETABH	SRI UMESHNAND PANDIT SYED ASHFAQUE AHMAD	
6.	CR. MISC./34802/2020 376,420 R.BAIL-1	8 JAIDEV KUMAR vs THE STATE OF BIHAR	VIPIN KUMAR	A.G. ASHOK KUMAR, A.P.P. RAKESH KUMAR SHARMA VIKASH KUMAR 'V.KUMAR' AMRESH KUMAR MADAN JEET KUMAR	
7.	CR. MISC./39048/2020 false implication R.BAIL- 1	6 MD. OVAISH @ MD. OBAIS vs THE STATE OF BIHAR	NACHIKETA JHA	A.G PARMANAND KUMAR MAZHARUL HASSAN	
8.	CR. MISC./39149/2020 147,148,149,341,3 R.BAIL-1	10 RAJ KUMAR VERMA @ RAJ KUMAR MAHTO @ VERMA vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH RAGHWENDRA PRATAP SINGH	A.G SHASHANK SHEKHAR DILIP KUMAR NO. 1	
9.	CR. APP (SJ)/77/2021 U/S 14A (2) SC/ST SC/ST ACT (RB)	6 SURAJ KUMAR vs THE STATE OF BIHAR	SHANKAR KUMAR SADA NAND ROY	A.G SYED MOJIBUR RAHMAN SADANAND PASWAN SADANAND PASWAN	
10.	CR. MISC./141/2021 376 R.BAIL-1	4 AFRUDDIN ANSARI @ SHAHID AFRIDI vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G AKHILESHWAR DAYAL	
11.	CR. MISC./165/2021 409,420,120B, R.BAIL-1	6 SARITA JHA vs THE CENTRAL BUREAU OF INVESTIGATION, PATNA	UDAY PRATAP SINGH RAJESH KUMAR	A.G ARUN KUMAR BIPIN KUMAR SINHA	
12.	CR. MISC./172/2021 376 R.BAIL-1	4 NITESH KUMAR @ RANJAN KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 HEMANT KUMAR	A.G MUKESH KUMAR SHIVJEE SINGH ARUN KUMAR PANDEY	
13.	CR. WJC/412/2021 226,227 C. Proper Investig	4 SAMREEN vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, GOVT. OF BIHAR, PATNA.	PRIYANKA SINGH	A.G. S.K.SHARMA (AC TO AAG3)	
14.	CR. APP (SJ)/2275/2021 CONVERTED FROM CR SC/ST ACT (RB)	3 MAYANK KUMAR @ MAYANK KUMAR MEHTA vs THE STATE OF BIHAR	PATANJALI RISHI	A.G. USHA KUMARI 1	
15.	CR. MISC./3486/2021 366(A),34 R.BAIL-1	5 AMIT KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR KRISHNA MOHAN	A.G. MD. MATLOOB RAB	
16.	CR. MISC./14436/2021 302,34,120(B) R.BAIL-1	2 LAVKUSH BIND vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G. UDAY PRATAP SINGH PRAVEEN KUMAR NAND KISHORE PRASAD	

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17.	CR. MISC./14614/2021 302,34, R.BAIL-1	2 RAUSHAN KUMAR @ RAUSHAN PASWAN vs THE STATE OF BIHAR	VIJAY KUMAR SINHA BR/1859	A.G RAM SEVAK CHOUDHARY
18.	CR. MISC./14620/2021 30A R.BAIL-1	2 BUDHAN SAHNI @ BUDHAN SAHANI vs THE STATE OF BIHAR	SATYENDRA RAI	A.G RAM SEVAK CHOUDHARY
19.	CR. MISC./14629/2021 25(1-B)A,26 R.BAIL-1	2 CHUNCHUN KUMAR @ MUNCHUN KUMAR vs THE STATE OF BIHAR	PREMCHANDRA YADAV	A.G RAM SEVAK CHOUDHARY
20.	CR. MISC./14631/2021 419,420,467,468,4 R.BAIL-1	2 SUJIT KUMAR vs THE STATE OF BIHAR	RUDAL SINGH	A.G RAM SEVAK CHOUDHARY
21.	CR. MISC./14636/2021 302,307,120(B),34 R.BAIL-1	2 NISHI SAH vs THE STATE OF BIHAR	RAJENDRA NATH SINHA	A.G. SYED EHTESHAMUDDIN
22.	CR. MISC./14639/2021 304(B),34 R.BAIL-1	2 LALLAN KUMAR vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR MUKESH KUMAR	A.G. SYED EHTESHAMUDDIN
23.	CR. MISC./16142/2021 Regular bail R.BAIL-1	2 DILIP YADAV vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	A.G SATYENDRA NARAYAN SINGH
24.	CR. MISC./16152/2021 401, R.BAIL-1	2 ABHISHEK KUMAR @ CHHOTU SINGH vs THE STATE OF BIHAR	AMIT KUMAR JHA	A.G SATYENDRA NARAYAN SINGH
25.	CR. MISC./16165/2021 20,22,23,24 R.BAIL-1	2 LALO SINGH vs THE STATE OF BIHAR	NAFISUZZOHA MAZHER ALAM	A.G SHAIENDRA KUMAR SINGH
26.	CR. MISC./16167/2021 302,34 R.BAIL-1	2 BHIM PANDEY vs THE STATE OF BIHAR	RAKESH KUMAR SINHA RASHMI BHARTI	A.G. SHAIENDRA KUMAR SINGH
27.	CR. MISC./16254/2021 regular bail R.BAIL-1	2 VIKASH KUMAR @ VIKASH KUMAR SINGH vs THE STATE OF BIHAR	ANUJ KUMAR PRIYANKA SINGH KUMARI ANUPAM MADHAV RAJ	A.G UDAY CHAND PRASAD
28.	CR. MISC./16269/2021 394,411 R.BAIL-1	2 PRAMOD NUT vs THE STATE OF BIHAR	ARVIND PRASAD SINGH SURESH SINGH	A.G UMESH LAL VERMA
29.	CR. MISC./16337/2021 120B, R.BAIL-1	2 BRIJMOHAN @ VRIJMOHAN vs THE STATE OF BIHAR	SATYENDRA RAI	A.G CHANDRA SEN PRASAD SINGH
<b>MATTER -1</b>				
30.	CR. APP (SJ)/2356/2017 IMPRISONMENT FOR CR. APP(SJ)	4 MUKUND KUMAR YADAV @ BABLU YADAV @ DABLOO vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA SADA NAND ROY	SMT. ABHA SINGH RAVINDRA KUMAR
31.	CR. APP (SJ)/259/2019 R.I. FOR 5 YEARS CR. APP(SJ)	10 HARDEV PASWAN @ HARDEO PASWAN vs THE STATE OF BIHAR	VAGISHA PRAGYA VACAKNAVI SHRI PRAKASH SRIVASTAVA	SRI SUJIT KUMAR SINGH
With	CR. APP (SJ)/4/2019 R.I FOR 5 YEARS (3CR. APP(SJ)	9 SUSHIL KUMAR CHOUDHARY vs THE STATE OF BIHAR	SHRI PRAKASH SRIVASTAVA RAJEEV RANJAN	S.A.AHMADAPP
32.	CR. REV./1557/2019 against convictio CR. REV.	2 KUNDAN KUMAR SINGH vs THE STATE OF BIHAR	PRABHU NARAYAN SHARMA BIMAL KUMAR SURENDRA PRASAD SINGH ANIL KUMAR RAVI PRAKASH	SHAIENDRA KUMAR DR. HARENDRA NATH OJHA JITENDRA KUMAR SINGH
33.	CR. APP (SJ)/1019/2020 against convictio CR. APP(SJ)	1 MD. MANZUR @ MANZU @ MD. MANJUR ALAM vs THE STATE OF BIHAR	KAMAL KISHORE JHA ROUNAK KUMAR SINGH (PANKAJ)	ZEYAUH HODA
34.	CR. WJC/308/2021 226,227 M. Miscellaneous	1 PANKAJ SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA	PUSHPENDRA KUMAR SINGH	A.G.
35.	CR. REV./394/2021 JUVENILE JUSTICE CR. REV.	1 ADITYA KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	SHAIENDRA KUMAR SINGH BRIJ BIHARI TIWARY

<b>PATNA HIGH COURT</b>	<b>76</b>	<b>Saturday 24th July 2021</b> Hon'ble Mr. Justice Rajeev Ranjan Prasad
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36. CR. WJC/453/2021 3 PRADEEP KUMAR SRIVASTAVA @ UMESHANAND PANDIT A.G.  
226,227 M. PRADIP KUMAR SRIVASTAVA RAJESH KUMAR SAROJ KUMAR SHARMA  
Miscellaneous vs THE STATE OF BIHAR THROUGH ITS THE CHIEF SECRETARY, HOME, BIHAR PATNA (AC TO AAG 3)
37. CR. WJC/480/2021 1 BROAD SON COMMODITIES SURAJ SAMDARSHI A.G.  
226,227 QUASHING PRIVATE LIMITED, AVINASH SHEKHAR  
THE FIR vs THE STATE OF BIHAR, THROUGH PIYUSH RANJAN,VIJAY SHANKER TIWARI  
PRINCIPAL SECRETARY, HOME, GOVT. OF BIHAR, OLD SECRETARIAT, PATNA.
38. CR. APP (SJ)/1759/2021 1 NISHAN SINGH SHRI PRAKASH TIWARI SUJIT KUMAR SINGH  
AGAINST CONVICTIO vs THE STATE OF BIHAR THROUGH ANAND TIWARI  
CR. APP(SJ) INFORMENT/ SHO, DUMARIYA,POLICE STATION
39. CR. APP (SJ)/2000/2021 1 MATHURA YADAV SANJAY KUMAR A.G.  
AGAINST CONVICTIO vs THE STATE OF BIHAR AMARESH KUMAR  
CR. APP(SJ) KRANTI KUMAR AVANISH KUMAR SINGH
40. CR. APP (SJ)/2297/2021 1 DABLU BADHAI @ SAMIR VIJAY KR SINGH NO. 1 A.G.  
S.I. for 5 Years CR. vs THE STATE OF BIHAR APP(SJ)
41. CR. APP (SJ)/2901/2021 1 RAM SEWAK SINGH @ NAGO ARUN KUMAR A.G.  
AGAINST CONVICTIO SINGH @NAGESHWAR SINGH  
CR. APP(SJ) vs THE STATE OF BIHAR

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**CAUSE LIST OF CASES TO BE TAKEN UP ON 24-07-2021 ONWARDS**

**Saturday the 24th July 2021  
THROUGH VIDEO CONFERENCING  
(AFTER D.B. CASES)**

**Mr. Justice S. Kumar**

**The pass over/leftover cases of cause list dated 19.07.2021 will be taken up by the Hon'ble Court after the following matter.**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
1.	CR. MISC./37919/2019 CONVERTED FROM CR B QSH OF THE ORDER	6 SANTOSH HALDANKAR @ SANTOSH GURUDAS HALDANKAR vs THE STATE OF BIHAR	GIRIJISH KUMAR	NAWAL KISHORE PRASAD
With	CR. MISC./32987/2019 CONVERTED FROM CR.B QSH OF THE ORDER	7 ARUN MOHANTY @ ARUN KUMAR MOHANTY vs THE STATE OF BIHAR	GIRIJISH KUMAR	NAWAL KISHORE PRASAD
With	CR. MISC./33426/2019 B QSH OF THE ORDER	9 SANJAY DONGRE vs THE STATE OF BIHAR	GIRIJISH KUMAR	ANIL KUMAR SINGH NO. 1
With	CR. MISC./33800/2019 B QSH OF THE ORDER	6 RITESH KUMAR AGARWAL vs THE STATE OF BIHAR	GIRIJISH KUMAR	SANJAY KUMAR
With	CR. MISC./34056/2019 CONVERTED FROM CR.B QSH OF THE ORDER	6 GOURAB ROY vs THE STATE OF BIHAR	GIRIJISH KUMAR	NAWAL KISHORE PRASAD
With	CR. MISC./34553/2019 CONVERTED FROM CR.B QSH OF THE ORDER	6 RANJAN SENGUPTA vs THE STATE OF BIHAR	GIRIJISH KUMAR	NAWAL KISHORE PRASAD BIBHAKAR TIWARY
With	CR. MISC./34859/2019 CONVERTED FROM CR.B QSH OF THE ORDER	6 BADAL MOHANTY vs THE STATE OF BIHAR	GIRIJISH KUMAR	NAWAL KISHORE PRASAD
With	CR. MISC./35364/2019 CONVERTED FROM CR.B QSH OF THE ORDER	6 SANJAY KARMAKAR vs THE STATE OF BIHAR	GIRIJISH KUMAR	NAWAL KISHORE PRASAD

PATNA HIGH COURT	78	Saturday 24th July 2021 Hon'ble Mr. Justice Madhuresh Prasad
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**CAUSE LIST OF CASES TO BE TAKEN UP ON 24-07-2021 ONWARDS**

Saturday the 24th July 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)

**Mr. Justice Madhuresh Prasad**

The pass over/leftover cases of cause list dated 19.07.2021 will be taken up by the Hon'ble Court after the following matters.

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
1.	CR. MISC./39462/2020 364A,341,342,384, R.BAIL-1	11 CHUMAN YADAV vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	A.G SHYAMESHWAR DAYAL
2.	CR. REV./246/2021 JUVENILE JUSTICE CR. REV.	2 PAWAN KUMAR vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	RAM PRIYA SHARAN SINGH
3.	CR. MISC./841/2021 304(B),201,34 R.BAIL-1	6 CHANDAN KUMAR SAH vs THE STATE OF BIHAR	SANJAY KUMAR NO 7	A.G. MEENA SINGH
4.	CR. APP (SJ)/1364/2021 U/s 14 A (2) of S SC/ST ACT (RB)	5 KAMLESH KUMAR YADAV vs THE STATE OF BIHAR	GHANSHYAM TIWARY MITHILESH KUMAR ARYA	A.G. BINAY KRISHNA
5.	CR. MISC./5907/2021 399,402,411,412,4 R.BAIL-1	3 RAHUL KUMAR @ RAHUL SAHANI vs THE STATE OF BIHAR	KAUSHAL KISHOR JYOTI KUMARI	A.G PRADEEP NARAIN KUMAR
6.	CR. MISC./13115/2021 30(A),37(B)(C) R.BAIL-1	3 RAMRATI DEVI vs THE STATE OF BIHAR	DHIRENDRA SINGH	A.G. PANCH NAND PANDIT
7.	CR. MISC./13126/2021 272,273, R.BAIL-1	2 CHANDAN KUMAR SINGH vs THE STATE OF BIHAR	MASOOM ALAM VIJAY KUMAR MISHRA	A.G PAWAN KUMAR CHAURASIA

PATNA HIGH COURT	79	Saturday 24th July 2021 Hon'ble Mr. Justice Mohit Kumar Shah
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**CAUSE LIST OF CASES TO BE TAKEN UP ON 24-07-2021 ONWARDS**

**Saturday the 24th July 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)**

**Mr. Justice Mohit Kumar Shah**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT</u></b>				
1.	CWJC/208/2020 WORKS CONTRACT	11 JMC PROJECTS (INDIA) LIMITED vs STATE OF BIHAR	ANJANI KUMAR JHA	S.D. YADAV (AAG9) VIKASH KUMAR LALIT KISHORE MRIGANK MAULI VENKATESH KIRTI
	AT 11:30 A.M. With CWJC/211/2020 WORKS CONTRACT	11 JMC PROJECTS (INDIA) LIMITED vs STATE OF BIHAR	ANJANI KUMAR JHA	CHITRANJAN SINHA (PAAG2) VIKASH KUMAR LALIT KISHORE SANCHAY SRIVASTAVA RAVI PRAKASH
2.	CWJC/11656/2019 SELECTION , SCHOO	4 MAMTA KUMARI vs THE STATE OF BIHAR	PRAKRITITA SHARMA	PRABHAKAR JHA (GP27) NIKESH KUMAR
	AT 2:15 P.M.			
3.	CWJC/7459/2020 OTHERS, NON GAZETT	6 RAJVEER KUMAR vs THE STATE OF BIHAR	SANJEET KUMAR	LALIT KISHORE ( AG ) AJAY KR. RASTOGI (AAG10) GIRIJISH KUMAR
	AT 2:15 P.M. With CWJC/4028/2020 REVERSION , NON G	5 BINOD KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR ASHISH GIRI	P.K.VERMA (AAG3)
4.	CWJC/283/2021 WAKF BOARD	3 SYED MUKARRAM ALI vs THE BIHAR STATE SHIA WAQF BOARD	RASHID IZHAR	LALIT KISHORE ( AG ) MD. ANJUM AKHTER
5.	CWJC/969/2021 ESTB. RECO.OF EDUC	3 SHIVAM COLLEGE OF HIGHER STUDIES vs THE STATE OF BIHAR	SUMAN KUMAR	LALIT KISHORE (AG) MUJTABAUL HAQUE (GP12) VIJAY SHANKAR UPADHYAY
6.	CWJC/1108/2021 SELECTION , UNIV.	2 KHALID EQBAL, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	MD. ANISUR RAHMAN MD. AKRAM NAIYER	LALIT KISHORE (AG) BINOD KUMAR YADAV (SC18) S. D. YADAV (AAG9)
7.	CWJC/1314/2021 OTHERS	2 SUDAMA PANDEY, vs THE STATE OF BIHAR	PRIYADARSHI MATRI SHARAN KANHAIYA PANDEY	LALIT KISHORE ( AG ) SUBASH CHANDRA YADAV (GP15) RAKESH KUMAR NO.1
8.	CWJC/1389/2021 OTHERS, UNIV./COLL	2 SRI BHAGWAN SINGH vs THE VEER KUNWAR SING UNIVERSITY	ONKAR KUMAR AMARESH KUMAR SINGH	RITESH KUMAR SUBHASH CHANDRA MISHRA (SC16) NUTAN SAHAY
9.	CWJC/1406/2021 COMP.GRND. , OTHER	2 RADHIKA DEVI vs THE UNION OF INDIA	RAM HRIDAY PRASAD	DR. K. N. SINGH ( ASG ) AWADHESH KUMAR PANDEY
10.	CWJC/1428/2021 OTHERS	2 RAM BABU SINGH vs THE STATE OF BIHAR	VAGISHA PRAGYA VACA KNAVI	LALIT KISHORE (AG) SAJID SALIM KHAN (SC25)
11.	CWJC/1481/2021 STAY OTHERS	2 BINDA SAHANI vs THE STATE OF BIHAR	VAGISHA PRAGYA VACA KNAVI	LALIT KISHORE ( AG ) AJAY (GA5)
12.	CWJC/1526/2021 PROMOTION , SCHOO	2 PREMA KUMARI AKA PREMA DIEVI, vs THE STATE OF BIHAR THROUGH THE EDUCATION DEPARTMENT,	ABHISHEK KUMAR	LALIT KISHORE (AG) MADHAW PRASAD YADAW RAJESH KUMAR SINHA (AC TO GP 23) MADHAW PRASAD YADAW(GP23) KAMESHWAR KUMAR(GP17)

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13. CWJC/1541/2021 MANAGEMENT DISPUTE	2 THE CHAIRMAN, MADHYA BIHAR GRAMIN BANK vs THE UNION OF INDIA	PRAVEEN PRABHAKAR VED PRAKASH SRIVASTVA	DR. K.N. SINGH (ASG) JAI PRAKASH SINGH HARENDRA SINGH
14. CWJC/1543/2021 SALARY, HEALTH SER	2 AMAR KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	LALIT KISHORE (AG) AJAY BEHARI SINHA (GA8) KISHORE KUMAR SINHA SHASHI SHEKHAR
15. CWJC/1589/2021 PAY SCALES , NON G	2 RAKESH RANJAN vs THE STATE OF BIHAR	KANHAIYA PANDEY	LALIT KISHORE ( AG ) RAGHWANAND (GA11) SARVESH KUMAR SINGH (AAG13)
16. CWJC/1689/2021 ESTB. RECO.OF EDUC	2 PANDIT BRAHMDEO PANDEY PRIMARY-CUM-MIDDLE SANSKRIT SCHOOL, vs THE STATE OF BIHAR	DURGA NAND JHA	LALIT KISHORE ( AG ) SHILPA SINGH (GA12)
17. CWJC/1900/2021 TRADE & COMMERCE (	2 M/S SHAMBHAVI TRANSPORT vs THE BHARAT PETROLEUM CORPORATION LTD. COMPANY	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	SANJAY SINGH
18. CWJC/1936/2021 disciplinary proc DISCP.PROC., POLIC	2 SHASHI BHUSHAN KUMAR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY	SHRUTI SINHA EBRAHIM KABIR RABINDRA KUMAR PRIYADARSHI	LALIT KISHORE ( AG ) M. N. H. KHAN (SC1) MANISH KUMAR (GP4)
19. CWJC/1949/2021 REM/DIS/TER, BOARD	1 RAJ KUMAR SINHA vs THE STATE OF BIHAR	VIKAS KUMAR	LALIT KISHORE (AG) KINKAR KUMAR(SC9) Y. P. SINHA (AAG 7)
20. CWJC/1974/2021 DISCP.PROC., GAZET	2 SUMAN KUMAR JHA, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	ANANT KUMAR 1	LALIT KISHORE (AG) UDAY SHANKAR SHARAN SINGH(GP19)
21. CWJC/2072/2021 POST RETIRE, SCHOO	2 ASHA KUMARI vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR	LALIT KISHORE ( AG ) SUBHASH CHANDRA MISHRA (SC16)
22. CWJC/2155/2021 SELECTION , NON GA	1 RAVINDRA KISHOR vs THE STATE OF BIHAR	RAJEEV KUMAR SINGH	LALIT KISHORE (AG) M.N.H.KHAN (SC 1)
23. CWJC/2269/2021 18, matter arisin OTHERS	3 HAVALDAR- 64, DINESH DUBEY vs THE STATE OF BIHAR	NIRANJAN KUMAR	LALIT KISHORE (AG)
24. CWJC/2315/2021 OTHERS, SCHOOL SER	2 MANITA KUMARI vs THE STATE OF BIHAR	MUKESH KUMAR NO1	LALIT KISHORE ( AG ) JITENDRA KUMAR ROY (SC13)
25. CWJC/2349/2021 OTHERS, SCHOOL SER	2 SADAB ANWAR vs THE UNION OF INDIA	MRITYUNJAY KUMAR	DR.K.N.SINGH (ASG) LALIT KISHORE (AG) MADANJEET KUMAR(GP20) PUNAM KUMARI SINGH
26. CWJC/2370/2021 SELECTION , HEALT	2 DR. ABHINAV KUMAR SINGH vs THE STATE OF BIHAR	SUJEET KUMAR SINHA	LALIT KISHORE ( AG ) M. N. H. KHAN(SC1) NIKESH KUMAR
27. CWJC/2395/2021 TRADE & COMMERCE (	1 M/S ARYA EDUCATIONAL AND CULTURAL SOEITY vs PUNJAB NATIONAL BANK	ARVIND KUMAR ALOK KUMAR @ ALOK KR SHAHI	KUMAR PRIYA RANJAN SURENDRA KUMAR MISHRA ARVIND KUMAR
28. CWJC/2417/2021 SELECTION , HEALT	1 AMAR KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	MRITYUNJAY KUMAR	LALIT KISHORE ( AG ) RAMADHAR SINGH(GP25) DR. RATAN KUMAR SATYAM SHIVAM SUNDARAM
29. CWJC/2462/2021 OTHERS, SCHOOL SER	2 MD IBRAHIM vs THE STATE OF BIHAR	RASHID IZHAR	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA (SC16)
30. CWJC/2479/2021 DISCP.PROC., NON G	2 ASHWANI KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR	LALIT KISHORE (AG) ANANT PRASAD SINGH (SC15)
31. CWJC/2907/2021 payment of salary SALARY, SCHOOL SER	1 DHIRAJ KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR,	BIPIN BIHARI SINGH	LALIT KISHORE (AG) ASHUTOSH RANJAN PANDEY (AAG15)
32. CWJC/3132/2021 SALARY, SCHOOL SER	1 NAVIN KUMAR CHANDRAWANSHI vs THE STATE OF BIHAR	ANIRUDH KUMAR SINHA SANTOSH KUMAR BIPIN BIHARI SINGH	LALIT KISHORE ( AG ) ASHUTOSH RANJAN PANDEY (AAG15)

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33.	CWJC/3207/2021 SALARY, NON GAZETT	1 MD. NAUSHAD vs THE STATE OF BIHAR	MAHASWETA CHATTERJEE SAMIR KUMAR SINHA	LALIT KISHORE (AG) ANJANI KUMAR(AAG4)
34.	CWJC/3997/2021 REM/DIS/TER, SCHOO	2 SITA KUMARI vs THE UNION OF INDIA	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	DR. K. N. SINGH ( ASG ) LALIT KISHORE (AG) MADANJEET KUMAR (GP20) RAKESH KUMAR SHRIVASTAVA ANSHAY BAHADUR MATHUR
35.	CWJC/4245/2021 TRADE & COMMERCE (	1 DEEP JYOTI vs BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD.	ARUN KUMAR	LALIT KISHORE (AG) ANIL KR.SINGH (GP26)
36.	CWJC/4848/2021 SELECTION , HEALT	2 VICKY KUMAR vs THE STATE OF BIHAR	AMARENDRA KUMAR SINGH ALKA SINGH	LALIT KISHORE (AG) AJAY BEHARI SINHA(GA8) KISHORE KUMAR SINHA
37.	CWJC/5273/2021 DISCP.PROC., NON G	2 MORA RAM vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SUNIL KUMAR NAVIN SHARMA	MD. NADIM SERAJ (GP5)
38.	CWJC/5493/2021 TRADE & COMMERCE (	1 M/S DINESH K. YADAV @ ASSOCIATES vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	SHAMA SINHA SUMIT SINHA SAURAV KUMAR SUMAN	LALIT KISHORE ( AG )
39.	CWJC/5722/2021 MUNCIPAL CORPORATI	2 ANIL KUMAR GUPTA vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR MANGLAM AWNISH KUMAR	LALIT KISHORE ( AG ) RAJIV ROY TRIPURARI NATH AMASTHA
40.	CWJC/5764/2021 vacation of lease ZILA PARISHAD	2 MRITUNJAY PRASAD SINGH @ MRITUNJAY KUMAR SINGH vs THE STATE OF BIHAR	DHANENDRA CHAUBEY ARUN KUMAR PANDEY	LALIT KISHORE (AG) DR. ANAND KUMAR
41.	CWJC/6058/2021 CO-OPERATIVE SOCIE	2 KAUSHAL KISHORE vs THE STATE OF BIHAR	KUNDAN KUMAR SINHA ADITYA NARAIN SINGH	SUSHIL KUMAR (GP22) MUKESH KUMAR
42.	CWJC/6420/2021 SELECTION , NON GA	2 AARTI KUMARI @ AARTI DEVI @ AARTI vs THE STATE OF BIHAR	UDAY PRATAP SINGH RAJESH KUMAR	LALIT KISHORE ( AG ) PRASHANT PRATAP (GP2)
43.	CWJC/8165/2021 SELECTION , POLIC	2 ALOK KUMAR vs THE STATE OF BIHAR	SYED ASGHER NAJMI	LALIT KISHORE (AG) SANJAY PANDEY
44.	CWJC/8309/2021 E.C.ACT	1 KRISHNA KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA MANINI JAISWAL	LALIT KISHORE ( AG )
45.	CWJC/9616/2021 WORKS CONTRACT	1 NALANDA ENGICON PRIVATE LIMITED vs THE STATE OF BIHAR	SHEKHAR SINGH SATYENDRA RAI	LALIT KISHORE (AG)
46.	CWJC/10336/2021 TRADE & COMMERCE (	1 URMILA DEVI vs THE BANK OF BARODA	ABHISHEK KUMAR SAROJ KUMAR	VIVEK PRASAD
47.	CWJC/10370/2021 SEL , GAZETTED SER	3 ABHAY KUMAR vs BIHAR PUBLIC SERVICE COMMISSION	RAUSHAN	SANJAY PANDEY
48.	CWJC/10420/2021 SELECTION , HEALT	2 SHIVENDRA KUMAR vs THE STATE OF BIHAR THROUGH ITS SECRETARY,	ARYAN SINHA RAVI KUMAR PUNEET SIDDHARTHA	LALIT KISHORE ( AG ) RAJESHWAR SINGH (GA 10) NIKESH KUMAR
49.	CWJC/10540/2021 WORKS CONTRACT	2 M/S SS (JV) vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL RAHUL	LALIT KISHORE (AG) RAJIV ROY (GP 1) MANISH KUMAR
50.	CWJC/10542/2021 WORKS CONTRACT	2 M/S SINGHAL ENTERPRISES vs THE STATE OF BIHAR	GAUTAM KUMAR KEJRIWAL RAHUL	LALIT KISHORE (AG) KINKAR KUMAR (SC9) MANISH KUMAR
51.	CWJC/11553/2021 LAND ENCROACHMENT	2 ANUP YADAV vs THE STATE OF BIHAR	AKASH RAJ	LALIT KISHORE (AG)
52.	CWJC/12060/2021 MUNCIPAL CORPORATI	1 SARASWATI DEVI vs THE STATE OF BIHAR	VISHAL KUMAR SINGH DEEPAK KUMAR SINGH SHASHWAT AKASH KESHAV	LALIT KISHORE (AG)
<b>MATTER -1</b>				
53.	CWJC/12084/2019 REM/DIS/TER, HEALT	3 VINOD KUMAR vs THE STATE OF BIHAR	JITENDRA PRASAD SINGH ARVIND KUMAR PANDEY PRABHAT KUMAR DIPAK	NAGENDRA PD. YADAV (SC23) KISHORE KUMAR SINHA

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54. CWJC/17470/2019 E.C.ACT	3	SULOCHNA KUMARI vs THE STATE OF BIHAR	RAJEEV KUMAR LABH CHANDRA MOLESHWAR	ARVIND UJJWAL (SC4)
55. CWJC/24957/2019 TRADE & COMMERCE (	4	POOJA RANI vs THE BHARAT PETROLEUM CORPORATION LIMITED THROUGH ITS GENERAL MANAGER	SANJEEV KUMAR MISHRA PIYUSH SAURAV NEHA GUPTA	SANJAY SINGH
56. CWJC/1187/2020 E.C.ACT	5	SUGANDHI KUMARI, vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA PIYUSH SAURAV	ARVIND UJJAWAL ( SC4 )
57. CWJC/1192/2020 E.C.ACT	5	MD. JALIL @ MD. JALIL MIYAN vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA PIYUSH SAURAV	S. RAZA AHMAD ( AAG5 )
58. CWJC/7219/2020 ELECTRICITY MATTER	9	LAL BABU PRASAD vs NORTH BIHAR POWER DISTRIBUTION COMPANY LTD.	AJAY PRASAD	AKHILESHWAR SINGH (AC TO VINAY KIRTI SINGH)
59. CWJC/7923/2020 POST RETIRE, GAZET	5	RAM PRAWESH PRASAD vs THE STATE OF BIHAR	SOURAV SUMAN SANCHAY SRIVASTAVA RAVI PRAKASH AALEKH ANAND	LALIT KISHORE ( AG ) SRI AJAY.(GA5) SRI AJAY (GA 05)
60. CWJC/9639/2020 PROMOTION , GAZETT	3	ARUN KUMAR vs THE STATE OF BIHAR	ARUN KUMAR SINHA AMIT NARAYAN ARUN KUMAR RAJIV KUMAR	LALIT KISHORE (AG) ANIL KUMAR SINGH (GP26) ANIL KUMAR SINGH (GP26)
61. CWJC/10038/2020 STATE INDUS.CAPITA	3	M/S ESSELL LUBRICANTS AND CHEMICALS PRIVATE LIMITED vs THE STATE OF BIHAR	BRISKETU SHARAN PANDEY ABHISHEK KUMAR	LALIT KISHORE ( AG ) YOGENDRA PD.SINHA (AAG7)
62. CWJC/10233/2020 SELECTION , SCHOO	3	SARWARI KHATUN vs THE STATE OF BIHAR	MD. NAJMUL HODDA BINAY KUMAR	LALIT KISHORE ( AG ) ASHUTOSH RANJAN PANDEY ASHUTOSH RANJAN PANDEY (AAG15)
63. CWJC/10305/2020 PAY SCALES , SCHOO	3	AJEET KUMAR SINGH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	LALIT KISHORE ( AG ) PRABHAKAR JHA(GP27)
64. CWJC/10398/2020 OTHERS, SCHOOL SER	3	DEEPAK KUMAR vs THE STATE OF BIHAR	DURGA NAND JHA MD. NURUL HODA	LALIT KISHORE (AG) ASHUTOSH RANJAN PANDEY ASHUTOSH KUMAR PANDEY (AAG15) SATYAM SHIVAM SUNDARAM
65. CWJC/10425/2020 DISCP.PROC., POLIC	3	ANANT KUMAR SHARMA vs THE STATE OF BIHAR	RAM HRIDAY PRASAD MARUTI KUMARI	LALIT KISHORE (AG) PRABHAT KUMAR VERMA SAROJ KR.SHARMA (AC TO AAG3)
66. CWJC/10488/2020 SELECTION , UNIV.	3	PRITI KUMARI vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	LALIT KISHORE (AG) ZAKI HAIDER SHILPA SINGH (GA12)
67. CWJC/10771/2020 ESTB. RECO.OF EDUC	5	SHIVAM COLLEGE OF HIGHER STUDIES, vs THE BIHAR SCHOOL EXAMINATION BOARD,	SUMAN KUMAR	PURNENDU SINGH PURNENDU SINGH SUNIL KUMAR SINGH SUNIL KUMAR SINGH (NCTC)
68. CWJC/2653/2021 OTHERS, SCHOOL SER	3	SMRITI vs THE STATE OF BIHAR	SHASHI SHEKHAR TIWARY	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA (SC16)
69. CWJC/5924/2021 ADMISSION, MEDICAL	5	TANZEELA vs THE STATE OF BIHAR	FAKHRUDDIN ALI AHMAD MD. HARUN QUARESHI MD. MUSHTAQUE ALAM	S.D. YADAV (AAG9) SUNIL KUMAR SINGH
70. CWJC/8565/2021 LAND ENCROACHMENT	3	PARMANAND MISHRA vs THE STATE OF BIHAR	KISHORE KUMAR THAKUR RAJESH KUMAR BRAJ KISHORE SINGH	AMIT PRAKASH (GA13) MANISH DHARI SINGH LALIT KISHORE
<b>FOR ORDERS</b>				
71. CWJC/2467/2021 MINES REGULATION &	2	BANSHIDHAR CONSTRUCTION PVT. LTD, vs THE STATE OF BIHAR THROUGH THE COMMISSIONER-CUM- PRINCIPAL SECRETARY,	SURAJ SAMDARSHI AVINASH SHEKHAR VIJAY SHANKER TIWARI RAJAN PRAKASH	LALIT KISHORE (AG) GYAN PRAKASH OJHA

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72. CWJC/2498/2021 MINES REGULATION &	2 BANSHIDHAR CONSTRUCTION PVT. LTD vs THE STATE OF BIHAR	SURAJ SAMDARSHI AVINASH SHEKHAR VIJAY SHANKER TIWARI RAJAN PRAKASH	LALIT KISHORE (AG) PRASHANT PRATAP(GP2)
73. CWJC/2534/2021 REM/DIS/TER, NON G	2 SAROJ KUMAR MANJHI vs THE STATE OF BIHAR	SIDDHARTH HARSH	LALIT KISHORE (AG) MD. KHURSHID ALAM MD.KHURSHID ALAM (AAG12)
74. CWJC/2603/2021 WORKS CONTRACT	2 SHASHI KUMARI vs THE STATE OF BIHAR	ARUN KUMAR	LALIT KISHORE ( AG ) KUMAR ALOK (SC7)
75. CWJC/2609/2021 TRADE & COMMERCE (	2 M/S NPD CORPORATION vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL PAWAN KUMAR SINGH ALOK KUMAR JHA	LALIT KISHORE (AG) MD.KHURSHID ALAM(AAG12) RAMADHAR SHEKHAR MD. KHURSHID ALAM (AAG12)
76. CWJC/2722/2021 OTHERS	2 THE CHAIRMAN, MADHYA BIHAR GRAMIN BANK vs THE UNION OF INDIA	PRAVEEN PRABHAKAR	DR. K. N. SINGH ( ASG ) JAI PRAKASH SINGH HARENDRA SINGH
77. CWJC/2732/2021 REM/DIS/TER, SCHOO	2 VIDYANAND SINGH vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	LALIT KISHORE (AG) KAMESHWAR KUMAR(GP17)
78. CWJC/2744/2021 OTHERS, SCHOOL SER	2 SHIVNATH KUMAR SAHANI, vs THE STATE OF BIHAR	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA(SC16) SUBHASH CHANDRA MISHRA (SC16)
79. CWJC/2858/2021 OTHERS, SCHOOL SER	2 ARCHANA KUMARI, vs THE UNION OF INDIA,	MUKESH KUMAR NO1	DR.K.N.SINGH (ASG) LALIT KISHORE (AG) JITENDRA KUMAR ROY (SC13) ARVIND KUMAR TEWARY
80. CWJC/2880/2021 OTHERS, SCHOOL SER	2 SANJAY NATH JHA, vs THE UNION OF INDIA,	MUKESH KUMAR NO1	DR.K.N.SINGH (ASG) LALIT KISHORE (AG) SHILPA SINGH (GA12) SHILPA SINGH (GA12)
81. CWJC/2914/2021 POST RETIRE, NON G	2 SHAILENDRA KUMAR VERMA vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RAVI SHANKAR SAHAY RANDHIR KUMAR NO.1	LALIT KISHORE ( AG ) SUBASH CHANDRA YADAV (GP15)
82. CWJC/2950/2021 REM/DIS/TER, POLIC	2 INDUBHUSHAN KUMAR, vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	RAM HRIDAY PRASAD	LALIT KISHORE (AG) PRABHAT KUMAR VERMA
83. CWJC/3033/2021 OTHERS, OTHERS	2 MD. FIROZ KHAN vs THE UNION OF INDIA	MAZHARUL HASSAN	DR. K. N. SINGH ( ASG )
84. CWJC/3097/2021 TRADE & COMMERCE (	2 M/S SWASTIK ASSOCIATED vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	DR. K. N. SINGH ( ASG ) RAMADHAR SHEKHAR BIJOY KUMAR SINHA
85. CWJC/3176/2021 NOT PUBLISH THE R WITHHOLDING/CANCEL	2 PRABHANSH KUMAR BHARTI vs THE VICE CHANCELLOR,	PRAHALAD KUMAR BHAGAT	RITESH KUMAR (BNMU)
86. CWJC/3235/2021 TRADE & COMMERCE (	2 M/S SWASTIK ASSOCIATES, vs THE UNION OF INDIA	GAUTAM KUMAR KEJRIWAL ALOK KUMAR JHA	DR. K. N. SINGH ( ASG ) RAMADHAR SHEKHAR KUMAR PRIYA RANJAN
87. CWJC/3247/2021 OTHERS, SCHOOL SER	2 SHARFE ALAM vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	BRISKETU SHARAN PANDEY ABHISHEK KUMAR	LALIT KISHORE ( AG ) SUBHASH CHANDRA MISHRA(SC16) SUBHASH CHANDRA MISHRA(SC16)
88. CWJC/3254/2021 GRAM PANCHYAT RAJY	2 SUBHASH YADAV @ SUBASH YADAV vs THE STATE OF BIHAR, THROUGH THE SECRETARY PANCHAYAT RAJ DEPARTMENT,	RAJU PRASAD	LALIT KISHORE (AG) (GP6) ARCHANA MEENAKSHEE (GP6) AMIT SHRIVASTAVA GIRISH PANDEY AMIT SHRIVASTAVA
89. CWJC/3263/2021 DISCP.PROC., POLIC	2 SYED AFSAR HASHMI vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	LALIT KISHORE (AG) MD.NADIM SERAJ(GP5)
90. CWJC/3264/2021 DISCP.PROC., GAZET	2 ALOK MAHENDRA vs NTPC LIMITED THROUGH ITS CHAIRMAN AND MANAGING DIRECTOR,	VAGISHA PRAGYA VACAKNAVI	

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91. CWJC/3368/2021 ADMISSION, GRADUAT	3 SHASHANK TIWARI vs CENTRAL UNIVERSITY OF SOUTH BIHAR	VISHAL KUMAR SINGH ANJANI KUMAR ASHWANI KUMAR SHASHWAT KARTIK SATISH VIBHAKAR KUMAR	PRIYA GUPTA (JC TO S.D.SANJAY)
92. CWJC/3393/2021 BIHAR RELIGIOUS TR	2 ANAND KUMAR KHETAN vs THE BIHAR STATE BOARD OF RELIGIOUS TRUSTS,	MOHIT AGARWAL PARUL PRASAD	KUMARI AMRITA(GP3) GANPATI TRIVEDI
93. CWJC/3402/2021 OTHERS, SCHOOL SER	2 MD MONAF ALAM vs THE STATE OF BIHAR	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	LALIT KSHORE ( AG ) J.K.ROY 1(SC13)
94. CWJC/3444/2021 OTHERS, SCHOOL SER	2 RANI KUMARI vs THE STATE OF BIHAR	MAZHARUL HASSAN	LALIT KISHORE ( AG ) MADANJEET KUMAR (GP20)
95. CWJC/3448/2021 service matter SALARY, HEALTH SER	2 HARSH SAHAY vs THE STATE OF BIHAR	PRINCE KUMAR MISHRA	LALIT KISHORE ( AG ) RAJESHWAR SINGH(GA10)
96. CWJC/3520/2021 PAY SCALES , SCHOO	2 PANKAJ KUMAR, vs THE STATE OF BIHAR THROUGH ADDITIONAL CHIEF SECRETARY,	PRIYA RANJAN SANJEEV KUMAR	LALIT KISHORE ( AG ) SUBHASH CHANDRA MISHRA(SC16)
97. CWJC/3527/2021 OTHERS, SCHOOL SER	2 KHADIZA KHATOON vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	LALIT KISHORE ( AG ) ASHUTOSH RANJAN PANDEY (AAG15) ASHUTOSH RANJAN PANDEY (AAG15)
98. CWJC/3582/2021 PUBLIC DEMAND RECO	2 BABLI KUMARI vs THE STATE OF BIHAR	AKHILESH DUTTA VERMA	LALIT KISHORE (AG) AJAY AJAY (GA5)
99. CWJC/3623/2021 OTHERS, SCHOOL SER	2 SUNAYANA, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	UDAY CHAND PRASAD	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA(SC16) MADANJEET KUMAR (GP20)
100. CWJC/3653/2021 OTHERS, NON GAZETT	2 KRISHNA PRASAD vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY,	RAM HRIDAY PRASAD RAGIV KUMAR MARUTI KUMARI	LALIT KISHORE ( AG ) MD. NADIM SERAJ
101. CWJC/3660/2021 OTHERS, SCHOOL SER	2 MD. SABIR HUSSAIN, vs THE STATE OF BIHAR	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	LALIT KISHORE ( AG ) J. K. ROY 1(SC13)
102. CWJC/3790/2021 OTHERS	2 MAHENDRA GOSAI, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	LALIT KISHORE (AG) RAJ KISHORE ROY (GP18)
103. CWJC/3806/2021 OTHERS, SCHOOL SER	2 GAUTAM KUMAR, vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	MRITYUNJAY KUMAR NAWAL KISHOR SINGH	LALIT KISHORE (AG) SHILPA SINGH (GA12) BINITA SINGH
104. CWJC/3836/2021 ESTB. RECO.OF EDUC	2 CHANDRAKALA BRAHMDEO LOHIA KARPOORI COLLEGE, BARIYARPUR, vs THE STATE OF BIHAR	VAISHNAVI SINGH SHIVAM NILESH KUMAR UDBHAV	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA(SC16) ASHAR MUSTAFA NIVADITA NIRVIKAR
105. CWJC/3856/2021 RGL.AD-HOC., NON G	2 SIYARAM PRASAD vs THE STATE OF BIHAR	RAM HRIDAY PRASAD MARUTI KUMARI	LALIT KISHORE ( AG ) DHURJATI KUMAR PRASAD (GP14) DHURJATI KUMAR PRASAD (GP14)
106. CWJC/3881/2021 OTHERS, SCHOOL SER With CWJC/2454/2021	2 BIPIN KUMAR MISHRA vs THE STATE OF BIHAR 1 SEEMA KUMARI vs THE STATE OF BIHAR	NAVJOT YESHU RAJEEV KUMAR SINGH PRIYA RANJAN SINGH	BINITA SINGH ( SC28 ) MADANJEET KUMAR ( GP20 ) MADHAW PRASAD YADAW (GP23)
107. CWJC/3936/2021 OTHERS, SCHOOL SER	1 USHA DEVI vs THE UNION OF INDIA	MRITYUNJAY KUMAR	DR.K.N.SINGH (ASG) LALIT KISHORE (AG) KAMESHWAR KUMAR (GP17)
108. CWJC/3973/2021 OTHERS, SCHOOL SER	2 SHAILENDRA KUMAR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	LALIT KISHORE ( AG ) KAMESHWAR KUMAR (GP17) AMARENDRA KUMAR
109. CWJC/3994/2021 TRANSFER, NON GAZE	2 KRISHNA MURARI KUMAR vs THE STATE OF BIHAR	RAM HRIDAY PRASAD SANTOSH KUMAR SINGH	LALIT KISHORE ( AG )

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110. CWJC/4051/2021 ELECTRICITY MATTER	2	M/S LEOLINE FOODS PRIVATE LIMITED vs THE STATE OF BIHAR	MRIGANK MAULI VINAY MISTRY SANJAY KUMAR SANKET	RAJIV ROY ( GP1 ) KUNAL TIWARY RAJIV ROY
111. CWJC/4058/2021 OTHERS, NON GAZETT	2	AMIT KUMAR vs THE BIHAR EDUCATION PROJECT COUNCIL	PRAMOD MISHRA	LALIT KISHORE (AG) GIRIJISH KUMAR MADANJEET KUMAR (GP20)
112. CWJC/4076/2021 OTHERS, SCHOOL SER	2	BINA KUMARI vs THE STATE OF BIHAR	MRITYUNJAY KUMAR MUKESH KUMAR SINGH	LALIT KISHORE ( AG ) SHILPA SINGH (GA12)
113. CWJC/4086/2021 E.C.ACT	2	BISHWANATH THAKUR vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	LALIT KISHORE ( AG ) ARVIND UJJWAL (SC4)
<b>MATTER -1</b>				
114. CWJC/19559/2016 RGL.AD-HOC., NON G	1	UMA SHANKAR PRASAD vs THE STATE OF BIHAR AND ORS	SANJAY KUMAR BINOD KUMAR RAM KISHUN PRASAD	PRABHAT KR. VERMA- AAG3
115. CWJC/11741/2017 IA-1/2019 ( ) REM/DIS/TER, SCHOO	6	RAKESH KUMAR AND ORS vs THE STATE OF BIHAR AND ORS	RAJEEV KUMAR SINGH MUKESH KUMAR SINGH RISHI RAJ	SMT. BINITA SINGH-SC28
116. CWJC/32/2018 REM/DIS/TER, SCHOO	6	DHIRENDRA KUMAR vs THE STATE OF BIHAR AND ORS	INDU BHUSHAN SUNIL KUMAR	SMT.BINITA SINGH -SC28
117. CWJC/6989/2018 REM/DIS/TER, POLIC	3	ARVIND KUMAR vs THE STATE OF BIHAR AND ORS	RAJIB RANJAN JHA SHRI NATH PATHAK KAMLESH KUMAR KAHKASHAN ALAM	MD. N.H. KHAN- SC1
118. CWJC/19312/2018 REM/DIS/TER, NON G	5	RENU KUMARI vs THE STATE OF BIHAR AND ORS	DILIP KUMAR TEWARI LALMANI SHARMA SHAMBHU SHARAN KUMAR	SUNIL KUMAR MANDAL - SC3
119. CWJC/24880/2018 REM/DIS/TER, SCHOO	2	BIRJEES JAHAN vs THE STATE OF BIHAR AND ORS	PRAMOD KUMAR SINGH SANJEEV KUMAR SINGH RAM SAGAR SINGH	MADHAW PD.YADAV - GP23
120. CWJC/9493/2019 COMP.RETIR., NON G	2	SHIVDANI CHAUDHARY vs THE STATE OF BIHAR	UDAY PRAKASH SHRARMA ANIL KUMAR RAVINESH	S. K. MANDAL ( SC3 )
121. CWJC/14994/2019 IA-1/2021 ( ) TRADE & COMMERCE (	1	M/S INFOPI TRADERS vs THE UNION OF INDIA	LAKSHMI KANT TIWARY NITESH KUMAR	S.D. SANJAY (ADSG) NISHI NATH OJHA CHHAYA MISHRA (CGC) NISHI NATH OJHA
122. CWJC/16036/2019 WITHHOLDING/CANCEL	2	SONI KUMARI vs THE CHAIRMAN, BIHAR SCHOOL EXAMINATION BOARD (S.S.)	ANIL KUMAR SAXENA BASANTI KUMARI	LALIT KISHORE GYAN SHANKAR BINITA SINGH
123. CWJC/21774/2019 IA-1/2021 ( ) REM/DIS/TER, SCHOO	2	MADHURI KUMARI vs THE STATE OF BIHAR	RAVINDRA KUMAR SHUKLA RITIKA RANI RITU RAJ	SMT.SHILPA SINGH (GA12)
124. CWJC/6365/2020 SELECTION , NON GA	1	RANI YADAV vs THE STATE OF BIHAR	DEVENDRA KUMAR	KUMARI AMRITA (GP3)
125. CWJC/3236/2021 REM/DIS/TER, SCHOO	1	NILIMA KUMARI vs THE STATE OF BIHAR	SANJEEV KUMAR RAJEEV SHEKHAR	LALIT KISHORE ( AG ) PRABHAKAR JHA (GP27)
126. CWJC/4045/2021 SELECTION , UNIV.	1	SHWETA WARWADE vs THE BIHAR STATE UNIVERSITY SERVICE COMMISSION	JAGNNATH SINGH PRAVASHANKAR MISHRA	LALIT KISHORE (AG) MADANJEET KUMAR (GP20)
127. CWJC/5744/2021 PROMOTION , SCHOO	1	GEETA MISHRA SUMAN vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR PRAVEEN RANJAN	LALIT KISHORE ( AG )
128. CWJC/7121/2021 SELECTION , HEALT	1	PRIYA KUMARI SAHA @ DR. PRIYA KUMARI SAHA vs THE STATE OF BIHAR	DHURENDRA KUMAR	LALIT KISHORE ( AG )
129. CWJC/7376/2021 SALARY, NON GAZETT	1	RANA UMESH PRASAD SINGH vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR,	GAJENDRA PRATAP SINGH	LALIT KISHORE (AG)
130. CWJC/7748/2021 TRANSFER , SCHOO	1	MD. REHAN vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY,	SUBHASH KUMAR JHA	LALIT KISHORE ( AG )
131. CWJC/10385/2021 SELECTION , POLIC	1	DHARMRAJ vs THE STATE OF BIHAR	DUDH NATH SINGH	LALIT KISHORE (AG)



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**CAUSE LIST OF CASES TO BE TAKEN UP ON 24-07-2021 ONWARDS**

**Saturday the 24th July 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)  
Mr. Justice Anjani Kumar Sharan**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b>FOR ORDERS</b>				
1.	CR. MISC./25869/2021 30A R.BAIL-1	1 SANJAY KUMAR YADAV vs THE STATE OF BIHAR	MANOJ KUMAR	BINOD KUMAR
2.	CR. MISC./25870/2021 30(a) R.BAIL-1	1 RAMPRAVESH YADAV @ RAMPRAVESH CHOUDHARY vs THE STATE OF BIHAR	DHANANJAY KUMAR SHAHI	MANOJ KUMAR
3.	CR. MISC./25872/2021 30A,56D R.BAIL-1	1 BHOLU MAHTO @ BHOLU MAHATO vs THE STATE OF BIHAR	BALRAM KAPRI	MD. FAHIMUDDIN
4.	CR. MISC./25881/2021 regular bail R.BAIL-1	1 KISHUN BIND vs THE STATE OF BIHAR	RAJANI KANT PANDEY	A.G. RAM SUMIRAN RAI
5.	CR. MISC./25892/2021 30A R.BAIL-1	1 VIKASH vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	RAJEEV NAYAN
6.	CR. MISC./25893/2021 30A R.BAIL-1	1 SUNIL SINGH vs THE STATE OF BIHAR	SATYENDRA NARAYAN SINGH DINKAR RAJ BHANDARI	RAM NARESH RAY
7.	CR. MISC./25914/2021 30A R.BAIL-1	1 SUMAN DEVI vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	SANJAY KUMAR PANDEY
8.	CR. MISC./25915/2021 47(A) R.BAIL-1	1 MANOJ CHOUDHARY @ MANOJ KUMAR CHOUDHARY vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G. AJAY KUMAR JHA
9.	CR. MISC./25921/2021 30(A)(C) R.BAIL-1	1 MANTU KORA vs THE STATE OF BIHAR	ARBIND KUMAR	SANJAY KUMAR PANDEY
10.	CR. MISC./25931/2021 30A R.BAIL-1	1 AJAY SINGH @ AJAY KUMAR SINGH vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD ANAND KISHORE SINHA	A.G. AJAY KUMAR JHA
11.	CR. MISC./25933/2021 272,273,34 R.BAIL-1	1 GUDDU KUMAR vs THE STATE OF BIHAR	VIRENDRA KUMAR	A.G PARMANAND KUMAR
12.	CR. MISC./25940/2021 30A R.BAIL-1	1 ANIL KUMAR RAY vs THE STATE OF BIHAR	NAGENDRA KUMAR SINGH BIJAY KUMAR PATHAK	SURESH PRASAD SINGH
13.	CR. MISC./25942/2021 30(a) R.BAIL-1	1 BIPIN MISHRA @ BIPIN KUMAR MISHRA vs THE STATE OF BIHAR	PURUSHOTTAM JHA	RABINDRA KUMAR
14.	CR. MISC./25951/2021 419,420,467,468,4 R.BAIL-1	1 AVINASH KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G. AKBAR ALI
15.	CR. MISC./25955/2021 279,337,338 R.BAIL-1	1 SONU @ SONU YADAV @ SANOJ YADAV vs THE STATE OF BIHAR	KRISHNA DEO RAJ	A.G AMITESH KUMAR
16.	CR. MISC./25959/2021 30-A,35,36,41 R.BAIL-1	1 ASLAM vs THE STATE OF BIHAR	RAJEEV RANJAN	A.G AMITESH KUMAR
17.	CR. MISC./25968/2021 30(a),37(b)(c) R.BAIL-1	1 PINTU MAHTO vs THE STATE OF BIHAR	JEETENDRA NARAYAN AMIT NARAYAN	PRADEEP NARAIN KUMAR
18.	CR. MISC./25974/2021 Bail R.BAIL-1	1 KISHAN SAHNI vs THE STATE OF BIHAR	DEVENDRA KUMAR	A.G AMITESH KUMAR
19.	CR. MISC./25992/2021 272,273, R.BAIL-1	1 KISHUN SAHNI vs THE STATE OF BIHAR	ARUN KUMAR	A.G ANAND MOHAN PRASAD MEHTA
20.	CR. MISC./26001/2021 272,273 R.BAIL-1	1 AMRISH KUMAR vs THE STATE OF BIHAR	NIRANJAN KUMAR RAVI RAJ	A.G. ATUL CHANDRA
21.	CR. MISC./26012/2021 341,323,353,427,5 R.BAIL-1	1 BRIJ KUMAR YADAV @ SUKHARI YADAV vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA AKBAR ALI TUSHAR VAIBHAV	
22.	CR. MISC./26017/2021 420,467,468,471,3 R.BAIL-1	1 LAKCHAN RAI @ LAXMAN DEV RAI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. ATUL CHANDRA
23.	CR. MISC./26023/2021 272,273,120(B),34 R.BAIL-1	1 BIJLI PASWAN vs THE STATE OF BIHAR	PUNAM SHRIVASTAVA PRADEEP KUMAR SINHA	A.G. BAL MUKUND PRASAD SINHA

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24.	CR. MISC./26032/2021 30(a),38,41 R.BAIL-1	1	SANTOSH MUKHIYA vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G. BHANU PRATAP SINGH
25.	CR. MISC./26038/2021 regular bail R.BAIL-1	1	VIKASH KUMAR SAHANI vs THE STATE OF BIHAR	SURYA NARAYAN ROY RAMESH KUMAR THAKUR ASHWANI KUMAR TIWARY	A.G. BHARAT LAL
26.	CR. MISC./26039/2021 30(a) R.BAIL-1	1	BHUAR SAHANI @ ANGAD SAHANI @ ANGAD CHAUDHARY vs THE STATE OF BIHAR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. BHARAT LAL
27.	CR. MISC./26052/2021 272,273 R.BAIL-1	1	RAM BABU SAHNI vs THE STATE OF BIHAR	PUNAM SHRIVASTAVA PRADEEP KUMAR SINHA	A.G. BINOD KUMAR
28.	CR. MISC./26061/2021 272,273 R.BAIL-1	1	GARIB NATH PASWAN vs THE STATE OF BIHAR	SUMIT SHEKHAR PANDEY	A.G. BISHWESHWAR RAM
29.	CR. MISC./26978/2021 272,273,420,467,4 R.BAIL-1	1	VIJAY SAHNI @ VIJAY SAHANI vs THE STATE OF BIHAR	SACHIN KUMAR	A.G. DILIP KUMAR NO. 1
30.	CR. MISC./26980/2021 272,273 R.BAIL-1	1	MOHAN RAM vs THE STATE OF BIHAR	DINKAR KUMAR AJIT KUMAR	A.G. DILIP KUMAR NO. 1
31.	CR. MISC./27100/2021 272,273,34 R.BAIL-1	1	SANJAY KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	A.G. DINESH SINGH
32.	CR. MISC./27106/2021 30(a) R.BAIL-1	1	NIRANJAN KUMAR @ GURU @ GURU JI vs THE STATE OF BIHAR	RAHUL KUMAR RITESH KUMAR	A.G. DINESH SINGH
33.	CR. MISC./27107/2021 30(a) R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY RAJESH KUMAR	A.G. DR. INDIWAR KUMARI
<b>MATTER -1</b>					
34.	CR. MISC./29910/2021 147,148,149,323,3 R.BAIL-1	1	KUNDAN KUMAR @ KUNDAN KR SINGH @ KUNDAN SINGH vs THE STATE OF BIHAR	RAM BINOD SINGH	A.G. RAM PRIYA SHARAN SINGH
35.	CR. MISC./29914/2021 393,353,307,34 R.BAIL- 1	1	NITISH KUMAR KUMAR @ NITISH KUMAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G. RAM SEVAK CHOUDHARY
<b>MATTER -2</b>					
36.	CR. MISC./9336/2021 regular bail R.BAIL-1	1	VIJAY MANDAL @VINAY MANDAL vs THE STATE OF BIHAR	ANUJ KUMAR KUMARI ANUPAM PRIYANKA SINGH	A.G.
37.	CR. MISC./13297/2021 364,120(B),302,20 R.BAIL-1	1	SANJAY KUNWAR @ SANJAY KUMAR vs THE STATE OF BIHAR	SHIVAM VAISHNAVI SINGH UDBHAV	A.G. BIJAY BHUSHAN PRASAD SADHNA SUMAN SHEKHAR HARSHVARDHAN
38.	CR. MISC./13299/2021 302,34 R.BAIL-1	1	KARU YADAV vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH	A.G. SATYENDRA PRASAD SINGH
39.	CR. MISC./13309/2021 302,120(B) R.BAIL-1	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
40.	CR. MISC./13352/2021 302,34 R.BAIL-1	1	RAM SAKHI DEVI @ RAM SAKHI vs THE STATE OF BIHAR	RANA BHUPENDRA NARAYAN SINGH SMT. BABITA KUMARI	A.G.
41.	CR. MISC./13468/2021 302,34 R.BAIL-1	1	RAJEEV KUMAR MISHRA vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
42.	CR. MISC./13504/2021 302,34, R.BAIL-1	1	SHAMO DEVI vs THE STATE OF BIHAR	AJAY KR SINGH NO.1	A.G.
43.	CR. MISC./14950/2021 302 R.BAIL-1	1	MD. IJHAR vs THE STATE OF BIHAR	VIVEKA NANDSINGH HIRA JHA	A.G.
44.	CR. MISC./14998/2021 302,201,120-B,34 R.BAIL-1	1	RAJNISH KUMAR vs THE STATE OF BIHAR	PARAS NATH	A.G.
45.	CR. MISC./15010/2021 302,34 R.BAIL-1	1	VIRENDRA MOHAN RAI @ VIRENDRA RAI vs THE STATE OF BIHAR	ARUN KUMAR	A.G.
46.	CR. MISC./15039/2021 302,34 R.BAIL-1	1	RAJO PASWAN vs THE STATE OF BIHAR	ANANT KUMAR 1	A.G. VINAY RANJAN
47.	CR. MISC./15051/2021 302 R.BAIL-1	1	SHRAVAN MANDAL @ SHRAVAN KUMAR MANDAL vs THE STATE OF BIHAR	ANIL PRASAD SINGH	A.G.

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48.	CR. MISC./15054/2021 302,34 R.BAIL-1	1 SHYAMBABU YADAV @ PUTUL YADAV vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH MALAY KUMAR CHOUHARY	A.G. RAJENDRA NATH SINHA
49.	CR. MISC./15058/2021 302,120(B),34 R.BAIL-1	1 SURESH YADAV vs THE STATE OF BIHAR	HARISH CHANDRA PATEL MD. MUSOWIR	A.G.
50.	CR. MISC./15069/2021 Regular bail R.BAIL-1	1 MAHESHI YADAV @ RAGHUBANS JI vs THE STATE OF BIHAR	ARVIND KUMAR SINGH MUKUL JEE	A.G.
51.	CR. MISC./15077/2021 302,34 R.BAIL-1	1 BABLOO KUMAR PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR ANJANA	A.G.
52.	CR. MISC./15084/2021 302,394 R.BAIL-1	1 RANDHIR YADAV @ RANDHIR KUMAR YADAV vs THE STATE OF BIHAR	AKHOURI VIPIN BIHARI SHRIVASTAVA PATLA KUMARI	A.G.
53.	CR. MISC./15086/2021 302 R.BAIL-1	1 JAGGU MANJHI vs THE STATE OF BIHAR	MUKESH KUMAR SINGH AVNISH KUMAR SINGH KUMAR SAMARJEET SINGH	A.G.
54.	CR. MISC./15099/2021 302,34 R.BAIL-1	1 ASHUTOSH KUMAR YADAV vs THE STATE OF BIHAR	ARVIND KUMAR ALOK KUMAR SHAHI	A.G. KALPANA SUMIT SHEKHAR PANDEY
55.	CR. MISC./15140/2021 302,201,120(B) R.BAIL- 1	1 AKHILESH SHARMA vs THE STATE OF BIHAR	RAMA NAND PODDAR	NAND KISHORE PRASAD
56.	CR. MISC./15152/2021 365,302,201,302,3 R.BAIL-1	1 NITYAM KUMAR vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	A.G.
57.	CR. MISC./15169/2021 302,34, R.BAIL-1	1 SUKESH DAS vs THE STATE OF BIHAR	BRAJ BHUSHAN PODDAR	A.G.
58.	CR. MISC./15174/2021 147,148,149,307,3 R.BAIL-1	1 PHOOL HASAN @ PHUL MD MIYAN vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH	A.G. AMARENDRA KUMAR
59.	CR. MISC./15183/2021 149,323,324,302,3 R.BAIL-1	1 KRISHNA JAISWAL vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G. YOGENDRA KUMAR DR.MRITYUNJAYA KR.GAUTAM
60.	CR. MISC./15184/2021 307,120(B),302 R.BAIL- 1	1 AKHILESH YADAV @ AKHILESH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR SINHA ASHOK KUMAR	A.G.
61.	CR. MISC./15192/2021 302,504,506,34 R.BAIL- 1	1 DINESH RAI @ DINESH RAI vs THE STATE OF BIHAR	SANJEEV KUMAR MISHRA	A.G.
62.	CR. MISC./15198/2021 302,24 R.BAIL-1	1 RAJA RAJ @ RAJA KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
63.	CR. MISC./15202/2021 302,201,34 R.BAIL-1	1 SUDHAN RAM vs THE STATE OF BIHAR	AKHILESHWAR KUMAR SHRIVASTVA	A.G. UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA
64.	CR. MISC./15266/2021 147,148,149,323,3 R.BAIL-1	1 PAPPU NONIYA vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.G.
65.	CR. MISC./16636/2021 custody since 03. R.BAIL-1	1 RAVI NANDAN SONAR vs THE STATE OF BIHAR	SUBHASH KUMAR MISHRA	A.G. VARUN KUMAR RAJENDRA NATH SINHA
66.	CR. MISC./16644/2021 regular bail R.BAIL-1	1 RUPESH SAHNI @ RUPESH KUMAR vs THE STATE OF BIHAR	SARVESHWAR TIWARY	A.G.
67.	CR. MISC./16687/2021 302,34, R.BAIL-1	1 AMIT KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY	A.G.
68.	CR. MISC./16699/2021 Due to previous e R.BAIL-1	1 CHHATHU MIYA vs THE STATE OF BIHAR	JAVED ASLAM DEVIKA RANI	A.G.
69.	CR. MISC./16701/2021 regular bail R.BAIL-1	1 BALLAM YADAV @ BALLAV YADAV vs THE STATE OF BIHAR	RAJESH MOHAN	A.G.
70.	CR. MISC./16770/2021 302,34 R.BAIL-1	1 SUFYAN ANSARI @ SUFIAN ANSARI vs THE STATE OF BIHAR	SHIW KUMAR PRABHAKAR	A.G.

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71.	CR. MISC./16789/2021 147,323,307,302 R.BAIL-1	1	ARVIND RAI vs THE STATE OF BIHAR	ARVIND KUMAR SINHA	A.G. SUBODH KUMAR BARNWAL
72.	CR. MISC./16792/2021 341,324,325,307,3 R.BAIL-1	1	MIATHILESH MAHTO @ MITHILESH MAHTO @ MITHLESH MAHTO vs THE STATE OF BIHAR	GAURAV KUMAR SANJANA KUMARI ARCHNA	A.G.
73.	CR. MISC./16797/2021 364,302,201,34, R.BAIL- 1	1	DHANUSH PRASAD @ DHANUSDHARI PRASAD vs THE STATE OF BIHAR	PRIYANKA SINGH ANUJ KUMAR MADHAV RAJ RAVI SHANKAR SINGH	A.G. SANJAY KUMAR SINHA
74.	CR. MISC./16799/2021 147,148,149,341,3 R.BAIL-1	1	ASLAM KHAN vs THE STATE OF BIHAR	DINKAR KUMAR AJIT KUMAR	A.G.
75.	CR. MISC./16808/2021 false implication R.BAIL- 1	1	RAM BABU SAH vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
76.	CR. MISC./16811/2021 302,201,34 R.BAIL-1	1	RANI DEVI vs THE STATE OF BIHAR	TEJ NARAYAN SINGH	A.G.
77.	CR. MISC./16813/2021 302,34 R.BAIL-1	1	GHANSHYAM YADAV vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	A.G.
78.	CR. MISC./16817/2021 302,201,34 R.BAIL-1	1	ANIL YADAV @ ANIL KUMAR YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA RAJIV RANJAN DHANANJAY KUMAR GUPTA	A.G.
79.	CR. MISC./16821/2021 147,148,149,302 R.BAIL-1	1	PAWAN KUMAR SINGH vs THE STATE OF BIHAR	MAN MOHAN KUMAR	A.G.
80.	CR. MISC./16855/2021 regular bail R.BAIL-1	1	IZAZUL @ DILAWAR @ MD. IZAZUL vs THE STATE OF BIHAR	ARVIND KUMAR MOUAR RAJ KRISHAN JHA MITHILESH KUMAR	A.G. RAM PRAVESH NATH TIWARI
81.	CR. MISC./18297/2021 302,34, R.BAIL-1	1	NILESH YADAV@NILESH YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA VIKAS KUMAR SANJEEV KUMAR @DEEPAK SAHAY	A.G.
82.	CR. MISC./18305/2021 302,34 R.BAIL-1	1	POKHAN YADAV@ ANANDI YADAV vs THE STATE OF BIHAR	PREMCHANDRA YADAV	A.G.
83.	CR. MISC./18306/2021 324,302,201,120(B R.BAIL-1	1	VIJAY KUMAR GOSWAMI vs THE STATE OF BIHAR	ANIL KUMAR ROY	A.G.
84.	CR. MISC./18308/2021 302,201,34 R.BAIL-1	1	RAMPUKAR SINGH vs THE STATE OF BIHAR	SETU PRATEEK SANJANA	A.G.
85.	CR. MISC./18311/2021 302,34 R.BAIL-1	1	RANJEET KODA vs THE STATE OF BIHAR	MD. IRSHAD	A.G.
86.	CR. MISC./18320/2021 302,34 R.BAIL-1	1	LAKSHMAN YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY	A.G.
87.	CR. MISC./18335/2021 376,302,120 R.BAIL-1	1	DEELIP MUKHIYA vs THE STATE OF BIHAR	MILIND KUMAR MISHRA	A.G.
88.	CR. MISC./18355/2021 302,201,34 R.BAIL-1	1	RAMBARAN KAMAT vs THE STATE OF BIHAR	MUKESH KUMAR RANA	A.G.
89.	CR. MISC./18382/2021 302,147,148,149 R.BAIL-1	1	NEERAJ KUMAR @ NEERAJ YADAV vs THE STATE OF BIHAR	PRAMOD MISHRA	A.G.
90.	CR. MISC./18387/2021 147,148,149,341,3 R.BAIL-1	1	LAXMAN HEMBRAM vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G.
91.	CR. MISC./18395/2021 302,34 R.BAIL-1	1	SHIVNATH YADAV vs THE STATE OF BIHAR	RATANAKAR JHA	A.G. SHIVNANDAN BHARTI
92.	CR. MISC./18396/2021 341,323,324,307,3 R.BAIL-1	1	RAGHUNATH MANDAL vs THE STATE OF BIHAR	VAISHNAVI SINGH NILESH KUMAR UDBHAV	A.G.
93.	CR. MISC./18428/2021 302,337,338, R.BAIL-1	1	NIRANJAN PASWAN @ CHAMRU PASWAN vs THE STATE OF BIHAR	VISHAL VIKRAM RANA SANJEEV KUMAR	A.G.
<b>MATTER -3</b>					
94.	CR. MISC./9331/2021 20(b),22,23,24 R.BAIL-1	1	SHREEKISHUN SAH @ SRIKISHUN SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY	A.G.

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95. CR. MISC./9355/2021 435,387,504,506,3 R.BAIL-1	1	BHANU SAHANI @ BHANU SAHNI vs THE STATE OF BIHAR	AMARENDRA NATH VERMA KIRTI RANJAN	A.G.
96. CR. MISC./9362/2021 379,411 R.BAIL-1	1	RAVI RANJAN vs THE STATE OF BIHAR	BABU NANDAN PRASAD	A.G.
97. CR. MISC./11448/2021 379,411 R.BAIL-1	1	SHAMIYAL LAL vs THE STATE OF BIHAR	UMA SHANKAR PRASAD SINGH	CHANDRA BHUSHAN PRASAD
98. CR. MISC./11467/2021 20-B-II-C,22-B R.BAIL-1	1	VINOD KUMAR PANDEY @ VINOD @ DAL PANDEY vs THE STATE OF BIHAR	SANJAY KUMAR RAHUL NATH	A.G.
99. CR. MISC./11484/2021 304(B),34 R.BAIL-1	1	AMLESH YADAV vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY	A.G.
100. CR. MISC./11506/2021 376,511 R.BAIL-1	1	RANJEET SINGH vs THE STATE OF BIHAR	SHAMBHU SHARAN SINGH	A.G.
101. CR. MISC./11582/2021 363,365 R.BAIL-1	1	DILIP KUMAR SINGH vs THE STATE OF BIHAR	BHARAT LAL RABINDRA KUMAR	ABHAY KUMAR ROY AVINASH KUMAR KRISHNA CHANDRA
102. CR. MISC./11595/2021 366A,363,376, R.BAIL-1	1	BANTI KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
103. CR. MISC./11603/2021 363,365,366A,504, R.BAIL-1	1	GUNJA KUMAR @ PRABHAKAR KUMAR vs THE STATE OF BIHAR	SANJAY PRASAD	MD. IFTEKHAR MAHMOOD
104. CR. MISC./11629/2021 25(1-b)a,26,35 R.BAIL-1	1	AMIT KUMAR @ BIHARI vs THE STATE OF BIHAR	RANDHIR KUMAR NO.1	SHAHEEN BEGUM
105. CR. MISC./11717/2021 379, R.BAIL-1	1	MD FATEH @ FATEH @ ISTIYAK vs THE STATE OF BIHAR	MD. MUSOWIR	A.G.
106. CR. MISC./11737/2021 395,397 R.BAIL-1	1	SITARAM PANDIT vs THE STATE OF BIHAR	AJIT KUMAR	A.G.
107. CR. MISC./11748/2021 395,397 R.BAIL-1	1	MD AKIL vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G.
108. CR. MISC./11749/2021 18(A),18(B),18(C) R.BAIL-1	1	SONU KUMAR @ MUNIW vs THE STATE OF BIHAR	MOHIT SHRIWASTAVA	A.G.
109. CR. MISC./11756/2021 379,356 R.BAIL-1	1	DEEPAK KUMAR vs THE STATE OF BIHAR	RUDRA DEO	A.G.
110. CR. MISC./11758/2021 498(A) R.BAIL-1	1	AADAM ANSARI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G.
111. CR. MISC./11760/2021 366 R.BAIL-1	1	KAMLESH GOND vs THE STATE OF BIHAR	AMRENDRA NARAYAN RAI	A.G.
112. CR. MISC./11778/2021 379,411 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH KUMAR SAMARJEET SINGH AVNISH KUMAR SINGH	A.G.
113. CR. MISC./11795/2021 457,380,411,34 R.BAIL- 1	1	VIKASH KUMAR @ VIKAS KUMAR @ VIKASH KUMAR RAM vs THE STATE OF BIHAR	DR. KAMAL DEO SHARMA	A.G.
114. CR. MISC./11798/2021 363,365, R.BAIL-1	1	PINTU CHOUHAN vs THE STATE OF BIHAR	BACHAN JEE OJHA BINOD KUMAR PANDEY	AJIT KUMAR BHASKAR SHANKAR RAKESH SINGH
115. CR. MISC./13246/2021 304B/34 R.BAIL-1	1	BISHAMBAR JHA @ BISHAMBHAR JHA vs THE STATE OF BIHAR	BAIDYA NATH THAKUR	A.G.
116. CR. MISC./13248/2021 20,22,23 R.BAIL-1	1	ARJUN PRASAD @ RAMJEE @ NATU vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SANTOSH KUMAR	A.G.
117. CR. MISC./13255/2021 376, R.BAIL-1	1	MALHA MANJHI @ SATYENDRA MANJHI vs THE STATE OF BIHAR	RABINDRA PRASAD SINGH	A.G.
118. CR. MISC./13273/2021 363,366(A) R.BAIL-1	1	MD. ASHIM vs THE STATE OF BIHAR	PUSHPENDRA PRIYEDARSHI SURYA PRAKASH SINGH	A.G.
<b>MATTER -8</b>				
119. CR. MISC./15115/2021 392,395,412 R.BAIL-1	1	VIKASH KUMAR vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G. NAWAL KISHORE PRASAD
120. CR. MISC./16750/2021 392 R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SINGH	A.G. MD. SHAKIR AHMAD

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121. CR. MISC./16772/2021 392 R.BAIL-1	1 TUFANI DAS vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	A.G. ASHA KUMARI
122. CR. MISC./16795/2021 392 R.BAIL-1	1 BIPIN KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR SHIVAM UDBHAV MANOJ KUMAR SINGH	A.G. NIRMAL KUMAR SINHA
123. CR. MISC./16848/2021 413/414 R.BAIL-1	1 SUDDU KUMAR vs THE STATE OF BIHAR	RAVISH MISHRA KEERTIKA SAKSHI	A.G. JAGDHAR PRASAD
124. CR. MISC./16876/2021 392 R.BAIL-1	1 RATNESH PANDEY @ PINTU PANDEY vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	A.G. PRADEEP NARAIN KUMAR
125. CR. MISC./16877/2021 392,395,412 R.BAIL-1	1 BANTY KUMAR vs THE STATE OF BIHAR	APURVA KUMAR DAVENDRA KUMAR PANDEY	A.G. PRADEEP NARAIN KUMAR
126. CR. MISC./16878/2021 392 R.BAIL-1	1 GUDDU KUMAR SAH vs THE STATE OF BIHAR	ANIL KUMAR	A.G. PRADEEP NARAIN KUMAR
127. CR. MISC./18345/2021 392 R.BAIL-1	1 PANKAJ SINGH vs THE STATE OF BIHAR	RAJESH KUMAR MISHRA	A.G. SHARDA KUMARI
128. CR. MISC./18411/2021 414 R.BAIL-1	1 SIRAJUL @ SIRAJUDDIN vs THE STATE OF BIHAR	NAWAL KISHORE SINGH	A.G. UMESHANAND PANDIT
129. CR. MISC./18418/2021 392 R.BAIL-1	1 MUNNA PATEL vs THE STATE OF BIHAR	PRATEEK TANDON	A.G. VINOD SHANKER MODI
130. CR. MISC./18495/2021 392 R.BAIL-1	1 AMIT KUMAR RAI vs THE STATE OF BIHAR	RAMESH KUMAR SINGH	A.G. ZAINUL ABEDIN
131. CR. MISC./18512/2021 392 R.BAIL-1	1 ARJUN KUMAR @ ARJUN PASWAN vs THE STATE OF BIHAR	RAVINDRA KUMAR	A.G. ASHA KUMARI
132. CR. MISC./19852/2021 412,413,414, R.BAIL-1	1 ANKIT RAJ vs THE STATE OF BIHAR	VIVEKA NANDSINGH	A.G. TARKESHWAR NATH THAKUR
133. CR. MISC./19883/2021 392 R.BAIL-1	1 BADRUDDIN @ BADRIMIA @ BADRUDDIN ANSARI vs THE STATE OF BIHAR	SHASHANK SHEKHAR VAISHNAVI SINGH ARYA ACHINT	A.G. VEENA KUMARI JAISWAL
134. CR. MISC./19917/2021 379,411,414,34 R.BAIL- 1	1 KUNDAN KUMAR @ KUNDAN KUMAR SAH vs THE STATE OF BIHAR	SANJEEV KUMAR	A.G. CHANDRA SEN PRASAD SINGH
135. CR. MISC./19940/2021 392 R.BAIL-1	1 SHASHI KUMAR vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR SUBODH KUMAR	A.G. HUMAYOU AHMAD KHAN
136. CR. MISC./19998/2021 392 R.BAIL-1	1 SHEKHAR KUMAR MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	A.G. RENU KUMARI
137. CR. MISC./21372/2021 20,22 R.BAIL-1	1 LAXMAN SAHANI vs THE STATE OF BIHAR	RAJU KUMAR	A.G. SANGEETA SHARMA
138. CR. MISC./21389/2021 392 R.BAIL-1	1 GOLU SAH vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G. SHAIENDRA KUMAR
139. CR. MISC./21420/2021 414 R.BAIL-1	1 RAJU MANJHI vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	A.G. UPENDRA KUMAR
140. CR. MISC./21443/2021 392 R.BAIL-1	1 SAWAN KUMAR vs THE STATE OF BIHAR	HARI KISHORE THAKUR	A.G. UPENDRA KUMAR
141. CR. MISC./21550/2021 414 R.BAIL-1	1 LALAM KHAN vs THE STATE OF BIHAR	S. JAMIL AKHTAR	A.G. ARUN KUMAR
142. CR. MISC./23045/2021 392 R.BAIL-1	1 ARBIND KUMAR YADAV vs THE STATE OF BIHAR	RANJAN KUMAR JHA MIRTYUNJAY KUMAR MISHRA VIKAS KUMAR	A.G. MADHURI LATA
143. CR. MISC./23070/2021 392 R.BAIL-1	1 GUDDU KUMAR @ GUDDU YADAV vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. MD. NAZIR ANSARI
144. CR. MISC./23080/2021 392,395,412 R.BAIL-1	1 RAHUL KUMAR SAH @ RAHUL KUMAR SINGH vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	A.G. MOHAMMAD SUFYAN
145. CR. MISC./23189/2021 414,34 R.BAIL-1	1 RAJAN PRASAD @ RAGHAN PRASAD vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. PUSHPA SINHA
146. CR. MISC./23227/2021 392,411 R.BAIL-1	1 ARUN KUMAR MANDAL @ PARO vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	A.G. RAMCHANDRA SAHNI
147. CR. MISC./24285/2021 392, R.BAIL-1	1 CHHOTU KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR PANDEY SANDEEP JHA	ANIL PRASAD SINGH
148. CR. MISC./24302/2021 392,411 R.BAIL-1	1 MD NIYAZ ALAM @ NIYAZ ALAM vs THE STATE OF BIHAR	AMAL KUMAR SINHA	A.G. LALAN KUMAR

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149. CR. MISC./24338/2021 1 SUNIL KUMAR THAKUR vs THE STATE OF BIHAR MUKESH KUMAR RANA A.G. KUMAR VIRENDRA NARAYAN

**FOR ORDERS - MATTERS SPECIALLY ASSIGNED, ADJOURNED BY JUDICIAL ORDER/CARRIED FORWARD ON THE INSTRUCTIONS OF THE COURT**

150. CR. APP (SJ)/1628/2020 2 RAJU YADAV vs THE STATE OF BIHAR ARVIND KUMAR SINGH A.G.

151. CR. MISC./27517/2020 10 PRADIP RANA vs THE STATE OF BIHAR BALRAM KAPRI A.G. R B ROY RAMAN (APP)

152. CR. MISC./1006/2021 4 SIKANDAR ANSARI @ SIKENDRA ANSARI @ SIKANDAR vs THE STATE OF BIHAR KUMAR SUNIL A.G. MD. SHAKIR AHMAD

153. CR. APP (SJ)/1073/2021 1 RAMASHRAY SINGH @ HADO SINGH vs THE STATE OF BIHAR ASHOK KUMAR JHA A.G. ZEYAUH HODA

154. CR. MISC./1365/2021 4 SUMAN KUMAR vs THE STATE OF BIHAR BINOD KUMAR A.G. BISHWESHWAR RAM UMANATH MISHRA

155. CR. APP (SJ)/1385/2021 5 AMARJEET PASWAN @ TILLU U/S 14 A(2) SC/ST SC/ST ACT (RB) vs THE STATE OF BIHAR VIPIN KUMAR A.G. RAVINDRA KUMAR RAMANUJ DR. KAMAL DEO SHARMA USHA KUMARI 1 USHA KUMARI 1

With CR. APP (SJ)/1436/2021 5 SARBJEET PASWAN vs THE STATE OF BIHAR ACSC/ST ACT (RB) VIPIN KUMAR A.G. RAVINDRA KUMAR RAMANUJ DR. KAMAL DEO SHARMA USHA KUMARI 1 USHA KUMARI 1

156. CR. MISC./1535/2021 4 SAHDEV RAM vs THE STATE OF BIHAR 302,201,34 R.BAIL-1 DINESH JHA A.G. BHANU PRATAP SINGH

157. CR. APP (SJ)/1641/2021 4 RAKESH KUMAR vs THE STATE OF BIHAR JUVENILE JUSTICE CR. APP(SJ) LOVEKUSH KUMAR A.G. ABHA SINGH ABHA SINGH

158. CR. APP (SJ)/2228/2021 1 MD MOJIB ALAM vs THE STATE OF BIHAR 5 Years Simple Im CR. APP(SJ) SHRUTI SINHA EBRAHIM KABIR A.G. BINOD BIHARI SINGH

159. CR. MISC./2299/2021 6 MUNNA MAHTO vs THE STATE OF BIHAR 341,323,302,34 R.BAIL-1 VISHWA RANJAN CHOUDHARY A.G. GANESH PRASAD SINGH PAWAN KUMAR CHAURASIA

160. CR. MISC./2355/2021 2 MD MEER ALAM ALIAS GABBAR vs THE STATE OF BIHAR 498(A),323,406 R.BAIL-1 CHANDRA SHEKHAR ANAND A.G. RENUKA RATNAKAR

161. CR. APP (SJ)/2370/2021 2 SUNIL SHARMA vs THE STATE OF BIHAR U/S 14A (2) SC/ST SC/ST ACT (RB) BINOD KUMAR A.G. BINAY KRISHNA

162. CR. APP (SJ)/2374/2021 2 BIMLESH KUMAR @ VIMLESH KUMAR vs THE STATE OF BIHAR ARVIND KUMAR SINGH MUKUL JEE A.G. BINAY KRISHNA

163. CR. APP (SJ)/2375/2021 2 RAKESH KUMAR vs THE STATE OF BIHAR U/s 14(A)(2) SC/S SC/ST ACT (RB) NAGENDRA UPADHYAY MAYA SHANKAR MISHRA ASHWANI KUMAR TIWARY BINDESWARI SINGH A.G. SADANAND PASWAN KAMAL KUMAR SINHA

164. CR. APP (SJ)/2383/2021 2 VIKASH YADAV @ VIKKU YADAV vs THE STATE OF BIHAR u/s-14A(2) SC/ST SC/ST ACT (RB) TARKESHWAR PD. VERMA A.G. SADANAND PASWAN

165. CR. APP (SJ)/2391/2021 2 SANTOSH SHARMA vs THE STATE OF BIHAR U/S 14(A)(2) OF SC/ST ACT (RB) SUNIL KUMAR NAVIN SHARMA A.G. USHA KUMARI 1

166. CR. APP (SJ)/2399/2021 2 RAMBABU RAI vs THE STATE OF BIHAR U/S 14-A-2 SC/ST SC/ST ACT (RB) RAJANI KUMARI VIJAY KUMAR A.G. BINAY KRISHNA

167. CR. APP (SJ)/2410/2021 2 SANJEEV SINGH @ SANDEEP SINGH vs THE STATE OF BIHAR U/S 14-A-2 SC/ST SC/ST ACT (RB) ANIL KUMAR SINGH A.G. ABHAY KUMAR BINAY KRISHNA

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168. CR. MISC./2454/2021 302,34 R.BAIL-1	4 JAI MANGAL MUKHIYA @JAY MANGAL MUKHIYA vs THE STATE OF BIHAR	ANIL KUMAR	A.G. DHANNJAY KUMAR NO 2 SHAHEEN BEGUM
With CR. MISC./1629/2021 R.BAIL-1	3 PRADEEP MUKHIYA @SHAMBHU MUKHIYA vs THE STATE OF BIHAR	ANIL KUMAR	A.G. DHANNJAY KUMAR NO 2 DHANNJAY KUMAR NO 2 INDU KUMARI SRIVASTAVA
169. CR. MISC./2631/2021 376,377, R.BAIL-1	4 DURGA PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	A.G. BHARAT BHUSHAN
170. CR. APP (SJ)/2692/2021 JUVENILE CR. APP(SJ)	1 ROHIT KUMAR @ JITTU vs THE STATE OF BIHAR	NIRAJ KUMAR	A.G.
171. CR. MISC./2701/2021 25(1-b)a,26(2) R.BAIL-1	3 ASHOK YADAV vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. GULNAR BEGUM
172. CR. APP (SJ)/2739/2021 AGAINST CONVICTIO CR. APP(SJ)	1 ASHISH KUMAR SINGH vs THE STATE OF BIHAR	SHAILENDRA KUMAR SINGH	ABHAY KUMAR
173. CR. MISC./3635/2021 363,366 R.BAIL-1	4 SONU SAH vs THE STATE OF BIHAR	SUNIL KUMAR YADAV JAISHREE KUMAR	A.G. RAM SEVAK CHOUDHARY
174. CR. MISC./3688/2021 302 R.BAIL-1	3 CHUNNI KUMARI vs THE STATE OF BIHAR	DURGESH KUMAR	A.G. SHAILENDRA KUMAR
175. CR. MISC./3701/2021 147,148,149,341,3 R.BAIL-1	3 MANTU MANJHI vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR	A.G. SHAILENDRA KUMAR
176. CR. MISC./3746/2021 307,34 R.BAIL-1	2 AMAN YADAV vs THE STATE OF BIHAR	NAFISUZZOHA	A.G. PRASHANT KUMAR
With CR. MISC./2447/2021 R.BAIL-1	3 JHUNA ALAM @ AKBAR ALAM vs THE STATE OF BIHAR	MILIND KUMAR MISHRA SANJAY KUMAR@MAURYA YOGENDRA TIWARI	A.G. PRASHANT KUMAR SATYENDRA PRASAD
177. CR. MISC./3776/2021 302,34 R.BAIL-1	3 DEVENDRA RAI @ DARENDRA KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR SINGH	A.G. AJAY KUMAR NO. 2
178. CR. MISC./3780/2021 363,365 R.BAIL-1	4 SUNIL SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	A.G. AJAY KUMAR NO. 2
179. CR. MISC./3800/2021 341,342,307,364,3 R.BAIL-1	4 ASLAM ALAM @ ASLAM MIYA vs THE STATE OF BIHAR	RAGHAV PRASAD CHANDRA SHEKHAR	A.G.
180. CR. MISC./3847/2021 147,148,149,323,3 R.BAIL-1	3 ASGAR ALAM vs THE STATE OF BIHAR	DIWAKAR SINHA RAVISH MISHRA	A.G. ARUN KUMAR ARUN KUMAR ARUN KUMAR
181. CR. MISC./3869/2021 302,120(B),201,34 R.BAIL-1	3 SUBODH RAM vs THE STATE OF BIHAR	APURVA KUMAR DILIP KUMAR ROY	A.G. ARVIND KUMAPR PANDEY(APP. 84) ARVIND KUMAR PANDEY
182. CR. MISC./3898/2021 394 R.BAIL-1	4 MOHAMMAD SIKANDAR vs STATE OF BIHAR	AMRESH KUMAR SINHA SUNIL KUMAR SINHA NIKHILESH KUMAR	A.G. BINOD KUMAR BINOD KUMAR
183. CR. MISC./3928/2021 341,342,307,302,1 R.BAIL-1	3 MANISH KUMAR @ MANISH YADAV vs THE STATE OF BIHAR	KRISHNA CHANDRA	A.G. RAJEEV SHEKHAR SANJEEV KUMAR
184. CR. MISC./3942/2021 366,376,406,323,5 R.BAIL-1	3 ARUN KUMAR vs THE STATE OF BIHAR	KAPIL DEO SINGH	A.G. DAMODAR PRASAD TIWARY DAMODAR PRASAD TIWARY
185. CR. MISC./4683/2021 341,323,325,504,5 R.BAIL-1	3 ANAND MEHTA @ ANAND PRASAD vs THE STATE OF BIHAR	SANJAY KUMAR	A.G. RAKESH SINGH MEENA SINGH SAKET KUMAR SINGH
186. CR. MISC./4703/2021 420,409 R.BAIL-1	3 VISHNU DEO SINGH vs THE STATE OF BIHAR	SHANKAR KUMAR	A.G. SHAILENDRA KUMAR SINGH
187. CR. MISC./4713/2021 307,302,201,120(B) R.BAIL-1	3 MUKESH @ MUKESH YADAV @ MUKESH KUMAR YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	A.G. SYED EHTESHAMUDDIN
188. CR. MISC./4733/2021 302/34 R.BAIL-1	3 RAMESH KUMAR vs THE STATE OF BIHAR	SAIFUR RAHMAN AMIT KUMAR	A.G. SANGEETA SHARMA

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189. CR. MISC./4734/2021 363,366(A) R.BAIL-1	3 SHIVAM KUMAR SINGH vs THE STATE OF BIHAR	KUMAR MRITUNJAY NARAIN AWADHESH PRASAD SINHA	A.G.
190. CR. MISC./4740/2021 366(A),34 R.BAIL-1	3 SUBODH PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR JHA	A.G. SHAILENDRA KUMAR
191. CR. MISC./4746/2021 147,148,149,342,3 R.BAIL-1	3 BABLU GOPE vs THE STATE OF BIHAR	PRAVIN KUMAR VAISHNAVI SINGH	A.G. ANIL KUMAR SINGH SATYENDRA PRASAD SINGH
192. CR. MISC./4775/2021 regular bail R.BAIL-1	3 VINAY SAHNI vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR	A.G. SHYAMESHWAR DAYAL
193. CR. MISC./5954/2021 304-B,120-B R.BAIL-1	3 SANTOSH DAS vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. KUMAR RANJIT RANJAN
194. CR. MISC./5960/2021 498A,341,323,342 R.BAIL-1	2 AWADHESH PRASAD SINGH @ AWDHESH KUMAR SINGH vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH RAJIV KUMAR	A.G. RANJAN KUMAR DUBEY KUMAR RANJIT RANJAN
195. CR. MISC./5962/2021 302,34,120B R.BAIL-1	3 JITENDRA BIND vs THE STATE OF BIHAR	CHANDRA MOHAN JHA RANDHIR KUMAR NO.1	A.G. PRAVEEN KUMAR UDAY PRATAP SINGH
196. CR. MISC./5985/2021 341,324,307, R.BAIL-1	3 KRISHNA SHARMA vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN	A.G.
197. CR. MISC./5997/2021 364,34 R.BAIL-1	3 JITENDRA KUMAR YADAV vs THE STATE OF BIHAR	ARVIND PRASAD SINGH RABINDRA KUMAR	A.G.
198. CR. MISC./5999/2021 302,34 R.BAIL-1	3 GAURAV KUMAR vs THE STATE OF BIHAR	VINAY MISTRY SANJAY KUMAR	A.G. ASHOK KUMAR SINGH
199. CR. MISC./6002/2021 395,170,34 R.BAIL-1	3 KARN KUMAR YADAV @ KARU vs THE STATE OF BIHAR	RAVI PRAKASH VINOD KUMAR GAGAN DEO YADAV	A.G. ADITYA NARAYAN SINGH.1
200. CR. MISC./6019/2021 302,201,120(B),34 R.BAIL-1	3 GAURAV BHARDWAJ vs THE STATE OF BIHAR	SANJEEV RANJAN	A.G. BIRENDRA KUMAR BIRENDRA KUMAR
201. CR. MISC./6028/2021 304B,34 R.BAIL-1	3 MD. KAMIL @ RAJA @ RAZA AHMED @ KAMIL HASAN vs THE STATE OF BIHAR	BELA SINGH	A.G.
202. CR. MISC./6055/2021 302,120B R.BAIL-1	3 SAHIL KUMAR vs THE STATE OF BIHAR	SYED ASGHER NAJMI	A.G.
203. CR. MISC./6094/2021 341,323,354(A),(B R.BAIL-1	3 RAUSHAN KUMAR vs THE STATE OF BIHAR	KAUSHAL KISHOR JYOTI KUMARI	A.G. BINOD PD. THAKUR SHASHI KUMAR RAVI KUMAR SANJEEV KUMAR SURESH PRASAD SINGH
204. CR. MISC./6108/2021 20(b)(ii)(c),22(b R.BAIL- 1	2 VIVEKANAND CHOUBEY vs THE STATE OF BIHAR	NIRBHAY PRASHANT SADASHIV TIWARI DR. CHANDRA SHEKHAR AZAD	A.G.
205. CR. MISC./6126/2021 rEGULAR bAIL R.BAIL-1	2 SANTOSH KUMAR vs THE STATE OF BIHAR	SANJEET KUMAR DIGVIJAY NARAYAN SINGH	A.G.
206. CR. MISC./6128/2021 392 R.BAIL-1	2 ARJUN KUMAR @ BAHELIYA vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY	A.G.
207. CR. MISC./7510/2021 302 R.BAIL-1	2 VIKASH KUMAR vs THE STATE OF BIHAR	INDRAJIT KUMAR	A.G. JAI PRAKASH SINGH PANKAJ KUMAR SINGH
208. CR. MISC./7517/2021 302,120(B),34 R.BAIL-1	2 PAWAN KUMAR vs THE STATE OF BIHAR	VAISHNAVI SINGH UDBHAV	A.G.
209. CR. MISC./7518/2021 392 R.BAIL-1	2 RAM SAKAL MAHTO vs THE STATE OF BIHAR	RAM SUMIRAN RAI	A.G.
210. CR. MISC./7524/2021 307,34 R.BAIL-1	2 PANKAJ CHOUDHARY vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
211. CR. MISC./7539/2021 302,120(B),34 R.BAIL-1	3 MD. NAEEM MIA @ NAIM MIYAN @ SAHTU vs THE STATE OF BIHAR	RAVINDRA KUMAR RAMANUJ 5681	A.G. NITYANAND
212. CR. MISC./7559/2021 147,148,149,341,3 R.BAIL-1	2 OM PRAKASH SINGH @ MACHHALI SINGH vs THE STATE OF BIHAR	UDBHAV VAISHNAVI SINGH SHIVAM	A.G. ABUL KALAM
213. CR. MISC./7565/2021 392,394 R.BAIL-1	2 BIPIN KUMAR vs THE STATE OF BIHAR	RANJAN KUMAR	A.G.

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214. CR. MISC./7573/2021 376(D),341,342,36 R.BAIL-1	2 ANSHU KUMAR @ KARU vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY RAJ DULAR SAH	A.G.
215. CR. MISC./7587/2021 20,21,22,23 R.BAIL-1	3 SUNIL KUMAR vs THE STATE OF BIHAR	VIJAY ANAND	A.G.
216. CR. MISC./7589/2021 302,201,120(B),34 R.BAIL-1	2 MANISH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINGH ABHISHEK KUMAR SINGH	A.G.
217. CR. MISC./7598/2021 false implication R.BAIL-1	2 RUPESH KUMAR YADAV @ JHUNNA vs THE STATE OF BIHAR	NACHIKETA JHA	A.G.
218. CR. MISC./7614/2021 147,148,149,307,3 R.BAIL-1	2 SOHAN KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. SUBHASH KUMAR JHA RANJAN KUMAR JHA
219. CR. MISC./7619/2021 20(b),(ii)(c),21( R.BAIL-1	2 HRIDAYA vs THE STATE OF BIHAR	RAJENDRA NATH SINHA	A.G. RAJ BALLABH SINGH
220. CR. MISC./7629/2021 379 R.BAIL-1	2 VISHAL MADHESHIYA vs THE STATE OF BIHAR	MAYANK BILOCHAN	A.G. RAJENDRA PRASAD NAT
221. CR. MISC./7630/2021 342,323,325,365,4 R.BAIL-1	2 SANJAY PASWAN vs THE STATE OF BIHAR	SANJAY KR. SINHA	A.G. RAJENDRA PRASAD NAT
222. CR. MISC./7636/2021 302,34 R.BAIL-1	2 CHANDU MANJHI vs THE STATE OF BIHAR	BINIT KUMAR	A.G. ANIL KUMAR SINGH SAMIR KUMAR BHARTI RAJENDRA PRASAD NAT
223. CR. MISC./7647/2021 3,4 R.BAIL-1	2 GUGLA @ NAWAL KUMAR MODI vs THE STATE OF BIHAR	PRAVEEN KUMAR	A.G. RAMCHANDRA SAHNI
224. CR. MISC./7648/2021 395 R.BAIL-1	2 NITISH KUMAR vs THE STATE OF BIHAR	AJIT KUMAR SINGH VIKRAM SINGH	A.G. RAMCHANDRA SAHNI
225. CR. MISC./7675/2021 395,397 R.BAIL-1	2 NURUDDIN vs THE STATE OF BIHAR	VINAY RANJAN	A.G. RITA VERMA
226. CR. MISC./7676/2021 302,303,34, R.BAIL-1	2 KHUSH NANDAN KUMAR SINGH vs THE STATE OF BIHAR	RAM ADYA SINGH ARJUN PRASAD	A.G. RITA VERMA SANJAY KUMAR TIWARI RAJNISH SHANDILYA
227. CR. MISC./7678/2021 302,201,34 R.BAIL-1	2 VIVEK KUMAR @ JUGNU KUMAR vs THE STATE OF BIHAR	NAGENDRA KUMAR SANTOSH KUMAR SINGH	A.G. SANJAY KUMAR
228. CR. MISC./7691/2021 8,20,22,29 R.BAIL-1	2 ANIL KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA SHARAD KUMAR VERMA ABHISHEK KUMAR RASHMI JHA	A.G. SANJAY KUMAR
229. CR. MISC./7693/2021 147,148,149,341,3 R.BAIL-1	2 DEEPAK KUMAR RAWAT @ DEEPAK RAWAT vs THE STATE OF BIHAR	ANUJ KUMAR KUMARI ANUPAM	A.G. SANJAY KUMAR TIWARY MD. NAJMUL HODDA
230. CR. MISC./7695/2021 false implication R.BAIL-1	2 GANOUR RAI vs THE STATE OF BIHAR	NACHIKETA JHA	A.G. SANJAY KUMAR @ S.K. ANJANA SANJAY KUMAR TIWARY
231. CR. MISC./7701/2021 302,34 R.BAIL-1	2 PAWAN CHAUDHARY vs THE STATE OF BIHAR	BRIJ NANDAD PRASAD	A.G. SANJAY KUMAR TIWARY
232. CR. MISC./7710/2021 304B,201,34 R.BAIL-1	2 RAMBODH KUMAR vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	A.G. SANJAY KUMAR TIWARY
233. CR. MISC./7713/2021 392 R.BAIL-1	2 JITENDRA KUMAR @ JITENDRA RAY vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH	A.G. SANJAY KUMAR TIWARY
234. CR. MISC./7719/2021 regular bail R.BAIL-1	2 SONU KUMAR vs THE STATE OF BIHAR	SATISH CHANDRA	A.G. SANJAY KUMAR TIWARY
235. CR. MISC./7728/2021 414,34 R.BAIL-1	2 BINOD PASWAN vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	A.G. SATYA NAND SHUKLA
With CR. MISC./6729/2021 R.BAIL-1	4 GAURAV KUMAR @ CHHOTAN SINGH @ CHOTAN SINGH vs THE STATE OF BIHAR	ANISH KUMAR RAVI RANJAN	A.G. ANUJ KUMAR SHRIVASTAVA
236. CR. MISC./7730/2021 376,504,506 R.BAIL-1	2 CHULWA PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR BHAVESH KUMAR SAH	A.G. SATYA NAND SHUKLA
237. CR. MISC./7733/2021 411,413,414 R.BAIL-1	2 MD. DILSHAD vs THE STATE OF BIHAR	ABHIMANYU SHARMA	A.G. SATYADEO SINGH YADAV

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238. CR. MISC./7735/2021 304B,120B,34 R.BAIL-1	2 MANOJ SINGH vs THE STATE OF BIHAR	ABHAY KUMAR DEVENDRA KUMAR SINGH MAHENDRA PRATAP	A.G. SATYADEO SINGH YADAV
239. CR. MISC./7743/2021 302,34 R.BAIL-1	2 RAVIKANT @ RAVIKANT KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	A.G. SATYENDRA NARAYAN SINGH
240. CR. MISC./7744/2021 7(a) R.BAIL-1	2 SITA RAM YADAV vs THE STATE OF BIHAR	SHAMA SINHA	A.G. SATYENDRA NARAYAN SINGH
241. CR. MISC./7746/2021 457,380, R.BAIL-1	2 DILIP KUMAR DAS @ DILIP RAVIDAS vs THE STATE OF BIHAR	NISHANT KUMAR SINHA TARUN KUMAR SHEKHAR	A.G. SATYENDRA NARAYAN SINGH
242. CR. MISC./9156/2021 363,365,302,201,1 R.BAIL-1	2 AMAN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR PAWAN KUMAR CHAURASIA	A.G. SHAIENDRA KUMAR RABINDRA NATH TIWARI NAVIN KUMAR PRITOSH
243. CR. MISC./9157/2021 20,22,23,24,27,29 R.BAIL-1	2 MUKDAR MAHTO vs THE STATE OF BIHAR	AWADHESH KUMAR SINGH	A.G. SHAIENDRA KUMAR
244. CR. MISC./9158/2021 302,201,34, R.BAIL-1	2 DR. RAMCHANDRA KUMAR @ DR. R. KUMAR vs THE STATE OF BIHAR	RAMA KANT SINGH	A.G. SHAIENDRA KUMAR
245. CR. MISC./9159/2021 461,379,411,34 R.BAIL- 1	2 GORAKHA MALI vs THE STATE OF BIHAR	AJAY KUMAR SINGH	A.G. SHAIENDRA KUMAR
246. CR. MISC./9161/2021 376, R.BAIL-1	2 SANJAY GIRI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G. SHYAMESHWAR DAYAL
247. CR. MISC./9165/2021 364,365,120B,302 R.BAIL-1	2 BABAJI CHAUDHARY @ BABAJI @ SANOJ CHOUDHARY vs THE STATE OF BIHAR	DINESH MAHARAJ SATISH KUMAR SINGH	A.G. SHYAMESHWAR DAYAL
248. CR. MISC./9166/2021 147,148,323,307,3 R.BAIL-1	2 SONU MUSHAR vs THE STATE OF BIHAR	MANOJ KUMAR RAJ NARAYAN MISHRA	A.G. UMA SHANKAR PRASAD SINGH
249. CR. MISC./9169/2021 20B-3,22-3,23-3,2 R.BAIL-1	2 MAJUDUL HAQUE vs THE STATE OF BIHAR	SUNIL KUMAR SINGH	A.G. UMA SHANKAR PRASAD SINGH
250. CR. MISC./9170/2021 392 R.BAIL-1	2 RINKU YADAV vs THE STATE OF BIHAR	BRAJESH PRASAD GUPTA	A.G. UMA SHANKAR PRASAD SINGH
251. CR. MISC./9175/2021 20,22 R.BAIL-1	2 SURESH BHARTI @ SURESH GIRI vs THE STATE OF BIHAR	RADHA MOHAN SINGH	A.G. UPENDRA KUMAR
252. CR. MISC./9187/2021 392,397 R.BAIL-1	2 GULSAN KUMAR @ PRINCE vs THE STATE OF BIHAR	DHANANJAY KUMAR	A.G. VEENA RANI PRASAD
253. CR. MISC./9194/2021 20,22,24 R.BAIL-1	2 PAWAN KUMAR vs THE STATE OF BIHAR	KRISHNA KANT SINGH	A.G. VEENA RANI PRASAD
254. CR. MISC./9201/2021 147,148,149,341,3 R.BAIL-1	2 MANJIT KUMAR vs THE STATE OF BIHAR	ANIL KUMAR	A.G. DHANNJAY KUMAR NO 2 AJAY KUMAR NO. 2
255. CR. MISC./9209/2021 392 R.BAIL-1	2 GAUTAM JHA vs THE STATE OF BIHAR	SANJAY KUMAR NAGMA SHAMIM IMRAN	A.G. AJAY KUMAR NO. 2
256. CR. MISC./9219/2021 302,34 R.BAIL-1	2 SUDESH CHOUDHRY @ SURESH CHOUDHRY vs THE STATE OF BIHAR	BIPIN KUMAR	A.G. BRAJ BHUSHAN PODDAR AJIT KUMAR
257. CR. MISC./9220/2021 302,307,34,120(B) R.BAIL-1	2 MD. RASID @ RAJA MOHAMMAD vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH	A.G. RAJESH RANJAN NO1 SHAKTI SUMAN KUMAR ATUL SHANKAR MARIA NAZIR AKHILESHWAR DAYAL
258. CR. MISC./9228/2021 461,379 R.BAIL-1	2 MANTU SAH vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.

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259. CR. MISC./9236/2021 341,323,325,307,4 R.BAIL-1	2 CHANDRABHAN SHUKLA @ CHANDRABHAN KUMAR vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	A.G.
260. CR. MISC./9238/2021 341,323,337,338,3 R.BAIL-1	2 SARITA DEVI vs THE STATE OF BIHAR	KUMARI ANUPAM	A.G.
261. CR. MISC./9247/2021 394 R.BAIL-1	2 JAIRUL ANSARI vs THE STATE OF BIHAR	MD. NAJMUL HODDA	A.G.
262. CR. MISC./9250/2021 328,302,34 R.BAIL-1	2 DOLI DEVI @DOLI @DOLI KUMARI vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	A.G. AJAY KUMAR JHA
263. CR. MISC./9251/2021 25(1-b)a,26,35 R.BAIL-1	2 RAJKISHORE KUMAR @ RAJKISHORE SINGH vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR ANIKET KUMAR	A.G. ANUJ KUMAR SHRIVASTAVA
264. CR. MISC./9253/2021 419,420,424,467,4 R.BAIL-1	2 KARAN JHA vs THE STATE OF BIHAR	SHAMA SINHA SUMIT SINHA SAURAV KUMAR SUMAN	A.G.
265. CR. MISC./9255/2021 395,397,412,201,1 R.BAIL-1	2 ARUN PASWAN vs THE STATE OF BIHAR	ANKIT KUMAR SHYAM ANAND	A.G.
266. CR. MISC./9258/2021 302,34 R.BAIL-1	2 CHHOTU KUMAR @AICHA vs THE STATE OF BIHAR	SUBHASH KUMAR JHA RANJAN KUMAR JHA	A.G.
267. CR. MISC./9261/2021 366A,376,323,341, R.BAIL-1	2 BIKASH KUAR SAHNI @ BIKASH KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	A.G.
268. CR. MISC./9270/2021 20,22 R.BAIL-1	2 KHURSHID ALAM @ MD KHURSHID ALAM @ BHOLA vs THE STATE OF BIHAR	DIWAKAR SINHA	A.G.
269. CR. MISC./9294/2021 376 R.BAIL-1	2 ASHOK KUMAR PASWAN @ ASHOK PASWAN vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SUNIL KUMAR YADAV SANTOSH KUMAR	A.G.
270. CR. MISC./9301/2021 302,201,34 R.BAIL-1	2 OM PRAKASH @ DAHAUR @ DAHAUR SINGH vs THE STATE OF BIHAR	SUSHIL KUMAR JHA	A.G.
271. CR. MISC./9308/2021 379,411 R.BAIL-1	2 AFTAB vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SHASHIKANT YADAV SANTOSH KUMAR	A.G.
272. CR. MISC./9310/2021 379,420 R.BAIL-1	2 GAUTAM KUMAR @ RAUSHAN KUMAR @ GAUTAM KUMAR SINGH vs THE STATE OF BIHAR	BIRENDRA KUMAR SINGH RAHUL KUMAR	A.G. AMIT KUMAR JHA
273. CR. MISC./9311/2021 regular bail R.BAIL-1	2 JINAT ARA @ JINAT ARA KHATUN @ NAZMI JINAT SERVER vs THE STATE OF BIHAR	ANISH CHANDRA	A.G.
274. CR. MISC./9487/2021 30A R.BAIL-1	2 DEEP SINGH vs THE STATE OF BIHAR	RAM PRAVESH NATH TIWARI SUSHIL KUMAR	A.G. AKSHAY LAL PANDIT
275. CR. MISC./11667/2021 409,420 R.BAIL-1	2 RAMJI PRASAD vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	PARMESHWAR MEHTA RAJESH KUMAR VERMA (ASG)
276. CR. MISC./11676/2021 120B,420,467,468, R.BAIL-1	2 NAND KISHORE SINGH @ NANDU vs THE STATE OF BIHAR THROUGH C.B.I., BIHAR, PATNA.	NIRBHAY KUMAR SINGH PRANAV KUMAR JHA PRATYUSH PRATAP SINGH	A.G. ADITYA NARAYAN SINGH.1 BIPIN KUMAR SINHA
277. CR. MISC./13250/2021 25(1-AA),26(i)(ii) R.BAIL- 1	2 SAROJANI DEVI vs THE STATE OF BIHAR	RAM SUMIRAN RAI ANITA KUMARI	A.G. SATYENDRA NARAYAN SINGH
278. CR. MISC./13253/2021 341,323,279,338,3 R.BAIL-1	2 DURGA CHOUHAN vs THE STATE OF BIHAR	VIBHAKAR KUMAR RAJESH SINGH	A.G. SATYENDRA NARAYAN SINGH
279. CR. MISC./13317/2021 341,323,307,379,5 R.BAIL-1	2 PRADEEP YADAV vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH PANDEY	ASHRAF ANSARI PRAMOD KUMAR
280. CR. MISC./13342/2021 420,376 R.BAIL-1	2 SURAJ PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH	A.G. SUNIL KUMAR PANDEY
281. CR. MISC./13346/2021 427,302,34 R.BAIL-1	2 MANISH KUMAR vs THE STATE OF BIHAR	SUSHIL KUMAR SINGH	A.G. SUNIL KUMAR PANDEY

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282. CR. MISC./13365/2021 414,468,420,201,3 R.BAIL-1	2	RITIK KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR NO 7 ANANT KUMAR MISHRA	A.G. SURENDRA PRASAD SINGH
283. CR. MISC./13408/2021 304B,498A,34 R.BAIL-1	2	RAM BAHADUR PANDIT vs THE STATE OF BIHAR	AMIT KUMAR SANJAY KUMAR SINGH	A.G. UMESH LAL VERMA UMESH LAL VERMA
284. CR. MISC./13469/2021 420,406 R.BAIL-1	2	MD MERAJ vs THE STATE OF BIHAR THROUGH THE DISTRICT MANAGER, BIHAR STATE FOOD CORPORATION, EAST CHAMPARAN,	RAVINDRA KUMAR	SHAIENDRA KUMAR SINGH
285. CR. MISC./13472/2021 147,148,149,341,3 R.BAIL-1	2	PRAKASH KUMAR vs THE STATE OF BIHAR	PRITHIVI RAJ SINGH	A.G. MRIGENDRA KUMAR RAMASHISH CHANDRA SEN PRASAD SINGH
286. CR. MISC./14366/2021 302,201,34 R.BAIL-1	2	ARUN KUMAR vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	A.G. VISHWA RANJAN CHOUDHARY RITA VERMA
287. CR. MISC./14947/2021 353,307 R.BAIL-1	2	RAKESH KUMAR @ PINTU @ FAUJI vs THE STATE OF BIHAR	PRASHANT KUMAR TANUJA KUMARI	A.G. GAURI SHANKAR GUPTA
288. CR. MISC./15132/2021 392 R.BAIL-1	2	SANDEEP TIWARI vs THE STATE OF BIHAR	RATNAKAR PANDEY	A.G. PANCHANAND PANDIT
289. CR. MISC./15151/2021 341,323,323,325,3 R.BAIL-1	2	SANJEEV KUMAR @ SANJEEV KUNWAR vs THE STATE OF BIHAR	ANUJ KUMAR	A.G. PRAMOD KUMAR PANDEY
290. CR. MISC./16249/2021 302,147,148,149,3 R.BAIL-1	1	NARAYAN SHARMA @ NARAYAN SINGH vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH	A.G.
291. CR. MISC./20724/2021 406,420,467,468,3 R.BAIL-1	5	PARMANAND KUMAR vs THE STATE OF BIHAR	KUNWAR NARAYAN JAMUAR SANJAY KUMAR MISHRA	SHARDA KUMARI
292. CR. MISC./31364/2021 302,364,201,420,4 R.BAIL-1	2	JAGU THAKUR @ JAGNU THAKUR @ JUGNU THAKUR @ SATYA PRAKASH vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR BRAJESH KUMAR SINGH	A.G. ARUN KUMAR PANDEY
293. CR. MISC./34423/2021 498A,323,34 R.BAIL-1	2	AMIT KUMAR PATHAK vs THE STATE OF BIHAR	GAUTAM KUMAR YADAV	A.G. RAVI BHARDWAJ SANJAY KUMAR PAWAN KUMAR CHAURASIA
294. CR. MISC./36825/2021 30(a) R.BAIL-1	1	SARVILA DEVI vs THE STATE OF BIHAR	GAURI SHANKAR PRASAD	A.G.

PATNA HIGH COURT	100	Saturday 24th July 2021 Hon'ble Mr. Justice Anil Kumar Sinha
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**CAUSE LIST OF CASES TO BE TAKEN UP ON 24-07-2021 ONWARDS**

**Saturday the 24th July 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)**

**Mr. Justice Anil Kumar Sinha**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b>FOR ORDERS</b>				
1.	CWJC/499/2021	2 MONI KUMARI vs THE STATE OF BIHAR	PRANAV KUMAR DHEERAJ KUMAR	LALIT KISHORE (AG) RAJIV ROY(GP1)
2.	CWJC/1256/2021 POST RETIRE, NON G	2 PRAHALAD SAH vs THE STATE OF BIHAR	AJAY KUMAR VISHNU NATH RAM	LALIT KISHORE (AG) ANJANI KUMAR(AAG4)
3.	CWJC/1930/2021 OTHERS	2 AKODHA PACS, vs THE STATE OF BIHAR	SAROJ KUMAR BINDU KUMARI	LALIT KISHORE (AG) S. RAZA AHMAD (AAG5) SHAIENDRA KUMAR SINGH
4.	CWJC/1992/2021 POST RETIRE, BOARD	2 ASGAR ALI vs THE STATE OF BIHAR	RAJIV RANJAN KR. PANDEY	LALIT KISHORE (AG) KINKAR KUMAR (SC 9) PURUSHOTTAM JHA
5.	CWJC/2038/2021 CO-OPERATIVE MATTE	2 PUNA DEVI vs THE STATE OF BIHAR	DHANANJAYA NATH TIWARI	LALIT KISHORE (AG) BINDHYACHAL RAI VIKASH KUMAR 'V.KUMAR' R.B. PD. YADAV(AAG11)
6.	CWJC/2167/2021 MUNCIPAL CORPORATI	2 FIRDOS vs THE STATE OF BIHAR	ABHISHEK JITENDRA PRASAD SINGH	LALIT KISHORE (AG) Y. P. SINHA (AAG 7)
7.	CWJC/2665/2021 SELECTION , SCHOO	1 ARJUN KUMAR SINGH vs THE STATE OF BIHAR	PRAMOD MISHRA RAMESH KUMAR THAKUR	LALIT KISHORE (AG) ASHUTOSH RANJAN PANDEY (AAG15) ASHUTOSH RANJAN PANDEY (AAG15)
8.	CWJC/3304/2021 OTHERS, SCHOOL SER	1 MAMTA KUMARI vs THE STATE OF BIHAR	UDAY CHAND PRASAD MANOJ KUMAR	LALIT KISHORE (AG) SUBHASH CHANDRA MISHRA(SC16)
9.	CWJC/4349/2021 REM/DIS/TER, SCHOO	1 SUNIL KUMAR vs THE STATE OF BIHAR	RANVIJAY SINGH GIRISH CHANDRA	LALIT KISHORE (AG) J.K.ROY 1(SC13)
10.	CWJC/4847/2021 SELECTION , UNIV.	1 SHASHI BHUSAN PANDEY vs THE STATE OF BIHAR	SARVAN KUMAR SATYENDRA KUMAR	LALIT KISHORE (AG) PRABHAKAR JHA (GP27) PAWAN KUMAR CHOUDHARY
11.	CWJC/5303/2021 RETIREMENT BENEFI OTHERS, UNIV./COLL	1 PUSHP RENU SINHA vs THE STATE OF BIHAR	SANJEET KUMAR UJJAWAL BHUSHAN DIGVIJAY NARAYAN SINGH	LALIT KISHORE (AG) J. K. ROY 1(SC13)
12.	CWJC/5434/2021 COMP.GRND. , BOARD	1 GULSHAN KUMAR, vs THE STATE OF BIHAR THROUGH CHIEF MANAGING DIRECTOR,	MD. SOBAN ASGHAR HEMANT KUMAR	LALIT KISHORE (AG)
13.	CWJC/5522/2021 IA-1/2021 ( ) GRAM PANCHYAT RAJY	1 RAKESH KUMAR SINGH @ RAKESH KUMAR vs THE STATE OF BIHAR	RADHA MOHAN PANDEY NIRANJAN PD. SINGH	LALIT KISHORE (AG)
14.	CWJC/5993/2021 COMP.GRND. , SCHOO	1 SUMAN KUMARI vs THE STATE OF BIHAR	SHASHI BHUSHAN KUMAR RAM PRAKASH KUMAR PRAVEEN RANJAN	LALIT KISHORE (AG)
15.	CWJC/6108/2021 TRADE & COMMERCE (	1 DHARMENDRA KUMAR SHARMA @ DHARMENDRA KUMAR vs THE BIHAR GRAMIN BANK	PATANJALI RISHI PRERNA RISHI	RANJEET KUMAR PANDEY
16.	CWJC/6206/2021 dismissal police REM/DIS/TER, POLIC	1 RAKESH KUMAR vs THE STATE OF BIHAR	RAJU GIRI	LALIT KISHORE (AG) SHEO SHANKAR PRASAD (SC8)
17.	CWJC/6306/2021 SELECTION , UNIV.	1 SANTOSH KUMAR vs RAJENDRA AGRICULTURAL UNIVERSITY,	MANI BHUSHAN KUMAR	
18.	CWJC/6718/2021 Stay operation of TRADE & COMMERCE (	1 SUNIL KUMAR GUPTA vs BANK OF BARODA	DIGVIJAY KUMAR OJHA	

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19.	CWJC/7610/2021 REM/DIS/TER, NON G	1 RAJENDRA KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR AKHILESH KUMAR	LALIT KISHORE (AG)
20.	CWJC/7674/2021 POST RETIRE, SCHOO	1 RAJENDRA PRASAD vs THE STATE OF BIHAR	RANJEET KUMAR YOGESH KUMAR KUNDAN KUMAR	LALIT KISHORE (AG)
21.	CWJC/7782/2021 WORKS CONTRACT	1 ESPAN INFRASTRUCTURE(I) LIMITED EARLIER KNOWN AS ESPAN INFRASTRUCTURE LTD. vs THE STATE OF BIHAR	PRANAV KUMAR ASHISH GIRI SUMIT KUMAR JHA	RAJ BALLABH PRASAD YADAV ( AAG11 )
22.	CWJC/10535/2021 pension POST RETIRE, HEALT	1 NIRMALA GUPTA @ URMILA GUPTA vs THE STATE OF BIHAR	MITALI RAVI KUMAR	LALIT KISHORE (AG)
23.	CWJC/10790/2021 ESTB. RECO.OF EDUC	1 CHANAKYA COLLEGE OF PHARMACY AND MEDICAL SCIENCES vs THE ARYABHATTA KNOWLEDGE UNIVERSITY	PRASHANT SINHA AMIT KUMAR SINGH	PRIYANK DEEPAK
24.	CWJC/10924/2021 SEL , GAZETTED SER	1 PRAGYA NAND SHUKLA vs THE STATE OF BIHAR	VIKASH KUMAR PANKAJ	LALIT KISHORE ( AG )
25.	CWJC/11556/2021 SEL , GAZETTED SER	1 VIVEK PANDEY vs THE STATE OF BIHAR	NIRANJAN KUMAR GAURAV BIHARI	LALIT KISHORE (AG)
26.	CWJC/11832/2021 medical grants OTHER MISC. MATTER	1 MRS. SHABYA DEVI vs THE STATE OF BIHAR	VIVEKANAND VIVEK	NAGENDRA PRASAD YADAV ( SC23 )
27.	CWJC/12438/2021 WORKS CONTRACT	1 ARCHANA KUMARI (GOVT. CONTRACTOR AND GENERAL ORDER SUPPLIER), vs THE STATE OF BIHAR	SANJEEV NIKESH	SUBASH PRASAD SINGH ( GA 3 )
28.	CWJC/12520/2021 WORKS CONTRACT	1 ANAND MISHRA CONSTRUCTIONS PVT LTD, A COMPANY REGISTERED UNDER THE PROVISIONS OF THE COMPANIES ACT vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY,	ASHISH GIRI SUMIT KUMAR JHA	KUMAR ALOK (SC7)
29.	CWJC/12521/2021 LAND ENCROACHMENT	1 MANU GUPTA vs THE STATE OF BIHAR	MD.IMTEYAZ AHMAD VAISHNAVI SINGH RITWAJ RAMAN	RAJIV ROY (GP1)
<b>MATTER -1</b>				
30.	CWJC/5775/2020 POST RETIRE, BOARD	1 BAIDYA NATH RAUT vs THE CHIEF COUNSELLOR	RAJENDRA KUMAR JAIN	DURGA NAND JHA
31.	CWJC/5962/2020 POST RETIRE, BOARD	1 LAL BAHADUR RAM vs THE CHIEF COUNSELLOR, NAGAR PARISHAD,	RAJENDRA KUMAR JAIN PRATIMA KUMARI	PURUSHOTTAM JHA
32.	CWJC/6292/2020 POST RETIRE, BOARD	1 MOST. KAMLA DEVI vs THE REGIONAL PROVIDENT FUND COMMISSIONER	SAROJ KUMAR	
33.	CWJC/6302/2020 POST RETIRE, GAZET	1 DR. MANOJ KUMAR SRIVASTAVA vs THE STATE OF BIHAR	NIRAJ KUMAR SINHA	SAJID SALIM KHAN (SC25) BINDHYACHAL RAI (PAA2)
34.	CWJC/6342/2020 POST RETIRE, BOARD	1 MST. PREMA KUER @ PREMA DEVI vs THE STATE OF BIHAR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	
35.	CWJC/6343/2020 POST RETIRE, SCHOO	1 AMRUN NISHA vs THE STATE OF BIHAR	MD. HARUN QUARESHI	JITENDRA KR. ROY 1 (SC13)
36.	CWJC/6453/2020 POST RETIRE, POLIC	1 BHAGESHWAR JHA vs THE STATE OF BIHAR	PRAMOD MISHRA SURAJ KUMAR	SHEO SHANKAR PRASAD (SC8) RAGHWANAND ARUN KUMAR ARUN ARUN KUMAR ARUN (PAAG2)
37.	CWJC/6457/2020 POST RETIRE, HEALT	1 DR. SUDHIR KUMAR SINHA vs THE STATE OF BIHAR	PREM PRAKASH ARYA HEMANT KUMAR SHARAN	
38.	CWJC/6533/2020 POST RETIRE, GAZET	1 INDRALAL BHAGAT, vs STATE OF BIHAR	RINA SINHA	MANOJ KUMAR AMBASTHA (SC26)
39.	CWJC/6577/2020 POST RETIRE, GAZET	1 KUMAR BIJENDRA PRASAD vs THE STATE OF BIHAR	SANJAY KUMAR OJHA	MD.N.H.KHAN (SC1) RAM YASH SINGH
40.	CWJC/6587/2020 POST RETIRE, SCHOO	1 DHAJJU RAJAK vs THE STATE OF BIHAR	TAPESHWAR SHARMA ARVIND KUMAR SINHA	SUBASH CHANDRA MISHRA (SC16) VIRENDRA PRASAD

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41.	CWJC/6616/2020 POST RETIRE, NON G	1 HARENDRA PRASAD SINGH vs THE STATE OF BIHAR	LALAN KUMAR SINGH	ARVIND UJJWAL (SC4) SHIV KUMAR KUMAR PRIYA RANJAN
42.	CWJC/6621/2020 POST RETIRE, NON G	1 GAURAV KUMAR, vs THE STATE OF BIHAR	BIBHAKAR TIWARY SUSHIL KUMAR SINGH	MD. N. H. KHAN ( SC1 ) DHURENDRA KUMAR DHURENDRA KUMAR
43.	CWJC/6632/2020 POST RETIRE, BOARD	1 KAUSHALYA DEVI @ MOST. KOSHLIYA DEVI vs THE STATE OF BIHAR	ANIL KUMAR CHOUDHARY	HARISH KUMAR (GP8) DR. ANAND KUMAR DR. ANAND KUMAR
44.	CWJC/6656/2020 POST RETIRE, BOARD	1 SHYAM SUNDER SINGH vs THE STATE OF BIHAR	RAJENDRA LAL DAS	RAJ BALLABH PRASAD YADAV (AAG11) SHAIENDRA KUMAR SINGH NIRMAL KUMAR
45.	CWJC/6728/2020 POST RETIRE, BOARD	1 MOST. MAHESHWARI DEVI @ MAHESI DEVI, vs THE PATNA MUNICIPAL CORPORATION	VIJAY KUMAR SINGH	PRASOON SINHA
46.	CWJC/6783/2020 POST RETIRE, GAZET	1 MEENA SINHA vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN	SUSHIL KUMAR (GP22) S. M. EHTESHAM KAUSHLENDRA KUMAR SINHA RAKESH KUMAR SINGH
47.	CWJC/6789/2020 POST RETIRE, NON G	1 BHARAT PRASAD vs THE STATE OF BIHAR	ARVIND KUMAR SHIO PARSAN SINGH	LALIT KISHORE (AG) ANJANI KUMAR(AAG4)
48.	CWJC/6793/2020 POST RETIRE, UNIV.	1 BIRENDRA KUMAR SINGH vs THE STATE OF BIHAR	RATAN KUMAR KUMAR MADHAW PRASAD YADAW (GP23)	LALIT KISHORE ( AG )
49.	CWJC/6836/2020 POST RETIRE, UNIV.	1 JANKI PRASAD vs THE STATE OF BIHAR	VIJAY KUMAR SINGH SANTOSH KUMAR	RAGHUVENDRA KUMAR ( SC22 ) CHANDRA MOHAN SINGH
50.	CWJC/6920/2020 POST RETIRE, UNIV.	1 RAM NARESH SHARMA, vs THE STATE OF BIHAR,	ABHISHEK SINGH RAJNI KANT SINGH	JITENDRA KUMAR ROY 1 ( SC13 ) AWADHESH PRASAD SINHA
51.	CWJC/6934/2020 POST RETIRE, NON G	1 AWADHESH KUMAR CHOUDHARY @ AWADHESH KR. CHOUDHARY vs THE STATE OF BIHAR	BALESHWAR KAMAT SUNIL KUMAR	S.RAZA AHAMD (AAG5) MR. RANJAN KUMAR
52.	CWJC/6948/2020 POST RETIRE, BOARD	1 NARESH KUMAR vs THE STATE OF BIHAR	DHANANJAI KUMAR SINGH JYOTI RANJAN JHA	YOGENDRA PRASAD SINHA (AAG)
53.	CWJC/7009/2020 POST RETIRE, SCHOO	1 KAMLA DEVI vs THE STATE OF BIHAR	SHIVA SHANKAR PRASAD SINGH PUSHPENDRA PRIYEDARSHI	MADANJEET KUMAR ( GP20 )
54.	CWJC/7019/2020 POST RETIRE, BOARD	1 CHANDRAMA MANJHI vs THE PATNA MUNICIPAL CORPORATION	VIJAY KUMAR SINGH	PRASOON SINHA RANJEET KUMAR PANDEY
55.	CWJC/7020/2020 POST RETIRE, BOARD	1 MOST. CHANDRAWASIYA DEVI vs THE PATNA MUNICIPAL CORPORATION	VIJAY KUMAR SINGH	PRASOON SINHA BINDHYACHAL SINGH SATYA PRAKASH
56.	CWJC/7021/2020 POST RETIRE, BOARD	1 ARUN RAM vs THE PATNA MUNICIPAL CORPORATION	VIJAY KUMAR SINGH	PRASOON SINHA PRABHAKAR SINGH
57.	CWJC/9120/2020 POST RETIRE, HEALT	1 DR. RAJ KUMAR PRASAD vs THE STATE OF BIHAR	UMESH KUMAR VERMA	LALIT KISHORE ( AG ) S.D.YADAV (AAG9)
58.	CWJC/9131/2020 POST RETIRE, SCHOO	1 KAMLESHWARI PRASAD vs THE STATE OF BIHAR	SANJEEV RANJAN	LALIT KISHORE ( AG ) J. K. ROY 1(SC13)
59.	CWJC/9157/2020 POST RETIRE, NON G	1 MISHRI LAL RAI vs THE STATE OF BIHAR	RANJAN KUMAR MISHRA PANCHAM LAL JAISWAL	LALIT KISHORE ( AG ) S. RAZA AHMAD(AAG5)

PATNA HIGH COURT	103	Saturday 24th July 2021 Hon'ble Mr. Justice Prabhat Kumar Singh
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**CAUSE LIST OF CASES TO BE TAKEN UP ON 24-07-2021 ONWARDS**

**Saturday the 24th July 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)**

**Mr. Justice Prabhat Kumar Singh**

**The pass over/leftover cases of cause list dated 19.07.2021, 20.07.2021, 22.07.2021 & 23.07.2021 will be taken up by the Hon'ble Court.**

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**CAUSE LIST OF CASES TO BE TAKEN UP ON 24-07-2021 ONWARDS**

**Saturday the 24th July 2021  
THROUGH VIDEO CONFERENCING  
(AT 10:30 A.M.)**

**Mr. Justice Partha Sarthy**

**The pass over/leftover cases of cause list dated 19.07.2021, 20.07.2021, 22.07.2021 & 23.07.2021 will be taken up by the Hon'ble Court and thereafter the following matter.**

<b>SNo</b>	<b>Case No</b>	<b>LT Party Detail</b>	<b>Pet Advocate</b>	<b>Res Advocate</b> <b>Remarks</b>
<b><u>FOR ORDERS</u></b>				
1.	CR. MISC./33575/2021 364,34 R.BAIL-1	2 RAJESH RANJAN @ PAPPU YADAV vs THE STATE OF BIHAR	AWADHESH KUMAR RANJEET RANJAN	A.G. AJAY MISHRA (APP)